

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 239/2024**

IN THE MATTER OF:

News item titled "What Challenge Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024

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Filed by Advocate Vikrant Pachnanda
On behalf of Central Pollution Control Board

Date: - 09.09.2024
Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 239 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED "WHAT CHALLENGE ARE KASHMIRI WETLANDS FACING?" APPEARING IN KASHMIR LIFE DATED 02.02.2024

REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD (CPCB) i.e. RESPONDENT NO. 4

1. That, the Hon'ble National Green Tribunal (NGT) vide Order dated 22.05.2024 all parties to file their further reply. Further at para 6 of order dated 22.05.2024, Hon'ble Tribunal has directed CPCB to submit the necessary information with corrective action. In accordance with the said order, the answering respondent is filing the present reply in addition to the reply dated 21.05.2024 filed earlier.
2. That, at the outset, the answering respondent denies all claims, contentions, allegations and averments against it in the above Original Application (OA) contrary to anything stated or submitted in this reply.
3. That, the CPCB, the 4th respondent herein has been constituted under Section 3 of the Water (Prevention & Control of Pollution), Act 1974 (herein after referred as Water Act). It performs functions under the Water Act, Air (Prevention & Control of Pollution), Act 1981 (herein after referred as Air Act), and under The Environment (Protection) Act, 1986.
4. That, the news item mentions about the unchecked deposition of millions of tons of sediments annually that has led to a shallowing of wetlands, elevated temperatures, increased biochemical oxygen demand (BOD), and pH levels. Illegal encroachments, cultivation activities, and waste discharges further compound the



challenges faced by these vital ecosystems. Instances in Jammu and Kashmir, such as Dal Lake succumbing to municipal waste and pollution from local and external sources, exemplify this neglect. Similarly, Wular Lake, Manasbal Lake, Haigam Rakh, Hokersar, Anchar, and Shalbug are not immune to the prevailing apathy. These water bodies grapple with issues like sedimentation, land use and land cover (LULC) changes, infrastructural impediments, haphazard planning, and vested interests from various segments of society, including development authorities like LAWDA and WUMDA. These ecosystems are impaired and the aquatic life they support, resulting in water shortages, dry spells, and a rapid decline in fish catch. The consequences include a diminishing ability to derive sustained income from these deteriorating resources.

5. That, the report of CPCB dated 21.05.2024 submitted in compliance to Hon'ble NGT directions dated 13.03.2024 provides that there are 5 Ramsar sites, namely, (i) Hygam Wetland, (ii) Shalbugh Wetland, (iii) Hokera Wetland, (iv) Wular Lake and (v) Mansar Lake. It is submitted that there are 05 no. of Ramsar sites in Jammu & Kashmir as per the notification of Ministry of Environment, Forests and Climate Change (MoEF&CC) (available on MoEF &CC website - <https://moef.gov.in/uploads/2024/03/80-Ramsar-sites-of-India-31-01-2024.pdf>) attached herewith as **Annexure – I**. Further, CPCB also requested MoEF & CC vide email dated 08.09.2024 to provide list of Ramsar sites in J & K PCC. MoEF &CC vide email dated 09.09.2024 confirmed that there are 05 Ramsar sites in Jammu and Kashmir. Including these 5 Ramsar sites, there are 11 wetlands. These 11 wetlands are monitored under NWMP by J & K PCC. The water quality status of these wetlands has been submitted by CPCB in the report dated 21.05.2024. True copy of the same has been further attached as **Annexure-II**.

Furthermore, Hon'ble NGT vide order dated 22.05.2024 in the instant matter has considered the submission of CPCB to collect necessary information within two months and within same period corrective action would to be initiated.



6. That, in respect of corrective actions, it is to submit that CPCB has formulated indicative Guidelines for Restoration of Water Bodies (**Annexure -III**) in compliance to the directions of Hon'ble NGT order dated 10.05.2019 in OA No. 325 of 2015 titled *Lt. Col. Sarvadaman Singh Oberoi Vs. UoI & Ors.* CPCB has further requested all SPCBs/ PCCs including the Union Territory of Jammu & Kashmir to formulate its action plan vide letter dated 18.06.2019 and subsequent reminders dated 26.07.2019, 06.03.2020 and vide communication dated 17.02.2023.
7. That, subsequently in compliance with the Hon'ble NGT order dated 22.05.2024 in present matter, CPCB vide letter dated 03.06.2024 (**Annexure-IV**) referred its previous letters and again requested J & K PCC to provide the status of action plan on Restoration of Water Bodies (including Hygam Lake, Shalbagh Wetland, Hokera Wetland, Wular Lake and Mansar Lake). Thereby, J&K PCC vide letter dated 13.06.2024 provided copy of its Action Plan for restoration of water bodies (Lakes and Ponds) (**Annexure - V**). The action plan for restoration of Water Bodies of Jammu and Kashmir was prepared in lieu of Indicative Guidelines for Restoration of Water Bodies. The salient features of action plan are as follows:
- i. The action plan covers the aspects like identification of water bodies, location details, water quality status, compliance status w.r.t. designated best use, identification of water bodies which require restoration, prioritization of water bodies requiring restoration, detailed action plans for restoration of identified polluted water bodies as outlined in the said CPCB guidelines.
 - ii. The administrative control and management of water bodies were identified under the concerned department of J & K namely Forest department, J&K, Wild Life Protection department, J&K, Soil and Water Conservation department, J&K, Lakes and Water Ways Development



Authority (LAWDA), Wular Conservation and Management Authority (WUCMA), Revenue department, Urban Local Bodies (ULBs).

- iii. The priority status has been accorded for all the water bodies as per ground situation and status with respect to different factors and urgency required for its restoration and accordingly, timelines also defined for its restoration. The details of actions initiated considering the priority (I and III) of the 11 Wetlands under consideration are mentioned as under:

Priority	Status of water bodies	Criteria for identification	No. of wetlands identified in Priority
I	Water bodies facing extreme deterioration and require immediate intervention	Water bodies that have experienced a remarkable change in the spatial extent, due to rapid development, much deterioration of water quality, Municipal Solid Waste and other wastes dumping, damage to catchment area, feeder stream/ source etc.	06 (Hokarsar Wetland, Shailbagh Wetland, Haigam Wetland, Freshkooori wetland/Drangbal Nambar, Kranchow wetland/ Galandar Sar and Manibagh wetland/ Phashajuri Sar)
III	Water bodies that require minimum intervention	Water bodies falling within the forest boundary which are located at high altitude and require only management intervention like demarcation and catchment area treatment as there is very negligible anthropogenic pressure.	05 (Wular Lake, Anchar Lake, Dal Lake, Mansabal Lake and Chatlam Wetland)
Total			11



8. That, as per the said Action Plan, total of 2815 water bodies (Lakes- 436 and Ponds -2379) have been identified and have also been assigned Unique Identification Number (UID Nos.) with Geo reference, details of which are attached as **Annexure – VI**.
9. That, it is humbly submitted that Hon'ble NGT vide its order dated 18.11.2020 in OA 325 of 2015 directed the Central Monitoring Committee (CMC), which had been set-up previously in NGT matter OA No 673 of 2018 regarding 351 polluted river stretches, to also monitor the implementation of Action Plans for restoration of water bodies/ wetlands in all the States/UTs.
10. Presently, Central Monitoring Committee (CMC) constituted by Hon'ble NGT under the chairmanship of Secretary, Ministry of Jal Shakti (MoJS) reviews the progress of implementation of actions plans for restoration of water bodies at Central level. It is submitted that CMC regularly conducts meeting to review the progress. Till date, 18 no. of Meetings have been conducted in the matter and the last meeting was held on 11.01.2024. Further, States/ UTs including J & K submit monthly progress report (MPR) to CMC and as per MPR submitted by J & K for the month of May, 2024 (**Annexure - VII**), progress made for restoration of water bodies viz. Khushalsar / Gilsar, Dal/ Nigeen Lakes and Hokarsar wet land is summarized and attached as **Annexure - VIII**. The CMC review the progress on point sources aspects like domestic sewage pollution, industrial pollution of the entire state which have impact on Surface water bodies (Rivers and Water Bodies).
11. That, the Answering Respondent craves leave of the Hon'ble NGT to file additional reply, in future, if required.



12. That in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Court in the instant OA.




(Vishal Gandhi)

Scientist 'E'

Central Pollution Control Board

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 239 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED "WHAT CHALLENGE ARE KASHMIRI WETLANDS FACING?" APPEARING IN KASHMIR LIFE DATED 02.02.2024

AFFIDAVIT

I, Vishal Gandhi, working as Scientist 'E' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 4 in the above matter, do hereby solemnly affirm, declare on oath and state as under :-

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.




DEPONENT

विशाल गांधी / Vishal Gandhi
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
M/o Environment, Forest & Climate Change, Govt. of India
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION:

09 SEP 2024

Verified at New Delhi on this day of _____ 2024 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.



ATTESTED
NOTARY PUBLIC
GOVT. OF INDIA

09 SEP 2024


DEPONENT

विशाल गांधी / Vishal Gandhi
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Mo Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर दिल्ली-110032
Parivash Bhawan, East Arjun Nagar, Delhi-110032

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
केंद्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Mo Environment, Forest & Climate Change, Govt. of India
Central Pollution Control Board
Parivash Bhawan, East Arjun Nagar, Delhi-110032

RAMSAR SITES OF INDIA (as on 31.01.2024)

	State/UT		Wetland	Date of Designation	Area (hectares)
1.	Andhra Pradesh	1.	Kolleru Lake	19-08-2002	90100
2.	Assam	2.	Deepor Beel	19-08-2002	4000
3.	Bihar	3.	Kabartal Wetland	21-07-2020	2620
4.	Gujarat	4.	Nalsarovar	24-09-2012	12000
		5.	Wadhvana Wetland	05-04-2021	630
		6.	Thol Lake Wildlife Sanctuary	05-04-2021	699
		7.	Khijadia Wildlife Sanctuary	13-04-2021	512
5.	Goa	8.	Nanda Lake	08-06-2022	42
6.	Haryana	9.	Sultanpur National Park	25-05-2021	143
		10.	Bhindawas Wildlife Sanctuary	25-05-2021	412
7.	Himachal Pradesh	11.	Pong Dam Lake	19-08-2002	15662
		12.	Chandertal Wetland	08-11-2005	49
		13.	Renuka Wetland	08-11-2005	20
8.	Jammu and Kashmir	14.	Wular Lake	23-03-1990	18900
		15.	Surinsar-Mansar Lakes	08-11-2005	350
		16.	Hokera Wetland	08-11-2005	1375
		17.	Hygam Wetland Conservation Reserve	08-06-2022	802
		18.	Shallbugh Wetland Conservation Reserve	08-06-2022	1675
9.	Karnataka	19.	Ranganathittu Bird Sanctuary	15-02-2022	518
		20.	Ankasamudra Bird Conservation Reserve	10-03-2023	98.76
		21.	Aghanashini Estuary	14-02-2023	4801
		22.	Magadi Kere Conservation Reserve	14-02-2023	54.38

10.	Kerala	23.	Asthamudi Wetland	19-08-2002	6140
		24.	Sasthamkotta Lake	19-08-2002	373
		25.	VembanadKol Wetland	19-08-2002	151250
11.	Ladakh	26.	Tso Kar Wetland Complex	17-11-2020	9577
		27.	Tsomoriri Lake	19-08-2002	12000
12.	Madhya Pradesh	28.	Bhoj Wetlands	19-08-2002	3201
		29.	Sirpur Wetland	07-01-2022	161
		30.	Sakhya Sagar	07-01-2022	248
		31.	Yashwant Sagar	07-01-2022	823
13.	Maharashtra	32.	Nandur Madhameshwar	21-06-2019	1437
		33.	Lonar Lake	22-07-2020	427
		34.	Thane Creek	13-04-2022	6521
14.	Manipur	35.	Loktak Lake	23-03-1990	26600
15.	Mizoram	36.	Pala Wetland	31-08-2021	1850
16.	Odisha	37.	Chilka Lake	01-10-1981	116500
		38.	Bhitarkanika Mangroves	19-08-2002	65000
		39.	Satkosia Gorge	12-10-2021	98197
		40.	Tampara Lake	12-10-2021	300
		41.	Hirakud Reservoir	12-10-2021	65400
		42.	Ansupa Lake	12-10-2021	231
17.	Punjab	43.	Harike Lake	23-03-1990	4100
		44.	Kanjli Lake	22-01-2002	183
		45.	Ropar Lake	22-01-2002	1365
		46.	Beas Conservation Reserve	26-09-2019	6429
		47.	Keshopur - Miani Community Reserve	26-09-2019	344

		48.	Nangal Wildlife Sanctuary	26-09-2019	116
18.	Rajasthan	49.	Keoladeo Ghana National Park	1-10-1981	2873
		50.	Sambhar Lake	23-03-1990	24000
		51.	Point Calimere Wildlife and Bird Sanctuary	19-08-2002	38500
19.	Tamil Nadu	52.	Koonthankulam Bird Sanctuary	08-11-2021	72
		53.	Chitrangudi Bird Sanctuary	08-11-2021	260
		54.	Karikili Bird Sanctuary	08-04-2022	58
		55.	Pichavaram Mangrove	08/04/2022	1479
		56.	Pallikaranai Marsh Reserve Forest	08-04-2022	1248
		57.	Gulf of Mannar Marine Biosphere Reserve	08-04-2022	52672
		58.	Vembannur Wetland Complex	08-04-2022	20
		59.	Vellode Bird Sanctuary	08-04-2022	77
		60.	Udhayamarthandapuram Bird Sanctuary	08-04-2022	44
		61.	Vedanthangal Bird Sanctuary	08-04-2022	40
		62.	Suchindram Theroor Wetland Complex	08-04-2022	94
		63.	Vaduvur Bird Sanctuary	08-04-2022	113
		64.	Kanjirankulam Bird Sanctuary	08-04-2022	97
		65.	Karaivetti Bird Sanctuary	24-05-2023	453.72
		66.	Longwood Shola Reserve Forest	24-05-2023	116.007
20.	Tripura	67.	Rudrasagar Lake	08-11-2005	240
21.	Uttar Pradesh	68.	Upper Ganga River	08-11-2005	26590
		69.	Nawabganj Bird Sanctuary	19-09-2019	225
		70.	Parvati Arga Bird Sanctuary	02-12-2019	722
		71.	Saman Bird Sanctuary	02-12-2019	526
		72.	Samaspur Bird Sanctuary	03-10-2019	799

589

		73.	Sandi Bird Sanctuary	26-09-2019	309
		74.	Sarsai NawarJheel	19-09-2019	161
		75.	Sur Sarovar	21-08-2020	431
		76.	Haiderpur Wetland	13-04-2021	6908
		77.	Bakhira Wildlife Sanctuary	29-06-2021	2894
22.	Uttarakhand	78.	Asan Conservation Reserve	21-07-2020	444
23.	West Bengal	79.	East Calcutta Wetlands	19-08-2002	12500
		80.	Sunderbans Wetland	30-01-2019	423000
23 States & UTs		80 Ramsar Sites			13,32,201.87

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 239/2024

News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024

Index

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1.	Response in compliance to the Hon'ble NGT order dated 13.03.2024 in OA No. 239/2024, News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024.	
2.	Annexure I: A copy of CPCB letter dated 19.04.2024 issued to J&K Pollution Control Committee regarding requirement to monitoring data.	
3.	Annexure II: The analytical results for the month of March, 2024 and April, 2024.	
4.	Annexure III: A copy of Hon'ble NGT order dated 13.03.2024. .	


(Vishal Gandhi)

Scientist-E

Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar
Delhi- 110032.

Date: 21.05.2024

Place: Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 239/2024

IN THE MATTER OF:

**News item titled "What Challenges Are Kashmiri Wetlands Facing?"
appearing in Kashmir Life dated 02.02.2024**

**RESPONSE ON BEHALF OF RESPONDENT No 4, i.e., CENTRAL
POLLUTION CONTROL BOARD (CPCB)**

MOST RESPECTFULLY SHOWETH:

A. That I, in capacity of Scientist "E" of Central Pollution Control Board (hereinafter referred to as "CPCB"), have made myself acquainted with the facts and circumstances of the instant case due to the official capacity as mentioned above and on the basis of available records, I am well versed with the facts and circumstances of the matter and as such competent & authorized to make this response on behalf of Respondent No. 4.

B. That, I have read and understood the averments made in the news report, now being considered as Original Application (hereinafter referred to as "OA") and at the outset it is respectfully submitted that all averments/contentions/submissions made against the Answering



Respondent in the present OA are denied unless specifically admitted by the Answering Respondent.

- C. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and control) Act, 1974. It performs the functions under The Water (Prevention and control) Act, 1974, The Air (Prevention and control) Act, 1981 and The Environment (Protection) Act, 1986.

REPLY ON MERIT:

1. This application has been registered suo motu on the basis of the news item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024, wherein following was directed by Hon'ble Tribunal vide order dated 13.03.2024 that:



Para 5: Hence, we implead the following as respondents in the matter:

- i. *Jammu & Kashmir Pollution Control Committee through its Member Secretary.*
- ii. *Jammu & Kashmir Wetland Authority through its Secretary.*
- iii. *Secretary, Forest, Ecology & Environment Department, Jammu & Kashmir.*
- iv. *Member Secretary, Central Pollution Control Board.*
- v. *Regional Officer, Ministry of Environment, Forest & Climate Change, Chandigarh.*

2. That the CPCB humbly submits that:

- i. CPCB in association with State Pollution Control Boards & Pollution Control Committees is assessing water quality of aquatic resources in the Country under National Water Quality Monitoring Programme (herein after referred as NWMP).
- ii. During the year 2023, 11 monitoring locations on 05 Ramsar sites (*Hygam Wetland, Shalbugh Wetland, Hokera Wetland, Wular Lake & Mansar Lake*) have been sanctioned to Jammu & Kashmir under NWMP, henceforth, Jammu & Kashmir Pollution Control Committee (herein after referred as JKPCC) was requested to provide water quality data of 11 locations and it was also requested to provide water quality data of other locations/wetlands which are monitored by JKPCC but not sanctioned under NWMP, vide letter dated 19/4/2024 (**Annexure I**).
- iii. In response, J&K Pollution Control Committee has submitted analytical results of 11 monitored lakes/wetlands in Kashmir viz., *Wular Lake, Anchar Lake, Dal Lake, Hokarsar Wetland, Manasbal Lake, Shalibugh Wetland, Hygam Wetland, Freshkooori Wetland, Kranchoo Wetland, Chatlam Wetland & Manibugh Wetland*. The analytical results for the month of March, 2024 and April, 2024 are attached as **Annexure II**.
- iv. Based on the analytical results following observations are made:



Table 1: Status of water quality of wetlands in Kashmir

S.No.	Name of the water body	No of monitoring locations	Status of water quality w.r.t Class B (Outdoor bathing-Organized) of Designated Best Use (DBU) Water Quality Criteria
1	Wular Lake, Bandipora	11	Analytical reports for the parameters pH, DO & BOD reveals that out of 11 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the months of March & April, 2024
2	Anchar Lake, Srinagar	05	Analytical report for the parameters pH, DO & BOD reveals that out of 05 monitoring locations, 03 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
3	Dal Lake, Srinagar	24	Analytical reports for the parameters pH, DO & BOD reveals that out of 24 monitoring locations, none of the location is qualifying w.r.t class B of DBU water quality criteria for the months of March & April, 2024
4	Hokarsar Wetland, Srinagar/ Budgam	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of



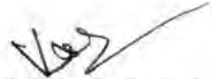
			April, 2024
5	Manasbal Lake, Ganderbal	03	Analytical report for the parameters pH, DO & BOD reveals that all the locations are qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
6	Shalibugh Wetland, Ganderbal	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
7	Hygam Wetland, Pampore Pulwama	03	Analytical report for the parameters pH, DO & BOD reveals that all the locations are qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
8	Freshkooori Wetalnd, Pampore Pulwama	02	Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
9	Kranchoo Wetalnd, Pampore	03	Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of



	Pulwama		DBU water quality criteria for the month of April, 2024
10	Chatlam Wetalnd, Pampore Pulwama	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
11	Manibugh Wetalnd, Pampore Pulwama	02	Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024

3. That , in view of the submissions made above, it is respectfully submitted that this Answering respondent i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in the instant OA.




Vishal Gandhi
Scientist – 'E'

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 239/2024**

IN THE MATTER OF:

**News item titled "What Challenges Are Kashmiri Wetlands Facing?"
appearing in Kashmir Life dated 02.02.2024**

AFFIDAVIT

I, Vishal Gandhi, working as Scientist 'E' in Central Pollution Control Board, office at Parivesh Bhawan, East Arjun Nagar, Vishwas Nagar, Near Karkardooma Court, Delhi- 110032, do hereby solemnly affirm and declare as under:

1. That I, in capacity of Scientist 'E' of CPCB, have made myself acquainted with the facts and circumstances of the instant case due to the official capacity as mentioned above and on the basis of available records, I am well versed with the facts and circumstances of the matter and as such competent & authorized to affirm this response on behalf of Respondent No. 4.
2. That, I have read and understood the averments made in the Original Application and at the outset it is respectfully submitted that all averments/contentions/submissions made in the present Application are denied unless specifically admitted by the answering respondent and are also borne out of available record of the case.


DEPONENT

**दिशाल गांधी / Vishal Gandhi
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032**



VERIFICATION

21 MAY 2024

Verified at DELHI on this day of May, 2024 that the contents of the above reply affidavit are correct and true on the basis of the record of the case as maintained in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.



DEPONENT

दिशाल गांधी / Vishal Gandhi
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Mo Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

ATTESTED

NOTARY PUBLIC
GOVT. OF INDIA
21 MAY 2024

दिशाल गांधी / विशाल गांधी
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Mo Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032





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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

No: CPCB/RD/CHD/NGT/05

Dated: April 19, 2024

To,

Member Secretary
Jammu & Kashmir Pollution Control Committee (J&K PCC),
Parivesh Bhawan, Forest Complex,
Gladni, Narwal, Transport Nagar, Jammu
Jammu and Kashmir 180004

Subject: Requirement of Monitoring Data in compliance to the orders of Hon'ble NGT in OA No. 239 of 2024.

Sir,

This has reference to the Orders of Hon'ble National Green Tribunal dated 13/03/2024 in the matter of OA No. 239 of 2024; News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024", wherein Hon'ble National Green Tribunal has directed the respondents including CPCB, to file the response

In this regard, it is to inform that CPCB during the year 2023 sanctioned 11 monitoring locations on 05 Ramsar sites under National Water Quality Monitoring Programme (NWMP) to J & K PCC (Copy attached).

It is requested that monitoring data of the above 11 locations and also other locations/wetlands monitored by J&K PCC, if any, may be provided to Central Pollution Control Board at rdchandigarh.cpcb@nic.in and vishalgandhi.cpcb@nic.in, at the earliest possible.

It may kindly be treated as urgent, being a time-bound NGT Matter.

Yours faithfully,

(Gurnam Singh)
Regional Director

**Jammu and Kashmir Pollution Control Committee**

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - memberssecretaryjkpcb@gmail.com



The Regional Director
CPCB, Chandigarh

No.: JKPC/Sc./OA-239/2024/762-763

Date: 10-05-2024


Sub: Regarding the requirement of monitoring data in compliance to the orders of Hon'ble NGT in OA No. 239 of 2024.

Ref: Your Office letter No. CPCB/RD/CHD/NGT/05;dt.19.04.2024.

Sir,

Please reference to the subject & reference cited above. In this connection, kindly find enclosed herewith monitoring data of Ramsar sites (11 locations) and other wetlands / locations being monitored by J&K Pollution Control Committee for further necessary action at your level.

Yours Sincerely,


(GhanSham Singh) JKAS 10.5.24
Member Secretary

Copy to:

P.A to Chairman, J&K Pollution Control Committee for information of the Chairman.



J & K Pollution Control Committee
Shiekh-ul-Alam Complex Rajbagh Kashmir

Regional Director,
J&K Pollution Control Committee,
Kashmir.

NO:- PCC/ROK//W.Lab / 24-25/ 13

Dated:- 30/04/2024

Subject: - Hon'ble NGT direction dt: 13/03/2024 in Suo Motu matter in re: News items appearing in Kashmir Life dated : 02/02/2024 Entitled "What challenges are Kashmiri Wetlands Facing"
Ref. no JKPC/SC/OA-239/2024/899-901 dated 30/03/2024

Sir,

With regard to the matter captioned in the subject kindly find attached herewith Analysis reports of various Lakes/wetlands of Kashmir division. The water quality status of these wetlands in respect of various Physio-chemical parameters is as under:-

S.no	Name of Water Body	No. of Monitoring locations	Status of water Quality in terms of Class,B (Organized outdoor Bathing)water quality criteria CPCB
1	Wular Lake Bandipora	11	The test analysis reports for the months of March and April 2024 reveal that out of 11 monitoring locations two locations viz ,Garoor and Zalwan do not qualify class B water quality criteria .
2.	Anchar Lake Srinagar	05	The test analysis reports for the months of April 2024 reveal that out of 05 monitoring locations three locations do not qualify class B water quality criteria
3.	Dal lake Srinagar	24	The test analysis reports for the months of March and April 2024 reveal that out of 24 monitoring locations none of the location qualify class B water quality criteria
4.	Hokarsar wetland Srinagar/Budgam	03	The test analysis reports for the months of April 2024 reveal that out of 03 monitoring locations 2 locations do not qualify class B water quality criteria
5.	Manasbal lake Ganderbal	03	The test analysis reports for the months of April 2024 reveal that all monitoring locations qualify class B water quality criteria
6.	Shalibugh wetland Ganderbal	03	The test analysis reports for the months of April 2024 reveal that out of 03 monitoring locations 2 locations do not qualify class B water quality criteria
7.	Hygam wetland Pampore Pulwama	03	The test analysis reports for the months of April 2024 reveal that all monitoring locations qualify class B water quality criteria
8.	Freshkooori Pampore Pulwama	02	The test analysis reports for the months of April 2024 reveal that none of the locations qualify class B water quality criteria
9.	Kranchoo Pampore Pulwama	03	The test analysis reports for the months of April 2024 reveal that none of the locations qualify class B water quality criteria
10	Chatlam Pampore Pulwama	03	The test analysis reports for the months of April 2024 reveal that out of 03 monitoring locations 2 locations do not qualify class B water quality criteria
11.	Manibugh Pampore Pulwama	02	The test analysis reports for the months of April 2024 reveal that none of the locations qualify class B water quality criteria

Submitted for favour of information and further necessary action please.

Enclosure:- 10 sheets

Yours Faithfully

I/C Water lab
Srinagar



J&K Pollution Control Committee
Office of The Regional Director – Kashmir

Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of Wular Lake for the Month of March, 2024
Date of Sampling:-05/03/2024

S/	N	Air	Water	pH	Condu	TDS	D O	COD	BOD	Phosph	Amm	Sulphat	Hardnes	Calcium	Magnesi	T	Chloride	Turbidit
Sampling	spots	Temp	Temp		ctivity					ate	Nitroge	e	s		um	Alkalinit		y
1	Saderkot: 4048	10.0	9.5	8.11	196	104	9.8	34.7	3.0	0.119	0.708	21.51	150.0	26.45	20.41	60.0	28.0	8.0
2	Banwari Nadhal(Erin	18.0	10.0	7.86	171	90	10.0	27.8	2.5	0.075	0.504	5.75	150.0	36.07	14.58	74.0	20.0	6.0
3	Nallah): 3266	18.0	12.1	7.16	104	55	10.0	27.8	2.5	0.112	0.558	11.66	146.0	26.65	5.83	46.0	22.0	11.0
4	Zalwan: 4049	12.5	11.8	7.71	179	126	9.5	36.5	3.7	0.146	0.402	13.18	140.0	41.68	8.74	96.0	24.0	6.0
5	Ashtingoo Kanibath:	15	12.9	7.84	139	98	10	33.0	2.8	0.126	0.498	20.30	120.0	33.66	8.74	80.0	24.0	7.0
6	3265	13	10	7.84	142	100	9.9	33.0	2.9	0.102	0.918	21.36	140.0	40.88	9.23	56.0	26.0	6.0
7	Watalab: 3264	12.6	9	8.1	196	138	10.0	29.56	2.5	0.102	0.588	27.87	184.0	50.50	14.09	88.0	26.0	5.0
8	Ningli: 3263	13.1	11.2	8.15	223	159	9.8	26.0	2.4	0.113	0.504	31.81	170.0	45.69	13.60	92.0	24.0	5.0
9	Garrora	19.5	8	7.50	273	145	9.4	38.25	4.0	0.143	0.498	39.84	152.0	48.09	7.77	74.0	32.0	8.0
#	Hathlangoo	11.8	9.7	8.10	212	142	9.2	26.0	2.5	0.123	0.642	22.57	230.0	48.09	26.73	98.0	24.0	12.0
#	Tulbagh	13.6	11.0	7.75	174	123	8.9	27.8	3.0	0.146	0.816	32.72	206.0	46.49	21.87	80.0	24.0	6.0
	Primary water quality criteria for Bathing (class B)	-	-	6.5-8.5	-	-	>5mg/l	-	<3mg/l	-	-	-	-	-	-	-	-	-

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by officials of Wular Development Authority.

Analyzed by

I/C Water lab

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J&K Pollution Control Committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of Wular Lake for the Month of April, 2024
Date of Sampling:-22/04/2024

S/No	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	D.O	COD	BOD	Phosphate	Ammonia Nit	Sulphates	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity
1	Saderkot: 4048	21.0	20	8.44	205.0	108.0	9.0	26.1	2.2	0.119	0.66	27.87	110	34.46	5.83	80.0	22.0	13.0
2	Banwari	20	18	8.35	191.0	101.0	7.7	28.03	2.4	0.074	1.152	5.3	140	10.08	9.72	100.0	18.0	10.0
3	Nadihal(Erin Nallah): 3266	18.2	19.5	8.08	72.0	40.0	10.0	16.84	1.5	0.068	0.726	6.96	84	20.04	8.26	46.0	16.0	22.0
4	Zalwan: 4049	25.5	21.5	10.49	118.0	60.0	8.7	20.55	2.2	0.100	0.69	11.66	102	26.45	8.74	52.0	10.0	7.0
5	Ashtingoo Kanbath:	25	20	7.8	143.0	76.0	10.1	18.69	2.0	0.093	0.834	9.69	88	28.85	3.88	78.0	16.0	6.0
6	3265	25	23	8.1	170.0	90.0	10.3	26.16	3.0	0.209	0.768	13.63	100	32.86	4.37	96.0	14.0	8.0
7	Watab: 3264	22.1	16.9	8.07	172.0	91.0	9.0	18.69	2.0	0.119	0.768	15.45	144	40.88	2.91	84.0	16.0	6.0
8	Ningli: 3263	20	17.6	8.02	202.0	106.0	7.5	16.82	1.5	0.12	0.621	19.08	110	36.07	4.86	96.0	12.0	4.0
9	Garrora	19	17.5	8.50	202.0	106.0	9.5	24.29	2.6	0.09	0.66	28.33	120	35.27	7.77	84.0	20.0	9.0
#	Hathlangoo	23.1	19.2	8.11	170.0	90.0	8.9	16.82	2.0	0.015	0.864	17.72	120	40.08	4.86	86.0	12.0	10.0
#	Tulbagh	25.0	20.0	8.11	204.0	107.0	7.3	20.55	2.1	0.157	1.104	18.02	132	41.68	6.8	94.0	12.0	8.0
Primary water quality criteria for Bathing (class B)		-	-	6.5-8.5	-	-	>5mg/l	-	<3mg/l	-	-	-	-	-	-	-	-	-

→ All Values are in mg/l except pH, turbidity & Temperature.
Samples collected by officials of Wular Development Authority

Analyzed by

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[Handwritten signature]
I/C Water Lab



J&K Pollution Control committee
Office of The Regional Director – Kashmir

Sheikh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of Anchar Lake for the Month of April, 2024

Date of Sampling:-06/04/2024

SNO	Sampling spots	Air Temp	Water Temp	pH	Condu ctivity	TDS	D O	COD	BOD	Phosph ate	Amm Nit	Sulphate	Hardne ss	Calcium	Magne sium	T Alkalini ty	Chlori de	Turbid ity
1	Anchar lake: Near Sangam: 4045	20.1	19.4	7.52	340	186.0	4.1	40.0	3.4	0.201	1.89	27.87	208	56.11	16.52	124.0	40.0	6.0
2	Anchar lake: Central 4044	20	19.5	7.71	361	201.0	7.5	32.0	2.5	0.229	1.722	40.45	220	61.72	17.49	146.0	42.0	7.0
3	Anchar lake: Sindh Entry: 4043	19.8	17.5	8.06	372	210.0	8.3	24.00	2.5	0.070	0.642	39.84	258	56.91	28.18	162.0	20.0	3.0
4	Anchar lake: Near Jenab Sahab: 4047	20	19.3	7.60	349	197.0	4.8	64.0	7.5	0.234	2.00	35.45	262	57.71	28.67	112.0	42.0	4.0
5	Anchar lake: Near SKIMS Soura: 4046	20.1	19.4	7.56	338	188.0	3.2	64.0	6.5	0.231	1.09	29.39	198	60.92	11.17	120.0	48.0	3.0
Primary water quality criteria for Bathing (class B)		-	-	6.5-8.5	-	-	>5mg/l	-	<3mg/l	-	-	-	-	-	-	-	-	-

→ All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

BBT

Analyzed by

Amir
Shiraz

Paulo
I/C Water lab



J&K Pollution Control Committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir
Analysis Report

DATE OF SAMPLING:- 18/03/2024
Physico Chemical Characteristics of Dal Lake for the Month of March, 2024

S/N	Sampling spots	Air Temp	Water Temp	pH	Conductivity	TDS	D.O	COD	BOD	Phosphate	Amm Nit	Sulphate	Hardness	Calcium	Magnesium	Total Alkalinity	Chloride	Turbidity
1	Dalgate:3251	19.8	14.1	8.13	229.0	135.0	7.0	56.0	6.3	0.086	0.69	12.27	230	52.90	23.81	130	20.0	8.0
2	Nehru park 1309	19.4	15.2	8.78	229.0	136.0	8.50	40.0	3.7	0.086	0.708	12.72	180	52.90	11.66	128	28.0	4.0
3	Grand Palace Chat	19.5	15.5	8.90	222.0	134.0	7.5	64.0	5.9	0.074	0.672	12.72	190	52.90	14.09	P=8 M=134 T=142	20.0	5.0
4	Near Nishat STP: 3253	19.0	16.8	9.02	231.0	138.0	8.0	56.0	6.0	0.070	1.128	23.48	196	57.71	12.63	P=13 M=145 T=158	28.0	5.0
5	Nishat Water Intake: 3261	19.5	17	8.43	218.0	134.0	8.7	56.0	5.8	0.062	1.206	26.96	284	56.11	34.92	138	20.0	6.0
6	Telhal entry: 3256	19.5	21	7.71	269.0	167.0		112.0	18.8	1.08	1.752	64.23	260	58.51	27.70	130	16.0	34.0
7	Near STP Habak: 3257	19.8	21.2	7.65	254.0	161.0		120.0	23.5	0.132	1.668	63.78	286	78.95	22.84	135	24.0	20.0
8	Near STP Hazratbal: 3258	19.5	21	8.15	255.0	161.0		112.0	15.8	0.098	1.134	47.41	264	67.33	23.32	138	20.0	10.0
9	Dobihat: 3259	20.0	19.5	8.15	263.0	161.0		104.0	12.1	0.073	0.81	40.90	204	64.12	10.69	130	32.0	7.0
10	Charchnari: 3252	19.8	16.2	9.10	221.0	132.0	8.9	32.0	4.0	0.043	0.702	15.75	166	49.69	10.20	P=10 M=140 T=150	28.0	7.0
11	Abikarpora: 3254	19	16.5	9.01	222.0	130.0	9.0	56.0	4.8	0.046	0.69	18.02	198	56.11	14.09	P=12 M=146 T=158	20.0	11.0
12	Sonank: 3260	20.5	19	8.52	255.0	157.0	7.9	56.0	5.0	0.085	0.888	43.93	210	60.92	14.09	140	20.0	9.0

→ All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

Handwritten signature

Analyzed by

Handwritten signature

Handwritten signature
I/C Water Lab



J&K Pollution Control Committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

DATE OF SAMPLING:- 18/03/2024
Physico Chemical Characteristics of Dal Lake for the Month of March, 2024

S/O	Sampling spots	Air Temp	Water Temp	pH	Condu activity	TDS	DO	COD	BOD	Phosp hate	Amm Nit	Sulph ate	Hardn ess	Calciu m	Magne sium	T Alkali nity	Chlori de	Turbid ity
13	Nayadyar: 4041	21.7	19.3	8.10	295.0	188.0	3.0	112.0	16.5	0.147	2.25	54.54	210	49.69	20.89	210	68.0	12.0
14	Joglankar: 4042	22	19.5	8.12	306.0	195.0	2.3	120.0	18.0	0.152	2.33	55.14	220	58.51	17.98	212	64.0	14.0
15	Golden Lake:0 SKICC	19.7	14.8	8.54	228.0	134.0	7.5	40.0	4.1	0.062	0.75	12.12	220	51.30	22.35	140	24.0	9.0
16	Backside Makai Park	19.5	16	8.81	234.0	141.0	7.4	48.0	5.0	0.097	0.672	18.78	240	62.52	20.41	P-6 M=132 Total=138	24.0	15.0
17	Nishat Garden	17.6	16.3	9.02	226.0	133.0	8.2	48.0	5.0	0.048	0.684	21.96	240	64.12	19.44	P-8 M=142 Total=150	36.0	8.0
18	Near Hazratbal	18.5	17.0	8.86	246.0	148.0	8.4	56.0	6.2	0.063	0.774	48.17	260	46.49	34.99	P-4 M=140 T=144	28.0	5.0
19	Shalimar	18.8	17.5	8.32	260.0	157.0	9.0	56.0	5.8	0.076	0.702	47.87	276	54.50	34.02	158	28.0	6.0
20	Ablution point Khonkhan	21.0	19.8	8.47	259.0	159.0		80.0	9.1	0.073	1.07	43.02	280	65.73	28.18	130	28.0	8.0
21	Area IPS Ashaibagh Bridge: 4040	20	15.0	7.55	246.0	145.0	6.2	64.0	6.6	0.200	0.798	13.02	180	48.09	14.58	140	28.0	5.0
22	Nigeen: 3262	21.5	18.0	8.98	257.0	162.0		72.0	7.6	0.047	1.16	41.96	192	52.10	15.06	P-4 M=146 Total=150	20.0	8.0
23	Saderbal	20.8	18.0	9.10	264.0	169.0		80.0	9.5	0.059	0.954	50.75	170	49.69	11.17	P-11 M=149 Total=160	22.0	8.0
24		20.0	19.0	8.42	268.0	174.0		96.0	12.1	0.140	1.362	55.75	250	64.12	21.87	142	28.0	11.0

→ All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

BBT

Analyzed by

Amir
Amir

I/C Water lab

Amir



J&K Pollution Control committee
Office of The Regional Director – Kashmir
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

DATE OF SAMPLING:- 22/04/2024

Physico Chemical Characteristics of Dal Lake for the Month of April, 2024

N O	Sampling spots	Air Temp	Water Temp	pH	Condu civity	TDS	D O	COD	BOD	Phosp hate	Amm Nit	Sulpha te	Hardne ss	Calciu m	Magne sium	T Alkalini ty	Chlorid e	Turbidi ty
1	Dalgate:3251	24.2	22.7	8.13	266.0	143.0	8.6	41.67	4	0.024	0.744	23.48	200.0	52.10	17.01	160	22.0	7.3
2	Nehru park 1309	24.2	22.3	9.04	255.0	137.0	6.20	33.3	3.9	0.071	0.81	16.81	188.0	56.11	11.66	P=8 M=150 T=158	18.0	3.7
3	Grand Palace Chat	24.5	22.5	9.01	258.0	138.0	9.2	58.3	5.3	0.068	0.726	19.99	180.0	48.89	14.09	P=6 M=138 T=134	24.0	6.1
4	Near Nishat STP: 3253	24.8	23.5	8.35	249.0	133.0	9.4	50.0	5.0	0.108	0.852	26.51	166.0	48.09	11.17	140	20.0	17.8
5	Nishat Water Intake: 3261	24.5	21.5	8.39	252.0	134.0	9.5	49.17	5.1	0.075	0.816	19.39	158.0	48.09	9.23	144	20.0	6.9
6	Telhal entry: 3256	23.8	21.5	9.39	208.0	110.0		108.0	13.7	0.094	0.954	17.54	150.0	41.68	11.17	P=16 M=130 T=146	16.0	7.0
7	Near STP Habak: 3257	24.2	21.0	9.15	198.0	104.0		100.0	12.1	0.093	0.816	15.9	124.0	36.07	8.26	P=6 M=130 T=136	16.0	5.0
8	Near STP Hazratbal: 3258	25.2	21.1	9.1	203.0	107.0		75.0	7.3	0.103	0.732	17.24	124.0	40.08	5.83	P=8 M=138 T=146	12.0	4.0
9	Dobighat: 3259	25.3	21.2	9.02	200.0	106.0		58.33	4.5	0.069	0.816	15.60	144.0	48.09	5.83	P=16 M=116 T=132	18.0	4.0
10	Charchnari: 3252	24.5	23.7	8.32	245.0	132.0	10.2	33.3	3.1	0.052	0.696	20.6	214.0	45.69	24.30	146	18.0	3.5
11	Abikarpora: 3254	24.7	23.4	9.03	238.0	127.0	9.6	25.0	3	0.065	0.648	23.63	154.0	39.27	13.6	P=12 M=116 T=128	20.0	3.2
12	Sonalank: 3260	25.3	21.9	8.69	211.0	112.0	10.6	41.67	4.2	0.081	0.654	13.18	146.0	48.09	6.31	120	22.0	5.8

→ All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

BBT

Analyzed by

Amir
Amir

Amir
I/C Water lab



J&K Pollution Control Committee
Office of The Regional Director – Kashmir
Sheikh-ul-Alam Complex Rajbagh Kashmir
Analysis Report

DATE OF SAMPLING:- 22/04/2024
Physico Chemical Characteristics of Dal Lake for the Month of April, 2024

N O	Sampling spots	Air Temp	Water Temp	pH	Condu civity	TDS	DO	COD	BOD	Phosp hate	Amm Nit	Sulph ate	Hardn ess	Calciu m	Magne sium	Alkali nity	Chlori de	Turbid ity
13	Nayadyar: 4041	24	19.5	7.26	277.0	144.0	4.0	66.67	7.0	0.162	1.61	17.11	170.0	54.5	8.26	134	18.0	5.0
14	Jogilankar: 4042	24	18.2	7.5	269.0	143.0	3.9	66.67	6.0	0.111	1.44	16.96	134.0	46.49	4.37	142	14.0	4.0
15	Golden Lake: SKICC	24.3	22.5	8.87	246.0	137.0	9.9	58.3	4.8	0.31	1.01	16.36	208.0	48.09	21.38	P=6 M=172 T=178	12.0	6.6
16	Backside Makai Park	24.7	23.4	8.46	249.0	132.0	10.8	50.00	5.3	0.059	0.792	30.9	164.0	44.88	12.63	146	20.0	6.2
17	Point Nishat	24.6	23.3	8.49	248.0	131.0	10.3	33.3	3.6	0.065	0.804	27.42	216.0	46.49	24.3	150	16.0	7.3
18	Garden Near	24.1	21.8	8.48	245.0	130.0	9.7	4.67	4.1	0.102	0.738	17.72	156.0	49.69	7.77	138	18.0	8.0
19	Shalimar Hazratbal	23.9	21.8	8.1	233.0	123.0		58.33	5.5	0.087	0.81	18.63	194.0	46.49	18.95	120	19.0	16.0
20	Ablution point Khonkhan	23.8	22.5	9.25	182.0	97.0		66.67	7.7	0.082	0.78	14.08	126.0	40.88	5.83	P=18 M=104 T=122	18.0	5.0
21	Area IPS Ashabagh Bridge:	24.1	18.1	7.55	269.0	140.0	4.8	41.67	4.3	0.594	1.152	14.54	164.0	52.1	8.2	150	22.0	3.0
22	4040	25.4	18.5	8.93	240.0	128.0		58.33	5.8	0.197	0.786	16.05	196.0	47.29	18.95	P=22 M=146 T=168	16.0	4.0
23	Nigeen: 3262	25.5	19.5	9.12	255.0	137.0		50.0	5.8	0.076	0.918	26.36	182.0	56.11	10.2	P=12 M=134 T=146	22.0	5.0
24	Saderbal	25.5	21.6	8.45	277.0	147.0		50.0	5.7	0.078	1.068	26.2	182.0	48.09	15.06	140	24.0	6.0

→All Values are in mg/l except pH, turbidity & Temperature.

Samples collected by

Analyzed by

I/C Water lab

BBH

[Signature]

[Signature]
I/C Water lab



J&K Pollution Control Committee

Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

S.no	LOCATION	Hokarsar Budgam			Manasbal Lake			Primary water quality criteria for outdoor Bathing(Organised) (class B)
		Inlet	Centre	Outlet	Inlet	Centre	Outlet	
Date of Sampling:- 22-04-2024								
1	Air Temp. °C	26.0	31.0	30.0	19.1	24.0	20.0	-
2	Water Temp. °C	20.4	20.5	18.5	16.5	21	18.1	-
3	pH	8.16	8.08	8.26	8.38	8.4	8.19	6.5 - 8.5
4	Conductivity µs/cm	340.0	300.0	333.0	267.0	262.0	273.0	-
5	T.D.S	184.0	158.0	176.0	147.0	144.0	150.0	-
6	D.O	8.5	5.0	6.0	8.5	10.0	8.0	>5mg/l
7	C.O.D	37.00	26.40	33.94	14.95	13.08	13.08	-
8	B.O.D	4.00	2.6	3.20	1.40	1.00	1.00	< 3mg/l
9	Phosphate	0.712	0.131	0.168	0.009	0.096	0.051	-
10	Ammonical Nitrogen	3.26	1.450	0.876	0.384	0.444	0.714	-
11	Sulphate	27.57	15.46	11.21	22.42	24.08	33.33	-
12	Hardness	158.0	186.0	204.0	186.0	172.0	168.0	-
13	Calcium	43.28	47.29	52.10	42.48	39.27	34.46	-
14	Magnesium	12.15	16.52	17.98	19.44	17.98	19.92	-
15	Total Alkalinity	168.0	176.0	170.0	120.0	110.0	126.0	-
16	Chloride	24.0	24.0	26.0	20.0	14.0	16.0	-
17	Turbidity NTU	93.0	45.0	26.0	3.0	4.0	3.0	-

→All Values are in mg/l except pH, conductivity, Turbidity & Temperature.

Samples collected and submitted for analysis by Wildlife wetland division

Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

I/C Water Lab



J&K Pollution Control Committee
Office of The Regional Director – Kashmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

Date of Sampling:-	Shallbugh Ganderbal			Hygam Baramulla			Freshkroori Pulwama		Primary water quality criteria for outdoor Bathing(Organised) (class B)	
	Inlet	Centre	Outlet	Inlet	Centre	Outlet	Inlet	Centre		
1	Air Temp. °C	22.9	30.2	18.8	18.0	16.0	15.0	20.0	20.9	-
2	Water Temp. °C	17.1	16.7	19.5	20.0	18.0	17.0	18.6	19.0	
3	pH	7.25	7.60	7.81	8.08	7.91	8.30	9.58	8.45	
4	Conductivity µs/cm	324.0	392.0	326.0	236.0	216.0	231.0	501.0	607.0	
5	T.D.S	173.0	207.0	172.0	130.3	120.0	127.8	282.0	331.0	
6	D.O	2.9	3.1	5.0	6.9	5.1	9.0	2.0	3.8	
7	C.O.D	72.00	48.00	32.00	26.16	18.69	24.29	96.00	104.00	
8	B.O.D	7.90	4.40	2.80	2.3	1.5	2.0	14.8	15.2	
9	Phosphate	0.400	0.529	0.347	0.213	0.173	0.117	0.178	0.218	
10	Ammonical Nitrogen	2.0	1.88	1.21	2.400	1.920	1.05	2.242	2.250	
11	Sulphate	28.78	49.54	19.39	35.90	28.33	11.360	33.02	32.57	
12	Hardness	210.0	240.0	186.0	134	114	138.00	216.0	266.0	
13	Calcium	54.50	52.10	45.69	33.66	34.46	35.27	48.1	76.15	
14	Magnesium	17.98	26.73	17.49	12.15	6.8	12.15	23.3	18.46	
15	Total Alkalinity	202.0	210.0	180.0	122.0	126.0	138.0	^{P=8-M=232} Total=240	280.0	
16	Chloride	24.0	46.0	26.0	30.0	28.0	24.0	80.0	84.0	
17	Turbidity NTU	39.0	3.0	5.0	134.0	90.6	26.5	25.0	23.0	

→All Values are in mg/l except pH, conductivity, Turbidity & Temperature.
Samples collected and submitted for analysis by Wildlife wetland division
Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

[Signature]

I/C Water Lab

[Signature]



J&K Pollution Control Committee
Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Physico Chemical Characteristics of various Wetlands of Kashmir Division

Sno	LOCATION	Kanchoo pampore			Chatlam Pampore			Manibugh Pulwama			Primary water quality criteria for outdoor Bathing (Organised) (class B)
		Inlet	Centre	Outlet	Inlet	Centre	Outlet	Inlet	Centre	Outlet	
Date of Sampling:- 23-04-2024											
1	Air Temp. °C	22.5	23.5	23.0	17.8	15.0	18.0	23.0	24.0		
2	Water Temp. °C	21.0	21.5	19	15.6	14.5	16.3	19.5	20.5		
3	pH	7.66	7.39	7.61	7.58	8.42	7.61	8.01	8.42		6.5 - 8.5
4	Conductivity µs/cm	570.0	443.0	561.0	416.0	814.0	445.0	940.0	780.0		
5	T.D.S	312.0	245.0	307.0	220.0	435.0	245.0	514.0	433.0		
6	D.O	5.8	4.0	3.4	4.8	5.6	5.0	4.5	6.7		>5mg/l
7	C.O.D	67.29	31.78	28.04	39.24	65.42	28.00	42.98	39.24		
8	B.O.D	5.7	3.5	3.30	3.50	5.7	2.9	4.10	3.2		< 3mg/l
9	Phosphate	0.323	0.084	0.064	0.1000	0.109	0.089	1.14	1.06		
10	Ammonical Nitrogen	1.572	1.056	0.684	0.504	1.030	0.468	1.14	1.060		
11	Sulphate	13.33	5.45	4.84	7.57	13.48	8.33	3.480	5.450		
12	Hardness	284.0	226.0	304.0	254.0	186.0	160.0	436.0	360.0		
13	Calcium	48.89	50.50	72.14	50.50	48.09	32.06	122.64	96.19		
14	Magnesium	39.36	30.61	30.13	31.10	16.0	19.44	31.57	29.16		
15	Total Alkalinity	286.0	300.0	360.0	260.0	450.0	262.0	690.0	340.0		
16	Chloride	22.0	20.0	34.0	30.0	70.0	28.0	48.0	38.0		
17	Turbidity NTU	7.0	10.0	8.0	4.0	3.0	3.0	15.0	11.0		

→ All Values are in mg/l except pH, conductivity, Turbidity & Temperature.

Samples collected and submitted for analysis by Wildlife wetland division
Analysis results are confined to the Samples Submitted for Analysis

Analyzed by

I/C Water Lab



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE

OFFICE OF THE REGIONAL DIRECTOR - KASHMIR

Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008

www.jkspcb.in Email: regionaldirectorkmr@gmail.com, Tel/fax 0194-2311842



Member Secretary
JK Pollution Control Committee
Jammu.

No:- PCC/RDK/PS/2024/.....304-05

Dated:- 04-05-2024

Subject:- Hon'ble NGT directions dated 13-03-2024 in Suo Motu matter in re: News items appearing in Kashmir Life dated 02-02-2024 entitled "What challenges are kashmiri wetlands facing"?

Reference:- JKPC/SC/OA-239/2024/899-901 dt. 30-03-2024.

Sir,

With regard to the subject and reference cited above, the reply to the observations is given here as under:

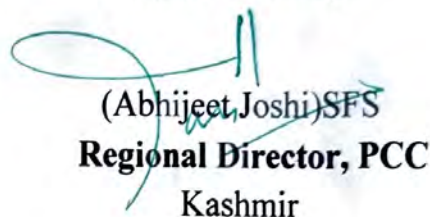
1. Water Quality Monitoring report of wetlands submitted by Incharge Water Lab is attached as annexure 'A'.
2. Status of Monitoring done by concerned Divisional Officer and factual report w.r.t. solid waste dumping etc is given here under:-

S.No	District	Status of monitoring of solid waste dumping
1	Srinagar	The dumping of un segregated Solid Waste was seen at different unfenced collection centres which is afterwards transported by SMC to landfill site at Achan. (Report enclosed as annexure 'B').
2	Budgam	Soild Waste dumps / carcasses were seen deposited in the Hokersar Wetland which surely comes from the adjoining residential areas enroute the feeding area of Hokersar that finally find its drainage point in the wetland of Hokersar. Grit screen retention nets and barriers though provided but proper management of Municipal Solid Waste is lacking out. No cleaning or removal of retained solid waste/ plastic waste has been witnessed since long. (Report enclosed as annexure 'C').
3	Ganderbal	The dumping of un segregated and un treated Solid Waste at Kohistan Colony Safapora by the concerned ULB/Authority has been witnessed which is approximately one kilometer from the Mansbal lake. Besides, a few dumps of unattended solid wastes near Jhoraka park on the Bank of the Mansbal lake at Rather Mohalla also seen. The scientific solid waste management is lacking in the area as reported by the field team

		after conducting inspection. (Report enclosed as annexure 'D').
4	Bandipora	During inspection dumping of un segregated and un treated solid waste by Municipal Council Bandipora has been witnessed on the Bank of Wullar Lake at Nussu Zalwan Bandipora. The site at which crude dumping of solid waste that too without segregation and treatment is not even fenced and stray animals have an easy access to dumping site. Dumping site is at an approximate distance of 100 mts from habitation and at an approximate distance of 200 mts from educational institute. (Report enclosed as annexure 'E').
5	Baramulla	During the inspection no solid waste dump and illegal activities were seen in area of wetland because water level of area is very high. (Report enclosed as annexure 'F').

Submitted for information and necessary action.

Yours faithfully


 (Abhijeet Joshi) SFS
Regional Director, PCC
 Kashmir

Copy to the:-


1. PA to Chairman, JK PCC Jammu for information of the worthy Chairman.

J&K State Pollution Control Committee
Gladni Narwal Transport Nagar Jammu
Water Quality Status of Mansar lake during February & March, 2024

April

S.No.	Parameter	Lake Mid point Stn.Cde:-2738			Point of discharge from diff.est. Stn.Code:- 2739			Standard	Class of water
		February,2024	March,2024	April 2024	February,2024	March,2024	April 2024		
1	Temperature	16	17	19	16	17	19	-	N.S.
2	Dissolved Oxygen(DO)	7.0	8.0	7.8	6.8	7.7	7.6	>5.0	'B'
3	pH	7.36	7.24	7.42	7.56	7.38	7.56	6.5-8.5	'B'
4	Conductivity(mg/l)	232	224	216	238	232	224	N.S.	
5	BOD (mg/l)	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<3.0	'B'
B	'Nitrate-N	0.3	0.40	0.12	0.31	0.44	0.19	N.S.	
7	Nitrite - N(mg/l)	0.04	0.015	0.035	0.05	0.03	0.036	-	
General Parameters									
1	Turbidity (NTU)	2	2	2.0	2	2	4	N.S.	
2	TDS	136	130	126	139	135	130	N.S.	
3	Ammonia-N	0.46	0.20	0.70	0.4	0.20	0.73	N.S.	
4	Phosphate-P	-	0.032	0.035	-	0.03	0.036	N.S.	
5	COD	<1.0	1.5	1.4	<1.0	1.7	1.6	N.S.	
6	Total Alkalinity as CaCO ₂	104	112	108	112	116	112	N.S.	
7	Hardness as CaCO ₂	98	104	106	100	108	110	N.S.	
8	Calcium as CaCO ₃	76	82	82	76	84	84	N.S.	
9	Magnesium as CaCO ₃	22	22	24	24	24	26	N.S.	
10	Sodium(mg/l)	15.5	15	16.0	18	18.3	18.0	N.S.	
11	Potassium(mg/l)	3.6	3.3	3.6	3.4	3.3	3.6	N.S.	
13	Chloride(mg/l)	16	15	16	17	16	18	N.S.	

Note : All the concentrations are expressed in mg/l except p H, Conductivity ($\mu\text{S}/\text{cm}$) & Turbidity (NTU)


Analyst

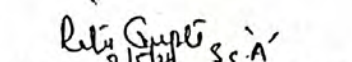
Rishi Gupta
8/5/24
Analyst & I/c Water Lab

J&K State Pollution Control Board
Gladni Narwal Transport Nagar Jammu
Water Quality Status of Surinsar lake during the February ,March & April 2024

S.No	Parameter	Surinsar Lak near Residential area			Surinsar Lake near Commercial establishments			Standard	Class of water
		February,2024	March,2024	April 2024	February,2024	March,2024	April 2024		
1	Temperature	17	18	20	17	18	20	-	
2	Dissolved Oxygen(DO)	6.5	6.3	6.0	4.0	4.8	4.4	>5.0	'C'
3	pH	7.96	7.86	8.10	8.2	7.92	8.24	6.5-8.5	'B'
4	Conductivity(mg/l)	196	188	192	192	194	196	N.S.	
5	BOD (mg/l)	1.7	1.9	2.0	4.3	4.4	2.1	<3.0	'C'
6	Nitrate-N(mg/l)	1.1	0.76	0.98	0.89	2.10	1.0	N.S.	
7	Nitrite -N(mg/l)	0.07	0.050	0.042	0.07	0.130	0.040	-	
General Parameters									
1	Turbidity (NTU)	12	14	18	13	16	19	N.S.	
2	TDS	114	110	112	112	112	114	N.S.	
3	Ammonia-N	1.8	0.430	0.48	1.24	1.012	0.485	N.S.	
4	Phosphate-P	-	0.04	0.05	-	0.130	0.065	N.S.	
5	COD	12.5	10.1	10.5	17.4	23.5	11.0	N.S.	
6	Total Alkalinity as CaCO ₂	140	132	136	144	136	140	N.S.	
7	Hardness as CaCO ₂	132	124	132	136	126	136	N.S.	
8	Calcium as CaCO ₃	106	100	106	108	102	110	N.S.	
9	Magnesium as CaCO ₃	26	24	26	28	24	26	N.S.	
10	Sodium(mg/l)	14.4	14.1	14.4	13.9	13.7	14.1	N.S.	
11	Potassium(mg/l)	3.9	3.7	4.0	4.1	4.3	4.3	N.S.	
13	Chloride(mg/l)	26	24	26	24	24	28	N.S.	

Note : All the concentrations are expressed in mg/l except p H,Conductivity (μ S/cm) & Turbidity (NTU)


Analyst


Analyst & I/c Water Lab

Item No.05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 239/2024

News item titled "**What Challenges Are Kashmiri Wetlands Facing?**" appearing in Kashmir Life dated 02.02.2024

Date of hearing: 13.03.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This OA is registered *suo motu* on the basis of the news item titled "**What Challenges Are Kashmiri Wetlands Facing?**" appearing in Kashmir Life dated 02.02.2024.

2. The news item raises the issue of deteriorating condition of wetlands in India especially in Kashmir. As per the article in the Kashmir Valley alone, wetlands occupy an area of nearly 42,661 hectares comprising of 755 small and large water bodies. The news item discloses that unchecked deposition of millions of tons of sediments annually has led to shallowing of wetlands, elevated temperatures, increased Biochemical Oxygen Demand (BOD) and pH levels. The news item further states that illegal encroachment, cultivation activities and waste discharge have aggravated the situation. It has been disclosed that the Dal Lake is facing the problem of discharge of municipal waste and pollution from local and external sources and similar is the situation of Wular Lake, Manasbal Lake, Haigam Rakh, Hokersar, Anchar and Shalbug and these water bodies are grappling with issues like sedimentation, land use and land cover (LULC) changes, infrastructural

impediments, haphazard planning and vested interests from various segments of society, including development authorities like LAWDA and WUMDA. The news item reflects the need for effective management of wetlands and water bodies and swift and tangible measures to ensure their sustainability.

3. The news item raises substantial issue relating to compliance of the environmental norms, implementation of the provisions of the Wetland (Conservation and Management) Rules, 2017 and Environment (Protection) Act, 1986.

4. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

5. Hence, we implead the following as respondents in the matter:

- i. Jammu & Kashmir Pollution Control Committee through its Member Secretary.
- ii. Jammu & Kashmir Wetland Authority through its Secretary.
- iii. Secretary, Forest, Ecology & Environment Department, Jammu & Kashmir.
- iv. Member Secretary, Central Pollution Control Board.
- v. Regional Officer, Ministry of Environment, Forest and Climate Change, Chandigarh.

6. Let notice be issued to the above Respondent for filing their response at least one week before the next date of hearing.

7. On advance notice, report on behalf of Jammu & Kashmir Pollution Control Committee (J&KPCC) has been filed stating that the monitoring of

nine (9) wetlands i.e. Hokarsar, Mirgund, Manibugh, Freshkooori, Chattleam, Kranchoo, Shallbugh, Hygam and Manasbal was done and on the basis of the monitoring report, they have been identified as 'B', 'C' and 'D' as per the designated best use of water quality criteria prescribed by CPCB. The Annexure A to the report discloses the classification of water bodies on the basis of the annual average as under:

“Classification of various Wetlands of Kashmir Division on the basis of Annual Average:

Name of the wetland	Location	2021	2022	2023	2024
HOKARSAR	Inlet	Class B except DO	Class B except BOD	Class B except BOD	Class B except BOD
	Center	Class B except DO	C	C	Class B except BOD
	Outlet	Class B except BOD	B	B	B
MIRGUND	Inlet	-	B	Class B except BOD	B
	Center	C	B	C	B
	Outlet	Class B except BOD	Class B except BOD	B	B
MANIBUGH	Inlet	-	Class B except BOD		Class B except BOD
	Center	C	Class B except BOD	C	Class B except BOD
	Outlet	-	C	D	
FRESHKOOORI	Inlet	-	D	Polluted	Polluted
	Center	Polluted	Polluted	Polluted	Polluted
	Outlet	-	Polluted	Polluted	Polluted
CHATTLEAM	Inlet	B	Class B except BOD	Class 13 except BOD	B
	Center	Class B except BOD	Class B except BOD	Class B except BOD	Class B except BOD
	Outlet	Class B except BOD	B	Class B except BOD	B
KRANCHOO	Inlet	Class B except DO	C	C	
	Center	C	D	C	-
	Outlet	C	C	C	D
SHALLBUGH	inlet	C	C	D	Class B except BOD
	Center	C	C	C	B
	Outlet	-	C	C	B
HYGAM	Inlet	Class B except BOO	C	B	B
	Center	B	C	B	B
	Outlet	-	B	B	B
MANASBAL	Inlet	B	B	B	B
	Center	B	B	B	B
	Outlet	B	B	B	B

8. The above table, however, does not disclose the physicochemical and biological including bacteriological data in terms of numeric values which may be needed for proper assessment of water bodies.

9. Though the report was filed by the J&KPCC, but no one is present on their behalf.

10. Hence, the reports as directed above be filed by all the concerned authorities at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

11. List on 22.05.2024.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

March 13, 2024
Original Application No. 239/2024
DV

“Indicative Guidelines for Restoration of Water Bodies”

(in compliance to Hon’ble NGT Order dated 10.05.2019 in M.A.No. 26/2019 in OA.No. 325 of 2015)



Central Pollution Control Board

(Ministry of Environment, Forest and Climate Change, Govt. of India)

Parivesh Bhawan, East Arjun Nagar

DELHI-10 032

(www.cpcb.nic.in)

June 2019

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Indicative Guidelines for Restoration of Water Bodies (Polluted Lakes, Ponds and Rivers)

1 Introduction

Adequate availability of water of required quality is pre-requisite for survival and quality of human life. Surface water bodies like lakes, ponds, reservoirs, tanks and rivers were treated as community resource or asset over the centuries. In urban areas also such water bodies played an important role as a source of drinking water, absorption of flood water and a conduit for ground water recharge. They were being nurtured, protected, conserved and managed by the active participation of the local community without any code of conduct or rule. In turn, these water bodies have been catering the local human and livestock populations. The introduction of public water supply and ground water development through tube wells and hand pumps in the modern times, coupled with urbanization and industrialization induced pollution, a tectonic shift in the attitude of the people towards these water bodies has been witnessed. Both locals as well as the government have started neglecting this asset and have stopped caring, nurturing and conserving these community resources. Mushrooming urban, industrial and infrastructure development has further changed the status of these water bodies from community resources to a mere dumping ground or sink for solid wastes, construction debris, domestic sewage, industrial effluents, religious offering etc. resulting in severe degradation in the quality of such resources.

India has had abundant supply of water resources. However, from being a water abundant country India is gradually progressing towards water scarcity due to increasing population pressure, urbanization and uncontrolled growth. At present it is sustaining 18 per cent of world population with 4 per cent of global water

resources. Therefore, management of water resources has assumed great importance. Today availability of water resources is a major issue and is a big challenge facing our country.

In order to revive, restore and rehabilitate the traditional water bodies, the Government of India launched a Scheme for Repair, Renovation and Restoration (RRR) of water bodies which has multiple objectives like comprehensive improvement and restoration of water bodies thereby increasing tank storage capacity, ground water recharge, increased availability of drinking water, improvement in agriculture/horticulture productivity, improvement of catchment areas of tank commands, environmental benefits through improved water use efficiency by promotion of conjunctive use of surface and ground water, community participation and self-supporting system for sustainable management for each water body, capacity Building of communities in better water management and development of tourism, cultural activities, etc. by providing Central Grant to State Governments under a Pilot Scheme directly linked to agriculture during the remaining period of Xth Five Year Plan in January 2005. Keeping in view the benefits arising out of the implementation of the scheme, it was extended to XII Plan as well. Further, the Ministry of Environment, Forest and Climate Change is implementing a Centrally Sponsored Scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA) since February, 2013 for conservation and management of identified lakes and wetlands in the 11 country in a holistic and integrated manner. Under the scheme financial assistance is provided to the concerned State Governments for undertaking various activities for conservation of wetlands and lakes, which also include a small component of lake front development and beautification, especially in urban lakes.

The National Water Policy (2012) formulated by MoWR, RD&GR advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rain water harvesting, direct use of

rainfall and other management measures. Further, the Standing Committee on Water Resources (2012-13) in their 16th Report on “Repair, Renovation and Restoration (RRR) of Water Bodies” also substantiated that *encroachment on water bodies is threatening the existence of a large number of water bodies and throwing consequent challenges of depleting ground water resources, occurrence of devastating floods in urban areas as well as water scarcity. Afore-said Committee suggested steps required to remove encroachment and to restore the water bodies.*

In recent years several metro cities such as Mumbai and Chennai have witnessed unprecedented flood. Encroachment of river bed is one of the reasons of flooding since it reduces the desired waterway of the river. Inadequacies of flood protection works, reduction in the water holding capacity of natural reservoirs in the basin due to progressive siltation, breaching of river banks, raising of river bed caused by deposition of silt are also the reasons. Encroachments happen due to number of local factors, thus issue is to be looked into by concerned State Government as per the prevailing rules and regulations of the respective State/UT.

As per MoWR, RD & GR, total number of water bodies have declined in the States which may be attributed to (i) increase in population and density of population per square kilometer; (ii) change in land use pattern; (iii) shift from paddy based agriculture to cash crop cultivation; (iv) depletion of ground water; (v) rapid Urbanization; (vi) unplanned urbanization and development activities; (vii) boom in construction activity; (viii) new water bodies have been developed to meet the additional requirement of water for drinking water and irrigation arising due to increase in population; (ix) some of the water bodies mainly, wells in southern group of islands were lost due to submergence of coastal area during tsunami in 2004.

NITI Aayog based on a study warning that India is facing its 'worst' water crisis in history and that demand for potable water will outstrip supply by 2030 if remedial steps are not taken. Nearly 600 million people faced high to extreme water stress. Also, made predictions that twenty-one cities, including Delhi, Bengaluru, Chennai and Hyderabad will run out of groundwater by 2020, affecting 100 million people. If matters are to continue, there will be a 6% loss in the country's Gross Domestic Product (GDP) by 2050. Moreover, critical groundwater resources, which accounted for 40% of India's water supply, are being depleted at "unsustainable" rates and up to 70% of India's water supply is "contaminated" 'Therefore, *water resource available to the country should be brought within the category of utilizable resources to the maximum possible extent.*

Therefore, existing scenario necessitates formulation of guidelines for restoration of water bodies keeping in view (i) to make pollution free water bodies and to meet the desired water quality criteria; (ii) to preserve excess water during monsoon, (iii) to restore and augment storage capacities of water bodies (iv) to serve and enhance ground water recharge; (v) increased availability of water for different intended purposes etc., These guidelines are only indicative guidelines and limited to restoration of ponds, lakes, polluted rivers or streams and divided into two parts i.e., stagnated surface water bodies such as ponds, lakes and rolling surface water bodies such as rivers or streams. However, concerned stakeholders are advised to conduct detailed gap analysis to enable to include related action plans for restoration of water bodies for ensuring compliance to Hon'ble NGT order dated 10.05.2019. For understanding aspects relating to restoration of water bodies, the documents already published or issued by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR), Ministry of Housing and Urban Development also be referred as given at Sl. No. 7 References of these indicative guidelines.

This requires an understanding on the status of the water bodies, their suitable use, need for management and conservation so that they serve as a good

resource for future, potential strategies for long-term management especially in the urban areas, which are facing severe water shortage. It should include (i) Recognition Phase, (ii) Restoration Phase; (iii) Protection Phase; (iv) Improvement Phase and (v) Sustenance phase

2. Recognition Phase

Identification and recognition of the problem (inventory of existing and lost water bodies (due to encroachment, pollution, diversion etc.), analysis of cause of the problem and its effect and development of alternative solutions of problem as detailed below: -

2.1 Collection and maintenance of historical information relating to the water bodies

Based on the records available or remote sensing data or GIS maps, interaction with the public living in the vicinity of the water body, following information relating to the water bodies should be collected and records maintained by the concerned department in the State/UT: -

2.1.1 Stagnated water bodies such as ponds/lakes

A. Geographical details of the water body: - GPS Location and address of the water body, size or dimensions, area, elevation above mean sea level, ownership of the water body, boundaries with earmarking, map of water body (Digital map or remote sensing or satellite map over the years/National Wetland Atlas) with salient features

B. Hydrological description of the water body: - area, category of lake or pond (natural or man-made), average and maximum depth of stored water (during monsoon and non-monsoon period), total storage capacity, main source of water (rainfall/groundwater seepage/catchment

runoff/direct or indirect flow from any river or stream or creek), water permanence (permanent or intermittent), destination of excess water from pond or lake, purpose used to serve (like drinking water source, fisheries and agriculture or cultivation of aquatic food plants, recreational and aquatic sports, ground water recharge, act as a sink for sediments, habitat for noteworthy animal species, migratory birds or any other purpose), status of lakes or ponds in terms of % open water and aquatic vegetation.

C. *Catchment Description*

- Details on natural drains or flood channels and their flows contributing to water accumulation.
- Major Towns, total population living around the water body, any sewage contribution from the towns, total sewage generation, total no. of existing STPs and their treatment capacities, if any.
- Major industrial clusters or estates contributing to pollution in water body, total no. of industries (sector-wise), sector-wise total industrial effluent generation, existing industrial effluent treatment capacity [(both captive and Common Effluent Treatment Plants (CETPs)], if any.
- Total waste generation (waste like municipal solid waste, plastic waste, industrial hazardous waste, construction and demolition waste), existing provision for collection, transportation, treatment and disposal practices in the vicinity;
- Any other relevant information such as: - (i) Declared Wetland Ramsar sites, (ii) Bio-diversity details such as flora and fauna biodiversity (list of plant species, list of animal species, species of conservation significance (rare, endangered, threatened, endemic species), major plant invasive alien species and extent of invasion, major animal invasive alien species and extent of invasion.

2.1.2 River or streams

A. *Digital map of river under consideration with its tributaries showing salient features.*

B. *Geographical and Hydrological description of polluted river*

Origin of the river and confluence with any other water body, length of travel of the river before confluence with any other water body, velocity of flow (in m/sec), average cross-sectional area (in m²), average depth of flow (in m) during monsoon and non-mon-soon period, volume of flow or discharge (in m³/sec), tributaries of the river under consideration for restoration, GPS location details of all the tributaries and drains confluence with the river or stream; drains or channels contributing to river pollution;

C. *Catchment description*

- Purpose used to serve by the river or streams
- Major towns along the banks of the river, town-wise total population (with projection for the next 20 years), total water consumption (both supply by local or urban bodies and the ground water consumption), total sewage generation pattern, no. of STPs and the treatment capacity.
- Major industrial estates or clusters along the banks of the river, Industry-sector –wise no. of industries, total water consumption, total industrial effluent generation and existing mechanism for treatment of industrial effluent.
- GPS location details of STPs, CETPs and their capacities, if any
- Ground water status, its utilization and the quality.

- Agricultural practices and the control measures with respect to agricultural runoff.
- Flora and fauna including biodiversity etc.

Also, water being state subject, the State Government or Union Territory Administration should assign the task of maintaining historical records pertaining to each water body to concerned Department in the State/UT and also to designate one responsible Department to enable to take necessary remedial actions as and when situation demands.

2.2 Digital Mapping of all the collected information

All the collected information to be located on the map and such details to be periodically updated and maintained by the concerned department in the State/UT.

- 3. Restoration Phase** includes declaring the 'designated best use' in order to formulate strategies and to decide degree of treatment required for restoration of such water body, if required, selection of best solution to problems identified and application of the solution to the problems of the land which vary from case-to-case, to achieve the designated best use water goals as detailed below: -.

3.1 Designation of water body for its use by the State/UT

The landscape of India is dotted with large number of lakes, reservoirs and wetlands. Historically, the water bodies such as ponds or lakes have met water demands of the population for centuries and a community management system had sustained them for a long period of time.

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various

types of users there is one use that demands highest level of water quality or purity and that is termed as “Designated Best Use” in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The Primary Water Quality Criteria for bathing water already prescribed under Environment (Protection) Rules, 1986.

Every pond, lake, river or stream falling under the jurisdiction of the concerned Department of the State Government or UT Administration is required to declare for its ‘designated best use’ in order to formulate strategies and to decide degree of treatment required for restoration of such water body, if required. In the absence of such information, it would be difficult for the regulatory authorities to formulate the strategies to be prepared in case restoration of such water bodies is required.

Water being the State subject, such list of water bodies with designated best use with all the relevant information collected by the concerned Department of the State/UT Administration is required to be submitted to the concerned State Pollution Control Board (SPCB)/Pollution Control Committee (PCC), Central Pollution Control Board (CPCB) as well as MoEF & CC, MoWR, RD & GR.

3.2 National Restoration Goals (Ponds, Lakes and Rivers)

‘Water quality criteria-designated best use’ water quality parameters as given at **Annexure-I** is required to be followed as ‘National Restoration Goals (for Ponds, Lakes or Rivers)’. However, this national restoration goals or criteria given at Annexure-I is only indicative and national restoration goals issued from time to time need to be followed for restoration of water bodies.

Monitored water quality of the water body (lakes and ponds) for relevant parameters (monitored at least 8 times in a year) (average mean value) is compared with the ‘National Restoration Goals’. In case of ponds or lakes, if the monitored water quality of the selected water body is complying at least i.e.,

6 out of 8 times to the designated best use water quality parameters, then such pond or lake is fit for the 'designated best use' and if not then requires remedial measures for its restoration. *This criterion is applicable only in case of ponds and lakes.*

*In case of rivers or streams, the criteria issued from time to time by CPCB for categorization of monitoring location need to be followed and accordingly, the strategies to be formulated for its restoration to achieve at least bathing water quality criteria. Criteria for categorization of river monitoring location is ~~are~~ given in Annexure-II. **This criterion is to screen the potential locations having pollution (w.r.t bathing water quality parameters i.e., BOD and Faecal Coliform only) and requires more comprehensive examination to identify all the possible sources of pollution.***

3.3 Steps to be followed for restoration of stagnated polluted ponds or lakes

Conservation and restoration requires a systematic and comprehensive plan to study selective and representative freshwater ecosystems. Details of the study should include the status of ponds or lakes or rivers, their suitable use, management and conservation so that they serve as a good resource for future use and formulation of strategies for long-term management especially in the urban areas.

3.3.1 World Lake Vision

The World Lake Vision has been developed by International Lake Environment Committee (ILEC), Japan (<https://www.ilec.or.jp/en/pubs/>), in collaboration with UNEP , aiming at illuminating the growing crisis in management of lake ecosystem, articulating principles to guide the transition towards managing lakes for their sustainable use and to provide a practical blueprint for ensuring long-term health of lakes and integrity of their survival and economic development. The Seven Principles of Sustainable Lake Management are:

- A harmonious relationship between humans and nature is essential for the sustainable use of lakes.
- A lake drainage basin is the logical starting point for planning and management actions for sustainable lake use.
- A long-term, preventive approach directed to preventing the causes of lake degradation is essential.
- Policy development and decision making for lake management should be based on sound science and best available information.
- The management of lakes for their sustainable use requires the resolution of conflicts among competing users of lake resources taking into account the needs of present and future generations and of nature.
- Citizens and other stakeholders should be encouraged to participate meaningfully in identifying and resolving critical lake problems.
- Good governance, based on fairness, transparency and empowerment of all stakeholders, is essential for sustainable lake use.

The restoration of any water body should be considered only based on the needs and its utilities. *General steps to be followed for restoration of water bodies includes following: -*

3.3.2 Assessment of water quality of the selected water body

Water quality of all the designated best use water bodies are required to be monitored for relevant parameters and as per frequency prescribed under 'guidelines for water quality monitoring 2017' by Ministry of Environment, Forest and Climate Change (MoEF & CC). *Wherever, frequency is not suggested, water bodies are required to be monitored following the standard protocols for collection of samples by the concerned department at least once in a month or but not less than 08 months in a year (covering pre and post-monsoon period)*

3.3.3 Need for restoration of water body

The monitored values of the water body is analyzed based on the criteria suggested under these guidelines or criteria issued from time to time by CPCB for identification of polluted lakes or ponds or rivers or streams and decision be taken for restoration of water body. The criteria suggested for river monitoring location is to use for initial screening and identification of potential hotspots on the river. A comprehensive examination of water quality is required for identifying sources.

3.3.4 Identification of sources of pollution, quantification and assessing detailed gap analysis

Following steps to be followed for identification of sources of pollution, its quantification and for carrying out detailed gap analysis

A. Desk Review and Reconnaissance Survey

Identification of various sources contributing to pollution in ponds or lakes—need to be carried out based on desk survey (available information or data/ google map/ historical records) and physical reconnaissance survey (based on physical visual observations, interactions with the local public etc.,) for identification and ascertaining the sources of pollution of ponds or lakes. All the possible sources of pollution should be identified which may be

- open channels or drainage channels contributing untreated sewage or untreated or partially treated effluent discharge from existing sewage treatment plant in the vicinity (or)
- any untreated industrial effluent discharges either from the individual industry or any common effluent treatment plant (CETP) located in the vicinity (or)

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- improper disposal of solid waste (plastic waste/ municipal solid waste/industrial hazardous waste/sludges from septic tanks or sewage treatment plants (STPs) or hazardous waste disposal from common effluent treatment plants (CETPs) (or)
- Run off from nearby agricultural fields, if any.
- Social and cultural misuse of ponds or lakes by local communities especially for immersion of idols during festival seasons.
- Any open-defecation around the ponds or lakes by the people living in the vicinity due to lack of sanitary facilities in their dwellings or colonies and fencing all around such water body.
- Physical condition of weed growth and necessity for dredging- Aquatic plants growing in ponds and lakes are beneficial for fish and wildlife as they provide food, dissolved oxygen, and spawning and nesting habitat for fish and waterfowl. Aquatic plants can trap excessive nutrients and detoxify chemicals. However, dense growths (over 25% of the surface area) of algae and other water plants can cause (i) Fish kills; (ii) Fish flavor problems; (iii) Pond water odor problems; (iv) Drinking water taste problem and (v) Stunted fish growth.
- Silting or sediments in the ponds or lakes due to improper disposal of waste including construction and demolition waste or silt contribution from drainage channels which reduces storage capacity and accumulation of contaminated sludges.
- Status of aesthetic conditions around the water body
- Condition of the banks or bunds, spill over (provision to ensure smooth flow of excess floods on downstream especially during monsoon period) or flood channels including obstructions if any.

- Encroachment of waterbodies due to urbanization
- Condition of Eutrophication of lakes or ponds due to inadequate measures (due to indiscriminate discharge of Industrial effluents, run-off from agricultural fields, refuse and discharge of sewage, domestic wastes like food remnants, soaps, detergents cause depleted levels of dissolved oxygen in water lead to a situation where other aquatic life-forms cannot survive).
- Available In-situ available technological options for restoration of ponds or lakes (such as aeration, bio-remediation) in lakes or plants)

B. Detailed gap analysis

Detailed gap analysis to be made w.r.t municipal sewage, industrial effluent and waste management with a projection of at least 15 to 20 years, existing infrastructure for management of municipal sewage, industrial effluents and waste management in the catchment area of the water body under consideration for its restoration including volumetric flow details of all the channels or drains contributing to pollution in water body, as detailed below: -

- **Sewage management:** - Total population (with projected population at least for the next 20 years) living around the water body, total water consumption (taking into account both water supply by local/urban bodies as well as ground water consumption), total sewage generation (with projected generation quantities), total no. of existing STPs and their treatment capacities and the observed gap with regard to the sewage management (gap may be estimated in the catchment of waterbody).

- **Industrial effluent management:** - Industrial clusters or estates contributing to pollution in water bodies, total no. of industries, estimation of total water consumption by the industries, total industrial effluent generation, existing treatment capacity (both captive and common effluent treatment plants (CETPs), gap in industrial effluent management and the requirement for captive or common effluent treatment plants
- **Waste Management:** - waste-wise total waste generation, existing provisions for collection, transportation, treatment and disposal (in compliance to the concerned rules) with their capacities and waste-wise gap analysis and the requirements for their management

C. Identification of other associated issues which requires attention as a part of restoration of pond or lake

Apart from identification of all possible pollution sources, detailed gap analysis, additional measures required on case-to-case basis to be identified especially in case of ponds or lakes w.r.t the following aspects: -

- Buffer Zone development maintenance and the existing activities within the buffer zone.
- Feasibility for Bio-diversity park in case adequate land is available in the vicinity of ponds or lakes.
- Greenery development in the vicinity of the ponds or lakes.
- Introduction of recreation facilities such as paddle boats, building jetty.
- Machinery and the man power requirement for maintenance of

the restored water body.

- Existing provision for disposal of waste arising from the desiltation and de-weeding activity of a pond or lake.
- Awareness and training requirements.
- Any other related measures required also be analyzed for inclusion of such actions while making action plans for restoration of water body (E.g., aesthetic point of view, bins for rubbish management which may be generated due to visitors).

4. **Protection Phase** that takes care of the general health of the water body and ensures normal functioning. A long-term, preventive approach directed to preventing the causes of waterbody degradation is essential.

4.1 Preparation of action plans

Action plans to be prepared based on the historical information collected, desk review, reconnaissance survey conducted, detailed gap analysis for ensuring additional measures required for restoration of water body (vary from case-to-case) covering both direct and indirect measures with specific time targets and the organization responsible for implementation of action plans with budget estimates. Action plans should include covering following aspects: -

- A. Sewage Management:** - for management of sewage inflow if any (which is causing eutrophication of lake or pond) by having adequate infrastructure for treatment of sewage through adequate capacity of sewage treatment plants (STPs) or combination of other low cost treatment technologies for ensuring discharge norms notified under Environment (Protection) Act, 1986 and same should be ensured by an individual generator of sewage as well as by the concerned local or urban body.

B. Industrial effluent management: - for management of industrial effluent inflow by having adequate infrastructure for treatment of industrial effluent in the form of captive industrial effluent treatment plants or through common effluent treatment plants by the respective industry contributing to the pollution of water bodies and same also should be ensured by the respective State Industrial Development Corporations or State Pollution Control Board (SPCB) or Pollution Control Committee (PCC). Adoption of state-of-the technologies for production processes and for ensuring treatment of generated industrial effluent (feasibility adoption of zero liquid discharge).

C. Management of waste

- Adequate infrastructure should be ensured for management of wastes (such as municipal solid waste, industrial hazardous waste, construction and demolition waste, plastic waste, e-waste) in accordance with the respective provisions notified under the Environment (Protection) Act, 1986, by all the concerned.
- Periodic physical removal of improperly disposed wastes (such as municipal solid waste, construction and demolition waste, plastic waste, industrial hazardous waste, human and animal night soils) by the concerned local or urban body.

D. De-siltation

- Periodic removal of nutrient enriched accumulated sludges in ponds and lakes helps in ground water recharge potential, removal of contaminated sediments as well as increases storage capacity of lakes or ponds.

- Sediments removed from the ponds or lakes should be stored in a designated area (till moisture is completely drained out) at a suitable distance away from ponds or lakes and such dried sediments should be removed immediately so that sediments will not become a part of ponds or lakes once again especially in the event of any rain fall. Depending on the characteristics, such sediments after draining may be used as manure (complying to the manure quality prescribed under Solid Waste Management Rules, 2016 as amended from time to time or disposed of in accordance with the relevant provisions notified under Environment (Protection) Act, 1986.

E. De-weeding

- **Periodic dredging** (once in three months) of 80 % of dense and thickly covered aquatic plants viz., floating plants such as algae, duckweed, watermeal, water hyacinth; submerged plants such as milfoil, hydrilla, water lettuce, curly-leaf pondweed, clasping-leaf pondweed, coontail, sago pondweed, water lily, water shield etc., bottom sediment, and associated nutrients should be carried out. De-weeding methods include: -
 - **Preventive measures**
 - such as proper design and construction of ponds or lakes including levelling and smoothing of banks
 - **Manual or physical control measures**
 - Manual or physical control measures such as non-chemical and non-motorized measures be taken for removal of weeds (manual harvesting) using hand pulling, rakes, cutters, benthic barriers, drawdown, aeration, shading and weed rollers as these measures are typically very low, however, such measures

are labor intensive and are therefore better suited to small, less established weed populations. Hand pulling and raking may result in turbid or murky water and may create plant fragments that can subsequently spread to new sites.

➤ **Mechanical control measures**

- Using motor-driven under water weed cutters or floating weeds, rotovators essentially large-scale underwater rototillers for tilling up lake or pond sediments as well as to chop and loosen plant roots, or draglines (in case of underwater pond or lake dredging) (or) dry-land excavation machinery such as bulldozers (in case of drained ponds or lakes) shall be used (or)
- Limiting the amount of sunlight available to aquatic plants by floating black plastic sheeting on the water surface (or) use of dark-colored and nontoxic water dyes (such as nigrosine, aniline and aqua-shade)

➤ **Biological controls** i.e., introducing aquatic animals and plants that eat or compete with waterweeds. Herbivorous animals (those that eat plants) include a wide variety of insects, snails, crayfish, tadpoles, turtles, fish (sterile, triploid grass carp), ducks, geese, and swans which can be stocked in ponds or lakes to consume aquatic plant.

➤ **Application of common aquatic herbicides for control of lake or pond weeds**

Use of herbicides is not recommended as it may kill fish in ponds or lakes. Herbicides should be used in a controlled and systematic way under the supervision of the expert and general herbicides that may be used for weed control are as given below-

- *For Algae (microscopic, filamentous, Chara) control- Herbicides such as copper sulfate, copper chelates, endothall,, simazine)*
- *Submerged Plants (coontail, watermilfoil, pondweeds such as sago, curlyleaf, leafy) control- Herbicides such as Endothall, Diquat, simazine, fluridone may be used*
- *Free-floating plants (duckweed, watermeal) control:- Herbicides such as Diquat, simazine may be used*
- *Rooted-floating plants such as (waterlilies, spanerdock) control- Herbicides such as Glyphosate and 2,4,-D may be used*
- *Emergent plants (cattails, perennial grasses, and broadleaves) control: - Herbicides such as Glyphosate may be used*

F. Prohibition of discharges or disposal of waste or washing activity and action against violators

- Ban on discharge of industrial effluent or sewage or waste (such as municipal solid waste or industrial hazardous waste or plastic waste or construction and demolition waste or sludges from septic tanks/ STPs/CETPs) into lakes or ponds or drainage channels connected with ponds or lakes or open defecation in the vicinity as well as washing of clothes or wading of cattle
- Stringent actions be taken against violating industry by the SPCB/PCC as per provisions under Water (Prevention and Control of Pollution) Act, 1974 as well as Environment (Protection) Act, 1986

- Levying of fine or Environmental Compensation on the violators for improper disposal of sewage or industrial effluent or wastes into lakes or ponds.

G. Stabilization of earthen bunds and the drainage channels as well as silt and soil erosion control measures

- Stabilization of earthen embankments, shore line protection with vegetative or rock riprap to avoid soil erosion and the inflow drainage channels with the stone revetment or pitching so as to avoid rapid seepage or leakages
- All the inflow drainage channels should be provided with suitable silt barriers or sediment traps or sediment detention basins at suitable intervals for control of silt especially during monsoon.
- Also, at all the outfalls of drainage channels, suitable strains or traps should be provided to control inflow of all the floating materials and periodic removal of floating materials should be ensured.

H. Protection drainage basin including preservation of drainage channels

A lake or pond drainage basin is the logical starting point for planning and management actions for sustainable lake or pond use. A long-term, preventive approach for preventing the causes of degradation is essential.

- Historically the drainage channels which used to carry natural runoff from the drainage basin and presently carrying either untreated municipal sewage or industrial effluent or both and contributing to pollution of water bodies eventually due to encroachment in view of urbanization. All such drainage channels need to be restored by interventions such as (i) stoppage of inflow of untreated municipal

sewage or industrial effluent. If required, interaction and diversion of untreated sewage or industrial effluent from such drainage channels by routing through properly designed dedicated sewerage network to ensure conveyance and for ensuring treatment and disposal through STPs/CETPs. Feasibility of in-situ treatment of treated sewage and industrial effluent within drainage channels and prior to the inflow into the water bodies also be explored by the concerned authorities.

- Major channels running from the larger watersheds should be identified based on the historical data and such drainage channels should be preserved and protected with suitable buffer land without any impervious cover. This aspect should be ensured by the State Local/ Urban Development/Town Planning authorities while planning or expansion of a locality.

I. Removal of encroachments and blockades

- The State Government or UT Administration should maintain records pertaining to the boundaries of each pond or lake in the respective State/UT and necessary steps should be taken and ensured removal of all encroachments in the water body spread area/water body boundary as and when required.
- Removal of encroachments in the drainage channels should be carried out periodically to facilitate enhancement in aeration naturally in the water body
- Refrain from granting any consent for establishment for large scale projects in the catchment areas.

- Pond or lake boundary should be provided with fence (permanent / temporary fencing) to avoid unauthorized entry.

J. Flood Control Measures

- Excess floods from drainage basin be controlled with a provision of properly designed 'spill way' with a provision of controlled gates for smooth flow of excess water or run off during monsoon.
- Remove all encroachments (lake bed, storm water drains) to prevent calamities related to floods and to facilitate inter connectivity of water bodies.
- Removal all blockades at inlet or outlets should be ensured to avoid stagnation or blockage of storm water.

5. Improvement phase that deals with overall improvement in the water body and its uses including resolution of conflicts among competing users of lake resources taking into account the needs of present and future generations and of nature.

5.1 Adoption of In-situ techniques for in-situ remediation of ponds or lakes

A. *Physical treatment approaches*

Aeration (using surface aerators or , submerged aerators or a combination of both may be used to increase the dissolved oxygen in the water body, which is used by microorganisms to degrade the pollutants. Aeration also aids in mixing the different thermal layers of the water body, resulting in de-stratification, exposing the lower-most layers to atmospheric air. The need and extent of aeration is calculated based on the water quality parameters, depth of water body, ambient temperatures, wind conditions

etc.). Apart from aeration, methods such as wastewater diversion, periodic de-weeding and sediment dredging, proper maintenance of drainage channels or feeder channels also helps in increase in dissolved oxygen)

B. Chemical treatment approaches

Flocculation using chemicals like alum and neutralizing chemicals especially during acidification (increase in pH level of the stagnated water body)

C. In-situ techniques

- *Using aquatic plants* (Macrophytes such as water hyacinth (*Eichhornia crassipes*) and water lettuce (*Pistia stratiotes*), Whorl-leaf watermilfoil (*Myriophyllum verticillatum*), pondweed (*Potamogeton* spp.), common reed (*Phragmites communis*), cattail (*Typha latifolia*), duckweed (*Lemna gibba*) and canna (*Canna indica*)
- *Using aquatic animals* such as clams, snails and other filter-feeding shellfish
- *Using biological techniques* may be used to decompose, transform and absorb water pollutants. However, concentration and frequency of dosing of the microbial cultures is decided based on the volume of the water body, water quality parameters, ambient temperatures and extent of algal growth [as per literature (i) an enzyme namely Phycoplus and the nutrients are mixed thoroughly and sprayed into the pond within 2-3 weeks' time significance difference may be seen; (ii) treatment method based on hydroponics technique that cleans the lake by absorbing nutrients dissolved in the water and thereby supporting living species inside the lake; (iii) floating

treatment wetlands (FTW) which are artificial islands made of chemically inert materials, gravel having floating characteristics with plants that stay afloat on the lake or ponds such as wetland plants, water hyacinth, mosquito repellents and ornamental plants like cattails, bulrush, citronella, canna, hibiscus, fountain grass, flowering herbs, tulsi and ashwagandha) which helps in cleaning the lake or pond through hydroponics system, (iv) Introduction of mixture of nutrients to grow algae formed by diatoms (the most basic, single-cell life form found in water bodies) which helps in release of oxygen into water and in turn aerobic bacteria present in water body helps to break down the organic matter and convert the pollutants to base constituents and also reduces odors from the lakes or ponds. The diatoms are eaten by zooplanktons that are, in turn, consumed by fish].

5.2 Drainage basin management

- Drainage basin management includes control of non-point sources, structural and land treatment measures (regular monitoring of structures and systems and carrying out necessary rehabilitation and modernization programmes), interception and diversion of nutrients, sediments control (terracing, contour farming, grassed water ways, prior to reaching stagnated water body.
- Crop management, crop residue management and creation of shelter belts, good Irrigation practices, run off control provisions from agriculture runoff laden with excess fertilizers and pesticides

5.3 Green or Buffer Zone

- Buffer Zone around a lake or pond (at least 50 to 100 m periphery) should be maintained as green belt zone or no activity zone and no activity is allowed within the buffer zone by the concerned Departments in the State/UT. In case, any activity presently existing within the buffer zone (50 to 100 m), such as residential or commercial or industrial activity should take necessary measures to prevent discharge of any wastes into the water body.
- Within the buffer zone, no impervious cover is allowed and mainly plantation with a dense population of deeply rooted plants, trees, shrubs and grasses should be created so as to absorb nutrients (which promotes aquatic plant growth and a shift in the water quality) that comes directly from the anthropogenic activities.

5.4 Creation of biodiversity environment

In case the water body happens to be a site for the visit by migratory birds the number and type of trees by the side of the water body and water channels have also to be monitored to ensure adequate shelter as well as suitable environment for egg laying and propagation of bird species.

5.5 Monitoring of Implementation of action plans for restoration of ponds or lakes

The action plans are to be prepared and submitted to CPCB for seeking approval. The action-plan should include activity-wise action points, specific time lines, organization responsible for implementation, budget estimates as well as Program Evaluation and Review Technique (**PERT**) chart for implementation of action plans within the specified timelines, Upon approval of action plans for restoration

of ponds or lakes, thereafter, execution of action plans to begin and to be mentioned on monthly basis by the Monitoring Committee to be constituted under the Chairmanship of Principal Secretary (Environment) of the respective State Government or Union Territory Administration. The monitoring committee should review the progress on implementation of the action plans at least once in three months and apprise the Chief Secretary of the State/UT periodically.

A model lake restoration technique is given at **Figure 1** and a model flow chart for restoration of Ponds or Lakes is given in **Figure 2**.

LAKE OR POND RESTORATION TECHNIQUES

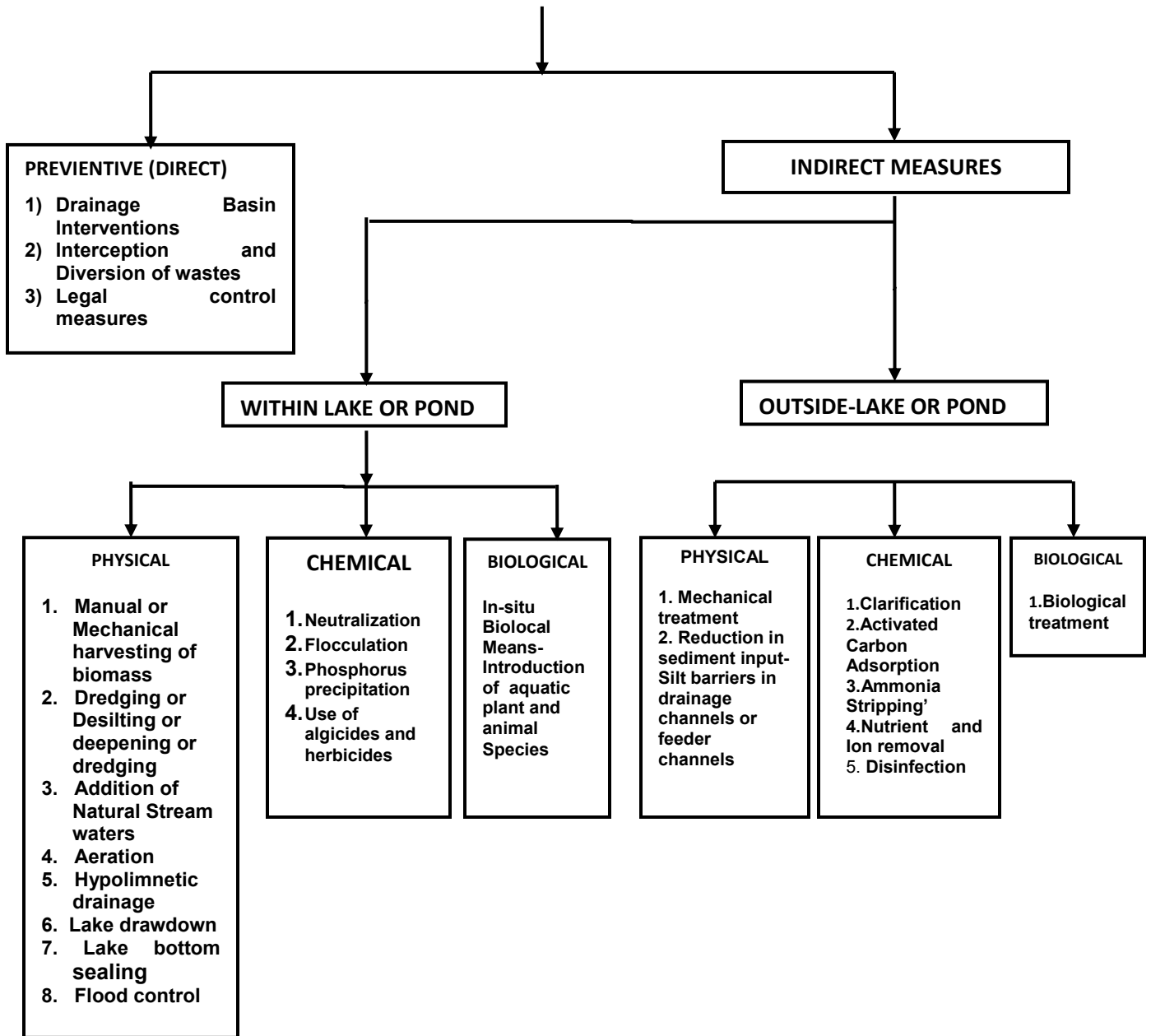


Figure 1. A Model Lake or Pond Restoration Technique

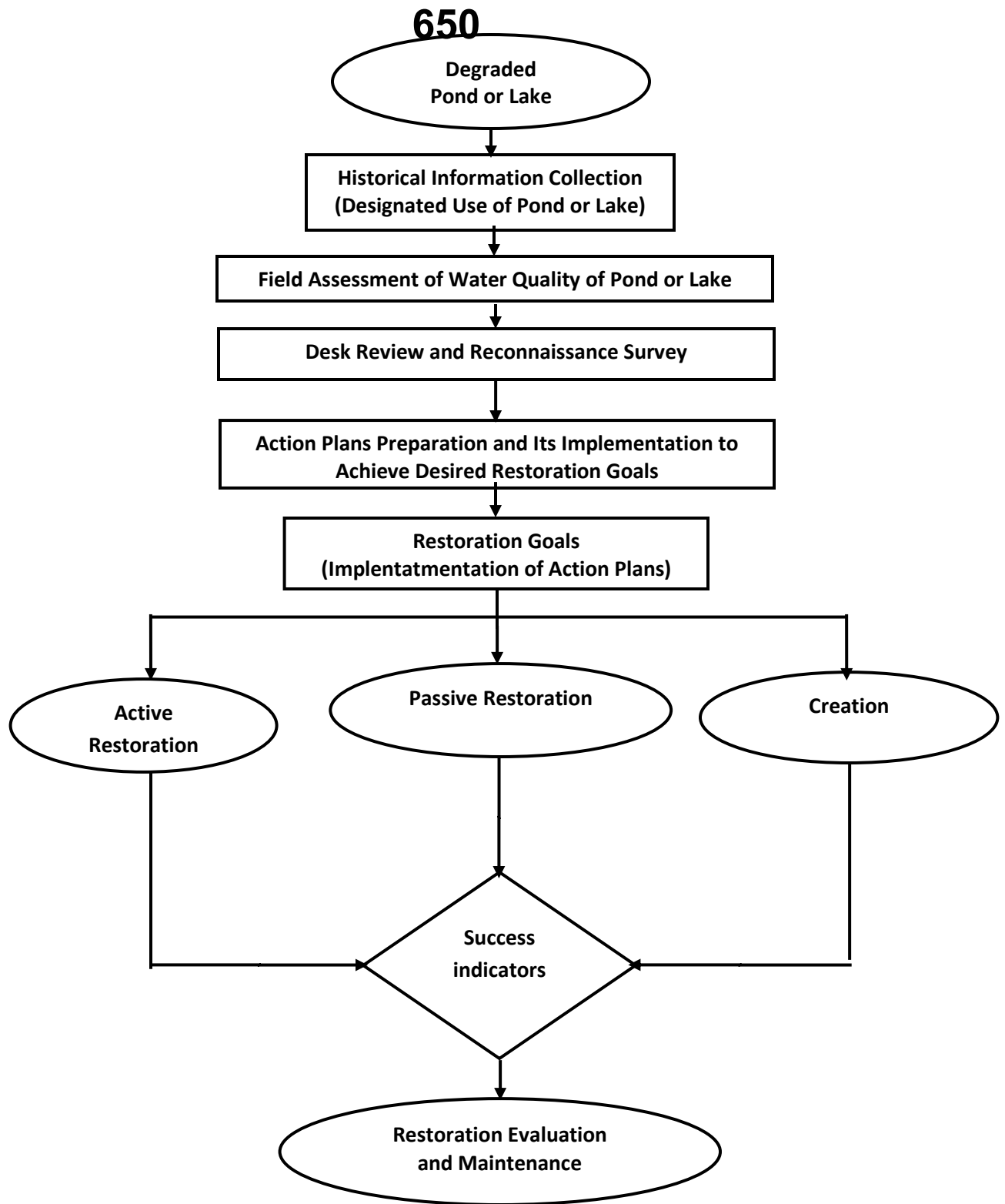


Figure 2. Model Flow Chart for Restoration of Pond or Lake

5.6 Steps involved in preparation of Action Plan for rejuvenation of polluted river stretches

A. Background Information (Refer to Sl. No. 2.1.2)

- (i) Digital map of identified polluted river with its tributaries
- (ii) Geographical and hydrological description of polluted river
- (iii) Catchment description- uses of river, towns, cities and villages, industries (sector-wise no. of industries), ground water status and its utilisation, agricultural practices, flora and fauna etc.

B. Water Quality of River and Its Tributaries

- (i) Water quality of river and its tributaries (at least for five years)
- (ii) Quality assigned as per modified Water Quality Criteria (**Annexure-I**)

C. Identification of Causes of Pollution in Catchment Area of the River

➤ Industrial Pollution

- (i) List of water polluting industries, industry sector-wise: water consumption, effluent generation and quantity of industrial effluent discharged into river
- (ii) Status on granting of Consent under Water (Prevention and Control of Pollution) Act, 1974
- (iii) Status on granting of authorization under the Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016 as amended (as applicable)
- (iv) Compliance status and action taken (Placing in public domain)
- (v) Final disposal mode of treated industrial effluents (i.e., disposal on land or drain or ZLD or drain connected to CETP etc.,)
- (vi) Performance status of captive Effluent Treatment Plants (if applicable)
- (vii) Existing Common Effluent Treatment Plants (CETPs) and their performance status.
- (viii) Regulation of small scale industries/tiny units'/service units discharging effluents/sludge disposal into drains/landfill or any other mode of disposal

➤ Ground water management

- (i) Status of ground water level-reserves in the catchment area of river under consideration
- (ii) Blocks identified as over exploited, critical, semi-critical and safe (as per Central Ground Water Board (CGWB) if any)

- (iii) Status of permissions granted by Central Ground Water Board (CGWB) to the industries and other Development projects in the catchment area of river.
- (i) Compliance of conditions stipulated by CGWB and subsequently by SPCB.
- (ii) Ground water sources (Hand –pumps, Wells, Tube Wells) identified in the catchment area of the river and the characteristics (at least for the period of two years);
- (iii) Ground water sources (Hand –pumps, Wells, Tube Wells) identified as non-potable for human consumption in river stretch with Geo-genic/or polluted due to industries.
- (iv) Compliance on ground water charging imposed by Rain Water Harvesting Mechanism.
- (v) Existing mechanism for supply of potable water to the human population in the affected areas.
- (vi) Health deformities /clinical reports in polluted river stretch areas in view of ground water contamination.

➤ **Sewage treatment and disposal: -**

- (i) Cities, towns and villages located on the bank of river stretches discharging sewage effluents through drains into the river.
- (ii) Quantification and pollution load of sewage generated by a city/town/village.
- (iv) Status of septage management.
- (v) Listing of drains carrying sewage and trade effluents joining river and determining flow and characteristics with details of catchment contributing sources (drainage maps from major /minor irrigation development of State/or local body).
- (vi) Existing sewage treatment capacities and performance of Sewage Treatment Plants and their compliance Status
- (vii) Final mode of disposal of treated sewage as well as sludge management

➤ **Waste management in the catchment area of river: -**

- (i) Area-wise Hazardous waste generation, treatment and final mode of disposal and the existing infrastructure.
- (ii) Area-wise Status on municipal solid waste generation, treatment and final mode of disposal and the existing infrastructure
- (iii) Area-wise Status on bio-medical waste generation, treatment and final mode of disposal and the existing infrastructure
- (iv) Any other waste generation, treatment and final mode of disposal and the existing infrastructure

➤ **River catchment information**

- (i) Regulation of Flood Plain Zone
- (ii) Encroachment in Flood Plain Zone
- (iii) Plantation status
- (iv) Flow data of river/tributary

➤ **Gap Analysis and Identification of the problems in the identified polluted river catchment: -**

- (i) Sewage generation, existing infrastructure with treatment capacities and the observed gaps w.r.to infrastructure for sewage management
- (ii) Industrial effluent generation, existing infrastructure with treatment capacities and the observed gaps w.r.to infrastructure for industrial effluent management
- (iii) Waste generation, existing infrastructure with treatment capacities, designed life of the treatment and disposal facilities as applicable and the observed gaps w.r.to infrastructure for waste management
- (iv) Any other relevant issues

(Note: - All the details such as river and its tributaries, area-wise population, sources and water consumption quantities, sewage generation, existing infrastructure for sewage management and the gaps observed, area-wise industries (industry sector-wise no. of industries), sources of water and water consumption quantities (industry-sector-wise), industrial effluent generation, existing infrastructure for treatment (like Captive ETPs, CETPs), final mode of disposal of industrial effluents, waste generation and its management with existing infrastructure, characteristics of river and its tributaries, identified contaminated ground water resource areas has to be detailed in the map preferably a digital map)

D. The River Rejuvenation Action Plan:-

After having complete based information as detailed under earlier paras A to D above, Action Plans on each Activity with time-lines can be framed. The key components of action plan may follow the suggested points as given the Table below:

S. No	Key Activity and Components	Agency to perform the task	Proposed Specific Time Frame for implementation of action plan
1	Industrial Pollution Control		
(a)	Inventorisation of water polluting industries	SPCB	
(b)	Grant of consents	SPCB	
(c)	Compliance verification	SPCB/ District Magistrate (DM)	
(d)	Planning for CETP (as applicable)	SPCB+ State Industries Department or of Industries	
(e)	Insisting on ZLD measures, recycling/reuse of treated industrial effluents	SPCB	
(f)	Prohibition of disposal of effluents into drains except during rainy season subject to complying to effluent discharge norms for disposal in surface water.	SPCB + DM	
(g)	Covering small and tiny units and not allowing discharge of effluents either individually or combined	SPCB+ Local Body/ Urban Body	
(h)	Publishing list of defaulting industries in local newspapers and involving public in reporting deliberate discharges (without entering in the premises-backyard water and reporting running of industry against the closure orders.	SPCB + DM	
(i)	Hazardous or Non Hazardous Waste Management Plan and no dumps anywhere except at identified locations	SPCB + DM	
(j)	Reporting Non-Compliance of CGWB	SPCB +	

		conditions and closure of Non complying units.	CGWB	
	(k)	Levying compensation or fines for non-compliances as empowered to UPPCB under the Hon'ble NGT Order Dtd. 13/07/2017 in Ganga Matter in case of Tanneries.	SPCB	
	(l)	Other Action as relevant	SPCB + Concerned Agency of State	
2	Ground Water Protection			
	(a)	Declaration of Polluted Blocks	CGWB	
	(b)	Embargo on Water pollution /over-abstraction of industries as per block status	CGWB	
	(c)	Rain water harvesting	Local Body + DM	
	(d)	Identification of Geo-genic contamination (as applicable)	CGWB	
	(e)	Identification of industries discharging industrial effluent illegally and levying fine on such industries including closure of such industries	SPCB + CGWB	
	(f)	Remediation of contaminated ground water (due to discharge of industrial /sewage) with the recovered funds from the default industry	SPCB + CGWB	
	(g)	Capping of contaminated tube wells and Potable water supply through alternate measures in the affected areas of groundwater	Water Supply Department	
3	Sewage Management			
	(a)	Identification of cities, towns and villages discharging sewage into river/tributary	State Local and Urban Development and Executing Agencies	
	(b)	Identifying drains joining river and their quantification and characterizations of pollution load		
	(c)	Preparation of Detailed Project Report (DPR) for interception and diversion (I & D) of drains to sewage treatment plant (STP) for which suitable site to be identified and plan for utilization of treated sewage.		

	(d)	Execution of STP works and necessary infrastructure and ensuring household sewer connection for full utilization of STP		
	(e)	Regular cleaning of drains and prohibiting disposal of garbage/plastic and filthy material into drains including dairy waste		
	(f)	Restoration of natural drains for carrying only storm water (but not sewage)	Local and Urban Bodies + State Water Resources + State Irrigation Department + SPCB	
	(g)	Ensuring utilization of treated sewage for beneficial use such as agriculture, construction activity, washing/flushing/cleaning, industrial cooling etc.,	Local and Urban Bodies + State Irrigation Department + SPCB	
	(h)	Interception and Diversion of sewage from Drains and connectivity to STPs	Local and Urban Bodies	
4	Flood Plain Zone (FPZ) Protection			
	(a)	Demarcation of FPZ and not permitting encroachments	State Irrigation Department	
	(b)	Adopting good irrigation practices to conserve water	State Irrigation Department /DFO	
	(c)	Plantation and bio-diversity parks in FPZ	State Forest Department	
5	E-Flow			
	(a)	E-Flow determination/gauging	State Irrigation Department	
	(b)	Regulation of flow from barrages	State Irrigation Department	
6	Health Impact Assessment Reports-Treatment Services			

	(a)	Epidemiological survey in the catchment to find out water-borne diseases/ health issues	State Health Department	
	(b)	Providing treatment services to the diseased persons in the catchment area		
7	Education and Awareness			
	(a)	Regular involvement of educational institutions for creating awareness and conservation programmes	State Education Department with concerned Departments	
8	Funding for execution of Action Plans			
	(a)	Pooling of financial resources of state and central assistance	State Finance Commission/ MoUD and MoWR, RD & GR	

E. Monitoring of Implementation of Action Plans for Rejuvenation of Polluted River Stretches:-

- (i) In compliance with Hon'ble NGT Order dated 20/09/2018 (OA No. 673 of 2018), State/UT Level 'River Rejuvenation Committee (RRC)' constituted firstly has to ensure timely preparation of action plans (before 20/11/2018).
- (ii) Prepared actions plans need to be submitted to CPCB for random scrutiny as well as for approvals.
- (iii) Thereafter, execution of action plans to begin and to be mentioned on monthly basis by the 'RRC' under overall supervision of the Principal Secretary (Environment) of the respective State Government or Union Territory Administration.

A model flow chart for rejuvenation of polluted river is given in **Figure 3**

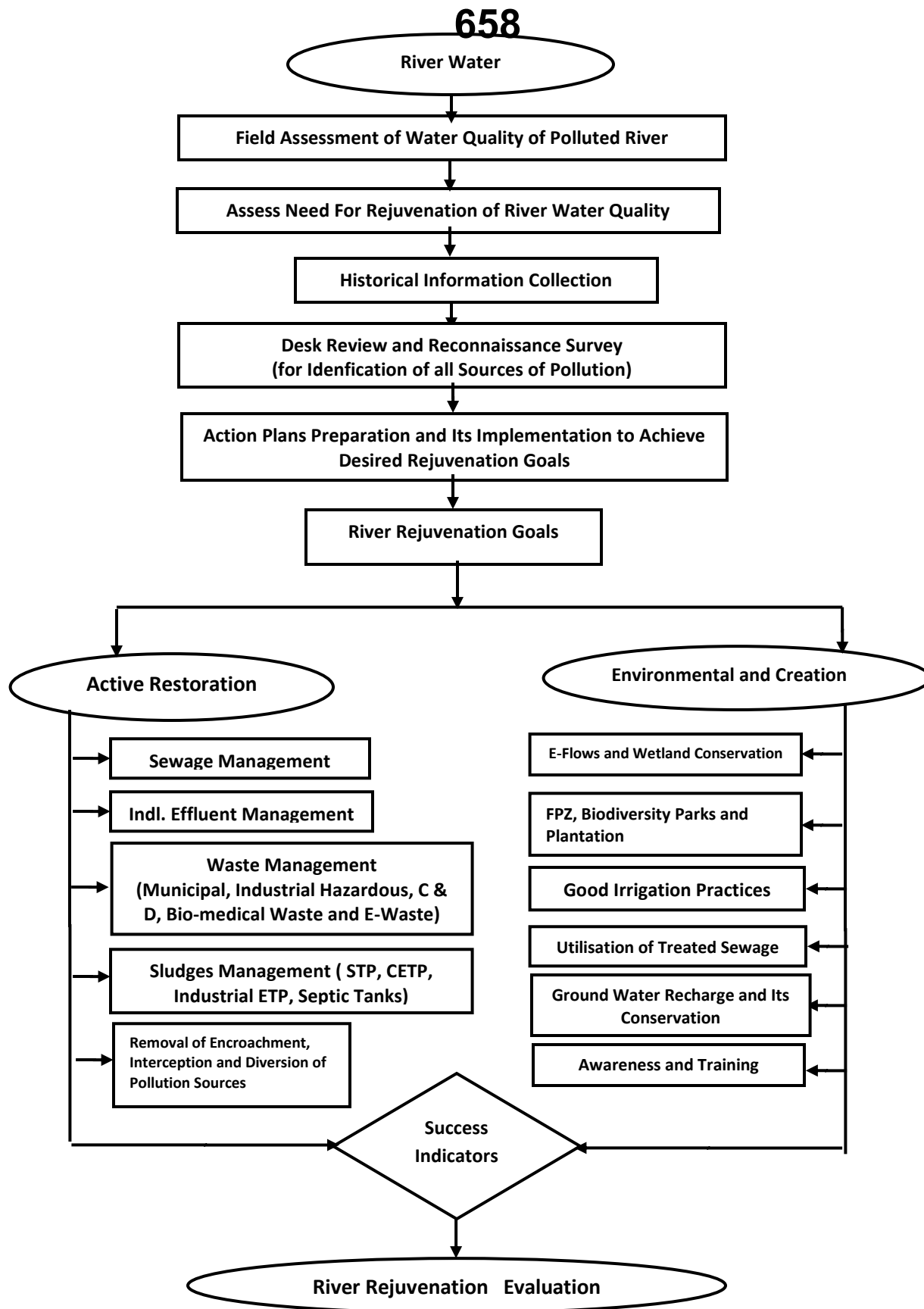


Figure 3. Model Flow Chart for Rejuvenation of Polluted Rivers

6. Sustenance Phase

Good governance, based on fairness, transparency and empowerment of all stakeholders, is essential to sustain the restoration efforts. Also, ownership of each waterbody should be decided, as most of them face indefinite sustenance due to multiplicity of administrative control and/or lack of specific action by singular authority. The in charge authority should treat the water body as 'natural resources', to act as the potential catalysts to better civic health, provide recreation, improve tourism, possibly meet water-needs of local people, etc. Such gains shall be attained only after the water bodies are treated on eco system based approach.

6.1 Awareness

Awareness for citizen's groups, resident welfare associations, local organizations, activist groups, green organizations, political organizations, educational institutions and government agencies in protection of the water bodies should be organized periodically by the concerned authorities through campaigns, electronic media in vernacular languages also be ensured by the concerned authorities

6.2 Training

Organizing periodic trainings through identified and reputed institutions for all the concerned on aspects relating to maintenance during post- restoration phase of the water body.

6.3 Promoting Public Participation

Promoting active public participation (with the help of schools, colleges and universities, NGOs) for identifying and resolving critical lake or pond problems as

well as periodic maintenance and restoration of water body from aesthetic and restoration point of view should be organized.

6.4 Dissemination of Information

Water quality of the pond or lake should be displayed at the main entrance of the pond or lake boundary and such water quality data also connected to the servers of concerned custodian State Department (s) as well as State Environment Department, respective State Pollution Control Board (SPCB)/Pollution Control Committee (PCC). Display boards also should be provided at all the salient points on '**Do's and Don'ts**' for the public.

6.5 Recreational Centre

Creation of pond or lakes can be converted into recreational centers with boating activities, walkways and benches for visitors on charge basis so as to generate revenue for operation and maintenance of the lake or pond areas

7. References

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- OA No. 200 of 2014 Titled M.C. Mehta Vs Union of India -(River Ganga) Order of HON'BLE NGT Dated 10/12/2015; and 13/07/2017.

- OA No. 231 of 214 Titled Doaba Paryavaran Samiti Vs State of UP & Ors. (on river Hindon) Order of HON'BLE NGT Dated 08/08/2018

- OA No. 673 of 2018 Titled News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" Order of HON'BLE NGT Dated 20.09.2018, 19.12.2018 and 08.04.2019

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Water Quality Criteria-Designated Best Use

Designated-Best-Use	Class of Water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism in MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B*	Faecal Coliform in MPN/100ml: 500 (desirable) and 2500 (Maximum Permissible) Faecal streptococci in MPN/100 ml: 100 (desirable) and 500 (maximum Permissible) pH between 6.5 to 8.5 Dissolved Oxygen: 5mg/l or more Biochemical Oxygen Demand 3 Day BOD, 27 ° C: 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max.2250 Sodium Absorption Ratio Max. 26 Boron Max. 2mg/l

* ***Class B as per Primary Water Quality Criteria for Bathing Water (Water Used for Organised Outdoor Bathing) as per Environment (Protection) Rules, 1986***

CRITERIA FOR CATEGORISATION OF RIVER MONITORING LOCATION

1. Introduction

Water Quality monitoring is an essential component to maintain and restore the wholesomeness of resources by way of prevention and control of pollution as prescribed under the Water (Prevention and Control of Pollution) Act, 1974. However, the Water (Prevention and Control of Pollution), Act, 1976 does not define the level of wholesomeness to be maintained or restored in different water bodies of the country. In view of the said reason, the Central Pollution Control Board (CPCB) has tried to define the wholesomeness of water in terms of safe human uses, and thus, taken human uses of water as base for identification of water quality objectives for different water bodies in the Country. It is considered ambitious to maintain or restore all natural water body at pristine level which is possible only by taking proper control measures. The level and degree of treatment required can be decided depending on the categorization of the polluted river locations/stretch, as per the criteria detailed below:-

2. Categorization of River Monitoring Location

The water quality data is required to be analyzed and primarily mean or average values of Biochemical Oxygen Demand (BOD) and Faecal Coliform (FC) need to be estimated. Then, based on the total score estimated for the parameters BOD (weightage- 70 %) and FC (Weightage- 30 %), based on the criteria, the monitoring location is categorized as 'polluted' location. The polluted monitoring locations in a continuous sequence are defined as 'polluted river stretch'. However, actual self-purification distance need to be estimated based on the requisite input parameters which depend on the case-to-case and the local conditions.

The monitoring locations may be categorized in five classes from Category I to Category –VI. i.e., critically polluted to Good or Fit for Bathing i.e., Category –I indicates 'critically polluted'; Category-II indicates 'severely polluted'; Category-III indicates 'moderately polluted', Category –IV indicates 'less polluted', Category – V indicates 'Good' or Fit for Bathing'

Above suggested criteria is intended only for categorization of the river monitoring locations. However, if any State/UT desires to identify any other water body such as lakes, tanks may also apply these criteria depending on the need and the requisite achievable goals for rejuvenation of such water bodies.

Table 1 to Table 3 gives the mean or average BOD/Faecal Coliform values or range and the corresponding scores as well as categorization of the monitoring location

Table 1. Observed Mean or Average BOD Value in mg/l and corresponding BOD Score

S. No	Mean or Average BOD (Weightage-70 %)	
	Mean or Average BOD (in mg/l)	BOD Score (X)
1	> 48	100
2	24-48	80
3	12-24	60
4	6-12	40
5	≤ 6	20

Table 2. Observed Mean or Average Faecal Coliform (in MPN/100 ml) and corresponding FC Score

S. No	Mean or Average Faecal Coliform (Weightage -30 %)	
	Mean or Average Faecal Coliform (in MPN/100 ml)	FC Score (Y)
(1)	> 5,00,000	100
(2)	5000 to 5,00,000	80
(3)	5000 to 50,000	60
(4)	500 to 5000	40
(5)	≤500	20

Table 3. Total Score and corresponding Category of River Monitoring Location

S. No	Total Score* (Z')	Category Priority Class of the Monitoring location	Category of Monitoring location
(1)	81-100	Category -I	Critically Polluted
(2)	61-80	Category--II	Severely Polluted
(3)	41-60	Category -III	Moderately Polluted
(4)	21-40	Category -IV	Less Polluted
(5)	≤ 20	Category -V	Good or Fit For Bathing

Note:

- (i) *Above criteria must be considered only for the river locations having monitored at least for 2 years and 8 observations in each year covering at least pre-monsoon and post-monsoon period;*

- (ii) *Above criteria is a preliminary screening criteria for categorizing monitoring locations. However, comprehensive assessment needs to be done by States/UTs to arrive at the extent of contamination;*
- (iii) *Please refer to the procedure for estimation of Total Score given in S.No 3.;*

- 2.1 Criteria for Category- I – Critically Polluted:** - If the Total score is 81-100, then the monitoring location is categorized as '**Critically Polluted**'.
- 2.2 Criteria for Category- II – Severely Polluted:** - If the Total score is 61-80, then the monitoring location is categorized as '**Severely Polluted**'
- 2.3 Criteria for Category- III-Moderately Polluted:** - If the Total score is 41-60, then the monitoring location is categorized as '**Moderately Polluted**'
- 2.4 Criteria for Category-IV –Less Polluted:** - If the Total score is 21-40, then the monitoring location is categorized as '**Less Polluted**'.
- 2.5 Criteria for Category -V-Good or Fit for Bathing:**-If the Total score is ≤ 20 , then the monitoring location is categorized as '**Good or Fit for Bathing**'.

*For easy understanding, flow chart given in **Figure 4** and steps for calculating the total score may also be referred in the subsequent paras:-*

- 3. Steps for calculating total score and categorizing of monitoring location : -**
 - (i) *Depending on the average BOD measured value, assign the BOD score (X) as given in **Table 1**.*
 - (ii) *Similarly depending on the average FC measured value, assign the FC Score (Y) as given in **Table 2**.*
 - (iii) *Total score (Z) is estimated as: BOD Score (X) X (Weightage of BOD i.e., 70 %) + FC Score (Y) X (Weightage for FC i.e., 30 %). and*
 - (iv) *Now compare calculated Total Score (Z) with the 'Z' Value given in the **Table 3** and the monitoring location is categorized suitably.*

For easy understanding following examples may be referred in the subsequent paras.

E.g. (1): At a particular monitoring location, the average values of BOD and the FC values are observed as 6 mg/l and 9000 MPN/100 ml respectively. Then, the total score is calculated as

- X is the BOD Score corresponding to the mean BOD value of 6 mg/l as per **Table 1** = 20
- Y is the FC Score corresponding to the average FC value of 9000 MPN/100 ml as per **Table 2** = 60
- Calculated Total Score (**Z**) = **X X Weightage of BOD + Y X Weightage of FC** i.e., $20 \times 0.7 + 60 \times 0.3 = 14 + 18 = 32$.
- Compare 32 value with the **Z'** values given in **Table 3** to decide on the **Priority Category** of the Monitoring Location. In this case, monitoring location is **Category-IV** i.e., 'Less Polluted',

E.g.(2): At a particular monitoring location, the average value of BOD and the FC values are observed as 2 mg/l and 45 MPN/100 ml respectively. Then, the total score is calculated as

- X is the BOD Score corresponding to the average BOD value of 2 mg/l as per **Table 1** = 20
- Y is the FC Score corresponding to the average FC value of 45 MPN/100 ml as per **Table 2** = 20
- Calculated Total Score (**Z**) is calculated as = **X X Weightage of BOD + Y X Weightage of FC** i.e., $20 \times 0.7 + 20 \times 0.3 = 20$
- Compare 20 value with the **Z'** values given in **Table 3** to decide on the **Category** of the Monitoring Location. In this case, monitoring location is **Category-V** i.e., 'Good' or Fit for Bathing

E.g. (3): At a particular monitoring location, the average value of BOD and the FC values are observed as 2 mg/l and 550000 MPN/100 ml respectively. Then, the total score is calculated as

- X is the BOD Score corresponding to the average BOD value of 2 mg/l as per **Table 1** = 20

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- *Y is the FC Score corresponding to the average FC value of 550000 MPN/100 ml as per **Table 2** = 100*
- *Calculated Total Score (**Z**) = **X** X **Weightage of BOD** + **Y** X **Weightage of FC** i.e., $20 \times 0.7 + 100 \times 0.3 = 44$.*
- *Compare 100 value with the **Z'** values given in **Table 3** to decide on the Category of the Monitoring Location. In this case, monitoring location is Category-III i.e., 'Moderately Polluted'*

E.g.(4): *At a particular monitoring location, the average value of BOD and the FC values are observed as 45 mg/l and 400 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the average BOD value of 45 mg/l as per **Table 1** = 80*
- *Y is the FC Score corresponding to the average FC value of 400 MPN/100 ml as per **Table 2** = 20*
- *Calculated Total Score (**Z**) = **X** X **Weightage of BOD** + **Y** X **Weightage of FC** i.e., $80 \times 0.7 + 20 \times 0.3 = 62$.*
- *Compare 100 value with the **Z'** values given in **Table 3** to decide on the Category of the Monitoring Location. In this case, monitoring location is 'Category-II i.e., Severely Polluted'*

E.g (5): *At a particular monitoring location, the average values of BOD and the FC values are observed as 24 mg/l and 200000 MPN/100 ml respectively. Then, the total score is calculated as*

- *X is the BOD Score corresponding to the mean BOD value of 24 mg/l as per **Table 1** = 60*
- *Y is the FC Score corresponding to the average FC value of 200000 MPN/100 ml as per **Table 2** = 80*
- *Calculated Total Score (**Z**) = **X** X **Weightage of BOD** (70 %) + **Y** X **Weightage of FC** (30 %) i.e., $60 \times 0.7 + 80 \times 0.3 = 42 + 24 = 66$.*
- *Compare 90 value with the **Z'** values given in **Table 3** to decide on the Category of the Monitoring Location. In this case, monitoring location is Category-II i.e., 'Severely Polluted',*

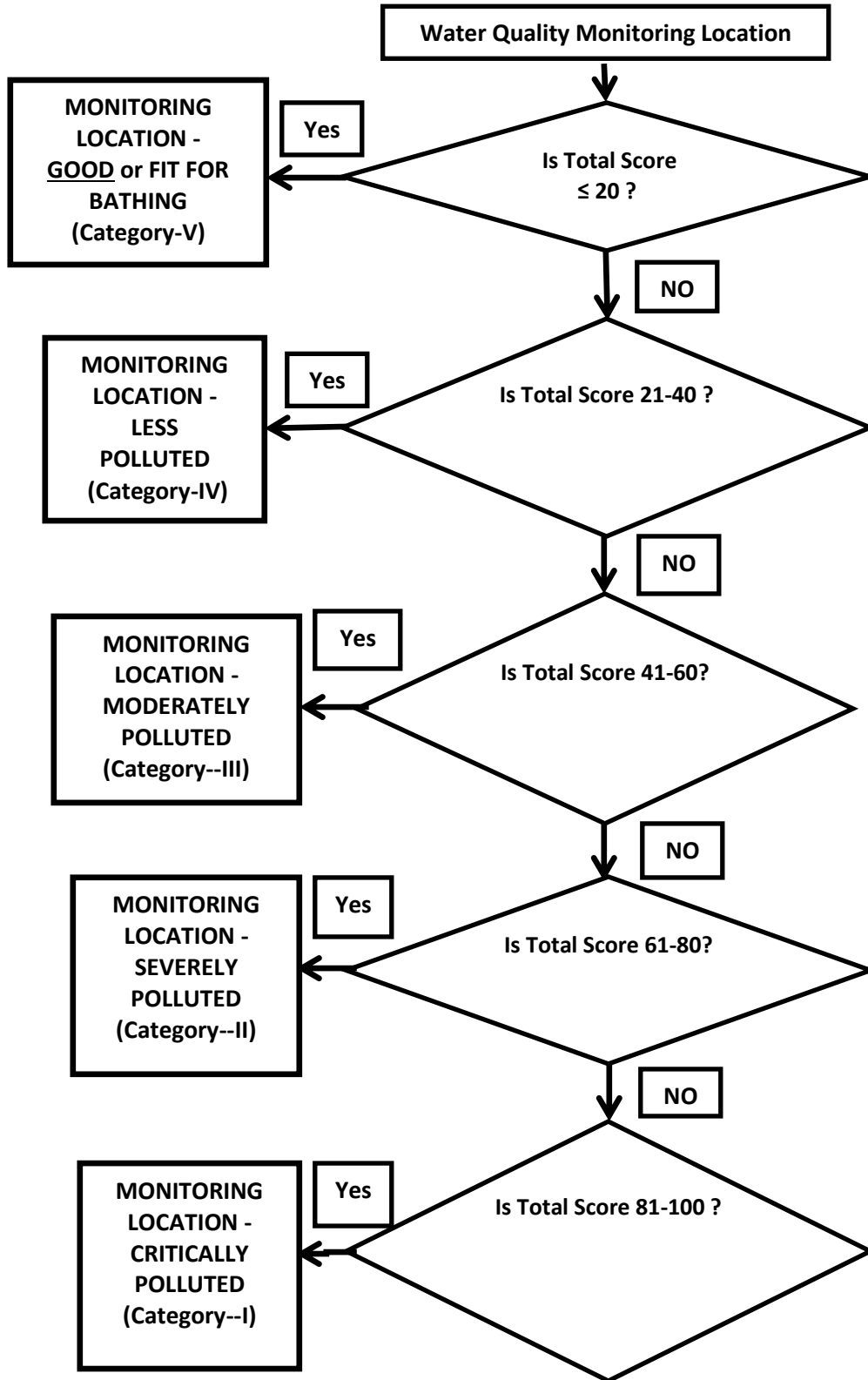


Figure 4. Flow Chart Showing Criteria for Categorization of River Monitoring Location



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Urgent
Hon'ble NGT matter

Speed Post/E-mail

F. No. A-14011/2024-WQM-I/ (OA No 239/2024)

03/06/2024

To

The Member Secretary
Jammu & Kashmir Pollution Control Committee
Parivesh Bhawan, Forest Complex,
Gladni, Narwal, Transport Nagar,
Jammu-180004
(E-mail: membersecy.pcb@jk.gov.in
membersecretaryjkspcb@gmail.com)

Subject: Directions of Hon'ble NGT order dated 22/5/2024 in the matter of OA No. 239/2024, News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024, regarding.

Sir,

This has reference to the Hon'ble NGT order dated 22/5/2024 on the above captioned subject.

In this context, it is to inform that in pursuant to Hon'ble NGT order dated 10.05.2019 in MA No. 26/2019 in OA No. 325 of 2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors CPCB has formulated "Guidelines for restoration of Water bodies" and also organized one day workshop on 'Restoration of Water Bodies' on 30/01/2020 for stakeholders with an aim to facilitate preparation and execution of action plans for restoration of water bodies and for ensuring compliance to Hon'ble NGT directions.

Further, all SPCBs/PCCs was requested to formulate the action plan prepared for restoration of water bodies falling in the jurisdiction State/UT. Action plan has not been received from J&K UT till date.

In the present case, in OA No. 239/2024, News item titled "What Challenges Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024, Hon'ble NGT (PB) vide order dated 22/5/24 directed CPCB that necessary information will be collected within two months and within the same period, corrective action will also be initiated (copy enclosed).

In this regard, it is requested to provide the status of action plan on Restoration of Water of Bodies (including Hygam Wetland, Shalbugh Wetland, Hokera Wetland, Wular Lake & Mansar Lake).

Kindly consider it as urgent and arrange to send the requisite information through e-mail at vishalgandhi.cpcb@nic.in preferably by 10/6/24.

Yours faithfully

(R.P. Gurung)

Scientist 'E', WQM-I Division

Encl: As Above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

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Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com



**Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.**

No.: JKPC/Sc./OA-239/2024/160-161

Date: 13-06-2024

Sub: Direction of Hon'ble NGT order dated 22.05.2024 in the matter of OA No. 239 / 2024, News item titled " What Challenges Are Kashmiri Wetlands Facing?" appearing in /Kashmir Life dated 02.02.2024, regarding.

Ref: Your Letter F. No.A-14011/2024-WQM-I (OA No. 239 / 2024); dt.03.06.2024.

Sir,

Please refer to the subject & reference cited above. In this connection, I am to convey that revised Action Plan for restoration of water bodies (Lakes and Ponds) stands already submitted to CPCB through Government of J&K Department of Forest Ecology and Environment vide Communication vide No. FST/Lit/227/2015-I; dt. 23.12.2020 **(Copy enclosed as Annexure-I)**, in Compliance to Hon'ble NGT directions dt. 01.06.2024. in OA 325 / 2015 in the matter titled as "Lt. Col Sarvadaman Singh Oberoi V/s UOI & Ors.

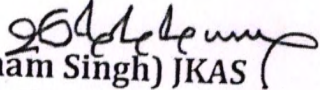
A total of 2815 water bodies (Lakes 436 & Ponds 2379) have been identified, assigned UID No.s with geo reference as priority I (P-I) water bodies for restoration.

The copy of above said Action Plan was also shared by this office vide dt. 15.01.2021 with Dr. Nividita P. Haran, Coordinator, Committee of Experts on Dal Lake, New Delhi **(Copy enclosed as Annexure - II)**.

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A copy of the Revised Action Plan is further being submitted for kind information (Annexure-III).

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 13.6.24

Copy to:

1. Scientist 'E' WQM-I Division, CPCB, New Delhi.

List of Water Bodies (Ponds & Lakes) with UID, Geo-References, Priority Status & Incharge Departments

S.No	Name	UID	GEO REFERENCES		Deptt.	Priority
			Latitude	Longitude		
DISTT JAMMU						
1	Mundh Sar	121784312130001	32° 58' 27.159" N	74° 46' 58.098" E	DERS / Revenue	III
2	Maira Talao	121784312130002	32° 58' 4.788" N	74° 47' 2.377" E	DERS / Revenue	III
3	Manderean Sar	121784312130003	32° 58' 6.372" N	74° 46' 16.945" E	DERS / Revenue	III
4	Jagwal Sar	121784312130004	32° 57' 23.743" N	74° 47' 8.088" E	DERS / Revenue	III
5	Tacharwan Sar	121784312130005	32° 57' 56.823" N	74° 45' 25.666" E	DERS / Revenue	III
6	Targah Sar	121784312130006	32° 57' 13.406" N	74° 45' 42.525" E	DERS / Revenue	III
7	Barui Sar	121784312090007	32° 58' 10.163" N	74° 44' 12.926" E	DERS / Revenue	III
8	Sangani Sar	121784312090008	32° 57' 22.093" N	74° 44' 7.468" E	DERS / Revenue	III
9	Barola Sar	121784312090009	32° 57' 9.211" N	74° 44' 30.141" E	DERS / Revenue	III
10	Jakhari Talao	121784312130010	32° 56' 9.314" N	74° 45' 9.769" E	DERS / Revenue	III
11	Patitari Talao	121784312130011	32° 55' 45.223" N	74° 45' 41.865" E	DERS / Revenue	III
12	Lehr Talao	121784312090012	32° 55' 17.650" N	74° 42' 26.499" E	DERS / Revenue	III
13	Khalka Bharda Sar	121784312090013	32° 55' 8.372" N	74° 43' 10.124" E	DERS / Revenue	III
14	Akhnoor Sar	121784312090014	32° 54' 9.578" N	74° 43' 22.867" E	DERS / Revenue	III
15	Karangi Talao	121784312090015	32° 53' 21.125" N	74° 42' 41.726" E	DERS / Revenue	III
16	Gura Pattan Talao	121794312090016	32° 53' 5.310" N	74° 44' 36.386" E	DERS / Revenue	III
17	Palhetar Talao	121794312130017	32° 52' 17.131" N	74° 45' 43.952" E	DERS / Revenue	III
18	That Jindial Talao	121794312130018	32° 53' 52.674" N	74° 45' 54.446" E	DERS / Revenue	III
19	Ghari Talao	121794312130019	32° 53' 51.494" N	74° 47' 1.692" E	DERS / Revenue	III
20	Ranjan Talao	121794312130020	32° 52' 58.314" N	74° 47' 14.226" E	DERS / Revenue	III
21	Ranjhanwali Talao	121794312130021	32° 53' 4.736" N	74° 48' 31.387" E	DERS / Revenue	III
22	Batwana Talao	121794312130022	32° 53' 7.521" N	74° 48' 47.917" E	DERS / Revenue	III
23	Ghaink Talao	121794312130023	32° 52' 10.095" N	74° 47' 35.908" E	DERS / Revenue	III
24	Amb Talao	121794312130024	32° 51' 43.914" N	74° 47' 7.638" E	DERS / Revenue	III
25	Dharam Khu Talao	121794312130025	32° 51' 41.367" N	74° 46' 14.824" E	DERS / Revenue	III
26	Marjali Talao	121794312130026	32° 50' 56.786" N	74° 46' 0.907" E	DERS / Revenue	III
27	Chak Bawal Talao	121794312130027	32° 51' 3.909" N	74° 47' 10.072" E	DERS / Revenue	III
28	Gura Sango Talao	121794312130028	32° 49' 54.160" N	74° 45' 8.133" E	DERS / Revenue	III
29	Granghel Talao	121794312130029	32° 49' 29.428" N	74° 46' 1.218" E	DERS / Revenue	III

30	Kurwando Talao	121794312130030	32° 50' 30.751" N	74° 48' 48.005" E	DERS / Revenue	III
31	Bhulwal Talao	121794312130031	32° 50' 5.045" N	74° 49' 27.998" E	DERS / Revenue	III
32	Kot Sar 1	121794312130032	32° 49' 11.189" N	74° 48' 50.908" E	DERS / Revenue	III
33	Kot Sar 2	121794312130033	32° 49' 19.934" N	74° 48' 35.732" E	DERS / Revenue	III
34	Patoni Sar	121794312130034	32° 49' 1.066" N	74° 48' 25.083" E	DERS / Revenue	III
35	Tawa Sar	121794312130035	32° 48' 48.808" N	74° 47' 51.927" E	DERS / Revenue	III
36	Gura Keran Talao	121794312130036	32° 46' 50.447" N	74° 49' 19.682" E	DERS / Revenue	III
37	Barnai Sar	121794312130037	32° 46' 15.178" N	74° 48' 37.879" E	DERS / Revenue	III
38	Mutthi Talao	121794312130038	32° 45' 52.532" N	74° 48' 54.076" E	DERS / Revenue	III
39	Prithipur Talao	121804312140039	32° 38' 7.130" N	74° 50' 18.352" E	DERS / Revenue	III
40	Naugiran Sar	121804312140040	32° 37' 49.388" N	74° 50' 23.093" E	DERS / Revenue	III
41	Deoli Chakran Sar	121804312140041	32° 35' 25.173" N	74° 50' 27.470" E	DERS / Revenue	III
42	Dabbar Mansukhwala Talao	121804312140042	32° 35' 27.200" N	74° 50' 50.028" E	DERS / Revenue	III
43	Shekhupur Talao	121804312140043	32° 32' 8.079" N	74° 51' 26.630" E	DERS / Revenue	III
44	Kothe Bura Talao	121804312100044	32° 37' 4.789" N	74° 43' 26.328" E	DERS / Revenue	III
45	Gahi Sar	121784312090047	32° 56' 33.530" N	74° 38' 54.362" E	DERS / Revenue	III
46	Garh Sar	121784312090048	32° 54' 38.008" N	74° 38' 50.459" E	DERS / Revenue	III
47	Gura Sar	121784312090049	32° 54' 2.404" N	74° 38' 28.588" E	DERS / Revenue	III
48	Sohal Talao 2	121784312090050	32° 53' 57.141" N	74° 39' 12.931" E	DERS / Revenue	III
49	Sohal Talao 1	121784312090051	32° 53' 35.072" N	74° 39' 10.116" E	DERS / Revenue	III
50	Bhalwal Brahmana Sar	121784312090052	32° 53' 2.092" N	74° 37' 7.323" E	DERS / Revenue	III
51	Jad Talao	121784312090053	32° 53' 30.556" N	74° 36' 25.852" E	DERS / Revenue	III
52	Thinda Sar	121784312090054	32° 53' 47.140" N	74° 35' 28.848" E	DERS / Revenue	III
53	Tiriai Sar	121784312090055	32° 52' 25.717" N	74° 36' 51.038" E	DERS / Revenue	III
54	Sudan Di Dhok Talao 1	121784312090056	32° 52' 52.421" N	74° 34' 42.496" E	DERS / Revenue	III
55	Kandeal Talao	121784312090057	32° 52' 30.826" N	74° 33' 35.498" E	DERS / Revenue	III
56	Kalith Sar	121784312090058	32° 52' 26.048" N	74° 32' 31.511" E	DERS / Revenue	III
57	Dhanger Talao	121784312090059	32° 52' 2.460" N	74° 32' 50.051" E	DERS / Revenue	III
58	Chak Bhagwana Talao	121784312090060	32° 51' 21.708" N	74° 34' 3.400" E	DERS / Revenue	III
59	Sobka Talao	121794312090061	32° 52' 32.994" N	74° 44' 57.113" E	DERS / Revenue	III
60	Sajwal Talao	121794312130062	32° 52' 0.888" N	74° 47' 53.106" E	DERS / Revenue	III
61	Malpur Talao	121794312130065	32° 48' 5.485" N	74° 48' 15.139" E	DERS / Revenue	III
62	Keran Talao	121794312130066	32° 47' 12.187" N	74° 50' 33.733" E	DERS / Revenue	III

63	Barn Talao	121794312130067	32° 50' 33.638" N	74° 47' 18.868" E	DERS / Revenue	III
64	Changeh Talao	121804312150068	32° 29' 31.151" N	74° 47' 8.483" E	DERS / Revenue	III
65	Gandharwan Sar	121784312090069	32° 57' 14.685" N	74° 42' 54.334" E	DERS / Revenue	III
66	Sungal Talao	121784312090070	32° 55' 42.730" N	74° 41' 38.606" E	DERS / Revenue	III
67	Targual Talao	121784312130071	32° 56' 22.832" N	74° 45' 59.480" E	DERS / Revenue	III
68	Toteali Talao	121794312130072	32° 47' 59.203" N	74° 48' 45.358" E	DERS / Revenue	III
69	Balowan Sar	121794312130073	32° 51' 5.349" N	74° 49' 10.149" E	DERS / Revenue	III
70	Phalora Sar	121794312130074	32° 46' 57.312" N	74° 46' 33.573" E	DERS / Revenue	III
71	Sanel Sar	121784312130075	32° 55' 38.269" N	74° 45' 11.492" E	DERS / Revenue	III
72	Sudan Di Dhok Talao 2	121784312090076	32° 52' 51.020" N	74° 34' 57.966" E	DERS / Revenue	III
73	Targah Talao	121784312090077	32° 57' 53.845" N	74° 44' 30.626" E	DERS / Revenue	III
74	Gharana Wetland	121804312100045	32° 32' 28.427" N	74° 41' 27.761" E	Wild Life	I
75	Surin Sar	121794316010063	32° 46' 13.514" N	75° 2' 30.347" E	Wild Life	I
76	Nadore near Army area	121794312130078	32° 48' 21.000" N	74° 55' 43.930" E	S&WC	I
77	Nadore Part-B	121794312130079	32° 48' 20.330" N	74° 55' 40.560" E	S&WC	I
78	Janakha Ward 2	121794312130080	32° 51' 31.120" N	74° 58' 23.270" E	S&WC	I
79	Kawara	121794312130081	32° 51' 16.370" N	74° 55' 14.090" E	S&WC	I
80	Jagti Jari	121794312130082	32° 48' 17.960" N	74° 52' 47.140" E	S&WC	I
81	Chinore	121794312130083	32° 46' 53.380" N	74° 50' 53.180" E	JMC (Ponds)	I
82	Lower Raipur	121794312130084	32° 47' 57.820" N	74° 48' 45.740" E	S&WC	I
83	Kote	121794312130085	32° 49' 19.570" N	74° 48' 35.210" E	S&WC	I
84	Pangala	121794316020086	32° 44' 21.711" N	75° 1' 16.608" E	S&WC	I
85	Chatta Kangar	121794312130087	32° 49' 59.110" N	74° 51' 11.820" E	S&WC	I
86	Domana Machine	121794312130088	32° 47' 16.870" N	74° 47' 17.600" E	S&WC	I
87	Sang Talab Lower Raipur	121794312130089	32° 48' 4.150" N	74° 48' 15.780" E	S&WC	II
88	Nowani Talab Bhalwal 78-Raipur Domana	121794312130090	32° 50' 6.190" N	74° 49' 27.490" E	S&WC	II
89	Jeel Pond Jeel Mohalla Raipur	121794312130091	32° 48' 27.160" N	74° 50' 29.870" E	S&WC	II
90	Pond Near Maha Kali Mandir Village chowki Choura	121784311120092	33° 1' 13.000" N	74° 38' 24.220" E	S&WC	II
91	Pond Near Rajput Mohalla Village Chowki Choura	121784311120093	33° 0' 50.720" N	74° 37' 47.630" E	S&WC	II
92	Pond Near Padri Mohalla Chowki Choura	121784311120094	33° 1' 27.730" N	74° 38' 37.840" E	S&WC	II
93	Pond Near Chowki Choura Oppst.Petrol Pump	121784311120095	33° 1' 28.343" N	74° 39' 5.296" E	S&WC	II
94	Pond Near Girl Hig. Sec. Aghore Nagrota	121794312130096	32° 53' 37.970" N	74° 47' 34.450" E	S&WC	II
95	Kadwan Pond Ranjani 70-Nagrota	121794312130097	32° 52' 57.820" N	74° 47' 14.610" E	S&WC	II
96	Sajwal on Road side Ganik 78-Raipur Domana	121794312130098	32° 52' 20.620" N	74° 47' 52.950" E	S&WC	II
97	Marjali Pond 78-Raipur Domana	121794312130099	32° 50' 55.990" N	74° 46' 1.490" E	S&WC	II
98	Kadwanda Pond Bhalwal 78-Raipur Domana	121794312130100	32° 50' 30.890" N	74° 48' 47.790" E	S&WC	II
99	Daira Morh Balwal 78-Raipur Domana	121794312130101	32° 51' 4.750" N	74° 49' 11.190" E	S&WC	II
100	Pond at Seri Panditan I 78-Raipur Domana	121794312130102	32° 51' 46.430" N	74° 49' 7.350" E	S&WC	II
101	Pond at Seri Panditan II 78-Raipur Domana	121794312130103	32° 51' 47.770" N	74° 48' 43.030" E	S&WC	III
102	Ravoli Pond Dhar Darochan 78-Raipur Domana	121794312130104	32° 51' 59.250" N	74° 50' 43.520" E	S&WC	III
103	Dongi Pond Darochan 78-Raipur Domana	121794312130105	32° 51' 40.480" N	74° 50' 22.360" E	S&WC	III
104	Jajjar Kotli 70-Raipur Nagrota	121794312130106	32° 54' 10.820" N	74° 58' 0.960" E	S&WC	III
105	Kahna Chak 77-Marh	121794312090107	32° 49' 9.990" N	74° 43' 1.900" E	S&WC	III

106	Karloop- 77 Marh	121794312140108	32° 44' 51.870" N	74° 43' 38.130" E	S&WC	III
107	Budhu Chak Karlup 77 Marha	121794312140109	32° 44' 29.400" N	74° 42' 40.330" E	S&WC	III
108	Kriyani Talab Narwal Bala Transport Nagar, 71-Gandhi Nagar	121794312140110	32° 42' 59.030" N	74° 53' 57.830" E	JMC (Ponds)	I
109	Narwal Talab Narwal Bala 71-Gandhi Nagar	121794312140111	32° 42' 59.030" N	74° 53' 57.830" E	S&WC	III
110	Chatta Brahmana Mohalla 71 Gandhi Nagar	121794312140112	32° 41' 49.200" N	74° 56' 59.230" E	S&WC	III
111	Chatta Dumm Mohalla 71 Gandhi Nagar	121794312140113	32° 41' 53.250" N	74° 57' 27.070" E	S&WC	III
112	Talab Near Shiv Mandir Sujwan 71 Gandhi Nagar	121794312140114	32° 42' 16.410" N	74° 55' 35.250" E	JMC (Ponds)	I
113	Deeli Mandir Channi 71 Gandhi Nagar	121794312140115	32° 41' 53.250" N	74° 57' 27.070" E	JMC (Ponds)	I
114	Channi Pond 71 Gandhi Nagar	121794312140116	32° 41' 36.420" N	74° 53' 16.830" E	JMC (Ponds)	I
115	Panjowa pond Sagoon 70 -Nagrota	121794316020117	32° 44' 26.630" N	75° 2' 25.310" E	S&WC	III
116	Vinayak Bazar W.No 19	0121*****0118			JMC (Ponds)	I
117	Rajiv Colony W.No 19	0121*****0119	32° 71' 94.41" N	74° 86' 18.68" E	JMC (Ponds)	I
118	Warehouse Near Tawi Park W.No 19	0121*****0120	32° 71' 80.79" N	74° 85' 78.60" E	JMC (Ponds)	I
119	Tirlokpur W.No 32	0121*****0121	32 73 45.91 N	74 80 02.82 E	JMC (Ponds)	I
120	Patoli Chowk W.No 35	0121*****0122	32 75 31.34 N	74 84 54.33 E	JMC (Ponds)	I
121	Paloura Near Manhas Sabha W.No 38	0121*****0123	32 76 34.13 N	74 83 69.23 E	JMC (Ponds)	I
122	Bahu Fort W.No 47	0121*****0124	32 72 23.16 N	74 88 34.59 E	JMC (Ponds)	I
123	Channi Rama W.No 49	0121*****0125	32 69 49.39 N	74 88 95.07 E	JMC (Ponds)	I
124	Channi Rama W.No. 49 Near Temple	0121*****0126			JMC (Ponds)	I
125	Kunjwani W.No 55	0121*****0127	32 66 65.73 N	74 87 66.88 E	JMC (Ponds)	I
126	Chenab Edu. College, Langer W.No 55	0121*****0128	32 66 40.93 N	74 88 80.12 E	JMC (Ponds)	I
127	Paloura W.No 59 Near GHS	0121*****0129	32 75 11.23 N	74 83 71.63 E	JMC (Ponds)	I
128	Paloura Opp. Petrol Pump W.No 60	0121*****0130	32 76 54.32 N	74 84 09.34 E	JMC (Ponds)	I
129	Paloura Near Tiny Tots School W.No 60	0121*****0131	32.76 21.71 N	74 83 13.33 E	JMC (Ponds)	I
130	Chinore Near Ashram W.No 62	0121*****0132	32 77 79.75 N	74 83 85.95 E	JMC (Ponds)	I
131	Keran W.No 63	0121*****0133			JMC (Ponds)	I
132	Katani Talab Upper Thather W.No 63	0121*****0134	32 79 35.31 N	74 82 55.59 E	JMC (Ponds)	I
133	Dhan Talab Thather W.No 63	0121*****0135	32 80 21.69 N	74 83 17.34 E	JMC (Ponds)	I
134	Lower Thather W.No 63	0121*****0136	32 79 49.66 N	74 81 31.52 E	JMC (Ponds)	I
135	Lower Thather W.No 63 Near Tube Well	0121*****0137	32 78 71.99 N	74 80 62.82 E	JMC (Ponds)	I
136	Lower Thather W.No 63 Near Transformer	0121*****0138	32 78 45.41 N	74 80 19.64 E	JMC (Ponds)	I
137	Opp. CRPF HQR Bantalab	0121*****0139	32 78 04.53 N	74 82 21.38 E	JMC (Ponds)	I
138	Upper Barnai W.No 65	0121*****0140	32 77 07.36 N	74 81 05.52 E	JMC (Ponds)	I
139	Gurah Brahmana W.No 65	0121*****0141	32 78 29.82 E	74 81 46.52 E	JMC (Ponds)	I
140	Patoli Brahmana W.No 65	0121*****0142	32 77 14.20 N	74 80 40.53 E	JMC (Ponds)	I

141	Gajansinghpura W.No 65	0121 676 *****0143	32 77 22.13 N	74 78 19.55 E	JMC (Ponds)	I
142	Dharmal W.No 65	0121*****0144	32 76 73.07 N	74 81 09.43 E	JMC (Ponds)	I
143	Muthi Opp. GHS W.No 67	0121*****0145	32 76 15.81 N	74 81 68.62 E	JMC (Ponds)	I
144	Muthi W.No 67	0121*****0146	32 76 37.40 N	74 81 65.66 E	JMC (Ponds)	I
145	Ratnuchak Near Tubewell W.No 68	0121*****0147	32 66 66.57 N	74 92 94.32 E	JMC (Ponds)	I
146	Ratnuchak Near Army Station W.No 68	0121*****0148	32 66 25.55 N	74 91 72.06 E	JMC (Ponds)	I
147	Greater Kailash Near Temple W.No 68	0121*****0149	32 66 39.98 E	74 89 92.93 E	JMC (Ponds)	I
148	Chowdhi Near Railway Track W.No 63	0121*****0150	32 66 81.77 E	74 90 15.97 E	JMC (Ponds)	I
149	Greater Kailash Opp. Lane No. 56 W.No 68	0121*****0151	32 66 21.68 N	74 89 14.10 E	JMC (Ponds)	I
150	Chak Jallo Opp Shiv Temple W.No 68	0121*****0152	32 66 25.15 N	74 91 16.67 E	JMC (Ponds)	I
151	Majeen Sidhra Opp SHQ W.No 71	0121*****0153	32 75 58.80 N	74 90 48.87 E	JMC (Ponds)	I
152	Below Railway Bridge Lower Rangoora W.No 71	0121*****0154	32 74 52.73 N	74 89 68.46 E	JMC (Ponds)	I
153	Palpad Rangoora W.No 71	0121*****0155	32 74 31.00 N	74 91 26.34 E	JMC (Ponds)	I
154	Palpad Rangoora W.No 71	0121*****0156	32 74 30.40 N	74 91 23.27 E	JMC (Ponds)	I
155	Upper Rangoora W.No 71	0121*****0157	32 73 97.56 N	74 90 40.84 E	JMC (Ponds)	I
156	Palot Mohalla Upper Rangoora W.No 71	0121*****0158	32 74 32.16 N	74 90 25.32 E	JMC (Ponds)	I
157	Ardani Mohalla Behind Batra Hosp. W.No 71	0121*****0159	32 74 41.53 N	74 92 26.30 E	JMC (Ponds)	I
158	Batti Mohalla Sidhra W.No 71	0121*****0160	32 74 56.91 N	74 92 67.64 E	JMC (Ponds)	I
159	Batti Mohalla Sidhra W.No 71	0121*****0161	32 75 17.54 N	74 92 20.13 E	JMC (Ponds)	I
160	Batti Mohalla Sidhra W.No 71	0121*****0162			JMC (Ponds)	I
161	Batti Mohalla Sidhra W.No 71	0121*****0163	32 74 79.17 N	74 92 62.10 E	JMC (Ponds)	I
162	Beri Mohalla Sidhra W.No 71	0121*****0164	32 75 02.48 N	74 92 80.04 E	JMC (Ponds)	I
163	Dabber Mohalla Sidhra W.No 71	0121*****0165	32 75 69.53 N	74 92 24.73 E	JMC (Ponds)	I
164	Near Masjid Bathindi W.No 74	0121*****0166	32 71 14.25 N	74 91 71.67 E	JMC (Ponds)	I
165	Sunjwan Talab Mohalla W.No 74	0121*****0167	32 69 96.98 N	74 92 09.30 E	JMC (Ponds)	I
166	Sunjwan CTC Road W.No 74	0121*****0168	32 70 20.73 N	74 92 69.97 E	JMC (Ponds)	I
167	Sunjwan W.No 74 Near CTC	0121*****0169	32 70 20.25 N	74 92 39.80 E	JMC (Ponds)	I
168	Sunjwan W.No 74 Near Temple	0121*****0170	32 70 44.25 N	74 92 50.36 E	JMC (Ponds)	I
169	Sunjwan W.No 74 Haji Colony	0121*****0171	32 68 82.08 N	74 91 85.51 E	JMC (Ponds)	I
170	Near Preety Day Appartments, Chowdhi W.No 74	0121*****0172	32 67 80.69 N	74 91 97.86 E	JMC (Ponds)	I
171	Near Govt. School Chak Durgoo W.No 75	0121*****0173	32 75 34.66 N	74 77 02.31 E	JMC (Ponds)	I
172	Bantalab, Jammu	0121*****0179	32° 07' 8.06"	74° 08' 22.3"	S&WC	Already Restored
173	Bantalab (Nagrota)	0121794312130174	32°49'52.65"	74°56'15.27"	S&WC	Already Restored

174	Nador Co.1	0121794312130175	32° 48'23.06"	74°55'35.8"	S&WC	Already Restored
175	Nagrota Co.1	0121794312130176	32° 48'23.062"	74°56'21.79	S&WC	Already Restored
176	Kallah Nallah	0121784312090177	32° 59'07.51"	74°40'41.12"	S&WC	Already Restored
177	Tanda Akhnoor	0121784312090178	32° 57'45.83"	74°42'42.42"	S&WC	Already Restored
DISTT SAMBA						
178	Kargal Sar	122824312140001	32° 38' 2.589" N	74° 56' 35.064" E	DERS / Revenue	III
179	Gura Sar	122824312140002	32° 38' 1.582" N	74° 57' 22.521" E	DERS / Revenue	III
180	Ismailpur Talao	122824312140003	32° 37' 48.268" N	74° 57' 38.914" E	DERS / Revenue	III
181	Kheriyan Talao	122824312140004	32° 37' 29.371" N	74° 58' 18.618" E	DERS / Revenue	III
182	Bari Khad Sar	122824312140005	32° 37' 55.156" N	74° 58' 44.438" E	DERS / Revenue	III
183	Amwal Sar	122824316020006	32° 35' 19.901" N	75° 1' 0.570" E	DERS / Revenue	III
184	Dughor Sar	122824316020007	32° 35' 10.635" N	75° 4' 8.850" E	DERS / Revenue	III
185	Baguna Mandir Talao	122824316020008	32° 36' 53.985" N	75° 0' 58.655" E	DERS / Revenue	III
186	Buguna Lower Talao	122824316020009	32° 36' 38.754" N	75° 0' 37.268" E	DERS / Revenue	III
187	Sungwal Talao	122824316020010	32° 35' 52.736" N	75° 0' 26.627" E	DERS / Revenue	III
188	Samlehri Talao	122824312140011	32° 35' 11.356" N	74° 59' 59.242" E	DERS / Revenue	III
189	Gura Salathian Sar	122824316020012	32° 36' 13.748" N	75° 2' 33.322" E	DERS / Revenue	III
190	Dansal Sar	122824312140013	32° 38' 49.778" N	74° 57' 11.379" E	DERS / Revenue	III
191	Pati Sar	122824312140014	32° 36' 50.416" N	74° 58' 6.798" E	DERS / Revenue	III
192	Rahiya Sar	122824312140015	32° 36' 50.469" N	74° 59' 15.466" E	DERS / Revenue	III
193	Ranjri Sar	122824312140016	32° 36' 22.925" N	74° 59' 23.692" E	DERS / Revenue	III
194	Bhadori Talao	122824312140017	32° 38' 1.786" N	74° 58' 54.257" E	DERS / Revenue	III
195	Mawa Sar	122824316030018	32° 29' 5.448" N	75° 7' 30.120" E	DERS / Revenue	III
196	Sunjwan Tallab	122824316020028	32° 33' 1.700" N	75° 3' 8.300" E	S&WC	I
197	Raith	122824316010029	32° 52' 40.000" N	75° 7' 13.000" E	S&WC	I
198	Mandheer	122824316020030	32° 40' 57.000" N	75° 5' 9.610" E	S&WC	I
199	Baloni	122824316020031	32° 31' 58.000" N	75° 10' 6.430" E	S&WC	I
200	Diani Samba	01*****0032	32° 32' 55.660" N	76° 33' 6.700" E	S&WC	I
201	Main Talab Khara Madana	122824312140033	32° 40' 33.770" N	74° 59' 53.290" E	S&WC	I
202	Talab Shama	122824316020034	32° 39' 11.640" N	75° 1' 45.750" E	S&WC	I
203	New Plot Talab Lower Birpur	122824312140035	32° 39' 26.150" N	74° 56' 18.990" E	S&WC	I
204	Pitta Talab Nagrota	122824316020036	32° 37' 35.490" N	75° 3' 43.390" E	S&WC	I
205	Badowal (Gurah Slathia)	122824316020037	32° 36' 1.400" N	75° 1' 54.740" E	S&WC	I
206	Paswali Mandi Samba	01*****0019	32° 33' 7.200" N	76° 22' 41.000" E	S&WC	II
207	Rattan Pur	122824316060020	32° 33' 28.900" N	75° 16' 17.000" E	S&WC	II
208	Sanoora	122824316030021	32° 29' 4.900" N	75° 10' 8.450" E	S&WC	II
209	Badyal	122824316020022	32° 30' 2.700" N	75° 10' 8.330" E	S&WC	II
210	Main Tallab Smailpur	122824312140023	32° 37' 48.300" N	74° 57' 38.940" E	S&WC	II
211	Ranjadi	122824312140024	32° 36' 22.510" N	74° 59' 23.430" E	S&WC	II
212	Badhori	122824312140025	32° 37' 55.220" N	74° 58' 44.340" E	S&WC	II
213	Rahya	122824312140026	32° 36' 56.020" N	74° 59' 49.070" E	S&WC	II
214	Main Tallab Dassal Badhori	122824312140027	32° 38' 50.020" N	74° 57' 11.870" E	S&WC	II
215	Main Talab Sumbli Purmandal	122824312140038	32° 41' 30.880" N	74° 58' 41.250" E	S&WC	II
216	Rajpura Chapri kouler Purmandal	122824312140039	32° 40' 11.810" N	74° 55' 57.060" E	S&WC	II

217	Katwalta Mandal Telian di chapri	122824316020040	32° 39' 54.100" N	75° 2' 8.030" E	S&WC	II
218	Gujjar Nallah Lasori wali chapri	122824316020041	32° 41' 53.130" N	75° 1' 0.260" E	S&WC	II
219	Gurgain Chapper chapri Purmandal	122824316020042	32° 42' 15.340" N	75° 2' 48.780" E	S&WC	II
220	Sangar Shahian di chapri Purmandal	122824316020043	32° 40' 30.200" N	75° 4' 19.610" E	S&WC	II
221	Main Talab Mari Khui	122824316020044	32° 38' 22.080" N	75° 3' 34.330" E	S&WC	II
222	Nagrotta Sucha Talab	122824316020045	32° 37' 39.780" N	75° 3' 53.800" E	S&WC	II
223	New Plot Birpur Chapri	122824312140046	32° 39' 48.110" N	74° 56' 17.080" E	S&WC	II
224	Rajpura Kam wali chapri Purmandal	01*****0047	32° 40' 17.600" N	74° 6' 10.060" E	S&WC	II
225	Takar Main Talab Purmandal	122824312140048	32° 39' 57.650" N	74° 58' 7.950" E	S&WC	II
226	Tarlal Loharian Da Talab Maheen Sarkar Vijaypur	122824312140049	32° 38' 23.630" N	74° 57' 7.790" E	S&WC	II
227	Phalla Rahya Dhalani Talab Purmandal	122824312140050	32° 37' 26.790" N	74° 59' 26.250" E	S&WC	II
228	Ranjadi Patti Bina Loch Chapri Purmandal	122824312140051	32° 36' 58.650" N	74° 58' 30.040" E	S&WC	II
229	Badowal Chapper Talab	122824316020052	32° 35' 47.470" N	75° 1' 49.960" E	S&WC	II
230	Bari Badhori Tabia Talab Purmandal	122824312140053	32° 37' 27.640" N	74° 58' 46.870" E	S&WC	III
231	Bagoona Natal Talab Vijaypur	122824316020054	32° 36' 48.810" N	75° 0' 3.110" E	S&WC	III
232	BariBadori Baidia wali chapri	122824312140055	32° 38' 12.508" N	74° 54' 17.403" E	S&WC	III
233	Phalla Shahain da Talab Phala Vijaypur	122824312140056	32° 37' 34.800" N	74° 59' 37.050" E	S&WC	III
234	Bari Badhori Krarki chapri	122824312140057	32° 38' 20.760" N	74° 58' 54.370" E	S&WC	III
235	Rand wali chapri Ranjari	122824312140058	32° 40' 11.810" N	74° 55' 57.060" E	S&WC	III
236	Kueli Karnal Gujjar Nallah Chapri	122824316020059	32° 41' 40.190" N	75° 1' 25.380" E	S&WC	III
237	Rahya Suchani Chowk Chapri	122824312130060	32° 49' 52.650" N	74° 56' 15.270" E	S&WC	III
238	Main Talab Baladeh Kueli	122824316020061	32° 41' 18.210" N	75° 1' 19.050" E	S&WC	III
239	Bralii Talab Mandal	122824316020062	32° 40' 29.960" N	75° 2' 54.580" E	S&WC	III
240	Borka talab Deon	122824316020063	32° 43' 6.390" N	75° 2' 44.500" E	S&WC	III
241	Barjani Bari Main Talab	122824312140064	32° 38' 2.580" N	74° 56' 35.290" E	S&WC	III
242	Deon Purmandal Main Talab	122824316020065	32° 43' 6.690" N	75° 3' 26.760" E	S&WC	III
243	Jumphari Talab patti	122824312140066	32° 36' 16.980" N	74° 57' 56.480" E	S&WC	III
244	Kandanpur Birpur Main Talab	122824312140067	32° 40' 15.460" N	74° 57' 24.360" E	S&WC	III
245	Soda Utterbehani Main Chapri	122824316020068	32° 38' 45.280" N	75° 1' 43.700" E	S&WC	III
246	Deon Purmandal Mandir Talab	122824316020069	32° 43' 26.410" N	75° 2' 58.010" E	S&WC	III
247	Deon Phadyali Thakur Mohalla	122824316020070	32° 43' 9.940" N	75° 4' 25.770" E	S&WC	III
248	Simalyali Gurah Talab	122824316020071	32° 35' 1.740" N	75° 1' 52.280" E	S&WC	III
249	Deon Purmandal Dheri Wali Chappri	122824316020072	32° 43' 14.930" N	75° 2' 44.500" E	S&WC	III
250	Rahya Suchani Khu Talab	122824316020073	32° 37' 46.640" N	75° 0' 13.470" E	S&WC	III
251	Gurah Slathia Gobindsar	122824316020074	32° 36' 32.050" N	75° 2' 14.060" E	S&WC	III
252	Chai Pacholi Chargian Tallab	122824316020075	32° 42' 50.930" N	75° 1' 51.070" E	S&WC	III
253	Chai Pacholi Main Chapri	122824316020076	32° 42' 35.070" N	75° 1' 42.920" E	S&WC	III
254	Jaswali Mandal	122824316020077	32° 39' 16.390" N	75° 2' 29.250" E	S&WC	III
255	Jaswali Mandal Tiba Moh.Chapri	122824316020078	32° 39' 10.730" N	75° 2' 35.730" E	S&WC	III
256	Bagoona Main Tallab	01*****00079	32° 36' 38.970" N	74° 0' 13.470" E	S&WC	III
257	Deon Tagotra Chapri Purmandal	122824316020080	32° 43' 13.190" N	75° 2' 55.420" E	S&WC	III
258	Purmandal Paddal Dhak Bowli I	122824316020081	32° 42' 10.340" N	75° 4' 26.610" E	S&WC	III
259	Purmandal Devak Bowli I	122824316020082	32° 41' 38.970" N	75° 3' 29.020" E	S&WC	III
260	Purmandal Devak Bowli II	122824316020083	32° 41' 39.430" N	75° 3' 30.760" E	S&WC	III
261	Purmandal Devak Bowli III	122824316020084	32° 41' 42.480" N	75° 3' 36.510" E	S&WC	III
262	Purmandal Devak Bowli IV	122824316020085	32° 41' 40.390" N	75° 3' 33.110" E	S&WC	III
263	Purmandal Devak Bowli V	122824316020086	32° 41' 39.430" N	75° 3' 30.500" E	S&WC	III
264	Paddal Dhak Bowli II	122824316020087	32° 42' 6.980" N	75° 4' 28.070" E	S&WC	III
265	Hussain Di talayi janda	122824316020088	32° 39' 9.420" N	75° 7' 37.100" E	S&WC	III
266	Jameet Singh Tali Thanth Dhora Samba	122824316020089	32° 37' 6.380" N	75° 8' 47.300" E	S&WC	III
267	Bania wali Chapri Bandhai Samba	122824316020090	32° 38' 38.500" N	75° 10' 9.000" E	S&WC	III
268	Baba Abdu Nath Palth Samba	122824316020091	32° 36' 6.590" N	75° 8' 15.100" E	S&WC	III
269	Karpal di Tali, Patyari Samba	122824316020092	32° 36' 32.500" N	75° 13' 21.700" E	S&WC	III
270	Chouta wali tali Balther Samba	122824316020093	32° 35' 45.800" N	75° 13' 54.000" E	S&WC	III
271	Ghar Mandi Samba	122824316020094	32° 33' 8.070" N	75° 8' 6.660" E	S&WC	III
272	Rattan Pur Dam, Hera Nagar Samba	122824316020095	32° 33' 28.900" N	75° 15' 7.700" E	S&WC	III
273	Sala Hera Nagar Ghagwal Samba	122824316020096	32° 33' 7.910" N	75° 14' 7.700" E	S&WC	III
274	Nechal Hiranagar Ghagwal	122824316020097	32° 35' 0.390" N	75° 15' 1.600" E	S&WC	III
275	Rattanpur Hira Nagar Kanawali wali tali	122824316060098	32° 33' 58.600" N	75° 15' 22.000" E	S&WC	III
276	Badala Pond Hera Nagar Ghagwal Samba	122824316060099	32° 32' 45.700" N	75° 15' 11.600" E	S&WC	III
277	Rai I Hera Nagar Ghagwal Samba	122824316020100	32° 31' 22.300" N	75° 14' 2.500" E	S&WC	III

278	Rai II Hera Nagar Ghagwal Samba	122824316020101	32° 31' 15.000" N	75° 14' 33.000" E	S&WC	III
279	Kathared old Dam Samba	122824316020102	32° 38' 30.423" N	75° 14' 17.332" E	S&WC	III
280	Kathared Samba Main Chappri	01*****00103	32° 14' 15.600" N	75° 5' 17.500" E	S&WC	III
281	Kathared Bharmana Samba	122824316140104	32° 41' 30.100" N	75° 52' 29.000" E	S&WC	III
282	Rajual Upper Samba	122824316140105	32° 44' 35.363" N	75° 54' 7.504" E	S&WC	III
283	Rajual Tarkeen Samba	122824316140106	32° 43' 51.732" N	75° 52' 39.496" E	S&WC	III
284	Rajual Main Pond Samba	122824316020107	32° 42' 31.180" N	75° 5' 38.030" E	S&WC	III
285	Lovely Samba Gujjar Nallah Talai	122824316020108	32° 39' 21.570" N	75° 4' 56.270" E	S&WC	III
286	Lovely Samba Goni de Tali	122824316020109	32° 39' 8.150" N	75° 5' 11.460" E	S&WC	III
287	Lovely Samba Mangal Di Talai	122824316020110	32° 39' 10.200" N	75° 5' 14.470" E	S&WC	III
288	Paddal Pond FÇôI Samba	122824316020111	32° 42' 16.330" N	75° 4' 53.000" E	S&WC	III
289	Paddal Pond FÇôII Samba	122824316020112	32° 42' 18.320" N	75° 5' 38.030" E	S&WC	III
290	Paddal Pond FÇôIII Samba	122824316020113	32° 42' 4.220" N	75° 5' 28.710" E	S&WC	III
291	Paddal Pond Main Tallab Samba	122824316020114	32° 42' 50.470" N	75° 5' 10.270" E	S&WC	III
292	Baloni Sarandi Talab Hira Nagar Ghagwal	122824316020115	32° 32' 18.560" N	75° 11' 23.670" E	S&WC	III
293	Sandhi Hira Nagar Ghagwal Samba	122824316020116	32° 33' 1.090" N	75° 3' 5.970" E	S&WC	III
294	Sandhi Hira Nagar Ghagwal Samba	122824316020117	32° 32' 29.960" N	75° 13' 13.560" E	S&WC	III
295	Jaigral Pond Jatwal Hira Nagar Ghagwal	122824316020118	32° 31' 53.830" N	75° 10' 31.300" E	S&WC	III
296	Main Talab Chandli Samba	122824316020119	32° 34' 41.490" N	75° 12' 41.980" E	S&WC	III
297	Bailter Talab Samba	122824316020120	32° 35' 25.890" N	75° 13' 43.670" E	S&WC	III
298	Old Dam Raith Sarna Samba	122824316020121	32° 38' 53.880" N	75° 7' 12.870" E	S&WC	III
299	Pond at Channi near railway line	0122*****0129			Revenue	III
300	Water body at chandla	0122*****0130			Revenue	III
301	Water Body near the land of Jagan Nath and Girdhari Lal	0122*****0131			Revenue	III
302	Pond at Bagla Jakh	0122*****0132			Revenue	III
303	Pond on NH at Jakh	0122*****0133			Revenue	III
304	Pond near Horticulture Raya	0122*****0134			Revenue	III
305	Pond near Shiv Temple	0122*****0135			Revenue	III
306	Pond near HSS Raya	0122*****0136			Revenue	III
307	Pond Murali W.No. 3 suchani	0122*****0137			Revenue	III
308	Pond at Khu Talab near the Tube Water Body at suchani	0122*****0138			Revenue	III
309	Pond atw.no. 3 Khu Talab near the H/O Abdual	0122*****0139			Revenue	III
310	Pond at Beri bud	0122*****0140			Revenue	III
311	Pond at thalori gujran	0122*****0141			Revenue	III
312	Pond at Channi manhansa	0122*****0142			Revenue	III
313	Nikka Talab at Kamala W.No. 5	0122*****0143			Revenue	III
314	Water Body at Kullian	0122*****0144			Revenue	III
315	Pond at Kamala near Datti Dev sthan	0122*****0145			Revenue	III
316	Pond at Dabuz kaka near canal	0122*****0146			Revenue	III
317	Pond at thalori Gujran	0122*****0147			Revenue	III
318	Pond at Nazwal w.No. 4	0122*****0148			Revenue	III
319	Pond near Ramgarh Road at Gudwal	0122*****0149			Revenue	III
320	Pond Tarapur road near bagda khu	0122*****0150			Revenue	III
321	Loharawali Pond at gudwal Ramgarh road	0122*****0151			Revenue	III
322	Pond at Koulpur	0122*****0152			Revenue	III
323	Pond at Gudwal	0122*****0153			Revenue	III
324	Water body near the land of Jasbir singh	0122*****0154			Revenue	III
325	Pond at Gagore	0122*****0155			Revenue	III
326	Pond at Harminder	0122*****0156			Revenue	III
327	Pond Badhwana Chappri Thalori gujjaran w.no. 6	0122*****0157			Revenue	III
328	Water Body at vijaypur Kothi	0122*****0158			Revenue	III
329	Pond at kothi	0122*****0159			Revenue	III
330	Pond at Badali near Shiv Mandir	0122*****0160			Revenue	III
331	Pond at Gurwal near sansar chand house	0122*****0161			Revenue	III
332	Water Body at chak Bagla opposite Mandhir	0122*****0162			Revenue	III
333	Water Body at chak Bagla opposite Mandhir	0122*****0163			Revenue	III

334	Gadali chaprri at gurwal	0122*****0164			Revenue	III
335	Binaloach Pond	0122*****0165			Revenue	III
336	Water Body at Gurwal near Krishan House	0122*****0166			Revenue	III
337	Pond near temple ward.no 6.	0122*****0167			Revenue	III
338	Pond Dalani Pond w.no 5.	0122*****0168			Revenue	III
339	Pond in the land of Sat Dev singh	0122*****0169			Revenue	III
340	Arjun wali chaprri in ward. No.4	0122*****0170			Revenue	III
341	Pond in the land of kaku Singh	0122*****0171			Revenue	III
342	Pond Zerani wala, w. no. 03	0122*****0172			Revenue	III
343	Water Body near the land of firangi Singh	0122*****0173			Revenue	III
344	Pond at Rakh Barotian	0122*****0174			Revenue	III
345	Dedi pond at mandi Grota	0122*****0175			Revenue	III
346	Pond at Mandi Garota w.No. 1	0122*****0176			Revenue	III
347	Pond at w. no. 4	0122*****0177			Revenue	III
348	Pond at w.no. 6	0122*****0178			Revenue	III
349	Pond at nai wala	0122*****0179			Revenue	III
350	Pond w.no. 3, GS upper	0122*****0180			Revenue	III
351	Pond at Gurha slathian Upper	0122*****0181			Revenue	III
352	Pond at Nagayli chaprri ward no. 3	0122*****0182			Revenue	III
353	Pond at Gosain chaprri ward no. 1	0122*****0183			Revenue	III
354	Pond at jankri chaprri ward no. 4	0122*****0184			Revenue	III
355	Pond at Teli Basti Binaloachan chaprri	0122*****0185			Revenue	III
356	Pond at Dera Gandotra	0122*****0186			Revenue	III
357	Water Body near binaloachan chaprri	0122*****0187			Revenue	III
358	Pond at Pekhari near GPS Pekhari	0122*****0188			Revenue	III
359	Pond near Peer Baba pekhari	0122*****0189			Revenue	III
360	Pond at pekhari near kabrisathan	0122*****0190			Revenue	III
361	Pond at Gupwal	0122*****0191			Revenue	III
362	Pond at salmeri	0122*****0192			Revenue	III
363	Pond mohra Gadgal, pekhri w.no. 3	0122*****0193			Revenue	III
364	Pond at pekhri w.no. 4	0122*****0194			Revenue	III
365	Pond at Amwol w.no.6 near link road	0122*****0195			Revenue	III
366	Pond at w.no. 3	0122*****0196			Revenue	III
367	Pond at ward no.1	0122*****0197			Revenue	III
368	Pond at ward no. 5 marh pond	0122*****0198			Revenue	III
369	Pond at ward no.4	0122*****0199			Revenue	III
370	Pond near nogajja peer baba	0122*****0200			Revenue	III
371	Pond at ward no. 5 at Nathwal	0122*****0201			Revenue	III
372	Rolla pond near Datti temple	0122*****0202			Revenue	III
373	Pond Darde wali chaprri	0122*****0203			Revenue	III
374	Mayalli Pond at w.no.5.	0122*****0204			Revenue	III
375	Pond at nathwal ward no. 6	0122*****0205			Revenue	III
376	Pond at Dugge wali ward no. 7	0122*****0206			Revenue	III
377	Pond at Bakerwal Basti Pyt Rajinderpura	0122*****0207			Revenue	III
378	Pond at ward no. 7	0122*****0208			Revenue	III
379	Water Body at Kapahai Moh Shamo Devi	0122*****0209			Revenue	III
380	Water Body at Sadyali near the land of Rattan Chand.	0122*****0210			Revenue	III
381	Water Body at sadyali near the l/o Rattan Chand	0122*****0211			Revenue	III
382	Pond at Badnai moh Tribat Singh	0122*****0212			Revenue	III
383	Water Body at Gujwal moh Anchal Singh	0122*****0213			Revenue	III
384	Water Body at Kani w no. 7	0122*****0214			Revenue	III
385	Pond at Datyal w no. 4	0122*****0215			Revenue	III
386	Pond at Bri Kamila w no 5	0122*****0216			Revenue	III
387	Pond at Bri Kamila w no. 6	0122*****0217			Revenue	III
388	Pond at Dhora Moh. Parshotam Singh	0122*****0218			Revenue	III
389	Water Body at Naid Moh. Lamberdar Shamba Ram	0122*****0219			Revenue	III
390	Water Body at Dhora	0122*****0220			Revenue	III
391	Water Body at Dhora moh Raghunath Singh	0122*****0221			Revenue	III

392	Water Body at Kaloha moh OBC	0122*****0222			Revenue	III
393	Water Body at Kaloha moh Bishan Singh	0122*****0223			Revenue	III
394	Water Body at Kaloha moh Bali Ram	0122*****0224			Revenue	III
395	Pond at Multh moh Bhagat Ram	0122*****0225			Revenue	III
396	Water Body at Satah moh Om Parkash	0122*****0226			Revenue	III
397	Water Body at Denth moh Panch	0122*****0227			Revenue	III
398	Water Body at Denth moh Ramesh Chand	0122*****0228			Revenue	III
399	Water Body at Naid moh Karnail Chand	0122*****0229			Revenue	III
400	Pond at Naid moh Pritam Singh	0122*****0230			Revenue	III
401	Water Body at Naid	0122*****0231			Revenue	III
402	Water Body at Naid moh Hans raj	0122*****0232			Revenue	III
403	Water Body at Naid moh Pritam Singh	0122*****0233			Revenue	III
404	Pond at Kaloha moh Bishan Singh	0122*****0234			Revenue	III
405	Water Body at Mananu ward No. 02 .	0122*****0235			Revenue	III
406	Pond at Balore ward No.05.	0122*****0236			Revenue	III
407	Water Body at Shaah.	0122*****0237			Revenue	III
408	Pond at Balore ward No.04.	0122*****0238			Revenue	III
409	Water Body at Upper Kherdi Moh Sarf raz.	0122*****0239			Revenue	III
410	Pond at upper Kherdi	0122*****0240			Revenue	III
411	Water Body at Moutalian Khurd near Shamshan Ghat.	0122*****0241			Revenue	III
412	Pond at Moutlian Khurd ward No.04.	0122*****0242			Revenue	III
413	Pond at Moutlian Khurd Moh. ST ward No.04.	0122*****0243			Revenue	III
414	Water Body at upper Lovely	0122*****0244			Revenue	III
415	Pond at Lower Lovely	0122*****0245			Revenue	III
416	Pond At Bardhan Moh. Lamberdar	0122*****0246			Revenue	III
417	Water Body at ower Kherdi C/o Kali Dass. Ward No.09	0122*****0247			Revenue	III
418	Water Body at Bardhan Moh. Khem Raj ward No.08.	0122*****0248			Revenue	III
419	Pond at Bardhan ward No.08.	0122*****0249			Revenue	III
420	Pond at Rajool Moh. Upper Brahmna	0122*****0250			Revenue	III
421	Pond at Morda ward No.09	0122*****0251			Revenue	III
422	Water Body at Parthyal moh Padgotra	0122*****0252			Revenue	III
423	Water Body at Padal moh SC	0122*****0253			Revenue	III
424	Pond at kathar	0122*****0254			Revenue	III
425	Pond at Mandala at Gujjar Nali9	0122*****0255			Revenue	III
426	Pond at paddal near the h/o Puran Singh	0122*****0256			Revenue	III
427	Pond at Kumi	0122*****0257			Revenue	III
428	Pond at Thelair	0122*****0258			Revenue	III
429	Pond at janda	0122*****0259			Revenue	III
430	Water Body at Chilla Danga near h/o Kailasho Devi	0122*****0260			Revenue	III
431	Water Body at Gujjar Nalli	0122*****0261			Revenue	III
432	Water Body at Parthyal Moh. SC	0122*****0262			Revenue	III
433	Water Body at Parthyal .	0122*****0263			Revenue	III
434	Pond at Paper Brahmna	0122*****0264			Revenue	III
435	Pond at Paper Avtara	0122*****0265			Revenue	III
436	pond at Paper Bhartgarh Moh Gangrayal.	0122*****0266			Revenue	III
437	Pond at Bagar	0122*****0267			Revenue	III
438	Pond at Paper Avtara.	0122*****0268			Revenue	III
439	Pond at Priya Top ST Basti.	0122*****0269			Revenue	III
440	Pond at Jamora.	0122*****0270			Revenue	III
441	Bowli at Priya Top Moh. Bashir	0122*****0271			Revenue	III
442	Bowli at Priya Top Moh. Basharat.	0122*****0272			Revenue	III
443	Pond at Jamora	0122*****0273			Revenue	III
444	Pond at Paper Bramahna	0122*****0274			Revenue	III
445	Pond at paper Avtara	0122*****0275			Revenue	III
446	Pond at Paper Bharatgarh	0122*****0276			Revenue	III
447	Pond at Paper Avtara w no 7	0122*****0277			Revenue	III

448	Bowli at Priya Top ST Basti	0122*****0278		Revenue	III
449	Water Body at Nai Kali	0122*****0279		Revenue	III
450	Bowli at Jamora ST Basti	0122*****0280		Revenue	III
451	Pond at Priya Top	0122*****0281		Revenue	III
452	Pond at Dam at Bagar	0122*****0282		Revenue	III
453	Water Body at Priya Top ST Basti. Pond at Paper Bhartgarh land of Khem Raj	0122*****0283		Revenue	III
454	Pond at Bagar	0122*****0284		Revenue	III
455	Pond at Paper avtara Moh. Panch	0122*****0285		Revenue	III
456	Pond at prey Top Moh. Basharat Ali	0122*****0286		Revenue	III
457	Pond at Paper Brahamana ward No. 03	0122*****0287		Revenue	III
458	Water Body at Sarien W.No. 1 Moh. Omkar Singh .	0122*****0288		Revenue	III
459	Water Body at Sarien W.No. 2 Moh. Sandar Singh.	0122*****0289		Revenue	III
460	Water Body at Sarien W.no. 2 Moh. Ramesh Kumar.	0122*****0290		Revenue	III
461	Water Body at Tund moh Madan Lal	0122*****0291		Revenue	III
462	Pond at Gangeri moh Bachan	0122*****0292		Revenue	III
463	Pond at Dergarh	0122*****0293		Revenue	III
464	Pond at Bupengarh	0122*****0294		Revenue	III
465	Water Body at Chakwan to moh Pritam Singh	0122*****0295		Revenue	III
466	Pond at Janda	0122*****0296		Revenue	III
467	Water Body at Sarien moh Chatter Singh	0122*****0297		Revenue	III
468	Water Body at Sarna w no2	0122*****0298		Revenue	III
469	Water Body at Badla Deonia moh Raj Singh w no. 3	0122*****0299		Revenue	III
470	Water Body at Badla Deonia moh Hans Raj wno. 3	0122*****0300		Revenue	III
471	Water Body at Nangal wno. 4	0122*****0301		Revenue	III
472	Water Body at Patyari w no. 5	0122*****0302		Revenue	III
473	Water Body at Alana c/o Lal Singh w no. 6	0122*****0303		Revenue	III
474	Pond at nangal w no. 9	0122*****0304		Revenue	III
475	Pond at Kayani	0122*****0305		Revenue	III
476	Pond at Nangal	0122*****0306		Revenue	III
477	Pond at janada Gujjaran	0122*****0307		Revenue	III
478	Pond at Sarna	0122*****0308		Revenue	III
479	Pond at nanagal ward No.09	0122*****0309		Revenue	III
480	Pond at Raith	0122*****0310		Revenue	III
481	Pond at Badala Deonia	0122*****0311		Revenue	III
482	Water Body at Druee ward No.02	0122*****0312		Revenue	III
483	Water Body at lalayian ward No.05	0122*****0313		Revenue	III
484	Water Body at Druee ward No.04	0122*****0314		Revenue	III
485	Pond at Khiddian.	0122*****0315		Revenue	III
486	Pond near the h/o Noor Hussain	0122*****0316		Revenue	III
487	Pond at Kotli	0122*****0317		Revenue	III
488	Pond near Masjid w.no.05	0122*****0318		Revenue	III
489	Pond at w.no.07	0122*****0319		Revenue	III
490	Pond at Senarki	0122*****0320		Revenue	III
491	Pond (Nagana Talab) near Pyt. Ghar	0122*****0321		Revenue	III
492	Pond at w.no 9	0122*****0322		Revenue	III
493	Pond at w.no 8	0122*****0323		Revenue	III
494	Pond at w.no 2	0122*****0324		Revenue	III
495	Pond at w.no 4 mohalla	0122*****0325		Revenue	III
496	Pond at Palli near panchayat Ghar	0122*****0326		Revenue	III
497	Sherawali Pond w.no 4	0122*****0327		Revenue	III
498	Pond near tubeWater Body w.no 5	0122*****0328		Revenue	III
499	Loharan wali Pond	0122*****0329		Revenue	III
500	Karnel pond w.no 1	0122*****0330		Revenue	III
501	Sukhani Pond in w.no.06	0122*****0331		Revenue	III
502	Pond at w.no.03	0122*****0332		Revenue	III
503	Pond at w.no.4	0122*****0333		Revenue	III
504	Pond at w.no.4	0122*****0334		Revenue	III

505	Pond at takkar	0122*****0335			Revenue	III
506	Pond at takkar mohalla SC	0122*****0336			Revenue	III
507	Pond near Panchayat Ghar	0122*****0337			Revenue	III
508	Pond at Makorawali	0122*****0338			Revenue	III
509	Pond at Moh Paswal	0122*****0339			Revenue	III
510	Kameriya Pond	0122*****0340			Revenue	III
511	Mulla di Pond w.no.6	0122*****0341			Revenue	III
512	Radhe wali Pond w.no.07	0122*****0342			Revenue	III
513	Babe Tapyia Pond	0122*****0343			Revenue	III
514	Pond at main road near Silawati temple w.no.1	0122*****0344			Revenue	III
515	Pond at w.no.03 near h/o mohan Lal	0122*****0345			Revenue	III
516	Pond at Hardani Pond w.no.04	0122*****0346			Revenue	III
517	Pond at Mohalla Narwal w.no.4	0122*****0347			Revenue	III
518	Pond at Moh. Bansi Lal w.no.03	0122*****0348			Revenue	III
519	Pond in the Land of Girdhari Lal	0122*****0349			Revenue	III
520	Pond at Kundanpur w.no.01	0122*****0350			Revenue	III
521	Pond(Pond) near h/o Balbir Singh (NewGhar)	0122*****0351			Revenue	III
522	Pond(Pond) at Kundanpur	0122*****0352			Revenue	III
523	Pond at Roli at Kundanpur near water point	0122*****0353			Revenue	III
524	Pond at Upper Dholpur near waterpoint	0122*****0354			Revenue	III
525	Pond at takhani Pond w.no.7	0122*****0355			Revenue	III
526	Pond at meen Charkan at w.no 7	0122*****0356			Revenue	III
527	Pond near primary school w.no.07	0122*****0357			Revenue	III
528	Amb wali Pond	0122*****0358			Revenue	III
529	Pond at w.no. 03	0122*****0359			Revenue	III
530	Water Body at Dular Moh. Bodh raj	0122*****0360			Revenue	III
531	Water Body at Goran Moh. Gopal Dass	0122*****0361			Revenue	III
532	Water Body at Budhwana Moh. Chairman	0122*****0362			Revenue	III
533	Water Body at Phougal	0122*****0363			Revenue	III
534	Water Body near H/o Pritam Singh at Dular	0122*****0364			Revenue	III
535	Water Body at Piyour	0122*****0365			Revenue	III
536	Water Body Moh. Karnail Chand	0122*****0366			Revenue	III
537	Water Body Moh. Janak Raj Rajulia	0122*****0367			Revenue	III
538	Water Body Moh. Chajju Ram Rajulia	0122*****0368			Revenue	III
539	Water Body Moh. Surntanbi lal	0122*****0369			Revenue	III
540	Water Body at W.no. 2 Moh. Raghubir Singh	0122*****0370			Revenue	III
541	Water Body Moh. Ashwani Kumar	0122*****0371			Revenue	III
542	Water Body at Jallapur	0122*****0372			Revenue	III
543	Water Body at w,no, 4 Paswal	0122*****0373			Revenue	III
544	Water Body 4 Nos. at w.no. 7 Simblana	0122*****0374			Revenue	III
545	Water Body Moh. Sansar Singh	0122*****0375			Revenue	III
546	Water Body plateform at Fankha W.no. 6	0122*****0376			Revenue	III
547	Chanoori Moh. Mohd. Qasim	0122*****0377			Revenue	III
548	Water Body Moh. Kuldeep Singh at Taloor	0122*****0378			Revenue	III
549	Narsingh Pond Ghagwal	0122*****0379			Revenue	III
550	Gwala Pond Ghagwal	0122*****0380			Revenue	III
551	Pond (Lower) at W.No.05	0122*****0381			Revenue	III
552	Pond (Upper) at W.No.05	0122*****0382			Revenue	III
553	Baba Pond at village Jatwal	0122*****0383			Revenue	III
554	Domali Pond at village Sohanda	0122*****0384			Revenue	III
555	Loaki Pond at village Sohanda	0122*****0385			Revenue	III
556	Upper Koani Pond at village Balooni	0122*****0386			Revenue	III
557	Dhabari Pond at Madhera	0122*****0387			Revenue	III
558	Jakh Pond at Khowara W.No.06	0122*****0388			Revenue	III
559	Chappar Pond at Sandhi	0122*****0389			Revenue	III
560	Pond at Chann Goodian	0122*****0390			Revenue	III

561	Lambi Bari Pond at Sangwali	0122*****0391			Revenue	III
562	Malani pond at Nonath	0122*****0392			Revenue	III
563	Maryani Pond at Nonath	0122*****0393			Revenue	III
564	Pond at Sandhi	0122*****0394			Revenue	III
565	Pond at Sandhbari (Marry)	0122*****0395			Revenue	III
566	Pond at kanchan talai at Sagal	0122*****0396			Revenue	III
567	Badali Pond at Sangwali	0122*****0397			Revenue	III
568	Pond Baba Kolu at Chann Malagran	0122*****0398			Revenue	III
569	Pond near railway line at Chann Malagran	0122*****0399			Revenue	III
570	Madgoli pond at Sangwali in w.no. 3	0122*****0400			Revenue	III
571	Pond pond in GMS Sangwali	0122*****0401			Revenue	III
572	Jago wali pond at Chann Khanna	0122*****0402			Revenue	III
573	Bowli near the h/o Abdul Rashid at village Bhola Naal at village Surrara	0122*****0403			Revenue	III
574	Nathani Pond W.No.01	0122*****0404			Revenue	III
575	Pond at W.No.03	0122*****0405			Revenue	III
576	Bawa Di Talab at Rai W.no1	0122*****0406			Revenue	III
577	Patti Pond at W.no 2	0122*****0407			Revenue	III
578	Veero Di Talai at Chann Samotra W.no 8	0122*****0408			Revenue	III
579	Parwal Pond near Govt Middle School at W.no 8	0122*****0409			Revenue	III
580	Chelyari near GMS W. No. 3.	0122*****0410			Revenue	III
581	Bori Pond at Chachwal W. no. 2	0122*****0411			Revenue	III
582	Pond at Jarian.	0122*****0412			Revenue	III
583	Pond at Sadwal.	0122*****0413			Revenue	III
584	Pond at Kalwal.	0122*****0414			Revenue	III
585	Pond at Chann portian.	0122*****0415			Revenue	III
586	Pond Taki Tali at Mawa.	0122*****0416			Revenue	III
587	Pond at Kaink in panchayat Mawa.	0122*****0417			Revenue	III
588	Pond at Mawa Camp.	0122*****0418			Revenue	III
589	Pond at Kaink.	0122*****0419			Revenue	III
590	Mahajan Ki Tali at Sanoora.	0122*****0420			Revenue	III
591	Water Body near the H/o Rattan Lal S/o Mani Ram	0122*****0421			Revenue	III
592	Water Body Mohalla Lamber Near Mandir upper Sangar	0122*****0422			Revenue	III
593	Pond at Mohalla Gujjar, W.NO.8	0122*****0423			Revenue	III
594	Water Body at Mohalla Gujjar ward No. 8	0122*****0424			Revenue	III
595	Water Body at Mohalla Brahamna in the land of Chajju Ram ward No. 8	0122*****0425			Revenue	III
596	Water Body NHO Shiv KumarnMohalla Kashi, W.NO.8	0122*****0426			Revenue	III
597	Water Body near the land of Moti Ram at Ghrain, W.NO.5	0122*****0427			Revenue	III
598	Water Body at Rajoli W.No.1	0122*****0428			Revenue	III
599	Water Body in the land of Jagdish Raj W.no.2	0122*****0429			Revenue	III
600	Water Body at mandal W.No.5.	0122*****0430			Revenue	III
601	Pond in Ward No 6.	0122*****0431			Revenue	III
602	Water Body at Mandal W.No.6.	0122*****0432			Revenue	III
603	Water Body at W.No.7.	0122*****0433			Revenue	III
604	Water Body in the land Nazir Mohd S/o Sultan Shama Talab.	0122*****0434			Revenue	III
605	Water Body near the land Nanku W.No.9.	0122*****0435			Revenue	III
606	Pond at Palai W.No.9.	0122*****0436			Revenue	III
607	Pond at Kueli, W.No.2.	0122*****0437			Revenue	III
608	Water Body in the land of Thoru Ram at Kueli W.No.2	0122*****0438			Revenue	III
609	Pond at the land of Ramzan Mohd S/o Noor Mohd W.No.3	0122*****0439			Revenue	III
610	Water Body in the land of Bhag Ali S/o Gagu.	0122*****0440			Revenue	III

611	Water Body in the land of Nek Ram & others.	0122 685 0441			Revenue	III
612	Water Body in the land of Puran Singh W.No. 6	0122*****0442			Revenue	III
613	Water Body in the land of Gopal Singh W.No 6	0122*****0443			Revenue	III
614	pond near land of Ram Rattan & Ram Lal W.No.1	0122*****0444			Revenue	III
615	Water Body near land of Uttam Chand W.No.1	0122*****0445			Revenue	III
616	Water Body near the L/O Maqbool Ahmed W.No.2	0122*****0446			Revenue	III
617	Water Body near the H/O thoru Ram W.no.3	0122*****0447			Revenue	III
618	Water Body near the land of subash chander W.No.4	0122*****0448			Revenue	III
619	pond near land of Jan Mohd W.No.7	0122*****0449			Revenue	III
620	Pond near Khad W.No.7	0122*****0450			Revenue	III
621	Pond near Devsthan W.No.8	0122*****0451			Revenue	III
622	Pond near the land of Bakerwal (Bashir Ahmed) W.No.4	0122*****0452			Revenue	III
623	Pond Near Bari Nallah W.No.7	0122*****0453			Revenue	III
624	Water Body N/L/O Balbir Singh Mohalla Jamwal W.No.9	0122*****0454			Revenue	III
625	Pond I/L/O Kartar Singh & others Mohalla Slathia W.No. 9	0122*****0455			Revenue	III
626	Pond at Degaid	0122*****0456			Revenue	III
627	Pond at Chargi Bain	0122*****0457			Revenue	III
628	Repair and Pond at Khaner W.No.3	0122*****0458			Revenue	III
629	Pond at BariKhad W.No.4	0122*****0459			Revenue	III
630	Water Body at Chirk W.No.4	0122*****0460			Revenue	III
631	Pond N/L/O Rashid Ahmed at Suli Dhaki W.No.6	0122*****0461			Revenue	III
632	Water Body N/L/O Sher Mohd. At Chatt W.No.6	0122*****0462			Revenue	III
633	Water Body N/L/O Haider Hussian W.No. 6	0122*****0463			Revenue	III
634	Water Body N/L/O Farman Ali Bharkat , W.No. 5	0122*****0464			Revenue	III
635	Water Body N/L/O Kaka Ram, W.No. 5	0122*****0465			Revenue	III
636	Pond N/L/O SukhDev at Galana, W.No.5	0122*****0466			Revenue	III
637	Pond N/L/O Nek Mohd, W.No.5	0122*****0467			Revenue	III
638	Water Body N/L/O Manzoor Hussain , W.No. 6	0122*****0468			Revenue	III
639	Pond at Madera	0122*****0469			Revenue	III
640	Pond in village Langth	0122*****0470			Revenue	III
641	Pond at Moh. Dalpatia.	0122*****0471			Revenue	III
642	main pond of Diani	0122*****0472			Revenue	III
643	Pond at Chack Jangi near school	0122*****0473			Revenue	III
644	Pond at Pangdour .	0122*****0474			Revenue	III
645	Pond at Rehian w.no.1 Jagana Bali Pond.	0122*****0475			Revenue	III
646	Pond at Rudian di Pond.	0122*****0476			Revenue	III
647	Pond at Karandi Moh. Pritam Singh.	0122*****0477			Revenue	III
648	Pond at Ramnagar W.No. 1.	0122*****0478			Revenue	III
649	Pond at Balouri (Kalara Pond)	0122*****0479			Revenue	III
650	Pond near Primary School .	0122*****0480			Revenue	III
651	Pond near Shamshan Ghat at Rakh Abtal W.No. 5	0122*****0481			Revenue	III
652	Pond at Village Jagwal	0122*****0482			Revenue	III
653	Pond at P.S. Pura W.No. 9	0122*****0483			Revenue	III
654	Pond at S.M. Pur W.No. 10	0122*****0484			Revenue	III
655	Pond at Jasso Chak W.No. 10	0122*****0485			Revenue	III
656	Pond with protection Wall at Pardi	0122*****0486			Revenue	III

657	Pond at Rakh Abtal near Shamshan Ghat at Rakh Abtal	0122 686 0487			Revenue	III
658	Pond near playground at Chak Shama	0122*****0488			Revenue	III
659	Pond at Chak Hira	0122*****0489			Revenue	III
660	Pond at Maharazpur	0122*****0490			Revenue	III
661	Chappari at Village Kullian	0122*****0491			Revenue	III
662	Chappari at Village Chak Shama	0122*****0492			Revenue	III
663	Pond at Chak Chattakan.	0122*****0493			Revenue	III
664	Pond at Khour Salarian.	0122*****0494			Revenue	III
665	Pond at Kotli Matkalian.	0122*****0495			Revenue	III
666	Pond at Jerda.	0122*****0496			Revenue	III
667	Pond at Naranpur.	0122*****0497			Revenue	III
668	Pond near Atta chaki at Gho Brahmana	0122*****0498			Revenue	III
669	Pond at Shahzadpur	0122*****0499			Revenue	III
670	Pond at Shahzadpur Mohalla SC	0122*****0500			Revenue	III
671	Pond at Dug Shahzadpur	0122*****0501			Revenue	III
672	Pond at Pakhri W.No. 5	0122*****0502			Revenue	III
673	Pond at Babral	0122*****0503			Revenue	III
674	Pond at Kesso	0122*****0504			Revenue	III
675	Pond at Mandlalyal	0122*****0505			Revenue	III
676	Pond at Mahal Kalandrian	0122*****0506			Revenue	III
677	Pond near Dati Temple at Gho Rakwalan	0122*****0507			Revenue	III
678	Ponds at Raika Labana	0122*****0508			Revenue	III
679	Pond at Rarri	0122*****0509			Revenue	III
680	Baccha Ghat Pond at Swankha	0122*****0510			Revenue	III
681	Pond near SBI Bank Swankha	0122*****0511			Revenue	III
682	Pond at Ramloo Brhmana	0122*****0512			Revenue	III
683	Gangari (Co. 44/B)				S&WC	Already Restored
684	Sandhi 69,70,7/J Hiranagar				S&WC	Already Restored
685	Buchari Pond Birpur Samba	0122*****0122	32° 55' 7.7"	75° 9' 3.19"	S&WC	Already Restored
686	Thalori Brahmana, Vijaypur	0122*****0123	32° 57' 68"	75° 02' 27"	S&WC	Already Restored
687	Rani Talab, Birpur	0122824312140124	32° 39' 7.40"	74° 56' 6.88"	S&WC	Already Restored
688	Patyari Sarna (Co. 55/D)	0122824316020125	32° 38' 05.0"	75° 07' 950"	S&WC	Already Restored
689	Rollachan Matlooni	0122824316020126	32° 31' 17.57"	75° 13' 23.60"	S&WC	Already Restored
690	GurGallian Gagwal	0122*****0127	32° 33' 30.77"	75° 45' 22"	S&WC	Already Restored
691	Mandal	0122824316020128	32° 40' 1.03"	75° 2' 49.12"	S&WC	Already Restored
	DISTT KATHUA					
692	Siyagot Sar 1	107294316090001	32° 51' 50.100" N	75° 42' 6.666" E	DERS / Revenue	III
693	Siyagot Sar 2	107294316090002	32° 51' 48.184" N	75° 42' 24.160" E	DERS / Revenue	III
694	Sawan Kund Sar	107294316090003	32° 48' 52.354" N	75° 42' 55.619" E	DERS / Revenue	III
695	Beerawali Talai, Jasrota Wild Life Sanctuary		32° 30' 8.43" N	75° 23' 36.26" E	Wild Life	I
696	Pond-1 near Mahal, Jasrota Wild Life Sanctuary		32° 28' 43.79" N	75° 24' 30.41" E	WildLife	Already Restored
697	Pond-2 near Shiv Temple, Jasrota Wild Life Sanctuary		32° 28' 32.36" N	75° 24' 29.15" E	WildLife	Already Restored
698	Bamore Municipal Council Kathua W.No.21	107304316110004	32° 22' 59.390" N	75° 32' 4.780" E	S&WC	I
699	Baran Kikar Di Talai Forelain West B Barnoti	107304316060005	32° 31' 0.660" N	75° 27' 41.600" E	S&WC	I
700	Karroh Pond	107304316110007	32° 23' 57.570" N	75° 36' 24.780" E	S&WC	I
701	Malani di Talai	107304316060011	32° 31' 5.060" N	75° 24' 0.400" E	S&WC	I
702	Mooni Baktha Pond	107304316060013	32° 31' 5.660" N	75° 26' 30.000" E	S&WC	I

703	Jogi Di Talai	107314316070019	32° 30' 42.160" N	75° 16' 34.330" E	S&WC	I
704	Miaan Da Tallab	107314316070021	32° 29' 51.960" N	75° 18' 21.660" E	S&WC	I
705	Mian Tallab Dayalachack	107314316060022	32° 31' 3.610" N	75° 18' 54.820" E	S&WC	I
706	Sahar Pond Sallan	107274316090024	32° 45' 36.557" N	75° 32' 23.602" E	S&WC	I
707	Sindli Tallai	107294316140025	32° 40' 20.050" N	75° 50' 2.930" E	S&WC	I
708	Salore Pond	107274316100026	32° 37' 7.760" N	75° 33' 31.400" E	S&WC	I
709	Lakhri Khoba Pond	107274316060027	32° 39' 7.500" N	75° 24' 55.670" E	S&WC	I
710	Hamdana Pond	107274316060028	32° 39' 26.300" N	75° 25' 17.280" E	S&WC	I
711	Danjsdhar Pond	107274316060029	32° 39' 26.630" N	75° 25' 16.950" E	S&WC	I
712	Miaan da Tallab Sialna	107274316060030	32° 38' 7.900" N	75° 25' 56.220" E	S&WC	I
713	Patyari Tallab	107274316060031	32° 37' 44.530" N	75° 26' 35.330" E	S&WC	I
714	Dodan Tallab	107274316060032	32° 37' 44.530" N	75° 26' 35.330" E	S&WC	I
715	Dodan Gari Tallab	107274316060033	32° 37' 43.490" N	75° 27' 17.100" E	S&WC	I
716	Pulsar Tallab	107274316060036	32° 38' 38.570" N	75° 28' 14.260" E	S&WC	I
717	Dhramni Pond.	107274316060037	32° 38' 10.200" N	75° 28' 20.360" E	S&WC	I
718	Thakurdwara Pond	107274316100039	32° 35' 41.100" N	75° 32' 19.660" E	S&WC	I
719	Mora Patti Pond	107274316100040	32° 36' 11.750" N	75° 33' 49.190" E	S&WC	I
720	Katni Tallab	107294316130041	32° 49' 52.409" N	75° 50' 19.630" E	S&WC	I
721	Sarni upper	107274316060048	32° 38' 18.900" N	75° 28' 16.200" E	S&WC	I
722	Chatryal	107304316060054	32° 31' 28.900" N	75° 24' 23.700" E	S&WC	I
723	Tanaari -III	107314316070061	32° 28' 21.060" N	75° 21' 55.030" E	S&WC	I
724	Bahdoli-II	107314316060078	32° 33' 22.580" N	75° 16' 51.150" E	S&WC	I
725	Garh Malti.		32° 37' 96.6" N	075° 33' 3.1" E	S&WC	I
726	Jandore Chamrein Di Talai	107304316110006	32° 23' 55.960" N	75° 36' 10.212" E	S&WC	II
727	Kkrote Dadral Pond	107304316110008	32° 24' 25.560" N	75° 32' 22.620" E	S&WC	II
728	Kkrote Pond	107304316110009	32° 25' 11.040" N	75° 32' 3.480" E	S&WC	II
729	Madapra Pond	107304316110010	32° 25' 33.960" N	75° 34' 10.920" E	S&WC	II
730	Mundial Pond	107304316110012	32° 26' 15.090" N	75° 30' 26.370" E	S&WC	II
731	Pirna Sahar Logate Pond	107304316110014	32° 25' 54.460" N	75° 30' 7.600" E	S&WC	II
732	Baba Bhairo Nath Tallab	107314316060015	32° 30' 12.820" N	75° 16' 48.230" E	S&WC	II
733	Dhamu ki Talai	107314316070016	32° 29' 39.800" N	75° 17' 2.730" E	S&WC	II
734	Garah Satoora Pond	107314316060017	32° 30' 9.260" N	75° 15' 38.780" E	S&WC	II
735	Garah Mundian Pond	107314316070018	32° 29' 39.100" N	75° 16' 49.720" E	S&WC	II
736	Ladyal Pond	107274316100020	32° 44' 55.135" N	75° 30' 43.931" E	S&WC	II
737	Bulal Thara Kalyal	107274316060049	32° 38' 4.800" N	75° 27' 35.800" E	S&WC	II
738	Thanthu Tallab	107274316060034	32° 37' 35.320" N	75° 28' 19.120" E	S&WC	II
739	Kalyal Tallab	107274316060035	32° 38' 12.510" N	75° 27' 45.600" E	S&WC	II
740	Paraini	107314316070023	32° 28' 4.970" N	75° 16' 54.820" E	S&WC	II
741	Kumla Pond.	107274316100038	32° 38' 14.220" N	75° 39' 6.150" E	S&WC	II
742	Makwal upper	107274316060042	32° 39' 21.200" N	75° 21' 53.800" E	S&WC	II
743	Chown	107274316060043	32° 37' 43.100" N	75° 22' 8.900" E	S&WC	II
744	Karithdal	107274316060044	32° 38' 53.600" N	75° 18' 37.700" E	S&WC	II
745	Chown Lower	107274316060045	32° 37' 47.000" N	75° 20' 57.100" E	S&WC	II
746	Korithial	107274316060046	32° 39' 4.100" N	75° 18' 5.400" E	S&WC	II
747	Upper Kalyal	107274316060047	32° 38' 55.600" N	75° 28' 17.100" E	S&WC	II
748	Sulari Mahanpur	107274316060050	32° 38' 0.300" N	75° 22' 40.400" E	S&WC	II
749	Banhore(near shiv mandir)	107284316100051	32° 33' 34.080" N	75° 37' 45.060" E	S&WC	II
750	Burn	107304316060052	32° 31' 10.800" N	75° 23' 26.100" E	S&WC	II
751	Burn -11	107304316060053	32° 31' 0.500" N	75° 24' 23.700" E	S&WC	II
752	Mallani	107304316060055	32° 30' 9.300" N	75° 24' 55.800" E	S&WC	II
753	Sheri Kotla	107304316110056	32° 26' 56.400" N	75° 30' 10.000" E	S&WC	II
754	Budi	107304316070057	32° 27' 0.800" N	75° 26' 55.020" E	S&WC	II
755	Parnan Kiker Ki Talai	107304316070058	32° 28' 57.800" N	75° 27' 34.080" E	S&WC	II
756	Tanaari	107314316070059	32° 28' 14.080" N	75° 22' 3.040" E	S&WC	II
757	Tanaari -II	107314316070060	32° 28' 24.060" N	75° 21' 49.070" E	S&WC	II
758	Thakar Pura	107314316070062	32° 29' 3.030" N	75° 20' 16.000" E	S&WC	II
759	Main Barwal	107304316070063	32° 27' 18.540" N	75° 29' 21.020" E	S&WC	II
760	Barwal Ganbadi Talai	107304316070064	32° 27' 53.000" N	75° 29' 1.090" E	S&WC	II
761	Barwal Pankhari Tali	107304316070065	32° 27' 56.010" N	75° 29' 43.010" E	S&WC	II
762	Pandrar Fatie ki Tali	107304316070066	32° 28' 57.080" N	75° 27' 34.080" E	S&WC	II
763	Sahar Mandyal	107304316110067	32° 26' 15.040" N	75° 30' 26.080" E	S&WC	II
764	Logate MahiTali	107304316070068	32° 26' 23.050" N	75° 29' 37.040" E	S&WC	II
765	Shari Kotala Mohari ki Tali	107304316110069	32° 27' 39.080" N	75° 30' 4.020" E	S&WC	II
766	Sahar	107304316110070	32° 26' 2.080" N	75° 30' 26.020" E	S&WC	II
767	Foreline West-A	107304316060071	32° 30' 20.090" N	75° 25' 8.050" E	S&WC	II
768	Bakhta Dabrij Tali	107304316060072	32° 30' 44.020" N	75° 25' 19.090" E	S&WC	II
769	Pandrar Bibi Ki Tali	107304316070073	32° 28' 33.000" N	75° 27' 0.060" E	S&WC	II

770	Monani	10730431600074	32° 30' 5.050" N	75° 25' 6.030" E	S&WC	II
771	Katli W. No-Ist	10730431600075	32° 34' 32.130" N	75° 25' 22.130" E	S&WC	II
772	Dhali Dhamu Ki Tali	107304316060076	32° 34' 32.130" N	75° 25' 22.130" E	S&WC	II
773	Malth-II	107314316060077	32° 34' 19.260" N	75° 21' 13.630" E	S&WC	III
774	Karan BaraPond IÇôI	107284316100079	32° 31' 5.030" N	75° 41' 37.090" E	S&WC	III
775	Karan BaraPond IÇôII	107284316100080	32° 31' 2.080" N	75° 41' 35.070" E	S&WC	III
776	Farnot W.No.03	107284316140081	32° 30' 11.080" N	75° 46' 1.020" E	S&WC	III
777	Amala	107314316070082	32° 28' 28.040" N	75° 23' 11.090" E	S&WC	III
778	Tridwan	107304316110083	32° 26' 13.050" N	75° 38' 28.030" E	S&WC	III
779	Gopala Chack (Main Pond)	107304316110084	32° 27' 14.330" N	75° 35' 45.470" E	S&WC	III
780	Dher Pond	107274316100085	32° 35' 8.460" N	75° 32' 39.520" E	S&WC	III
781	Maroli Pond	0107*****0240	32°24.43'3.26"N	075°34.5'22.78"E	S&WC	III
782	Barwal Railway road Pond Barwal	0107*****0241	32°22.28'0.729"N	075°28.28'0.128"E	S&WC	III
783	Upper Rejwlat	0107**4316050086	32055'40.05"N,	075024'47.96"E	S&WC	III
784	Rajwalta	0107274316060087	32036'03.04"N	075023'34.24"E	S&WC	III
785	Phinter Khonoie	0107**4316130088	32° 59'19.7"N	075°58'33.8"E	S&WC	III
786	Kohri Thail	0107274316060089	32° 38'53.6"N,	075°18'37.7"E	S&WC	III
787	Suian Lakhri	0107274316060090	32°38'54.2"N,	075°25'39.7"E	S&WC	III
788	Pongran	0107274316060091	32°38'38.4"N,	075°26'66.4"E	S&WC	III
789	Ramkot	0107274316100092	32035'24.05"N,	75033'13.37"E	S&WC	III
790	Mela	0107314316070093	32029'39.80"N,	075017'02.73"E	S&WC	III
791	Qusba	0107314316070094	32°29'34.83"N	075°18'36.28"E	S&WC	III
792	Dhalta	0107314316060095	32°30'42.88"N	075°19'48.10"E	S&WC	III
793	Noni	0107314316060096	32°33'47" N	075°18'14.53"E	S&WC	III
794	Porthi da Pond Noni	0107314316060097	32°33'25.52"N,	075°17'52.09"E	S&WC	III
795	Majalta	0107314316060098	32°33'15.09"N	075°17'37.76"E	S&WC	III
796	Lokhly	0107274316060099	32°39'61"N	075°16'24.53"E	S&WC	III
797	Arnoha	0107**4316090100	32°52'49.52"N,	075°33'39.53"E	S&WC	III
798	Mela Ground Pond Bhullari I	0107294316100101	32°43'57.19"N	75°43'57.19"E	S&WC	III
799	Mela Ground Pond Bhullari II	0107294316100102	32°43'57.19"N	075°43'57.19"E	S&WC	III
800	Dandi	0107294316100103	N=32°43'46.29"	E075°43'29.61"	S&WC	III
801	Uttari	0107304316070104	N=32°26'18.48"	E075°29'01.49"	S&WC	III
802	Bhedblore	0107304316110105	N=32°28'00.09"	E075°33'17.65"	S&WC	III
803	Bhallar	0107304316070106	N=32°29'02.95"	E075°27'18.54"	S&WC	III
804	Janglot	0107304316110107	N=32°26'01.48"	E075°31'44.87"	S&WC	III
805	Mertha	0107304316070108	N=32°27'44.33"	E075°27'10.21"	S&WC	III
806	Palakh	0107284316100109	32°32'04.94"N	075°44'46.49"E	S&WC	III
807	Bara Co. 52	0107284316110110	32°29'48.63" N	75°40'09.19" E	S&WC	III
808	Domar	0107304316110111	N32°27'41.55"	E075°42'34.16"	S&WC	III
809	Partain	0107304316110112	N=32°26'44.98"	E075°37'06.70"	S&WC	III
810	Deoli	0107304316060113	N=32°32'36.78"	E075°27'36.12"	S&WC	III
811	Deoli II	0107284316100114	N=32°32'04.75"	E075°44'46.41"	S&WC	III
812	Khandrey Pond	0107274316100115	N=32°38'09.21"	E075°41'58.55"	S&WC	III
813	Jandhar (Co. 29/B)	0107284316100116	32°37'58.36" N	75°42'58.97" E	S&WC	III
814	Sidha da Drabad (Co. 30/B)	0107284316100117	32°37'35.55" N	75°43'11.91" E	S&WC	III
815	Sarana Choura (CO 15/B)	0107314316060118	32°31'03.51" N	75°18'34.86" E	S&WC	III
816	Dheota (Co 25)	0107274316100119	32°38'30.83" N	75°42'42.12" E	S&WC	III
817	Saganoo (Co. 43/J)	0107*****0120	32°12'58.00" N	75°11'57.46" E	S&WC	III
818	Mast Garh (Co 26)	0107304316060121	32°32'28.56" N	75°22'12.15" E	S&WC	III
819	Maltha - I & II (Co. 32)	0107**4316090122	32°56'88.43" N	75°35'52.05" E	S&WC	III
820	Sidh Goria Co. 25	0107314316060123	32°31'03.51" N	75°18'34.86" E	S&WC	III
821	Upper Dhar Dugnoo W.No, 6	0107284316100124	N=32°36'56.31"	E075°42'01.68"	S&WC	III
822	Gutra Noun lower Dhar Dugnoo	0107274316100125	N 32°37'17.94"	E75°40'39.46"	S&WC	III
823	Upper Dhar Dugnoo W.No, 2	0107284316100126	N=32°37'09.42"	E075°42'18.82"	S&WC	III
824	Upper Dhar Dugnoo W.No, 3	0107284316100127	N=32°37'09.23"	E075°42'17.97"	S&WC	III
825	Bere Hamirpur	0107314316070128	N 32°26'-43"	E 075°22'-26"	S&WC	III
826	Main Chhan Roarain	0107**4316050129	N 32°27'-20"	E 075°21'56"	S&WC	III
827	Near PS Bhagual Chhan Roarain	0107314316070130	N 32027'-16"	E075021'-51"	S&WC	III
828	Danoh Chhan Roarain	0107314316070131	N 32029'23"	E 075022'30"	S&WC	III
829	Bann Barnoti	0107314316070132	N 32028'09.78"	E 075019'56.13"	S&WC	III
830	Jajali (Co 25)	0107284316100133	32°37'29.34" N	75°42'32.20" E	S&WC	III

831	Jandhar Upper Dhar Dugnoo	010728431610134	32°37'59.07"N	75°43'06.18"E	S&WC	III
832	Hiranagar W.No.3	0107**4316050135	N=32°46'25.30"	E=075°27'17.57"	S&WC	III
833	Hiranagar W.No.13	0107**4316050136	N=320 45'47.25"	E=075027'14.63"	S&WC	III
834	Domar	0107284316110137	N=32°29'41.55"	E075°42'34.16"	S&WC	III
835	Lower Domar	0107304316110138	N=32°27'36.69"	E075°42'31.27"	S&WC	III
836	Juthana	0107304316060139	N=32°32'22.71"	E 75°28'39.31"	S&WC	III
837	Karnari	0107304316060140	N=32°32'23.24"	E 75°28'37.80"	S&WC	III
838	Parnar Barnoti	0107304316060141	N=32°32'32.72"	E 75°28'11.87"	S&WC	III
839	Parnar Barnoti II	0107304316060142	N=32°32'33.53"	E75°28'03.69"	S&WC	III
840	Deoli Barnoti	0107304316060143	N=32°32'36.06"	E75°27'48.55"	S&WC	III
841	Malaman	0107304316060144	N=32°32'55.16"	E 75°27'02.78"	S&WC	III
842	Upper Dhar Dugnoo W.No.3	0107284316100145	N=32°-37'-10.81"	E 75°-42'-31.41"	S&WC	III
843	Upper Dhar Dugnoo W.No.6	0107284316100146	N=32°37'02.13"	E75°41'57.91"	S&WC	III
844	Upper Dhar Dugnoo W.No.6	0107284316100147	N=32°-37'-11.42"	E 75°-42'-52.02"	S&WC	III
845	SC Basti Kathua	0107304316110148	N=32°21'51'	E075°31'36"	S&WC	III
846	Kathua W.No.2	0107304316110149	N=32° 21'54"	E075° 31'0.5"	S&WC	III
847	Near ShamshanGhat W.No.2 Kathua	0107304316110150	N=32°21'45"	E075°31'48"	S&WC	III
848	Dhral Bhedblore	0107284316140151	N=32°32'35.22	E-075°48'13.27"	S&WC	III
849	Bhed Bhedblore	0107304316110152	N32°-27'-55.83"	E=075°32'01.80"	S&WC	III
850	Kathua W.No.12	0107304316110153	N=32°-21'-48"	E=075°- 31'-39"	S&WC	III
851	Jasial	0107274316060154	32°37'25.64"N,	075°21'-21.12"E	S&WC	III
852	Kandharnu	0107274316060155	32°37'57.40" N,	075° 22'01.48"E	S&WC	III
853	Kah Gujroo Nagrota	0107274316060156	32°39'36.51"N	075°23' 51.50"E	S&WC	III
854	Uchapind	0107274316060157	32° 39'00.22"N,	075° 25'53.89"E	S&WC	III
855	Tharakalyal	0107274316060158	32° 38'03.34"N,	075° 26'23.47"E	S&WC	III
856	Tharakalyal II	0107274316060159	32° 37'57.15"N,	075° 26'55.32"E	S&WC	III
857	Sailana, Bua di Bowli	0107274316060160	32° 37'18.56"N	075°26' 37.05"E	S&WC	III
858	Thara Kalyal, Doden	0107274316060161	32°37'34.59"N	075°27'36.92"E	S&WC	III
859	Thara Kalyal,	0107274316060162	32°37'49.50"N,	075°27'23.69"E	S&WC	III
860	Paie Mad, Gurah Kalyal	0107274316060163	32°37'51.27"N,	075°28'45.50"E	S&WC	III
861	Gura Kalyal, Looni	0107274316060164	32°38'29.80"N,	075°28'30.969"E	S&WC	III
862	Dharmni Krengal Gurah Kalyal E	0107274316060165	32°38'16.36"N	075°28'42.83"E	S&WC	III
863	Salanga SC Basti Kandharnoo	0107274316060166	32°38'01.44 "N,	075°22'28.98"E	S&WC	III
864	Dharmani R/Side Gurah Kalyal	0107274316060167	32°38'01.44"N,	075°22'28.98"E	S&WC	III
865	Dandian Gurah Kalyal	0107274316060168	32°38'01.46"N,	075°22'28.92"E	S&WC	III
866	Ludera	0107274316060169	32°38'56.31"N,	075°29'51.84"E	S&WC	III
867	Rampur Munooa	0107274316060170	32°38'55.95"N,	075°29'52.12"E	S&WC	III
868	Surada	0107274316100171	32°36'11.33"N,	075°33'08.36"E	S&WC	III
869	Dewal	0107274316100172	32°36'15.30"N	075°33'42.94"E	S&WC	III
870	Shiv Mandir Gurah Kalyal	0107274316060173	32°38'33.80"N,	075°27'54.82"E	S&WC	III
871	Lower Kandharnoo	0107274316060174	32°37'29.99"N,	075°22'58.96"E	S&WC	III
872	Sc Basti Bool	0107274316060175	32°38'01.81"N,	075°20'19.71"E	S&WC	III
873	Simbal Da Drabad Bool	0107274316060176	32°38'01.81"N,	075°20'19.71"	S&WC	III
874	Ramko W.No,1 Nandu Ram Bouli	0107274316060177	32°38'-19.33"N,	075°20'28.46"E	S&WC	III
875	Bada Talab Kootah	0107314316070178	N,32° -28'-46.01"	E, 75°-20'-12.05"	S&WC	Already Restored
876	Bjoka chak	010731431607179	N,32°-29'-39.57	E, 75°-16'-48.61"	S&WC	Already Restored
877	Chandwan	010731431606180	N,32°-30'-37.07"	E, 75°-15'-91.04"	S&WC	Already Restored
878	Kharote	0107*****181	N,32°-30'-4.84	E, 75°-05'-58.70"	S&WC	Already Restored
879	Janglote Main Talab	010728431611182	N,32°-29'-26.05	E, 75°-39'-55.03"	S&WC	Already Restored
880	Janglote Chanchal Talab	010730431611183	N,32°-25'-34.09"	E, 75°-31'-07.00"	S&WC	Already Restored
881	Panjoth-II	010730431606184	N,32°-32'-05.01	"E, 75°-26'-46.01"	S&WC	Already Restored
882	Gura Balidaran	010731431607185	N,32°-28'-46.30"	E, 75°-17'-08.38"	S&WC	Already Restored
883	Maltha-1st	010731431606186	N,32°-34'-36.32	"E, 75°-20'-55.92"	S&WC	Already Restored
884	Dhanore	010730431611187	N,32°-24'-06.08"	E, 75°-32'-22.03"	S&WC	Already Restored

885	Logate	010727431606188	N,32°-36'-14.02"	E, 75°-29'-44.07"	S&WC	Already Restored
886	Kharote II	0107*****189			S&WC	Already Restored
887	Chalidi Ramkot	010727431606190	N,32°-38'-16.03"	E, 75°-20'-53.07"	S&WC	Already Restored
888	Balardgarh	010730431607191	N,32°-28'-46.30"	E, 75°-28'-46.04"	S&WC	Already Restored
889	Raja Talab Jasrota	010730431607192	N,32°-28'-32.15"	E, 75°-24'-28.62"	S&WC	Already Restored
890	Rani Talab Jasrota	010730431607193	N,32°-28'-43.92"	E, 75°-24'-30.24"	S&WC	Already Restored
891	Karroh	0107*****194	N,32°-24'-21.04"	E, 75°-36'-21.09"	S&WC	Already Restored
892	Basantpur	010730431611195	N,32°-24'-51.01"	E, 75°-41'-31.04"	S&WC	Already Restored
893	Pandrar	010730431607196	N,32°-28'-56.02"	E, 75°-27'-09.05"	S&WC	Already Restored
894	Neema W.No.06	010727431610197	N,32°-37'-31.07"	E, 75°-32'-38.00"	S&WC	Already Restored
895	Rakhnod	010727431610198	N,32°-40'-34.00"	E, 75°-37'-18.08"	S&WC	Already Restored
896	Gurakalyal	010727431606199	N,32°-38'-11.09"	E, 75°-28'-23.05"	S&WC	Already Restored
897	Panjoth	010730431611200	N,32°-24'-21.04"	E, 75°-36'-21.09"	S&WC	Already Restored
898	Parada	010730431607201	N,32°-28'-56.02"	E, 75°-27'-09.05"	S&WC	Already Restored
899	Saide	010731431606202	N,32°-32'-40.60"	E, 75°-17'-15.53"	S&WC	Already Restored
900	Logate Main	010727431606203	N,32°-36'-14.02"	E, 75°-29'-44.07"	S&WC	Already Restored
901	Poonda Basholi	010728431610204	N,32°-32'-27.01"	E, 75°-43'-08.05"	S&WC	Already Restored
902	Pukri di Talai	010728431610205	N,32°-32'-33.07"	E, 75°-38'-38.08"	S&WC	Already Restored
903	Chiladi Ramkot	0107*****206			S&WC	Already Restored
904	Malni w.No 6	010730431606207	N,32°-30'-09.03"	E, 75°-24'-55.08"	S&WC	Already Restored
905	Madrakhi	010731431606208	N,32°-34'-49.67"	E, 75°-22'-19.94"	S&WC	Already Restored
906	Kouli II	010731431606209	N,32°-30'-37.07"	E, 75°-15'-91.04"	S&WC	Already Restored
907	Udhral	010727431606210	N,32°-38'-18.04"	E, 75°-21'-28.06"	S&WC	Already Restored
908	Mahanpur Kupdi Di Talai	010728431610211	N,32°-32'-33.07"	E, 75°-38'-38.08"	S&WC	Already Restored
909	Dhanore III	010731431607212	N,32°-24'-46.34"	E, 75°-23'-41.08"	S&WC	Already Restored
910	Trikot	010730431611213	N,32°-24'-03.97"	E, 75°-35'-00.67"	S&WC	Already Restored
911	Banner	010731431607214	N,32°-29'-05.10"	E, 75°-15'-01.96"	S&WC	Already Restored
912	Upper Mela	010731431607215	N,32°-30'-00.37"	E, 75°-17'-00.63"	S&WC	Already Restored
913	Makwal	0107*****216			S&WC	Already Restored
914	Dal Machedi	010727431606217	N,32°-38'-45.30"	E, 75°-25'-55.48"	S&WC	Already Restored
915	Lachipora	010730431607218	N,32°-24'-38.35"	"E, 75°-28'-36.81"	S&WC	Already Restored
916	Wazir ki Talai	010731431606219	N,32°-30'-37.07"	E, 75°-15'-91.04"	S&WC	Already Restored
917	Damyal Satoora	010731431606220	N,32°-30'-21.99"	E, 75°-15'-53.05"	S&WC	Already Restored

918	Galak (Co.11)	0107****221	N,32°-06'-30.19"	E, 75°-33'-05.39"	S&WC	Already Restored
919	Dhanore	010728431610222	N,32°-36'-38.00"	E, 75°-42'-42.01"	S&WC	Already Restored
920	Galal I &II	0107*****223			S&WC	Already Restored
921	Chadryal	010731431606224	N,32°-31'-28.09"	E, 75°-15'-91.04"	S&WC	Already Restored
922	Plassi	010728431610225	N,32°-30'-18.01"	E, 75°-43'-58.60"	S&WC	Already Restored
923	Hatli Bus Stand	010730431611226	N: 32°-27'-25.06"	E 75°-37'-00.06"	S&WC	Already Restored
924	Bhanore S.C Basti	010728431610227	N: 32°-34'-13.88"	E 75°-37'-58.99"	S&WC	Already Restored
925	Chinji Makwal	010727431606228	N: 32°-38'-52.00"	E 75°-21'-15.00"	S&WC	Already Restored
926	Sanan Gath	010728431614229	N: 32°-34'-00.75"	E 75°-46'-50.26"	S&WC	Already Restored
927	Bhagwane Chak	010731431607230	N: 32°-24'-00.54	"E 75°-15'-06.44"	S&WC	Already Restored
928	Sunth	010730431611231	N: 32°-26'-51.31"	E 75°-37'-50.45"	S&WC	Already Restored
929	Dhalhoti	010728431610232	N: 32°-32'-21.23"	E 75°-44'-32.39"	S&WC	Already Restored
930	Kardanu	010727431606233	N: 32°-38'-08.50"	E 75°-22'-52.50"	S&WC	Already Restored
931	pretha	010728431610234	N,32°-32'-21.23"	E, 75°-44'-32.39"	S&WC	Already Restored
932	Barada	010730431606235	N,32°-32'-05.02"	E, 75°-26'-46.18"	S&WC	Already Restored
933	Saida	010731431606236	N,32°-32'-04.86	"E, 75°-17'-02.51"	S&WC	Already Restored
934	Badholi	010731431606237	N,32°-33'-03.17"	E, 75°-16'-08.78"	S&WC	Already Restored
935	Jasial	010727431606238	N,32°-37'-30.04"	E, 75°-21'-33.02"	S&WC	Already Restored
936	Jasial W.No.I	0107*****239	N,32°-61'-80.0"	E, 75°-35'-90.09"	S&WC	Already Restored
	DISTT UDHAMPUR					
937	Gharser	119754316060002	32° 42' 42.59" N	75° 19' 25.209" E	DERS / Revenue	III
938	Dalsar	119744316050003	32° 49' 6.20" N	75° 18' 30.441" E	DERS / Revenue	III
939	Kali Kund sar	119744316090004	32° 52' 1.53" N	75° 40' 8.792" E	DERS / Revenue	III
940	Kotla Sar	119724312130005	32° 55' 29.02" N	74° 57' 4.471" E	DERS / Revenue	III
941	Magain Talao	119724316010006	32° 54' 35.11" N	75° 4' 18.395" E	DERS / Revenue	III
942	Moto Sar	119754316060007	32° 42' 16.66" N	75° 26' 41.197" E	Forest	III
943	Ghar Sar	119754316060002	32° 42' 49.673" N	75° 19' 28.126" E	Forest	III
944	Sambal	119724316010008	32° 56' 42.1"N	75° 7' 49.000" E	S&WC	I
945	Amara Tanani	119754316060009	32° 40' 06.3"N	75° 18' 34.000" E	S&WC	I
946	Mand	119724316010012	32° 53' 50.8"N	75° 0' 59.000" E	S&WC	I
947	Tirchi Co-61/U	119724316010014	32° 57' 58.6"N	75° 8' 56.000" E	S&WC	I
948	Neoul	119744316060020	32° 44' 47"N	75° 24' 23.000" E	S&WC	I
949	KaulaTalab Co-90/U	119724316010025	32° 55' 19.2"N	75° 11' 7.000" E	S&WC	I
950	Bhatti	0119724315040073	33° 01' 309"N,	075° 07' 160"E	S&WC	I
951	Mandi Gali Bhatti, Co-56/U	0119724315040072	33° 01' 014"N,	075° 07' 121"E	S&WC	I
952	Bhatti, Grid Station	0119724315040074	33° 02' 103"N,	075° 07' 740"E	S&WC	I
953	Tirchi, Co-62/U	0119724316010068	32° 56' 975"N,	075° 06' 784"E	S&WC	I
954	Chanas tikri I	119724312130015	32° 56' 51.2"N	74° 58' 20.000" E	S&WC	II
955	Chanas tikri II	119724312130016	32° 56' 33.7"N	74° 58' 38.000" E	S&WC	II
956	Dharam Sal	119744316050017	32° 45' 41.2"N	75° 20' 19.000" E	S&WC	II
957	Touri Phat	119744316050018	32° 45' 32.7"N	75° 20' 10.000" E	S&WC	II

958	Khabru	11974431600019	32° 45' 51.5"N	75° 24' 22.000" E	S&WC	II
959	Bansar	11975431600021	32° 40' 7.35"N	75° 21' 20.000" E	S&WC	II
960	Devi Talab	119754316060022	32° 40' 29.8"N	75° 20' 38.000" E	S&WC	II
961	Starary Katayal	119754316020023	32° 44' 46.6"N	75° 9' 40.000" E	S&WC	II
962	Amara Khoon	119754316060010	32° 39' 7.78"N	75° 18' 5.000" E	S&WC	II
963	Chunur	119724316010013	32° 58' 8.29"N	75° 7' 10.000" E	S&WC	II
964	Patyari SMD	0119*****0011	32° 01' 24.3"N	75° 21' 33.000" E	S&WC	II
965	Bhag Draman	0119*****0024	32° 04' 01.5"N	75° 16' 33.000" E	S&WC	II
966	Jogi Tar	119734315080026	33° 01' 36.5"N	75° 20' 56.000" E	S&WC	II
967	Kaldi	119724316010027	32° 55' 55.1"N	75° 11' 24.000" E	S&WC	II
968	Chunur Morha	0119724316010069	32° 58' 899"N	0750 06' 658"E	S&WC	II
969	Pangara (near Kalka Mata)	0119724316010070	32° 59' 359"N	0750 07' 008"E	S&WC	II
970	Sunater (Mora Dagal)	0119744316050055	32° 45' 506"N	075° 19' 939"E	S&WC	II
971	Marta	0119744316050056	32° 46' 431"N	0750 20' 553"E	S&WC	II
972	Dhar Gadian	0119744316010057	32° 53' 725"N	0750 12' 568"E	S&WC	II
973	Lerh	0119754316060021	32° 30' 450"N	0750 24' 456"E	S&WC	III
974	Sankri	0119734315080075	33° 04' 307"N	0750 15' 383"E	S&WC	III
975	Thapna Manglai	0119724316010067	32° 56' 688"N	075° 10' 687"E	S&WC	III
976	Malgain	0119724316010066	32° 56' 639"N	0750 10' 836"E	S&WC	III
977	Guni Sikha Talab	0119744316010060	32° 54' 949"N	075° 11' 355"E	S&WC	III
978	Badhuni	0119744316010058	32° 54' 546"N	075° 11' 317"E	S&WC	III
979	Chakata School	0119744316010059	32° 54' 753"N	075° 11' 189"E	S&WC	III
980	Morcha	0119724316010061	32° 55' 305"N,	075° 10' 875"E	S&WC	III
981	Baldow	0119744316010064	32° 55' 854"N,	075° 10' 588"E	S&WC	III
982	Kotli Bala	0119724316010065	32° 56' 004"N,	0750 10' 769"E	S&WC	III
983	Paskala	0119744316010063	32° 55' 834"N,	075° 11' 035"E	S&WC	III
984	Barota ansoo	0119744316010062	32° 55' 726"N,	075° 11' 219"E	S&WC	III
985	Thail	0119754316060044	32° 42' 12.96"N,	0750 14' 59.38"E	S&WC	III
986	Pathwar II	0119754316060042	32° 41' 55.54"N,	075° 17' 17.65"E	S&WC	III
987	Pathwar III	0119754316060041	32° 41' 48.52"N,	075° 17' 26.95"E	S&WC	III
988	Palnu	0119754316060039	32° 40' 51.91"N,	075° 17' 40.22"E	S&WC	III
989	Gudhar	0119724316010076	32.833215N	75.1426721E	S&WC	III
990	Bansar	0119754316060034	32° 40' 43.95"N,	075° 20' 48.30"E	S&WC	III
991	Sail Kori Bair	0119724316010071	32° 67' 0"N,	075° 13' 38.98"E	S&WC	III
992	Katora	0119744316050054	32° 45' 31"N,	0750 25' 03"E	S&WC	III
993	Khadi Dehra	0119754316060029	32° 40' 11"N,	075° 24' 23"E	S&WC	III
994	Lehrh	0119744316060053	32° 44' 53"N,	075° 24' 02"E	S&WC	III
995	Deot	0119754316060038	32° 40' 48.61"N,	075° 15' 47.42"E	S&WC	III
996	Thail	0119754316060044	32° 42' 12.87"N,	075° 15' 86.78"E	S&WC	III
997	Lanka Mandir	0119754316060050	32° 42' 41.36"N,	075° 15' 89.92"E	S&WC	III
998	Khoon	0119754316060025	32° 39' 52.37"N,	075° 17' 16.94"E	S&WC	III
999	Bilaspur	0119754316060043	32° 42' 12.09"N,	075° 15' 21.83"E	S&WC	III
1000	Bansar Sundla	0119754316060035	32° 40' 44.31"N,	075° 20' 47.62"E	S&WC	III
1001	Sundla	0119754316060031	32° 40' 41.27"N,	075° 20' 35.26"E	S&WC	III
1002	Chaskul	0119734315080079	33.0442336N,	075.290877E	S&WC	III
1003	Ancha Ward no. 9	0119734315080083	33.0509861N,	075.2957794E	S&WC	III
1004	Dogra Ward no. 9	0119734315080080	33.0482135 N,	075.2886526E	S&WC	III
1005	Dogra I Co-89	0119734315080081	33.0486331N,	075.2837794E	S&WC	III
1006	Dogra II Co-89	0119734315080082	33.0486331N,	075.2837794E	S&WC	III
1007	Thail IV	0119754316060046	32° 42' 12.96"N,	0750 14' 59.38"E	S&WC	III
1008	Thail V	0119754316060047	32° 42' 12.98"N,	075° 14' 59.67"E	S&WC	III
1009	Thail VI	0119754316060048	32° 42' 13.28"N,	075° 14' 59.61"E	S&WC	III
1010	Thail VII	0119754316060049	32° 42' 13.43"N,	075° 14' 59.53"E	S&WC	III
1011	BilasPur I	0119754316060052	32° 42' 51.17"N,	075° 15' 14.84"E	S&WC	III
1012	BilasPur II	0119754316060051	32° 42' 47.47"N,	075° 15' 14.66"E	S&WC	III
1013	Dasiwya Jakhnoo	0119754316060040	32° 40' 70.75"N,	075° 16' 32.00"E	S&WC	III
1014	Jakhnoo	0119754316060027	32° 39' 56.32"N,	075° 16' 48.36"E	S&WC	III
1015	Bansar Sundla	0119754316060037	32° 40' 47.05"N,	075° 20' 48.79"E	S&WC	III
1016	Sundla I	0119754316060030	32° 40' 40.87"N,	075° 20' 24.67"E	S&WC	III
1017	Sundla Ban	0119754316060033	32° 40' 42.42"N,	075° 20' 51.92"E	S&WC	III
1018	Sundla II	0119754316060036	32° 40' 46.18"N,	075° 19' 52.09"E	S&WC	III

1019	Ambica Sundla	0119754316060032	32° 40' 42.21"N,	075° 19' 37.34"E	S&WC	III
1020	Marod Sundla	0119754316060028	32° 40' 10.73"N,	075° 19' 15.65"E	S&WC	III
1021	Sarla Ladi Nakki	0119754316060026	32° 39' 55.11"N,	075° 19' 68.68"E	S&WC	III
1022	Khoon Shiv Mandir	0119754316060023	32° 39' 28.11"N,	075° 17' 16.84"E	S&WC	III
1023	Shiv Mandi Khoon	0119754316060022	32° 39' 26.56"N,	075° 17' 17.68"E	S&WC	III
1024	Khoon Shiv Mandir	0119754316060024	32° 39' 28.98"N,	075° 17' 18.30"E	S&WC	III
1025	Chaskul I ward No. 10	0119734315080078	33.0436742N,	75.2917965E	S&WC	III
1026	Chaskul II ward No. 10	0119734315080077	33.0416767N,	75.2874318E	S&WC	III
1027	Ancha ward No. 9	0119734315080084	33.0501047N,	75.29963985E	S&WC	III
1028	Ancha II ward No. 9	0119734315080089	33.076733N,	75.2923639E	S&WC	III
1029	Dogra I ward No. 6	0119734315080085	33.0516847N,	75.2876587E	S&WC	III
1030	Dogra II ward No. 6	0119734315080088	33.0535596N,	75.2878717E	S&WC	III
1031	Dogra III ward No. 6	0119734315080086	33.0525726N,	75.2856338E	S&WC	III
1032	Dogra IV ward No. 6	0119734315080087	33.0532163N,	75.2852127E	S&WC	III
1033	Mansar Lake	119754316020001	32° 41' 50.44" N	75° 8' 45.544" E	Wild Life	I
1034	Sadhota	0119*****0090			Revenue	III
1035	Galiote	0119*****0091			Revenue	III
1036	Galiote	0119*****0092			Revenue	III
1037	Badhota	0119*****0093			Revenue	III
1038	Badhota	0119*****0094			Revenue	III
1039	Dandota	0119*****0095			Revenue	III
1040	Malti	0119*****0096			Revenue	III
1041	Kotla	0119*****0097			Revenue	III
1042	Diggi	0119*****0098			Revenue	III
1043	Purani Bhutti	0119*****0099			Revenue	III
1044	Lander Brinda	0119*****0100			Revenue	III
1045	Majra Rasyala	0119*****0101			Revenue	III
1046	Kansal	0119*****0102			Revenue	III
1047	Katti	0119*****0103			Revenue	III
1048	Ush Suba	0119*****0104			Revenue	III
1049	Latyar	0119*****0105			Revenue	III
1050	Ush Nehala	0119*****0106			Revenue	III
1051	Kulyar Bala	0119*****0107			Revenue	III
1052	Kulyar Bala	0119*****0108			Revenue	III
1053	Kulyar Bala	0119*****0109			Revenue	III
1054	Punwal	0119*****0110			Revenue	III
1055	Kulyar Pain	0119*****0111			Revenue	III
1056	Chulna	0119*****0112			Revenue	III
1057	Bhrayee	0119*****0113			Revenue	III
1058	Bhrayee	0119*****0114			Revenue	III
1059	Bhrayee	0119*****0115			Revenue	III
1060	Meer	0119*****0116			Revenue	III
1061	Meer	0119*****0117			Revenue	III
1062	Pathi	0119*****0118			Revenue	III
1063	Narore	0119*****0119			Revenue	III
1064	Panjar	0119*****0120			Revenue	III
1065	Panjar	0119*****0121			Revenue	III
1066	Moungri	0119*****0122			Revenue	III
1067	Moungri	0119*****0123			Revenue	III
1068	Basnote	0119*****0124			Revenue	III
1069	Mandlote	0119*****0125			Revenue	III
1070	Mantalai	0119*****0126			Revenue	III
1071	Mada	0119*****0127			Revenue	III
1072	Mada	0119*****0128			Revenue	III
1073	Ramanagar	0119*****0129			Revenue	III
1074	Ramanagar	0119*****0130			Revenue	III
1075	Ramanagar	0119*****0131			Revenue	III
1076	Ramanagar	0119*****0132			Revenue	III
1077	Ramanagar	0119*****0133			Revenue	III
1078	Ramanagar	0119*****0134			Revenue	III
1079	Thaplal	0119*****0135			Revenue	III
1080	Jandhradi	0119*****0136			Revenue	III
1081	Kirmoo	0119*****0137			Revenue	III
1082	Kirmoo	0119*****0138			Revenue	III
1083	Kirmoo	0119*****0139			Revenue	III
1084	Kirmoo	0119*****0140			Revenue	III

1085	Kirmoo	0119*****0141			Revenue	III
1086	Kirmoo	0119*****0142			Revenue	III
1087	Kirmoo	0119*****0143			Revenue	III
1088	Sunetar	0119*****0144			Revenue	III
1089	Sunetar	0119*****0145			Revenue	III
1090	Kheen	0119*****0146			Revenue	III
1091	Kheen	0119*****0147			Revenue	III
1092	Sattian	0119*****0148			Revenue	III
1093	Kella	0119*****0149			Revenue	III
1094	Katwalt	0119*****0150			Revenue	III
1095	Sullan	0119*****0151			Revenue	III
1096	Sullan	0119*****0152			Revenue	III
1097	Prey	0119*****0153			Revenue	III
1098	Tagan	0119*****0154			Revenue	III
1099	Dehari	0119*****0155			Revenue	III
1100	Dehari	0119*****0156			Revenue	III
1101	Dehari	0119*****0157			Revenue	III
1102	Dehari	0119*****0158			Revenue	III
1103	Kaghote	0119*****0159			Revenue	III
1104	Dhanwalt	0119*****0160			Revenue	III
1105	Rang	0119*****0161			Revenue	III
1106	Rang	0119*****0162			Revenue	III
1107	Rang	0119*****0163			Revenue	III
1108	Rang	0119*****0164			Revenue	III
1109	Rang	0119*****0165			Revenue	III
1110	Farole	0119*****0166			Revenue	III
1111	Farole	0119*****0167			Revenue	III
1112	Udhak	0119*****0168			Revenue	III
1113	Blandh	0119*****0169			Revenue	III
1114	Konain	0119*****0170			Revenue	III
1115	Bhaila	0119*****0171			Revenue	III
1116	Kogharmarh	0119*****0172			Revenue	III
1117	Pinger	0119*****0173			Revenue	III
1118	Bainsta	0119*****0174			Revenue	III
1119	Theley	0119*****0175			Revenue	III
1120	Kathil Ganju	0119*****0176			Revenue	III
1121	Kathil Ganju	0119*****0177			Revenue	III
1122	Bhatyari	0119*****0178			Revenue	III
1123	Romain	0119*****0179			Revenue	III
1124	Plarn	0119*****0180			Revenue	III
1125	Chanunta	0119*****0181			Revenue	III
1126	panjGrian	0119*****0182			Revenue	III
1127	Saer Manjla	0119*****0183			Revenue	III
1128	Bhugtrian	0119*****0184			Revenue	III
1129	Dalsar	0119*****0185			Revenue	III
1130	Kanah	0119*****0186			Revenue	III
1131	Birnoo	0119*****0187			Revenue	III
1132	Badhole	0119*****0188			Revenue	III
1133	Surni	0119*****0189			Revenue	III
1134	Suinty	0119*****0190			Revenue	III
1135	Jandrore	0119*****0191			Revenue	III
1136	Jandrore	0119*****0192			Revenue	III
1137	Rassian	0119*****0193			Revenue	III
1138	Nalla Mallian	0119*****0194			Revenue	III
1139	Blota Chigla	0119*****0195			Revenue	III
1140	Baryalta	0119*****0196			Revenue	III
1141	Dheeran	0119*****0197			Revenue	III
1142	Joffer	0119*****0198			Revenue	III
1143	Joffer	0119*****0199			Revenue	III
1144	Joffer	0119*****0200			Revenue	III
1145	Joffer	0119*****0201			Revenue	III
1146	Joffer	0119*****0202			Revenue	III
1147	Joffer	0119*****0203			Revenue	III
1148	Bari	0119*****0204			Revenue	III
1149	Amroh	0119*****0205			Revenue	III
1150	Ladana	0119*****0206			Revenue	III
1151	Keya	0119*****0207			Revenue	III

1152	Keya	0119*****208			Revenue	III
1153	Keya	0119*****209			Revenue	III
1154	Keya	0119*****210			Revenue	III
1155	Keya	0119*****211			Revenue	III
1156	Barmeen	0119*****212			Revenue	III
1157	Satyalta	0119*****213			Revenue	III
1158	Suglar	0119*****214			Revenue	III
1159	Suglar	0119*****215			Revenue	III
1160	Proa Jagir	0119*****216			Revenue	III
1161	Proa Jagir	0119*****217			Revenue	III
1162	Proa Jagir	0119*****218			Revenue	III
1163	Proa Jagir	0119*****219			Revenue	III
1164	Dhandal	0119*****220			Revenue	III
1165	Mani	0119*****221			Revenue	III
1166	Hartyian	0119*****222			Revenue	III
1167	Sarsu	0119*****223			Revenue	III
1168	Iard	0119*****224			Revenue	III
1169	Ghordi Khas	0119*****225			Revenue	III
1170	Nagrota Ghordi	0119*****226			Revenue	III
1171	Bindla	0119*****227			Revenue	III
1172	Ser Balla	0119*****228			Revenue	III
1173	Nalla Ghouran	0119*****229			Revenue	III
1174	Jagir Ghordi	0119*****230			Revenue	III
1175	Sambal	0119*****231			Revenue	III
1176	Rehembal	0119*****232			Revenue	III
1177	Rehembal	0119*****233			Revenue	III
1178	Badali	0119*****234			Revenue	III
1179	Badali	0119*****235			Revenue	III
1180	Darsoo	0119*****236			Revenue	III
1181	Darsoo	0119*****237			Revenue	III
1182	Darsoo	0119*****238			Revenue	III
1183	Magain	0119*****239			Revenue	III
1184	Badali	0119*****240			Revenue	III
1185	Badali	0119*****241			Revenue	III
1186	Deli Chak	0119*****242			Revenue	III
1187	Padanoo	0119*****243			Revenue	III
1188	Padanoo	0119*****244			Revenue	III
1189	Padanoo	0119*****245			Revenue	III
1190	Padanoo	0119*****246			Revenue	III
1191	Padanoo	0119*****247			Revenue	III
1192	Kalta	0119*****248			Revenue	III
1193	Kalta	0119*****249			Revenue	III
1194	Chakhar Sundali	0119*****250			Revenue	III
1195	Chakhar Sundali	0119*****251			Revenue	III
1196	Chakhar Sundali	0119*****252			Revenue	III
1197	Chakkar	0119*****253			Revenue	III
1198	Chakhar Sundali	0119*****254			Revenue	III
1199	Chakhar Sundali	0119*****255			Revenue	III
1200	Chakhar Sundali	0119*****256			Revenue	III
1201	Chakhar Sundali	0119*****257			Revenue	III
1202	Chakhar Sundali	0119*****258			Revenue	III
1203	Chakhar Sundali	0119*****259			Revenue	III
1204	Dhanouri Arawarli	0119*****260			Revenue	III
1205	Jakhain	0119*****261			Revenue	III
1206	Jakhain	0119*****262			Revenue	III
1207	Jakhain	0119*****263			Revenue	III
1208	Jakhain	0119*****264			Revenue	III
1209	Gangera	0119*****265			Revenue	III
1210	Gangera	0119*****266			Revenue	III
1211	Gangera	0119*****267			Revenue	III
1212	Gangera	0119*****268			Revenue	III
1213	Bishal Jattan	0119*****269			Revenue	III
1214	Shiv Nagar	0119*****270			Revenue	III
1215	Rount	0119*****271			Revenue	III
1216	Kallar Himmati	0119*****272			Revenue	III
1217	Kallar Himmati	0119*****273			Revenue	III
1218	Kallar Himmati	0119*****274			Revenue	III

1219	Omara	0119*****0275			Revenue	III
1220	Karlai Khalki	0119*****0276			Revenue	III
1221	Sial Sallan	0119*****0277			Revenue	III
1222	Sial Sallan	0119*****0278			Revenue	III
1223	Bredian	0119*****0279			Revenue	III
1224	Bredian	0119*****0280			Revenue	III
1225	Bredian	0119*****0281			Revenue	III
1226	Bredian	0119*****0282			Revenue	III
1227	Bredian	0119*****0283			Revenue	III
1228	Bredian	0119*****0284			Revenue	III
1229	Darsoo	0119*****0285			Revenue	III
1230	Darsoo	0119*****0286			Revenue	III
1231	Darsoo	0119*****0287			Revenue	III
1232	Battal	0119*****0288			Revenue	III
1233	Battal	0119*****0289			Revenue	III
1234	Battal	0119*****0290			Revenue	III
1235	Parla Battal	0119*****0291			Revenue	III
1236	Parla battal	0119*****0292			Revenue	III
1237	Parla Battal	0119*****0293			Revenue	III
1238	Parla Battal	0119*****0294			Revenue	III
1239	Malhar	0119*****0295			Revenue	III
1240	Radakote	0119*****0296			Revenue	III
1241	Chalora	0119*****0297			Revenue	III
1242	Garnai	0119*****0298			Revenue	III
1243	Garnai	0119*****0299			Revenue	III
1244	Deola	0119*****0300			Revenue	III
1245	Ballian	0119*****0301			Revenue	III
1246	Ballian	0119*****0302			Revenue	III
1247	Ballian	0119*****0303			Revenue	III
1248	Ballian	0119*****0304			Revenue	III
1249	Sounthan	0119*****0305			Revenue	III
1250	Sounthan	0119*****0306			Revenue	III
1251	Sounthan	0119*****0307			Revenue	III
1252	Lahri	0119*****0308			Revenue	III
1253	Thill	0119*****0309			Revenue	III
1254	Kawa	0119*****0310			Revenue	III
1255	Kawa	0119*****0311			Revenue	III
1256	Kawa	0119*****0312			Revenue	III
1257	Baryal	0119*****0313			Revenue	III
1258	Baryal	0119*****0314			Revenue	III
1259	Kashirah	0119*****0315			Revenue	III
1260	Kashirah	0119*****0316			Revenue	III
1261	Loundana	0119*****0317			Revenue	III
1262	Rathian	0119*****0318			Revenue	III
1263	Rathian	0119*****0319			Revenue	III
1264	Phangiyal	0119*****0320			Revenue	III
1265	Phangiyal	0119*****0321			Revenue	III
1266	Phangiyal	0119*****0322			Revenue	III
1267	Phangiyal	0119*****0323			Revenue	III
1268	Phangiyal	0119*****0324			Revenue	III
1269	Phangiyal	0119*****0325			Revenue	III
1270	Phangiyal	0119*****0326			Revenue	III
1271	Phangiyal	0119*****0327			Revenue	III
1272	Chani	0119*****0328			Revenue	III
1273	Chak rakhwalan	0119*****0329			Revenue	III
1274	Chak rakhwalan	0119*****0330			Revenue	III
1275	Chak rakhwalan	0119*****0331			Revenue	III
1276	Chak rakhwalan	0119*****0332			Revenue	III
1277	Chak rakhwalan	0119*****0333			Revenue	III
1278	Chak rakhwalan	0119*****0334			Revenue	III
1279	Chak rakhwalan	0119*****0335			Revenue	III
1280	Chak rakhwalan	0119*****0336			Revenue	III
1281	Salmerhi	0119*****0337			Revenue	III
1282	Salmerhi	0119*****0338			Revenue	III
1283	Soked	0119*****0339			Revenue	III
1284	Mansar	0119*****0340			Revenue	III
1285	Mansar	0119*****0341			Revenue	III

1286	Mansar	0119*****342			Revenue	III
1287	Mansar	0119*****343			Revenue	III
1288	Sial Jattan	0119*****0344			Revenue	III
1289	Sial Jattan	0119*****0345			Revenue	III
1290	Sial Jattan	0119*****0346			Revenue	III
1291	Baili	0119*****0347			Revenue	III
1292	Baili	0119*****0348			Revenue	III
1293	Jar	0119*****0349			Revenue	III
1294	Magiote	0119*****0350			Revenue	III
1295	Magiote	0119*****0351			Revenue	III
1296	Magiote	0119*****0352			Revenue	III
1297	Magiote	0119*****0353			Revenue	III
1298	Magiote	0119*****0354			Revenue	III
1299	Magiote	0119*****0355			Revenue	III
1300	Magiote	0119*****0356			Revenue	III
1301	Takali	0119*****0357			Revenue	III
1302	Takali	0119*****0358			Revenue	III
1303	Debriah	0119*****0359			Revenue	III
1304	Jasarkote	0119*****0360			Revenue	III
1305	Jasarkote	0119*****0361			Revenue	III
1306	Jasarkote	0119*****0362			Revenue	III
1307	Jasarkote	0119*****0363			Revenue	III
1308	Soarp	0119*****0364			Revenue	III
1309	Narsoo	0119*****0365			Revenue	III
1310	Samroli	0119*****0366			Revenue	III
1311	Samroli	0119*****0367			Revenue	III
1312	Sunal	0119*****0368			Revenue	III
1313	Sunal	0119*****0369			Revenue	III
1314	Sunal	0119*****0370			Revenue	III
1315	Sunal	0119*****0371			Revenue	III
1316	Sunal	0119*****0372			Revenue	III
1317	Karowa	0119*****0373			Revenue	III
1318	Karowa	0119*****0374			Revenue	III
1319	Karowa	0119*****0375			Revenue	III
1320	Bassan	0119*****0376			Revenue	III
1321	Bassan	0119*****0377			Revenue	III
1322	Bassan	0119*****0378			Revenue	III
1323	Bassan	0119*****0379			Revenue	III
1324	Bassan	0119*****0380			Revenue	III
1325	Bassan	0119*****0381			Revenue	III
1326	Kuparla	0119*****0382			Revenue	III
1327	Kuparla	0119*****0383			Revenue	III
1328	Kuparla	0119*****0384			Revenue	III
1329	Talpar	0119*****0385			Revenue	III
1330	Talpar	0119*****0386			Revenue	III
1331	Talpar	0119*****0387			Revenue	III
1332	Dhalpar	0119*****0388			Revenue	III
1333	Bubail	0119*****0389			Revenue	III
1334	Bubail	0119*****0390			Revenue	III
1335	Bubail	0119*****0391			Revenue	III
1336	Shivnagar	0119*****0392			Revenue	III
1337	Johnu	0119*****0393			Revenue	III
1338	Johnu	0119*****0394			Revenue	III
1339	Johnu	0119*****0395			Revenue	III
1340	Barta	0119*****0396			Revenue	III
1341	Barta	0119*****0397			Revenue	III
1342	Barta	0119*****0398			Revenue	III
1343	Kuh	0119*****0399			Revenue	III
1344	Kuh	0119*****0400			Revenue	III
1345	Kuh	0119*****0401			Revenue	III
1346	Kuh	0119*****0402			Revenue	III
1347	Chai	0119*****0403			Revenue	III
1348	Kasher	0119*****0404			Revenue	III
1349	Kasher	0119*****0405			Revenue	III
1350	Kasher	0119*****0406			Revenue	III
1351	Thanoa	0119*****0407			Revenue	III
1352	Thanoa	0119*****0408			Revenue	III

1353	Thanoa	0119*****0409			Revenue	III
1354	Thanoa	0119*****0410			Revenue	III
1355	Thanoa	0119*****0411			Revenue	III
1356	Rakh Thanoa	0119*****0412			Revenue	III
1357	Rakh Thanoa	0119*****0413			Revenue	III
1358	Tharmara	0119*****0414			Revenue	III
1359	Tharmara	0119*****0415			Revenue	III
1360	Bhagpur	0119*****0416			Revenue	III
1361	Bapliloat	0119*****0417			Revenue	III
1362	Mandolt	0119*****0418			Revenue	III
1363	Mandolt	0119*****0419			Revenue	III
1364	Mandolt	0119*****0420			Revenue	III
1365	Lusal	0119*****0421			Revenue	III
1366	Jaganoo	0119*****0422			Revenue	III
1367	Jaganoo	0119*****0423			Revenue	III
1368	Jaganoo	0119*****0424			Revenue	III
1369	Rakh Jaganoo	0119*****0425			Revenue	III
1370	Rakh Jaganoo	0119*****0426			Revenue	III
1371	Seer	0119*****0427			Revenue	III
1372	Marore	0119*****0428			Revenue	III
1373	Laddan	0119*****0429			Revenue	III
1374	Kotli Bala	0119*****0430			Revenue	III
1375	Kotli Bala	0119*****0431			Revenue	III
1376	Kotli Bala	0119*****0432			Revenue	III
1377	Pakhlai	0119*****0433			Revenue	III
1378	Pakhlai	0119*****0434			Revenue	III
1379	Omala	0119*****0435			Revenue	III
1380	Kotli Jija	0119*****0436			Revenue	III
1381	Kupar Chang	0119*****0437			Revenue	III
1382	Kupar Chang	0119*****0438			Revenue	III
1383	Kupar Chang	0119*****0439			Revenue	III
1384	Badola	0119*****0440			Revenue	III
1385	Badola	0119*****0441			Revenue	III
1386	Badola	0119*****0442			Revenue	III
1387	Mand	0119*****0443			Revenue	III
1388	Mand	0119*****0444			Revenue	III
1389	Mand	0119*****0445			Revenue	III
1390	Mand	0119*****0446			Revenue	III
1391	Mand	0119*****0447			Revenue	III
1392	Samundarani	0119*****0448			Revenue	III
1393	Samundarani	0119*****0449			Revenue	III
1394	Samundarani	0119*****0450			Revenue	III
1395	Samundarani	0119*****0451			Revenue	III
1396	Samundarani	0119*****0452			Revenue	III
1397	Samundarani	0119*****0453			Revenue	III
1398	Samundarani	0119*****0454			Revenue	III
1399	Samundarani	0119*****0455			Revenue	III
1400	Samundarani	0119*****0456			Revenue	III
1401	Latti	0119*****0457			Revenue	III
1402	Latti	0119*****0458			Revenue	III
1403	Latti	0119*****0459			Revenue	III
1404	Chapper	0119*****0460			Revenue	III
1405	Chapper	0119*****0461			Revenue	III
1406	Chapper	0119*****0462			Revenue	III
1407	Sira	0119*****0463			Revenue	III
1408	Sira	0119*****0464			Revenue	III
1409	Pattangarh	0119*****0465			Revenue	III
1410	Pachound	0119*****0466			Revenue	III
1411	Paddar	0119*****0467			Revenue	III
1412	Dhar Seoj	0119*****0468			Revenue	III
1413	Dhar Seoj	0119*****0469			Revenue	III
1414	Dhar Seoj	0119*****0470			Revenue	III
1415	Dudu	0119*****0471			Revenue	III
1416	Jakhed	0119*****0472			Revenue	III
1417	Basantgarh	0119*****0473			Revenue	III
1418	Chattrari	0119*****0474			Revenue	III
1419	Chattrari	0119*****0475			Revenue	III

1420	Chattrari	0119*****0476			Revenue	III
1421	Chattrari	0119*****0477			Revenue	III
1422	Sia Mehari	0119*****0478			Revenue	III
1423	Majalta	0119*****0479			Revenue	III
1424	Majalta	0119*****0480			Revenue	III
1425	Majalta	0119*****0481			Revenue	III
1426	Majalta	0119*****0482			Revenue	III
1427	Satrari	0119*****0483			Revenue	III
1428	Satrari	0119*****0484			Revenue	III
1429	Satrari	0119*****0485			Revenue	III
1430	Satrari	0119*****0486			Revenue	III
1431	Satrari	0119*****0487			Revenue	III
1432	Satrari	0119*****0488			Revenue	III
1433	Satrari	0119*****0489			Revenue	III
1434	Satrari	0119*****0490			Revenue	III
1435	Satrari	0119*****0491			Revenue	III
1436	Thalora	0119*****0492			Revenue	III
1437	Thalora	0119*****0493			Revenue	III
1438	Thalora	0119*****0494			Revenue	III
1439	Thalora	0119*****0495			Revenue	III
1440	Thalora	0119*****0496			Revenue	III
1441	Thalora	0119*****0497			Revenue	III
1442	Thalora	0119*****0498			Revenue	III
1443	Thalora	0119*****0499			Revenue	III
1444	Thalora	0119*****0500			Revenue	III
1445	Thalora	0119*****0501			Revenue	III
1446	Chiani	0119*****0502			Revenue	III
1447	Chiani	0119*****0503			Revenue	III
1448	Chiani	0119*****0504			Revenue	III
1449	Chiani	0119*****0505			Revenue	III
1450	Chiani	0119*****0506			Revenue	III
1451	Chiani	0119*****0507			Revenue	III
1452	Chiani	0119*****0508			Revenue	III
1453	Chiani	0119*****0509			Revenue	III
1454	Chiani	0119*****0510			Revenue	III
1455	Chiani	0119*****0511			Revenue	III
1456	Nagrota Tajoor	0119*****0512			Revenue	III
1457	Nagrota Tajoor	0119*****0513			Revenue	III
1458	Nagrota Tajoor	0119*****0514			Revenue	III
1459	Nagrota Tajoor	0119*****0515			Revenue	III
1460	Tajoor	0119*****0516			Revenue	III
1461	Tajoor	0119*****0517			Revenue	III
1462	Tajoor	0119*****0518			Revenue	III
1463	Tajoor	0119*****0519			Revenue	III
1464	Tajoor	0119*****0520			Revenue	III
1465	Tajoor	0119*****0521			Revenue	III
1466	Tajoor	0119*****0522			Revenue	III
1467	Tajoor	0119*****0523			Revenue	III
1468	Tajoor	0119*****0524			Revenue	III
1469	Tajoor	0119*****0525			Revenue	III
1470	Tajoor	0119*****0526			Revenue	III
1471	Tajoor	0119*****0527			Revenue	III
1472	Tajoor	0119*****0528			Revenue	III
1473	Tajoor	0119*****0529			Revenue	III
1474	Tajoor	0119*****0530			Revenue	III
1475	Tajoor	0119*****0531			Revenue	III
1476	Katheel Dhangu	0119*****0532			Revenue	III
1477	Katheel Dhangu	0119*****0533			Revenue	III
1478	Katheel Dhangu	0119*****0534			Revenue	III
1479	Katheel Dhangu	0119*****0535			Revenue	III
1480	Katheel Dhangu	0119*****0536			Revenue	III
1481	Katheel Dhangu	0119*****0537			Revenue	III
1482	Katheel Dhangu	0119*****0538			Revenue	III
1483	Katheel Dhangu	0119*****0539			Revenue	III
1484	Katheel Dhangu	0119*****0540			Revenue	III
1485	Katheel Dhangu	0119*****0541			Revenue	III
1486	Katheel Dhangu	0119*****0542			Revenue	III

1487	Katheel Dhangu	0119*****0543			Revenue	III
1488	Katheel Dhangu	0119*****0544			Revenue	III
1489	Katheel Dhangu	0119*****0545			Revenue	III
1490	Katheel Dhangu	0119*****0546			Revenue	III
1491	Katheel Dhangu	0119*****0547			Revenue	III
1492	Plater	0119*****0548			Revenue	III
1493	Plater	0119*****0549			Revenue	III
1494	Plater	0119*****0550			Revenue	III
1495	Plater	0119*****0551			Revenue	III
1496	Plater	0119*****0552			Revenue	III
1497	Plater	0119*****0553			Revenue	III
1498	Plater	0119*****0554			Revenue	III
1499	Jagwal	0119*****0555			Revenue	III
1500	Jagwal	0119*****0556			Revenue	III
1501	Jagwal	0119*****0557			Revenue	III
1502	Jagwal	0119*****0558			Revenue	III
1503	Jagwal	0119*****0559			Revenue	III
1504	Jagwal	0119*****0560			Revenue	III
1505	Jagwal	0119*****0561			Revenue	III
1506	Jansal	0119*****0562			Revenue	III
1507	Jansal	0119*****0563			Revenue	III
1508	Jansal	0119*****0564			Revenue	III
1509	Jansal	0119*****0565			Revenue	III
1510	Dhamma	0119*****0566			Revenue	III
1511	Dhamma	0119*****0567			Revenue	III
1512	Garh Pamasta	0119*****0568			Revenue	III
1513	Garh Pamasta	0119*****0569			Revenue	III
1514	Garh Pamasta	0119*****0570			Revenue	III
1515	Garh Pamasta	0119*****0571			Revenue	III
1516	Garh Pamasta	0119*****0572			Revenue	III
1517	Garh Pamasta	0119*****0573			Revenue	III
1518	Garh Pamasta	0119*****0574			Revenue	III
1519	Bharnara	0119*****0575			Revenue	III
1520	Bharnara	0119*****0576			Revenue	III
1521	Neeli	0119*****0577			Revenue	III
1522	Sehal	0119*****0578			Revenue	III
1523	Kehal	0119*****0579			Revenue	III
1524	Kehal	0119*****0580			Revenue	III
1525	Kehal	0119*****0581			Revenue	III
1526	Sunal	0119*****0582			Revenue	III
1527	Sunal	0119*****0583			Revenue	III
1528	Sunal	0119*****0584			Revenue	III
1529	Bilaspur	0119*****0585			Revenue	III
1530	Bilaspur	0119*****0586			Revenue	III
1531	Bilaspur	0119*****0587			Revenue	III
1532	Deot	0119*****0588			Revenue	III
1533	Deot	0119*****0589			Revenue	III
1534	Deot	0119*****0590			Revenue	III
1535	Deot	0119*****0591			Revenue	III
1536	Pathwar	0119*****0592			Revenue	III
1537	Pathwar	0119*****0593			Revenue	III
1538	Nakki	0119*****0594			Revenue	III
1539	Chore	0119*****0595			Revenue	III
1540	Chore	0119*****0596			Revenue	III
1541	Chore	0119*****0597			Revenue	III
1542	Chore	0119*****0598			Revenue	III
1543	Chore	0119*****0599			Revenue	III
1544	Chore	0119*****0600			Revenue	III
1545	Chore	0119*****0601			Revenue	III
1546	Chore	0119*****0602			Revenue	III
1547	Babey	0119*****0603			Revenue	III
1548	Babey	0119*****0604			Revenue	III
1549	Babey	0119*****0605			Revenue	III
1550	Bhatti Bari Garh	0119*****0606			Revenue	III
1551	Bhatti Bari Garh	0119*****0607			Revenue	III
1552	Bhatti Bari Garh	0119*****0608			Revenue	III
1553	Bhatti Bari Garh	0119*****0609			Revenue	III

1554	Bhatti Bari Garh	0119*****0610			Revenue	III
1555	Bhatti Bari Garh	0119*****0611			Revenue	III
1556	Bhatti Bari Garh	0119*****0612			Revenue	III
1557	Bhatti Bari Garh	0119*****0613			Revenue	III
1558	Bhatti Bari Garh	0119*****0614			Revenue	III
1559	Bhatti Bari Garh	0119*****0615			Revenue	III
1560	Bhatti Bari Garh	0119*****0616			Revenue	III
1561	Bhatti Bari Garh	0119*****0617			Revenue	III
1562	Chani Mansar	0119*****0618			Revenue	III
1563	Chani Mansar	0119*****0619			Revenue	III
	DISTT REASI					
1564	Jurya Sar Lokut	120764311110002	33° 26' 31.529" N	74° 38' 11.843" E	DERS / Revenue	III
1565	Jurya Sar	120764311110003	33° 26' 32.212" N	74° 38' 36.786" E	DERS / Revenue	III
1566	Thinmarg Sar	120764311150004	33° 27' 7.306" N	74° 52' 21.254" E	DERS / Revenue	III
1567	Kund	120764311150006	33° 23' 37.000" N	74° 59' 37.000" E	S&WC	I
1568	Seadine	120774311120007	33° 5' 32.000" N	74° 39' 54.000" E	S&WC	I
1569	Shah Pur	120764311160011	33° 10' 58.000" N	74° 53' 46.000" E	S&WC	I
1570	Vassan Jabbari	120764311150014	33° 21' 28.000" N	74° 54' 34.000" E	S&WC	I
1571	Bounti Galla Seadine	120774311120005	33° 9' 13.000" N	74° 40' 13.000" E	S&WC	II
1572	Kalva Nagwall	120764311150013	33° 23' 37.000" N	74° 52' 37.000" E	S&WC	II
1573	Hari Wala	120764311150015	33° 23' 29.000" N	75° 0' 4.000" E	S&WC	II
1574	Shakti	120774311120009	33° 8' 11.000" N	74° 39' 13.000" E	S&WC	II
1575	Tandar	120764311160010	33° 14' 37.000" N	74° 48' 13.000" E	S&WC	II
1576	Kothian /Sfade	120774311120008	33° 9' 44.000" N	74° 44' 5.000" E	S&WC	III
1577	Bandi Khoo	120764311150012	33° 25' 51.000" N	74° 51' 59.000" E	S&WC	III
1578	Daman	120764311150016	33° 19' 58.000" N	74° 56' 47.000" E	S&WC	III
1579	Kanthi	120764311150017	33° 21' 51.000" N	74° 57' 2.000" E	S&WC	III
1580	Thuroo Dolchi Goolarnas	0120764311150018	33° 15' 47.474"N	74° 51' 32.7"E	S&WC	III
1581	Kund II Mahore Gulabgarh	0120764311150019	33° 18' 9.83"N	74° 51' 4.00"E	S&WC	III
1582	Raina Shah Pur I	0120774311160020	33° 05' 53.73"N	74° 46' 41.11"E	S&WC	III
1583	Raina Shah Pur II	0120774311160021	33° 05' 44.25"N	74° 46' 50.64"E	S&WC	III
1584	IRP Chowk Reasi (ward no. 13)	0120774311160022	33° 04' 36.72" N	74° 49' 55.00"E	S&WC	III
1585	Arnas	0120*****0023	N 33°10' 57.32364"	E 74° 49' 30.7056"	Revenue	III
1586	Kanthan	0120*****0024	N33°9'17.86428"	E 74°51'41.0756"	Revenue	III
1587	Kanthan	0120*****0025	N33°9'17.86"	E74°51'41.07564"	Revenue	III
1588	Kanthan	0120*****0026	N33°9'19.72152"	E74°51'40.8708"	Revenue	III
1589	Kanthan	0120*****0027	N 33°9'59.49648"	E74°51'53.3131"	Revenue	III
1590	Kanthan	0120*****0028	N33°9'59.457"	E74°51'52.99"	Revenue	III
1591	Kanthan	0120*****0029	N33°9'59.496"	E74°51'53.31"	Revenue	III
1592	Hunder	0120*****0030	N33°12'10.33956"	E74°50'28.18968"	Revenue	III
1593	Hunder	0120*****0031	N33°12'10.34136"	E74°50'28.19364"	Revenue	III
1594	Hunder	0120*****0032	N33°12'10.34"	E74°50'28.189"	Revenue	III
1595	Chillad	0120*****0033	N33°12'18.86576"	E74°52'24.02818"	Revenue	III
1596	Chillad	0120*****0034	N33°12'18.26482"	E74°52'23.79824"	Revenue	III
1597	Dharote	0120*****0035	Does not Exist on Spot		Revenue	III
1598	Dhansal	0120*****0036	Does not Exist on Spot		Revenue	III
1599	Dugga	0120*****0037	Does not Exist on Spot		Revenue	III
1600	Judda	0120*****0038	Does not exist on spot		Revenue	III
1601	Judda	0120*****0039	N 33° 9' 17.86428"	E 74° 51' 41.07564"	Revenue	III
1602	Judda	0120*****0040	N 33° 10' 46.37748"	E 74°53' 18.51936"	Revenue	III
1603	Dhanour	0120*****0041	Does not Exist on Spot		Revenue	III
1604	Sawalkote	0120*****0042	N 33°10' 30.21168"	E 75°2' 9.3912"	Revenue	III
1605	Sawalkote	0120*****0043	N 33°10' 0.15"	E 75°3' 10.254"	Revenue	III
1606	Sawalkote	0120*****0044	N 33°10' 43.25012"	E 75°3' 24.74024"	Revenue	III
1607	Sawalkote	0120*****0045	N 33°9' 49.674"	E75°2'35.73"	Revenue	III
1608	Khanikote	0120*****0046	Does not Exist on Spot		Revenue	III
1609	Sarthalakote	0120*****0047	Does not Exist on Spot		Revenue	III
1610	Kheralair	0120*****0048	33.05564N	74.40076E	Revenue	III
1611	Kheralair	0120*****0049	33.0601	74.39555	Revenue	III
1612	Gajore	0120*****0050	33.091813	74.655951	Revenue	III
1613	Gajore	0120*****0051	33.132667	74.671017	Revenue	III
1614	Sudheen	0120*****0052	33.1050702	74.6304163	Revenue	III
1615	Bharakh	0120*****0053	33.1133	74.64023	Revenue	III

1616	Bharakh	0120*****0054	33.12382	74.63657	Revenue	III
1617	Bharakh	0120*****0055	33.12254	74.6373	Revenue	III
1618	Bharakh	0120*****0056	33.11096	74.63254	Revenue	III
1619	Bharakh	0120*****0057	33.10404	74.64023	Revenue	III
1620	Bharakh	0120*****0058	33.111315	74.6262	Revenue	III
1621	Suheri Jagir	0120*****0059	33.0613845	74.6039909	Revenue	III
1622	Thed	0120*****0060	33.063327	74.625652	Revenue	III
1623	Dab Khalsa	0120*****0061	33.0775651	74.6595115	Revenue	III
1624	Dab Khalsa	0120*****0062	33.075934	74.6632546	Revenue	III
1625	Dab Khalsa	0120*****0063	33.0744374	74.6679022	Revenue	III
1626	Bhagote Jagir	0120*****0064	33.0564304	74.5919108	Revenue	III
1627	Dadooa	0120*****0065	33.0722557	74.6375927	Revenue	III
1628	Dadooa	0120*****0066	33.08775	74.695286	Revenue	III
1629	Dadooa	0120*****0067	33.07225	74.637532	Revenue	III
1630	Dadooa	0120*****0068	33.58248	74.6295024	Revenue	III
1631	Laiter	0120*****0069	33.0525986	74.593009	Revenue	III
1632	Laiter	0120*****0070	33.05501	74.60241	Revenue	III
1633	Laiter	0120*****0071	33.0568547	74.5816603	Revenue	III
1634	Laiter	0120*****0072	33.0575986	74.593009	Revenue	III
1635	Laiter	0120*****0073	33.0575986	74.593009	Revenue	III
1636	Laiter	0120*****0074	33.333719	74.76382	Revenue	III
1637	Sangar	0120*****0075	33.189548	74.627204	Revenue	III
1638	Sangar	0120*****0076	33.174518	74.626276	Revenue	III
1639	Sangar	0120*****0077	33.178861	74.624692	Revenue	III
1640	Sangar	0120*****0078	33.174594	74.925186	Revenue	III
1641	Sangar	0120*****0079	33.180161	74.624181	Revenue	III
1642	Sangar	0120*****0080	33.14769	74.599151	Revenue	III
1643	Sangar	0120*****0081	33.050259	74.605435	Revenue	III
1644	Sangar	0120*****0082	33.108081	74.633196	Revenue	III
1645	Sangar	0120*****0083	33.181614	74.632892	Revenue	III
1646	Sangar	0120*****0084	33.16871	74.658214	Revenue	III
1647	Sangar	0120*****0085	33.167281	74.644192	Revenue	III
1648	Sangar	0120*****0086	33.168222	74.630695	Revenue	III
1649	Sangar	0120*****0087	33.168517	74.646825	Revenue	III
1650	Sangar	0120*****0088	33.156078	74.640785	Revenue	III
1651	Kalha	0120*****0089	33.159918	74.58058	Revenue	III
1652	Kotla	0120*****0090	33.18494	74.60681	Revenue	III
1653	Kotla	0120*****0091	33.18142	74.60429	Revenue	III
1654	Kotla	0120*****0092	33.18079	74.60404	Revenue	III
1655	Kotla	0120*****0093	33.18175	74.60234	Revenue	III
1656	Kotla	0120*****0094	33.17974	74.60379	Revenue	III
1657	Kotla	0120*****0095	33.17878	74.60362	Revenue	III
1658	Kotla	0120*****0096	33.16	74.6	Revenue	III
1659	Theru	0120*****0097	33.049269	74.062227	Revenue	III
1660	Theru	0120*****0098	33.192396	74.554933	Revenue	III
1661	Theru	0120*****0099	33.20098	74.517215	Revenue	III
1662	Theru	0120*****0100	33.158583	74.577633	Revenue	III
1663	Theru	0120*****0101	33.049269	74.622292	Revenue	III
1664	Sunarian	0120*****0102	33.166967	74.585594	Revenue	III
1665	Dehote	0120*****0103	33.171125	74.563495	Revenue	III
1666	Kalakote	0120*****0104	33.175307	74.51716	Revenue	III
1667	Pouni	0120*****0105	33.088419	74.694669	Revenue	III
1668	Pouni	0120*****0106	33.076371	74.731329	Revenue	III
1669	Daroon	0120*****0107	33.10777	74.70972	Revenue	III
1670	Dhanwa	0120*****0108	33.082551	74.731329	Revenue	III
1671	Dhanwa	0120*****0109	33.082551	74.731329	Revenue	III
1672	Kanha	0120*****0110	33.092511	74.712333	Revenue	III
1673	Kanha	0120*****0111	33.093511	74.71133	Revenue	III
1674	Kanha	0120*****0112	33.093611	74.71133	Revenue	III
1675	Kanha	0120*****0113	33.92511	74.711323	Revenue	III
1676	Kanha	0120*****0114	33.09351	74.71133	Revenue	III
1677	Kanha	0120*****0115	33.08123	74.69333	Revenue	III
1678	Kanha	0120*****0116	33.093511	74.71133	Revenue	III
1679	Kanha	0120*****0117	33.0713511	74.1233	Revenue	III
1680	Majrakund	0120*****0118	33.076578	74.730232	Revenue	III
1681	Khanyari	0120*****0119	33.084247	74.722916	Revenue	III
1682	Lehar	0120*****0120	33.083487	74.692552	Revenue	III

1683	Lehar	0120*****0121	33.083487	74.692552	Revenue	III
1684	Lehar	0120*****0122	33.079459	74.693284	Revenue	III
1685	Lehar	0120*****0123	33.07945	74.693284	Revenue	III
1686	Lehar	0120*****0124	33.083239	74.725843	Revenue	III
1687	Saloon	0120*****0125	33.079716	74.719624	Revenue	III
1688	Saloon	0120*****0126	33.86353	74.723382	Revenue	III
1689	Saloon	0120*****0127	33.485431	74.722803	Revenue	III
1690	Saloon	0120*****0128	33.485431	74.722803	Revenue	III
1691	Saloon	0120*****0129	33.085399	74.7228	Revenue	III
1692	Sungal	0120*****0130	33.083487	74.692552	Revenue	III
1693	Sungal	0120*****0131	33.072829	74.68926	Revenue	III
1694	Sungal	0120*****0132	33.072829	74.68926	Revenue	III
1695	Sungal	0120*****0133	33.082596	74.695871	Revenue	III
1696	Beaulian	0120*****0134	33.77	74.4113	Revenue	III
1697	Beaulian	0120*****0135	33.090262	74.657743	Revenue	III
1698	Beaulian	0120*****0136	33.093412	74.677141	Revenue	III
1699	Beaulian	0120*****0137	33.134398	74.686417	Revenue	III
1700	Panassa	0120*****0138	LAT 33.18451	LONG 74.75612	Revenue	III
1701	Samarh	0120*****0139	LAT 33.15159	LONG 74.70282	Revenue	III
1702	Jhandi	0120*****0140	LAT 33.17838	LONG 74.69089	Revenue	III
1703	Jhandi	0120*****0141	LAT 33.17623	LONG 74.69198	Revenue	III
1704	Jhandi	0120*****0142	LAT 33.171	LONG 74.69165	Revenue	III
1705	Gundali	0120*****0143	LAT 33.172	LONG 74.69163	Revenue	III
1706	Gurah	0120*****0144	LAT 33.183310565172	LONG 74.68822393566	Revenue	III
1707	Matha	0120*****0145	LAT 33.14674	LONG 74.72255	Revenue	III
1708	Matha	0120*****0146	LAT 33.14448	LONG 74.73526	Revenue	III
1709	Matha	0120*****0147	LAT 33.15058	LONG 74.73026	Revenue	III
1710	Matha	0120*****0148	LAT 33.15068	LONG 74.73226	Revenue	III
1711	Matha	0120*****0149	LAT 33.15127	LONG 74.73426	Revenue	III
1712	Dharan	0120*****0150	LAT 33.1607889	LONG 74.7832074	Revenue	III
1713	Dharan	0120*****0151	LAT 33.164950	LONG 74.788182	Revenue	III
1714	Dharan	0120*****0152	LAT 33.147408	LONG 74.785132	Revenue	III
1715	Dharan	0120*****0153	LAT 33.057640928310	LONG 74.84494976699	Revenue	III
1716	Sailanjan	0120*****0154	LAT 33.154405	LONG 74.796891	Revenue	III
1717	Sailanjan	0120*****0155	LAT 33.146382	LONG 74.790245	Revenue	III
1718	Sailanjan	0120*****0156	LAT 33.154405	LONG 74.796891	Revenue	III
1719	Nomal	0120*****0157	LAT 33.14223	LONG 74.73658	Revenue	III
1720	Nomal	0120*****0158	LAT 33.13836	LONG 74.73603	Revenue	III
1721	Nomal	0120*****0159	LAT 30.50471	LONG 73.89555	Revenue	III
1722	Nomal	0120*****0160	LAT 33.10786	LONG 74.79337	Revenue	III
1723	Nomal	0120*****0161	LAT 33.13006	LONG 74.7631	Revenue	III
1724	Nomal	0120*****0162	LAT 33.13784	LONG 74.76339	Revenue	III
1725	Nomal	0120*****0163	LAT 33.13812	LONG 74.76281	Revenue	III
1726	Kakra	0120*****0164	LAT 33.189667	LONG 74.775842	Revenue	III
1727	Gabbar	0120*****0165	LAT 33.12886N	LONG 74.46486E	Revenue	III
1728	Baldhanoo	0120*****0166	LAT 33.182022	LONG 74.771412	Revenue	III
1729	Thanole	0120*****0167	LAT 33.224010	LONG 74.706326	Revenue	III
1730	Pattian	0120*****0168	LAT 33.235105	LONG 74.694151	Revenue	III
1731	Lorcha	0120*****0169	LAT 33.18402	LONG 74.74466	Revenue	III
1732	Karonkote	0120*****0170	33.1412	74.96821	Revenue	III
1733	Chourakote	0120*****0171	33.11609	74.925055	Revenue	III
1734	Chourakote	0120*****0172	33.11594	74.9275056	Revenue	III
1735	Sermeghan	0120*****0173	33.13221	74.8609	Revenue	III
1736	Sermeghan	0120*****0174	33.13249	74.86378	Revenue	III
1737	Sermeghan	0120*****0175			Revenue	III
1738	Sarhi	0120*****0176	33.1082	74.9956	Revenue	III
1739	Tote	0120*****0177	33.091278	74.969421	Revenue	III
1740	Dangakote	0120*****0178			Revenue	III
1741	Shajroo	0120*****0179	33.280486	74.848076	Revenue	III
1742	Chapanoo	0120*****0180	32.96511	74.86345	Revenue	III
1743	Panassa	0120*****0181	Does not Exist on Spot		Revenue	III
1744	Panassa	0120*****0182	Does not Exist on Spot		Revenue	III
1745	Panassa	0120*****0183	Does not Exist on Spot		Revenue	III
1746	Dasanoo	0120*****0184	33.06393	74.81548	Revenue	III
1747	Suketar	0120*****0185	33.06747	74.85579	Revenue	III
1748	Kundra	0120*****0186	33.03296	74.82671	Revenue	III
1749	Bhabber Rasalian	0120*****0187	33.03324	74.81068	Revenue	III

1750	Krain	0120*****0188	33.05576	74.87382	Revenue	III
1751	Bhaga	0120*****0189	33.05174	74.87546	Revenue	III
1752	Bhaga	0120*****0190	33.04818	74.89149	Revenue	III
1753	Bidda	0120*****0191	33.124131	74.828598	Revenue	III
1754	Salal	0120*****0192	33.169729	74.807684	Revenue	III
1755	Salal	0120*****0193	33.1595	74.82159	Revenue	III
1756	Salal	0120*****0194	33.16171	74.82135	Revenue	III
1757	Salal	0120*****0195	33.16194	74.81894	Revenue	III
1758	Salal	0120*****0196	33.1569	74.8221	Revenue	III
1759	Salal	0120*****0197	33.14934	74.813243	Revenue	III
1760	Salal	0120*****0198	33.166996	74.842123	Revenue	III
1761	Salal	0120*****0199	33.202334	74.817625	Revenue	III
1762	Salal	0120*****0200	33.166996	74.842123	Revenue	III
1763	Salal	0120*****0201	33.17074	74.833901	Revenue	III
1764	Salal	0120*****0202	33.160508	74.834081	Revenue	III
1765	Salal	0120*****0203	33.171267	74.821652	Revenue	III
1766	Jerri	0120*****0204	Does not Exist on Spot		Revenue	III
1767	Pandhal	0120*****0205	33.0826.2	745035.6	Revenue	III
1768	Jadd	0120*****0206	33088473	74.769845	Revenue	III
1769	Jadd	0120*****0207	33.087900	74.769322	Revenue	III
1770	Jadd	0120*****0208	33.086324	74.764504	Revenue	III
1771	Jadd	0120*****0209	Does not Exist on Spot		Revenue	III
1772	Jadd	0120*****0210	33.084315	74.766236	Revenue	III
1773	Jadd	0120*****0211	Does not Exist on Spot		Revenue	III
1774	Chaiter	0120*****0212	33.068061	74.76556	Revenue	III
1775	Mari	0120*****0213	33.0905219	74.842535	Revenue	III
1776	Vijaypur	0120*****0214	33.0958879	74.8305214	Revenue	III
1777	Vijaypur	0120*****0215	33.0951274	74.8237684	Revenue	III
1778	Gran	0120*****0216	33.0806124	74.8752684	Revenue	III
1779	Gran	0120*****0217	33.0913537	74.8647893	Revenue	III
1780	Reasi	0120*****0218	33.0769769	74.8318558	Revenue	III
1781	Reasi	0120*****0219	33.0822767	74.834213	Revenue	III
1782	Saroon	0120*****0220	33.03N	74.555E	Revenue	III
1783	Kotli Bajalan	0120*****0221	35.5924N	74.5511E	Revenue	III
1784	Kotli Bajalan	0120*****0222	32.5826N	74.5432E	Revenue	III
1785	Kotli Bajalan	0120*****0223	32.5850N	74.555E	Revenue	III
1786	Kotli Bajalan	0120*****0224	32.5847N	74.552E	Revenue	III
1787	Kotli Bajalan	0120*****0225	32.5841N	74.543E	Revenue	III
1788	Kotli Bajalan	0120*****0226	32.5826N	74.5432E	Revenue	III
1789	Treen Meyari	0120*****0227	32.945711	74.950561	Revenue	III
1790	Treen Meyari	0120*****0228	32.965603	74.930559	Revenue	III
1791	Treen Meyari	0120*****0229	32.95603	74.930741	Revenue	III
1792	Kakryal	0120*****0230	32.931874	74.952843	Revenue	III
1793	Kotla	0120*****0231	32.931874	74.952843	Revenue	III
1794	Kotla	0120*****0232	32.931874	74.952843	Revenue	III
1795	Kotla	0120*****0233	32.929437	74.930194	Revenue	III
1796	Sirah	0120*****0234	32.948916	74.94477	Revenue	III
1797	Sirah	0120*****0235	32.952348	74.949302	Revenue	III
1798	Sool	0120*****0236	32.955523	74.952112	Revenue	III
1799	Sool	0120*****0237	32.959226	74.937043	Revenue	III
1800	Sool	0120*****0238	32.964629	74.967454	Revenue	III
1801	Sool	0120*****0239	32.951993	74.951382	Revenue	III
1802	Dhirti	0120*****0240	32.951993	74.960879	Revenue	III
1803	Kotli Manotrian	0120*****0241	33.027603	74.895303	Revenue	III
1804	Kotli Manotrian	0120*****0242	33.036833	74.894024	Revenue	III
1805	Kotli Manotrian	0120*****0243	33.045955	74.89384	Revenue	III
1806	Kotli Manotrian	0120*****0244	33.045741	74.893904	Revenue	III
1807	Kotli Manotrian	0120*****0245	33.037822	74.898891	Revenue	III
1808	Kotli Manotrian	0120*****0246	32.031231	74.909406	Revenue	III
1809	Kotli Manotrian	0120*****0247	33.034889	74.891288	Revenue	III
1810	Kotli Manotrian	0120*****0248	33.265574	74.88707	Revenue	III
1811	Kotli Manotrian	0120*****0249	33.027287	74.891632	Revenue	III
1812	Kotli Manotrian	0120*****0250	33.03128	74.901488	Revenue	III
1813	Karua	0120*****0251	33.030769	74.881361	Revenue	III
1814	Parthal	0120*****0252	33.000561	74.900381	Revenue	III
1815	Parthal	0120*****0253	33.001505	74.917956	Revenue	III
1816	Parthal	0120*****0254	32.997578	74.915853	Revenue	III

1817	Parthal	0120*****0255	32.995688	74.907819	Revenue	III
1818	Parthal	0120*****0256	33.016914	74.929697	Revenue	III
1819	Parthal	0120*****0257	33.04241	74.931384	Revenue	III
1820	Buttan	0120*****0258	32.990579	74.893894	Revenue	III
1821	Akhli	0120*****0259	32.947072	74.904932	Revenue	III
1822	Garn	0120*****0260	30.00324	74.90571	Revenue	III
1823	Pangath	0120*****0261	33.00175	74.908415	Revenue	III
1824	Pangath	0120*****0262	33.000561	74.900381	Revenue	III
1825	Panthal	0120*****0263	32.973617	74.974687	Revenue	III
1826	Bhagta	0120*****0264	63.297255	76.965899	Revenue	III
1827	Taleen	0120*****0265	32.969482	74.970383	Revenue	III
1828	Taleen	0120*****0266	32.967049	74.96191	Revenue	III
1829	Chak Bhagta	0120*****0267	32.960092	74.956677	Revenue	III
1830	Chak Bhagta	0120*****0268	32.96405	74.9514	Revenue	III
1831	Chak Bhagta	0120*****0269	32.964923	74.957818	Revenue	III
1832	Dadura	0120*****0270	32.990727	74.970089	Revenue	III
1833	Paroh	0120*****0271	32.978224	74.935308	Revenue	III
1834	Paroh	0120*****0272	32.964629	74.967454	Revenue	III
1835	Paroh	0120*****0273	32.978224	74.935308	Revenue	III
1836	Serli	0120*****0274	32.988446	74.947	Revenue	III
1837	Manoon	0120*****0275	32.968127	74.952387	Revenue	III
1838	Manoon	0120*****0276	32.932386	74.960501	Revenue	III
1839	Manoon	0120*****0277	32.968867	74.953371	Revenue	III
1840	Manoon	0120*****0278	32.9675401	74.959072	Revenue	III
1841	Kundrorian	0120*****0279	32.98336228	74.92904505	Revenue	III
1842	Kundrorian	0120*****0280	32.9758754	74.93279824	Revenue	III
1843	Kundrorian	0120*****0281	32.98700482	74.93766789	Revenue	III
1844	Dhanori	0120*****0282	32.96949387	74.92556022	Revenue	III
1845	Latori	0120*****0283	32.97032112	74.92060027	Revenue	III
1846	Arli Hansali	0120*****0284	32.98142194	74.94050582	Revenue	III
1847	Arli Hansali	0120*****0285	32.97411677	74.93957593	Revenue	III
1848	Arli Hansali	0120*****0286	32.97220834	74.93757176	Revenue	III
1849	Katra	0120*****0287	32.9903808	74.92830911	Revenue	III
	DISTT DODÄ					
1850	Kaplas Sar 1	116654316090001	32° 52' 18.795" N	75° 41' 16.215" E	Forest	III
1851	Kaplas Sar 2	116654316090002	32° 52' 34.783" N	75° 40' 55.872" E	Forest	III
1852	Kaplas Sar 3	116654316090003	32° 52' 37.579" N	75° 41' 9.079" E	Forest	III
1853	Kaplas Sar 4	116654316090004	32° 52' 44.796" N	75° 41' 4.097" E	Forest	III
1854	Kaplas Nag	116654316090005	32° 52' 17.378" N	75° 40' 41.301" E	DERS / Revenue	III
1855	Madsu Talao1	116654315120006	33° 0' 7.328" N	75° 42' 4.964" E	DERS / Revenue	III
1856	Madsu Talao2	116654315120007	33° 0' 5.483" N	75° 42' 9.133" E	DERS / Revenue	III
1857	Shai Bheli	116624315120008	33° 9' 3.200" N	75° 35' 19.510" E	S&WC	I
1858	Harshi Mahalla	116624315120009	33° 9' 28.940" N	75° 44' 17.030" E	S&WC	I
1859	Mandrana Mahalla	116624315120010	33° 9' 34.210" N	75° 43' 50.550" E	S&WC	I
1860	Sekwan	116624315120018	33° 8' 59.670" N	75° 31' 38.430" E	S&WC	I
1861	Zudi Mahalla	116624315120011	33° 9' 47.840" N	75° 44' 35.150" E	S&WC	II
1862	Shirkond Bhagwah	116624315080012	33° 10' 39.820" N	75° 28' 27.320" E	S&WC	II
1863	Chabli Bijarni	116624315080013	33° 10' 47.360" N	75° 28' 40.350" E	S&WC	II
1864	Dharnal Budhyanpur	116624315120014	33° 9' 1.780" N	75° 35' 18.420" E	S&WC	III
1865	Ponda Udhyanpur	116624315120015	33° 9' 20.930" N	75° 38' 21.290" E	S&WC	III
1866	Kundan Udhyanpur	116624315120016	33° 9' 52.060" N	75° 34' 50.130" E	S&WC	III
1867	Shai Bheli Udhyanpur	116624315120017	33° 9' 3.200" N	75° 35' 19.510" E	S&WC	III
	DISTT RAMBAN					
1868	Jabor Sar	117674315040001	33° 14' 27.603" N	75° 2' 46.099" E	DERS / Revenue	III
1869	TALAB NACH-NALLAH KHARI	117664315030002	33° 21' 59.050" N	75° 10' 31.930" E	S&WC	I
1870	TITARSOO RAMBAN	117674315080003	33° 12' 54.120" N	75° 15' 14.930" E	S&WC	I
1871	RANI TALAB BATOTE	117674315080004	33° 7' 9.780" N	75° 19' 22.380" E	S&WC	II
1872	BANDAN ANGALDAN	117674315030005	33° 15' 0.600" N	75° 5' 54.390" E	S&WC	II
1873	SERI-PURA SANGALDAN	117674315040006	33° 13' 46.150" N	75° 5' 16.570" E	S&WC	III
	DISTT KISHTWAR					

1874	Kon Nag	118694314080001	34° 2' 10.370" N	75° 28' 16.941" E	DERS / Revenue	III
1875	Naikhoi Sar	118694314080002	34° 0' 58.079" N	75° 27' 12.802" E	DERS / Revenue	III
1876	Naginpathar Sar	118694314080003	34° 0' 10.142" N	75° 28' 0.251" E	DERS / Revenue	III
1877	Purmandal Sar	118694315050004	33° 58' 17.850" N	75° 27' 1.199" E	DERS / Revenue	III
1878	Saris Nag	118694315050005	33° 57' 9.178" N	75° 24' 36.983" E	DERS / Revenue	III
1879	Kras Sar	118694315090006	33° 59' 24.731" N	75° 34' 29.244" E	DERS / Revenue	III
1880	Naganandar Sar	118694315090007	33° 58' 27.851" N	75° 34' 23.351" E	DERS / Revenue	III
1881	Tumulasar	118694315090008	33° 58' 34.613" N	75° 34' 58.407" E	DERS / Revenue	III
1882	Nilgur Sar Bod	118694315090009	33° 55' 56.008" N	75° 37' 39.953" E	DERS / Revenue	III
1883	Nilgur Sar Lokut	118694315090010	33° 55' 49.977" N	75° 36' 58.999" E	DERS / Revenue	III
1884	Nagimandu Sar	118694315090011	33° 53' 0.589" N	75° 41' 39.485" E	DERS / Revenue	III
1885	Malgarhu Sar 1	118694315130012	33° 45' 39.816" N	75° 48' 58.343" E	DERS / Revenue	III
1886	Malgarhu Sar 2	118694315130013	33° 45' 31.759" N	75° 48' 44.705" E	DERS / Revenue	III
1887	Saras Nag	118694315140014	33° 43' 3.527" N	75° 46' 29.786" E	DERS / Revenue	III
1888	Ditap Nag	118694315050015	33° 52' 23.301" N	75° 25' 18.426" E	DERS / Revenue	III
1889	Khelan Nag	118694315050016	33° 46' 49.115" N	75° 29' 32.287" E	DERS / Revenue	III
1890	Kutabal sar	118694315050017	33° 46' 7.956" N	75° 28' 21.226" E	DERS / Revenue	III
1891	Margan Sar	118694315050018	33° 45' 32.050" N	75° 28' 27.729" E	DERS / Revenue	III
1892	Shilsar	118694315100019	33° 44' 9.896" N	75° 30' 28.446" E	DERS / Revenue	III
1893	Shilsar Lokut	118694315100020	33° 43' 49.861" N	75° 30' 39.967" E	DERS / Revenue	III
1894	Gagar Nai Sar	118694315100021	33° 44' 18.641" N	75° 31' 17.077" E	DERS / Revenue	III
1895	Hok sar	118694315100022	33° 38' 0.477" N	75° 30' 14.944" E	DERS / Revenue	III
1896	Driyan sar	118694315100023	33° 37' 31.642" N	75° 30' 51.294" E	DERS / Revenue	III
1897	Zarnag	118694315100024	33° 37' 7.986" N	75° 32' 13.276" E	DERS / Revenue	III
1898	Kain Nag	118694315100025	33° 37' 55.014" N	75° 36' 7.767" E	DERS / Revenue	III
1899	Handimandu Sar	118704315110026	33° 29' 18.174" N	75° 33' 3.082" E	DERS / Revenue	III
1900	Dudhar sar	118715203040027	33° 11' 3.580" N	76° 7' 26.306" E	DERS / Revenue	III
1901	Kali Nag	118685203040028	33° 8' 51.596" N	76° 8' 19.210" E	DERS / Revenue	III
1902	Shazun Nag	118715203060029	33° 31' 37.198" N	76° 16' 56.641" E	DERS / Revenue	III
1903	Kaintal Sar	118694314120030	34° 1' 20.032" N	75° 40' 9.687" E	DERS / Revenue	III
1904	Chudgal N Sar	118694314120031	34° 1' 42.521" N	75° 31' 0.679" E	DERS / Revenue	III
1905	Watalhoi sar	118694314120032	34° 3' 7.375" N	75° 34' 51.390" E	DERS / Revenue	III
1906	Kumlun N sar	118694314120033	34° 1' 59.559" N	75° 34' 40.178" E	DERS / Revenue	III

1907	Gogji sar	118694315050034	33° 52' 11.189" N	75° 27' 4.499" E	DERS / Revenue	III
1908	Kral Sar	118694315050035	33° 50' 41.474" N	75° 26' 48.471" E	DERS / Revenue	III
1909	Sangur Sar	118694315050036	33° 47' 56.200" N	75° 27' 53.693" E	DERS / Revenue	III
1910	Unnamed	118694315100037	33° 38' 0.254" N	75° 30' 47.136" E	DERS / Revenue	III
1911	Sarwal Sar	118694315100038	33° 32' 55.007" N	75° 41' 47.871" E	DERS / Revenue	III
1912	Chandalgad sar	118685203040039	33° 10' 27.756" N	76° 3' 20.425" E	DERS / Revenue	III
1913	New Glacial Lake	118685203040040	33° 9' 59.423" N	76° 4' 57.167" E	DERS / Revenue	III
1914	Dudhar sar-1	118685203040041	33° 9' 43.380" N	76° 8' 0.815" E	DERS / Revenue	III
1915	Dabhati nag	118695203030042	33° 29' 29.007" N	76° 0' 51.148" E	DERS / Revenue	III
1916	Bramasar Nanth	118695203020043	33° 33' 7.195" N	76° 4' 52.686" E	Wildlife	III
1917	Bramasar Kiber	118695203020044	33° 32' 14.263" N	76° 5' 13.261" E	Wildlife	III
1918	New Glacial Lake	118695203020045	33° 32' 13.053" N	76° 7' 12.456" E	DERS / Revenue	III
1919	New Glacial Lake	118695203020046	33° 31' 54.008" N	76° 7' 7.336" E	DERS / Revenue	III
1920	Chota nag	118715203020047	33° 31' 0.027" N	76° 11' 48.604" E	DERS / Revenue	III
1921	Chota Sar-1	118715203020048	33° 30' 49.075" N	76° 13' 19.934" E	DERS / Revenue	III
1922	Nagdal Sar	118715203030049	33° 23' 59.908" N	76° 9' 26.353" E	DERS / Revenue	III
1923	Gagal Nag	118715203070050	33° 27' 12.701" N	76° 16' 45.492" E	DERS / Revenue	III
1924	Barnal nag	118715203060051	33° 32' 44.530" N	76° 20' 10.763" E	DERS / Revenue	III
1925	Barnaj Nag	118715203070052	33° 29' 5.022" N	76° 21' 6.716" E	DERS / Revenue	III
1926	Hagshu Sar	118715203060053	33° 30' 24.014" N	76° 26' 57.180" E	DERS / Revenue	III
1927	Chumik Nag	118715203070054	33° 29' 3.843" N	76° 27' 51.822" E	DERS / Revenue	III
1928	Ruhar nag-1	118715203070055	33° 27' 54.388" N	76° 28' 24.094" E	DERS / Revenue	III
1929	Ruhar nag-2	118715203070056	33° 27' 53.436" N	76° 28' 14.093" E	DERS / Revenue	III
1930	Panasa Nag	118715203070057	33° 27' 35.499" N	76° 28' 25.679" E	DERS / Revenue	III
1931	Subta Nag	118715203070058	33° 25' 12.097" N	76° 29' 49.330" E	DERS / Revenue	III
1932	Kiar nag-1	118695203020059	33° 38' 59.611" N	76° 3' 23.936" E	DERS / Revenue	III
1933	Kiar nag-2	118695203020060	33° 39' 10.371" N	76° 3' 19.595" E	DERS / Revenue	III
1934	Kiar nar-3	118695203020061	33° 39' 45.880" N	76° 4' 32.710" E	DERS / Revenue	III
1935	Prul Nag-1	118695203020062	33° 42' 0.248" N	76° 11' 18.022" E	DERS / Revenue	III
1936	Prul Nag-2	118695203020063	33° 41' 52.142" N	76° 11' 12.001" E	DERS / Revenue	III
1937	Prul Nag-3	118695203020064	33° 40' 20.575" N	76° 9' 0.414" E	DERS / Revenue	III
1938	Prul Nag-4	118695203020065	33° 40' 12.471" N	76° 7' 2.126" E	DERS / Revenue	III
1939	Prul Nag-5	118695203020066	33° 42' 17.703" N	76° 11' 54.757" E	DERS / Revenue	III
1940	Prul nag-6	118695203020067	33° 39' 55.082" N	76° 6' 1.870" E	DERS / Revenue	III

1941	Sarbal Sar-1	118695203020068	33° 39' 33.018" N	76° 5' 53.318" E	DERS / Revenue	III
1942	Sarbal Sar-2	118695203020069	33° 39' 27.284" N	76° 5' 23.949" E	DERS / Revenue	III
1943	Chota sar	118695203010070	33° 47' 41.923" N	76° 6' 54.861" E	DERS / Revenue	III
1944	Fariabad Sar-1	118695203010071	33° 56' 38.315" N	76° 1' 10.893" E	DERS / Revenue	III
1945	Fariabad Sar-2	118695203010072	33° 56' 15.795" N	76° 0' 22.127" E	DERS / Revenue	III
1946	Faridbad Sar-3	118694315130073	33° 54' 14.086" N	75° 58' 37.999" E	DERS / Revenue	III
1947	Tanak Sar	118695203010074	33° 53' 19.271" N	76° 2' 1.570" E	DERS / Revenue	III
1948	Chilung Nag Bod	118695203010075	33° 52' 8.041" N	76° 7' 9.046" E	DERS / Revenue	III
1949	Chilung Nag Lokut	118695203010076	33° 52' 29.229" N	76° 6' 35.095" E	DERS / Revenue	III
1950	Dudharhygan Sar	118694315130077	33° 50' 23.675" N	75° 45' 42.667" E	DERS / Revenue	III
1951	Rangasar	118694315140078	33° 37' 7.600" N	75° 51' 4.836" E	DERS / Revenue	III
1952	NAGNI SHEIKH-PURA	0118*****082	33° 6' 22.460" N	75° 3' 18.480" E	S&WC	I
1953	DAMBER NAAG (CHERHAR)	118684315110079	33° 21' 6.990" N	75° 44' 56.160" E	S&WC	I
1954	KOKA BASTI	0118*****080	33° 6' 29.910" N	75° 31' 2.850" E	S&WC	I
1955	SALANA SAROOR	11868431516081	33° 11' 17.120" N	75° 49' 15.490" E	S&WC	II
1956	DONGRA TATANI	0118*****084	33° 6' 32.280" N	75° 31' 51.220" E	S&WC	II
1957	KOKA BASTI	0118*****083	33° 6' 29.910" N	75° 31' 2.850" E	S&WC	III
1958	NEJU PHILSA	0118*****085	33° 6' 19.000" N	75° 31' 26.320" E	S&WC	III
1959	MANDIR LASS	0118*****086	33° 6' 9.110" N	75° 29' 13.990" E	S&WC	III
	DISTT RAJOURI					
1960	Panch Gabbar Sar	106234311110001	33° 29' 9.858" N	74° 34' 8.420" E	Forest	III
1961	Bela Sar	106234311110002	33° 29' 11.888" N	74° 36' 29.679" E	Forest	III
1962	Simar sar	106234311110004	33° 26' 39.741" N	74° 36' 48.272" E	Forest	III
1963	Majhur Talao	106204311060005	33° 31' 59.570" N	74° 21' 45.200" E	Forest	III
1964	Katori Sar	106234311110003	33° 28' 5.190" N	74° 36' 5.114" E	DERS / Revenue	III
1965	Mangota Talao	106204311060006	33° 31' 58.956" N	74° 21' 50.296" E	DERS / Revenue	III
1966	Budhal Sar	106234311110007	33° 29' 46.663" N	74° 34' 43.709" E	DERS / Revenue	III
1967	New Lake	106234311110008	33° 29' 51.205" N	74° 34' 54.394" E	DERS / Revenue	III
1968	Naoshera	106234311040009	33° 9' 44.461" N	74° 13' 53.789" E	DERS / Revenue	III
1969	Lower Ghambir	106224311060010	33° 31' 0.020" N	74° 17' 41.640" E	S&WC	I
1970	Kotli	106224311060011	33° 31' 13.510" N	74° 17' 8.440" E	S&WC	I
1971	Galhutti Morhian Katara	106224311060012	33° 31' 17.600" N	74° 17' 35.050" E	S&WC	I
1972	Ghambir Nakkar	106224311060013	33° 31' 17.600" N	74° 17' 35.050" E	S&WC	I
1973	Ghambir Khoria Co. 87/R	106224311060024	33° 31' 44.810" N	74° 17' 37.350" E	S&WC	I
1974	Kalaban Co. 76/R	106224311060026	33° 30' 22.730" N	74° 16' 32.750" E	S&WC	I
1975	Kalaban Co. 76/R	106224311060027	33° 32' 25.480" N	74° 16' 36.850" E	S&WC	I
1976	Sua Co 86/R	106224311060029	33° 31' 1.160" N	74° 17' 24.890" E	S&WC	I
1977	Dhereloyate Co. 77/R	106224311060030	33° 30' 59.290" N	74° 15' 21.400" E	S&WC	I
1978	Deheri Java Co. 76/R	106224311060031	33° 31' 3.150" N	74° 15' 22.290" E	S&WC	I
1979	Dhare Galli Co. 108/R	106204311060052	33° 34' 25.412" N	74° 21' 44.659" E	S&WC	I
1980	Dhare Galli Co. 109/R	106204311060053	33° 34' 29.683" N	74° 22' 26.936" E	S&WC	I
1981	Dhare Galli Co. 108/R	106204311060054	33° 34' 7.982" N	74° 22' 6.138" E	S&WC	I
1982	Dhare Galli Co. 107/R	106204311060056	33° 34' 2.008" N	74° 20' 32.095" E	S&WC	I
1983	Panggi Co. 107/R	106204311060060	33° 34' 44.664" N	74° 22' 42.844" E	S&WC	I
1984	Mora Chinariyal	106244311110087	33° 15' 42.000" N	74° 31' 41.000" E	S&WC	I
1985	Pind Bakhar	106224311040090	33° 14' 48.000" N	74° 13' 50.000" E	S&WC	I
1986	Nilwah	106224311060014	33° 31' 38.070" N	74° 17' 22.760" E	S&WC	II
1987	Karma	106244311080015	33° 7' 45.900" N	74° 27' 24.300" E	S&WC	II
1988	Daroon	106244311080016	33° 6' 17.200" N	74° 29' 55.860" E	S&WC	II
1989	Prat	106264311120017	33° 6' 9.553" N	74° 36' 56.940" E	S&WC	II

1990	Rugga	106244311070018	33° 6' 28.600" N	74° 33' 46.000" E	S&WC	II
1991	Jatta Brahmana	106244311070019	33° 15' 4.900" N	74° 28' 12.840" E	S&WC	II
1992	Lower Badanoo	106244311080020	33° 8' 25.000" N	74° 25' 40.000" E	S&WC	II
1993	Upper Badanoo	106244311080021	33° 8' 25.000" N	74° 25' 4.000" E	S&WC	II
1994	Dassal Gugrain Co. 49/R	106224311070022	33° 21' 54.870" N	74° 16' 43.170" E	S&WC	II
1995	Dassal Gali Co. 49/R	106224311070023	33° 21' 36.470" N	74° 16' 34.500" E	S&WC	II
1996	Ghambir Nakkar Co. 87/R	106224311060025	33° 31' 17.600" N	74° 17' 35.080" E	S&WC	II
1997	Kotli Co. 76/R	106224311060028	33° 32' 37.700" N	74° 16' 20.570" E	S&WC	II
1998	Sawani Co. 35/R	106224311070051	33° 19' 12.570" N	74° 16' 34.050" E	S&WC	II
1999	Deherie Co. 76/R	106224311020032	33° 32' 39.530" N	74° 14' 34.050" E	S&WC	II
2000	Kotli Co. 79/R	106224311060033	33° 30' 49.750" N	74° 16' 22.290" E	S&WC	II
2001	Dassal Gali 2nd Co. 49/R	106224311070034	33° 21' 35.790" N	74° 16' 30.950" E	S&WC	II
2002	Pollian Co 49/R	106224311070035	33° 21' 39.480" N	74° 15' 25.910" E	S&WC	II
2003	Pollian Co 50/R	106224311070036	33° 21' 33.010" N	74° 15' 19.360" E	S&WC	II
2004	Pollian Galli Co 51/R	106224311030037	33° 21' 52.900" N	74° 14' 26.570" E	S&WC	II
2005	Mora Sawani Co. 22/R	106224311030038	33° 21' 37.610" N	74° 14' 11.740" E	S&WC	II
2006	Dhara Sambla Co. 22/R	106224311030039	33° 21' 53.830" N	74° 13' 49.350" E	S&WC	II
2007	Kotli Co. 79/R	106224311060040	33° 30' 49.750" N	74° 16' 35.470" E	S&WC	II
2008	Dhare Galli Co. 108/R	106204311060055	33° 34' 5.982" N	74° 21' 51.550" E	S&WC	II
2009	Kotli Co. 79/R	106224311060041	33° 30' 48.990" N	74° 16' 19.110" E	S&WC	III
2010	Kotli Co. 79/R	106224311060042	33° 31' 3.600" N	74° 15' 55.430" E	S&WC	III
2011	Galhutti Co. 78/R	106224311060043	33° 30' 49.380" N	74° 15' 41.070" E	S&WC	III
2012	Galhutti Co. 78/R	106224311060044	33° 30' 33.880" N	74° 15' 53.700" E	S&WC	III
2013	Galhutti Co. 78/R	106224311060045	33° 30' 39.370" N	74° 15' 56.150" E	S&WC	III
2014	Galhutti Co. 78/R	106224311060046	33° 30' 33.470" N	74° 15' 2.850" E	S&WC	III
2015	Jammola	106224311060047	33° 30' 34.920" N	74° 15' 15.610" E	S&WC	III
2016	Jammola	106224311060048	33° 30' 49.320" N	74° 15' 15.960" E	S&WC	III
2017	Ladyal	106224311060049	33° 30' 27.500" N	74° 15' 1.340" E	S&WC	III
2018	Jammola	106224311060050	33° 30' 28.420" N	74° 15' 17.040" E	S&WC	III
2019	Rajdhani Co. 104/R	106204311060057	33° 30' 47.160" N	74° 19' 57.440" E	S&WC	III
2020	Fathapura Co. 101/R	106234311070058	33° 25' 50.580" N	74° 28' 7.720" E	S&WC	III
2021	Azmatabad Co 110/R	106204311060059	33° 33' 58.514" N	74° 22' 45.106" E	S&WC	III
2022	Shahdara Co 107/R	106204311060061	33° 34' 43.000" N	74° 22' 8.610" E	S&WC	III
2023	Shahdara Co 107/R	106204311060062	33° 34' 32.795" N	74° 23' 3.043" E	S&WC	III
2024	Prat	106264311120063	33° 5' 56.950" N	74° 33' 9.000" E	S&WC	III
2025	Mela Pind	106244311120064	33° 10' 20.000" N	74° 31' 5.000" E	S&WC	III
2026	Patrara	106234311110065	33° 29' 19.598" N	74° 35' 19.924" E	S&WC	III
2027	Khabri Gala Marchola	106264311120066	33° 5' 36.000" N	74° 32' 40.000" E	S&WC	III
2028	Khakra Padde Marchola	106264311120067	33° 5' 23.000" N	74° 32' 22.000" E	S&WC	III
2029	Kerma Co. 39/D	106234311110068	33° 16' 8.000" N	74° 38' 29.000" E	S&WC	III
2030	Kerma Pathi Co. 39/D	106244311120069	33° 14' 39.000" N	74° 33' 45.000" E	S&WC	III
2031	Chansar Galla Co. 39/D	106234311110070	33° 20' 26.000" N	74° 33' 19.000" E	S&WC	III
2032	Prat Mandir	106234311120071	33° 12' 48.000" N	74° 38' 44.000" E	S&WC	III
2033	Mar Gala Hathel-A Co. 115/D	106234311110072	33° 16' 1.000" N	74° 37' 30.000" E	S&WC	III
2034	Mar Gala Co. 116/D	106234311110073	33° 18' 32.000" N	74° 32' 12.000" E	S&WC	III
2035	Tali Gala Co. 49/D	106244311120074	33° 10' 18.000" N	74° 35' 1.000" E	S&WC	III
2036	Jabba Hathel-B Co 73/D	106234311110075	33° 20' 51.000" N	74° 39' 0.000" E	S&WC	III
2037	Nabni -1st Hathle -B Co 73/D	106264311120076	33° 6' 2.749" N	74° 36' 42.944" E	S&WC	III
2038	Nabni -2nd Hathle -B Co 73/D	106234311110077	33° 16' 22.000" N	74° 38' 43.000" E	S&WC	III
2039	Thill Pathi Co. 38/D	106234311070078	33° 19' 43.000" N	74° 29' 16.000" E	S&WC	III
2040	Pathi Co. 39/D	106244311080079	33° 14' 12.000" N	74° 27' 25.000" E	S&WC	III
2041	Pangi Galla	106264311120080	33° 7' 17.000" N	74° 34' 55.000" E	S&WC	III
2042	Dharat	106224311070081	33° 20' 4.000" N	74° 22' 54.000" E	S&WC	III
2043	Semble Co. 28/N	106254311080082	33° 7' 23.000" N	74° 23' 0.000" E	S&WC	III
2044	Dhak	106244311120083	33° 11' 1.000" N	74° 32' 16.000" E	S&WC	III
2045	Morha Talla	106244311080084	33° 11' 33.000" N	74° 26' 10.000" E	S&WC	III
2046	Gidder Gali	106244311080085	33° 14' 17.000" N	74° 24' 43.000" E	S&WC	III
2047	Takiya	106234311110086	33° 20' 26.000" N	74° 35' 42.000" E	S&WC	III
2048	Mora Dakkha	106234311110088	33° 16' 10.000" N	74° 34' 11.000" E	S&WC	III
2049	Mora Manhel Debi	106224311070089	33° 17' 39.000" N	74° 26' 2.000" E	S&WC	III
2050	Darman Co. 111/K	106224311070091	33° 20' 41.000" N	74° 24' 46.000" E	S&WC	III
2051	Mahu Sail Sue	106244311080092	33° 13' 11.000" N	74° 25' 3.000" E	S&WC	III
2052	Palterial Sail Sui	106234311110093	33° 27' 59.000" N	74° 37' 18.000" E	S&WC	III
2053	Chhaid Bathara	106234311110094	33° 21' 43.000" N	74° 33' 52.000" E	S&WC	III
2054	Bathara	106244311080095	33° 13' 17.000" N	74° 24' 5.000" E	S&WC	III
2055	Burla Kharak Co. 159/K	106234311110196	33° 22' 14.000" N	74° 34' 34.000" E	S&WC	III
2056	Upper Kharak Co. 159/K	106234311110197	33° 16' 48.000" N	74° 35' 49.000" E	S&WC	III

2057	Lanjar Co. 174/D	106234311110198	33° 28' 41.197" N	74° 37' 47.689" E	S&WC	III
2058	Bansa Chhappar Co. 174/K	106234311110199	33° 18' 5.272" N	74° 39' 29.343" E	S&WC	III
2059	Jatta Brahamana Co. 173/K	106244311110100	33° 15' 49.000" N	74° 31' 44.000" E	S&WC	III
2060	Kako Galla Co. 173/K	106234311110101	33° 15' 4.000" N	74° 38' 2.000" E	S&WC	III
2061	Patareyrea Gahi Co. 172/K	106234311110102	33° 15' 5.000" N	74° 38' 13.000" E	S&WC	III
2062	Aundh Co. 160/K	106234311110103	33° 16' 46.000" N	74° 33' 56.000" E	S&WC	III
2063	Makol Galla Co. 160/K	106244311080104	33° 13' 49.000" N	74° 29' 26.000" E	S&WC	III
2064	Kharak	106224311070105	33° 17' 39.000" N	74° 27' 19.000" E	S&WC	III
2065	Rathel Hill Co. 58/D	106244311120106	33° 8' 26.000" N	74° 32' 14.000" E	S&WC	III
2066	Rathel Gahi Co. 58/D	106234311110107	33° 18' 53.000" N	74° 38' 22.000" E	S&WC	III
2067	Badanoo Darmsal	106224311070108	33° 22' 59.000" N	74° 25' 15.000" E	S&WC	III
2068	Kurl Co. 161/K	106234311110109	33° 20' 6.000" N	74° 34' 48.000" E	S&WC	III
2069	Deheri Co. 76/R	0106224311060114	33° 32' 39.53" N	74° 14' 34.05" E	S&WC	III
2070	Kare Co. 35/R	0106224311070115	33° 19' 15.49" N	74° 14' 06.88" E	S&WC	III
2071	Prat Morha Nabani	0106244311080116	33° 06' 398" N	74° 28' 021" E	S&WC	III
2072	Gurha Charalla Co. 159/D	0106234311110117	33° 03' 908" N	74° 33' 528" E	S&WC	III
2073	Lunda Burta Gurha Morha Nalla Patrara Co. 159/D	0106244311120118	33° 03' 714" N	74° 33' 284" E	S&WC	III
2074	Hilla Nalha Co. 159/D	0106234311110119	33° 03' 828" N	74° 32' 787" E	S&WC	III
2075	Patrara	0106244311120120	33° 03' 773" N	74° 32' 448" E	S&WC	III
2076	Naben Nalha Co. 159/D	0106264311120121	33° 03' 923" N	74° 32' 079" E	S&WC	III
2077	Kerma Co. 159/D	0106244311080122	33° 06' 756" N	74° 27' 669" E	S&WC	III
2078	Shimber Co. 73/D	0106264311120123	33° 06' 213" N	74° 31' 176" E	S&WC	III
2079	Ghenera Co. 50/D	0106244311080124	33° 07' 307" N	74° 27' 684" E	S&WC	III
2080	Ghenera Co. 53/D	0106264311120125	33° 07' 356" N	74° 37' 732" E	S&WC	III
2081	Thill Channi Co. 38/D	0106244311080126	33° 07' 334" N	74° 26' 097" E	S&WC	III
2082	Panihar Kalakote 159,160/K	0106*****0128			S&WC	Already Restored
2083	Bakher	0106264311080127	33°05'7.24"	74°25'45.9"	S&WC	Already Restored
DISTT POONCH						
2084	Jamianwali Sar 1	0105164311050001	33° 55' 19.416" N	74° 23' 18.049" E	DERS / Revenue	III
2085	Jamianwali Sar 2	0105164311050002	33° 55' 6.067" N	74° 23' 32.410" E	DERS / Revenue	III
2086	Jara Sar 1	0105164311050003	33° 54' 28.720" N	74° 23' 4.503" E	DERS / Revenue	III
2087	Jara Sar 2	0105164311050004	33° 54' 23.008" N	74° 23' 9.312" E	DERS / Revenue	III
2088	Chinarmarg Sar	0105164311050005	33° 52' 50.565" N	74° 23' 43.497" E	DERS / Revenue	III
2089	Handnal Sar	0105164311050006	33° 48' 20.622" N	74° 26' 10.558" E	DERS / Revenue	III
2090	Barhal Sar	0105194311100011	33° 32' 51.383" N	74° 31' 11.194" E	DERS / Revenue	III
2091	Chambar Sar	0105194311110016	33° 29' 45.039" N	74° 33' 51.795" E	DERS / Revenue	III
2092	Daman Sar	0105194311050020	33° 51' 50.766" N	74° 24' 25.036" E	DERS / Revenue	III
2093	Kharsar Nag 1	0105194311050021	33° 51' 33.769" N	74° 24' 21.896" E	DERS / Revenue	III
2094	Kharsar Nag 2	0105194311050022	33° 51' 27.325" N	74° 24' 27.169" E	DERS / Revenue	III
2095	Satt Sari Sar		33° 41' 56.72" N	74° 30' 45.23" E	Wild Life	III
2096	Ghum Naam Sar		33° 43' 20.01" N	74° 29' 15.04" E	Wild Life	III
2097	Surmi Sar		33° 38' 25.70" N	74° 31' 15.17" E	Wild Life	III
2098	Ashitar Sar		33° 42' 45.38" N	74° 31' 25.87" E	Wild Life	III
2099	Panjal Sar		33° 47' 11.01" N	74° 21' 45.89" E	Wild Life	III
2100	NainSukh Sar		33° 52' 50.47" N	74° 23' 43.81" E	Wild Life	III
2101	Chapra Sar		33° 53' 6.70" N	74° 24' 50.82" E	Wild Life	III
2102	Andwari Sar		33° 54' 28.56" N	74° 23' 4.50" E	Wild Life	III
2103	Ghar Shar Sar		33° 54' 22.90" N	74° 23' 9.21" E	Wild Life	III
2104	Surma Sar		33° 55' 5.88" N	74° 23' 32.44" E	Wild Life	III
2105	Bod Gum Sar	0105194311060007	33° 33' 46.848" N	74° 29' 36.889" E	Forest	III
2106	Ding sar	0105194311100008	33° 32' 44.300" N	74° 30' 20.979" E	Forest	III
2107	Bhag sar	0105194311100009	33° 32' 28.377" N	74° 30' 28.748" E	Forest	III

2108	Neel sar	010519431100010	33° 32' 12.247" N	74° 30' 43.397" E	Forest	III
2109	Katori Sar	010519431100012	33° 32' 24.249" N	74° 31' 21.912" E	Forest	III
2110	Gum Sar 2	010519431100013	33° 32' 0.395" N	74° 31' 36.466" E	Forest	III
2111	Mahra Sar	010519431100014	33° 31' 3.723" N	74° 33' 34.515" E	Forest	III
2112	Sannan Sar	010519431100015	33° 30' 36.258" N	74° 33' 50.214" E	Forest	III
2113	Marguri Sar 1	010519431110017	33° 29' 29.994" N	74° 32' 39.605" E	Forest	III
2114	Chhee Sar 1	010519431110018	33° 28' 44.561" N	74° 31' 40.869" E	Forest	III
2115	Chhe sar 2	010519431110019	33° 28' 37.529" N	74° 31' 58.643" E	Forest	III
2116	SarianSar	0105164311050116	33° 56' 0.774" N	74° 21' 13.977" E	Forest	III
2117	GumSar	0105194311060120	33 33 6.648 N	74 29 48.636 E	Forest	III
2118	DugrianSar 1	010519431100127	33 41 23.471 N	74 31 52.321 E	Forest	III
2119	DugrianSar2	010519431100128	33 41 28.277 N	74 31 58.985 E	Forest	III
2120	DugrianSar 3	010519431100129	33 41 27.677 N	74 32 2.787 E	Forest	III
2121	Delewali Danni Sar	010519431100130	33 33 18.727 N	74 30 4.045 E	Forest	III
2122	Ding Sar 2	010519431100131	33 32 49.962 N	74 30 35.256 E	Forest	III
2123	Neel Sar 2	010519431100132	33 32 15.550 N	74 30 39.960 E	Forest	III
2124	MarguriSar 2	010519431110133	33 29 39.032 N	74 32 21.924 E	Forest	III
2125	MarguriSar3	010519431100134	33 30 3.839 N	74 32 22.866 E	Forest	III
2126	Chamber Sar 1	010519431100117	33 31 38.978 N	74 31 36.121 E	Forest	III
2127	Chamber Sar 2	010519431100118	33 31 35.393 N	74 31 44.676 E	Forest	III
2128	JanjanWaliSar	010519431110121	33 29 20.340 N	74 30 47.759 E	Forest	III
2129	RupriSar	010519431100124	33 30 49.578 N	74 34 15.751 E	Forest	III
2130	Kandyara Poonch	0105164311010023	33° 46' 43.300" N	74° 9' 43.700" E	S&WC	I
2131	Kojra-I Poonch	0105164311010024	33° 46' 14.800" N	74° 7' 41.700" E	S&WC	I
2132	Kojra-II	0105164311010025	33° 46' 14.800" N	74° 7' 41.700" E	S&WC	I
2133	Noonabandi	0105164311010026	33° 47' 10.500" N	74° 9' 22.900" E	S&WC	I
2134	Shera	0105164311010027	33° 47' 19.600" N	74° 8' 57.700" E	S&WC	I
2135	Janyar	0105164311010028	33° 47' 37.000" N	74° 8' 51.700" E	S&WC	I
2136	Qasba	0105164311010029	33° 47' 49.400" N	74° 9' 10.600" E	S&WC	I
2137	JhullassPera	0105*****0030	34° 11' 7.200" N	74° 57' 5.200" E	S&WC	I
2138	Shendara	0105164311020042	33° 44' 11.200" N	74° 11' 48.400" E	S&WC	I
2139	BachanWali	0105*****0043	33° 47' 49.200" N	75° 21' 50.400" E	S&WC	I
2140	Lassana-I	0105194311020044	33° 41' 34.100" N	74° 12' 36.100" E	S&WC	I
2141	Lassana-II	0105194311020045	33° 41' 56.900" N	74° 14' 6.800" E	S&WC	I
2142	Sanai	0105164311020046	33° 43' 14.200" N	74° 14' 54.500" E	S&WC	I
2143	Marah-I	0105194311060047	33° 38' 0.500" N	74° 27' 47.400" E	S&WC	I
2144	Draba	0105194311060048	33° 35' 54.000" N	74° 18' 17.030" E	S&WC	I
2145	Marah-II	0105194311060049	33° 39' 16.800" N	74° 22' 19.200" E	S&WC	I
2146	Dangri	0105*****0031	34° 29' 5.210" N	74° 51' 7.610" E	S&WC	II
2147	Guntrian	0105*****0032	34° 12' 41.400" N	74° 7' 3.070" E	S&WC	II
2148	DharaFatehpur	0105164311010033	33° 46' 51.600" N	74° 12' 5.500" E	S&WC	II
2149	Rajpura Left-I	0105164311010034	33° 46' 11.200" N	74° 1' 50.800" E	S&WC	II
2150	Rajpura Left-II	0105184311020035	33° 38' 8.000" N	74° 12' 21.200" E	S&WC	II
2151	Rajpura Right-I	0105164311010036	33° 48' 5.140" N	74° 1' 21.700" E	S&WC	II
2152	Rajpura Right-II	0105184311020037	33° 29' 49.541" N	74° 12' 50.087" E	S&WC	II
2153	Jandrolla	0105164311010038	33° 46' 26.000" N	74° 9' 24.600" E	S&WC	II
2154	BagyalDara	0105164311010039	33° 47' 21.400" N	74° 9' 24.600" E	S&WC	II
2155	Gulpur	0105164311010040	33° 46' 28.100" N	74° 4' 44.200" E	S&WC	II
2156	Khari	0105164311010041	33° 46' 37.700" N	74° 2' 27.900" E	S&WC	II
2157	Potha	0105184311060050	33° 33' 2.400" N	74° 14' 53.400" E	S&WC	II
2158	Surankote	0105194311060051	33° 38' 35.300" N	74° 15' 3.000" E	S&WC	II
2159	Buffliaz	0105194311060052	33° 36' 24.800" N	74° 19' 54.200" E	S&WC	II
2160	TarranWali	0105194311060053	33° 39' 8.900" N	74° 22' 21.500" E	S&WC	II
2161	Fazlabad	0105194311060054	33° 37' 58.100" N	74° 17' 51.800" E	S&WC	II
2162	DandiDhara	0105194311060055	33° 36' 44.400" N	74° 18' 54.710" E	S&WC	II
2163	Dana Gunthal	0105194311060056	33° 39' 51.120" N	74° 16' 43.000" E	S&WC	II
2164	KallerKattel	0105194311060057	33° 40' 46.800" N	74° 18' 59.800" E	S&WC	II
2165	Mora Bachai-I	0105194311060058	33° 40' 33.500" N	74° 16' 38.700" E	S&WC	II
2166	Mora Bachai-II	0105194311060059	33° 43' 5.190" N	74° 16' 50.300" E	S&WC	II
2167	Hari	0105194311060060	33° 43' 45.800" N	74° 18' 58.200" E	S&WC	II
2168	Marote	0105194311060061	33° 43' 45.800" N	74° 18' 58.200" E	S&WC	II
2169	Phagla-I	0105*****0062	33° 12' 19.600" N	74° 15' 20.400" E	S&WC	III
2170	Phagla-II	0105194311060063	33° 41' 15.500" N	74° 15' 22.800" E	S&WC	III
2171	Gursai	0105184311020064	33° 37' 44.300" N	74° 13' 42.400" E	S&WC	III
2172	Prat	0105184311020065	33° 36' 57.600" N	74° 12' 41.700" E	S&WC	III
2173	Harni	0105184311020066	33° 36' 57.100" N	74° 12' 22.200" E	S&WC	III
2174	Naka Manjari	010519431100067	33° 30' 49.307" N	74° 33' 17.247" E	S&WC	III

2175	BhataDhurrian	0105184311020068	33° 33' 54.000" N	74° 13' 45.700" E	S&WC	III
2176	TotaGali	0105184311020070	33° 32' 33.000" N	74° 12' 4.400" E	S&WC	III
2177	Kaller	0105184311020071	33° 32' 7.300" N	74° 12' 2.800" E	S&WC	III
2178	BG Nakker-I	0105184311020072	33° 31' 49.400" N	74° 12' 2.800" E	S&WC	III
2179	BG Nakker-II	0105184311020073	33° 32' 19.100" N	74° 12' 29.700" E	S&WC	III
2180	Dhargloon	0105184311020074	33° 32' 33.000" N	74° 12' 4.400" E	S&WC	III
2181	Dharati-I	0105184311020075	33° 32' 7.300" N	74° 12' 2.800" E	S&WC	III
2182	Dharati-II	0105184311020076	33° 31' 49.400" N	74° 12' 2.800" E	S&WC	III
2183	Balakote	0105184311020077	33° 32' 19.100" N	74° 12' 29.700" E	S&WC	III
2184	Dharana	0105164311010079	33° 51' 24.500" N	74° 13' 36.500" E	S&WC	III
2185	Jugal	0105184311020080	33° 39' 44.100" N	74° 3' 59.100" E	S&WC	III
2186	Uchad	0105*****0081	33° 39' 44.700" N	75° 4' 0.000" E	S&WC	III
2187	Mankote-I	0105194311060082	33° 38' 23.100" N	74° 20' 12.800" E	S&WC	III
2188	Mankote-II	0105184311020083	33° 38' 20.900" N	74° 4' 18.300" E	S&WC	III
2189	T.Wali	0105184311020084	33° 37' 32.700" N	74° 4' 20.900" E	S&WC	III
2190	Sagra	0105164311010085	33° 46' 4.300" N	74° 5' 5.700" E	S&WC	III
2191	Bhainch	0105164311020086	33° 44' 38.100" N	74° 7' 48.800" E	S&WC	III
2192	Jhulass	0105164311020087	33° 43' 17.500" N	74° 2' 6.200" E	S&WC	III
2193	JhulassAkota	0105164311020088	33° 43' 13.400" N	74° 2' 18.100" E	S&WC	III
2194	Kosslian-I	0105164311010089	33° 47' 9.300" N	74° 3' 5.000" E	S&WC	III
2195	Lassana-I	0105*****0090	34° 10' 2.700" N	74° 23' 20.550" E	S&WC	III
2196	Lassana-II	0105*****0091	34° 10' 25.990" N	74° 23' 9.550" E	S&WC	III
2197	Lassana-III	0105*****0092	34° 10' 29.420" N	74° 23' 42.560" E	S&WC	III
2198	JarranWali-II	0105164311050093	33° 54' 45.995" N	74° 20' 47.462" E	S&WC	III
2199	Kallar-I	0105164311050094	33° 51' 49.799" N	74° 23' 7.766" E	S&WC	III
2200	Jhulass	0105164311020095	33° 43' 17.600" N	74° 2' 5.300" E	S&WC	III
2201	Kosslian-I	0105164311010096	33° 47' 27.300" N	74° 3' 4.300" E	S&WC	III
2202	Kosslian-II	0105164311010097	33° 47' 6.000" N	74° 3' 4.300" E	S&WC	III
2203	Mangnar	0105164311010098	33° 46' 8.000" N	74° 5' 0.460" E	S&WC	III
2204	Kaller	0105194311060099	33° 39' 11.510" N	74° 22' 24.310" E	S&WC	III
2205	Loan GaliKaller	0105194311060100	33° 39' 19.810" N	74° 22' 24.710" E	S&WC	III
2206	JarranWaliGali	0105164311050101	33° 55' 4.181" N	74° 22' 1.390" E	S&WC	III
2207	Balakote	0105164311050102	33° 54' 5.030" N	74° 21' 20.797" E	S&WC	III
2208	Kallar-I	0105164311050103	33° 53' 41.155" N	74° 21' 31.795" E	S&WC	III
2209	Jarran Wali I	0105184311060113	33 35 22.92" N	74 15 32.76" E	S&WC	III
2210	Kaller Kattal	0105194311060112	33 41 7.17" N	74 15 01.08" E	S&WC	III
2211	Mahra	0105*****0104	33°36'38.52" N	074°18'40.32" E	S&WC	III
2212	BuffliazTopi Peer	0105*****0105	33°42'11.52" N	074°07'1.56" E	S&WC	III
2213	Sawni Jabra	0105*****0106	33°36'8.28" N	074°21'47.52" E	S&WC	III
2214	Sawni Top	0105*****0107	33°37'18.12" N	074°22'0.84" E	S&WC	III
2215	Mahra Upper	0105*****0108	33°36'39.6" N	074°24'0.36" E	S&WC	III
2216	Shendara	0105164311020109	33°25'57.36" N	074°06'16.92" E	S&WC	III
2217	Fazlabad	0105*****0110	33°37'15.96" N	074°17'60" E	S&WC	III
2218	Chatral	0105184311020111	33°23'37.68" N	074°05'30.84" E	S&WC	III
	DISTT. SRINAGAR					
2219	Marsar Lake	0110434314040001	34°8' 39.265" N	75°6' 37.772" E	Wildlife	III
2220	Sarband Reservoir	0110434310160002	34°9' 33.150" N	74°54' 27.740" E	DERS / Revenue	III
2221	Khushal Sar	0110434310160003	34°6' 45.128" N	74°48' 0.000" E	DERS / Revenue	III
2222	Gilsar	0110434310160004	34°7' 23.242" N	74°48' 13.028" E	DERS / Revenue	III
2223	Babademb	0110434310160005	34°5' 11.501" N	74°48' 52.947" E	DERS / Revenue	III
2224	Anchar Lake	0110434310160006	34°9' 5.654" N	74°47' 8.141" E	DERS / Revenue	III
2225	Dal Lake	0110434310160007	34°6' 47.971" N	74°51' 1.922" E	DERS / Revenue	III
2226	Brand kaishal khud(Pond)	0110434310160010	34° 12' 15.900" N	74° 55' 36.100" E	S&WC	I
2227	Dar narshal khud faquir gojri(Pond)	0110434310160011	34° 12' 10.700" N	74° 55' 34.900" E	S&WC	I
2228	Parinag Chatterhama(Pond)	0110434310160012	34° 11' 6.210" N	74° 52' 32.100" E	S&WC	II
2229	Taribal Nag Khimber(Pond)	0110434310160009	34° 12' 37.200" N	74° 52' 29.200" E	S&WC	II
2230	Sumbalnar Tachi Mohalla Dara(Pond)	0110434310160008	34° 11' 14.000" N	74° 55' 8.020" E	S&WC	III
2231	Mucharnag	0110434310160006	34° 12' 030" N	74° 52' 262" E	S&WC	III
2232	Kathu mohalla Chatarhama	0110434310160007	34° 10' 007" N	74° 52' 321" E	S&WC	III

2233	Rather mohalla Chatarhama	0110434310160008	34° 10' 927" N	74° 52' 190" E	S&WC	III
2234	Paltan gan Wadi mohalla Chatarhama	0110434310160009	34° 10' 720" N	74° 52' 429" E	S&WC	III
2235	Dar mohalla Chatarhama	0110434310160010	34° 10' 843" N	74° 52' 249" E	S&WC	III
2236	Zewan Idd Gah	0110434310160011	34° 02' 409" N	74° 54' 559" E	S&WC	III
2237	Zewan Payeen near panchayat	0110434310160012	34° 02' 376" N	74° 54' 417" E	S&WC	III
2238	Ishber Astan Akhon Mohalla	0110434310160013	34° 07' 973" N	74° 52' 985" E	S&WC	III
2239	Khanmoh Masjid	0110434310160014	34° 03' 482" N	74° 56' 963" E	S&WC	III
2240	Bongan Khanmoh near Industrial area	0110434310160015	34° 03' 207" N	74° 56' 383" E	S&WC	III
2241	Zewan Payeen	0110434310160016	34° 02' 407" N	74° 54' 555" E	S&WC	III
2242	Kachrinag Ishber	0110434310160017	34° 07' 965" N	74° 52' 918" E	S&WC	III
2243	Ishber Kral Mohalla	0110434310160018	34° 07' 945" N	74° 52' 508" E	S&WC	III
2244	DrangMohalla Ishber	0110434310160019	34° 07' 843" N	74° 52' 581" E	S&WC	III
2245	Nishat temple Nag	0110434310160020	34° 07' 375" N	74° 53' 376" E	S&WC	III
2246	Cheerun Dara	0110434310160021	34° 11' 086" N	74° 55' 659" E	S&WC	III
2247	Dard Khovur Dara	0110434310160022	34° 11' 028" N	74° 55' 603" E	S&WC	III
2248	Dard Khovur Faqir Gujri	0110434310160023	34° 10' 862" N	74° 55' 384" E	S&WC	III
2249	Gagri nag Gundtal Dara	0110434310160024	34° 10' 573" N	74° 54' 477" E	S&WC	III
2250	Cheki Dara Manzkhah	0110434310160025	34° 10' 844" N	74° 55' 052" E	S&WC	III
2251	Tanchi Mohalla Dara	0110434310160026	34° 10' 970" N	74° 55' 300" E	S&WC	III
2252	Mokdam Mohalla Zewan	0110434310160027	34° 02' 370" N	74° 54' 453" E	S&WC	III
2253	Sadnar Chatterhama	0110434310160028	34°11'8.85"N	74°52'55.8"E	S&WC	Already Restored
DIST. GANDERBAL						
2254	Baribal Sar	0111464310150001	34°27' 35.877" N	74° 56' 45.971" E	Forest	III
2255	Andarun Sar	0111464310150002	34° 27' 6.308" N	74° 55' 47.603" E	Forest	III
2256	Kana Sar	0111464310150003	34° 27' 2.022" N	74° 56' 28.049" E	Forest	III
2257	Lolgul Sar	0111464310150004	34° 26' 51.075" N	74° 54' 27.718" E	Forest	III
2258	Gangabal Lake	0111464310150005	34° 25' 55.413" N	74° 55' 23.828" E	Forest	III
2259	Kaul Sar	0111464310150007	34° 23' 8.918" N	74° 56' 41.732" E	Forest	III
2260	Sat sar	0111464314030008	34° 26' 18.513" N	75° 0' 3.798" E	Forest	III
2261	Sat sar	0111464314030009	34° 26' 18.513" N	75° 0' 3.798" E	Forest	III
2262	Sat sar	0111464314030010	34° 26' 18.513" N	75° 0' 3.798" E	Forest	III
2263	Salma Sar	0111464314030011	34° 20' 13.075" N	75° 3' 1.380" E	Forest	III
2264	Gumbur Sar	0111464314030012	34° 19' 27.097" N	75° 3' 8.427" E	Forest	III
2265	Krim Sar	0111464314030013	34° 18' 48.455" N	75° 2' 57.865" E	Forest	III
2266	Kan Sar	0111464314030014	34° 18' 36.261" N	75° 3' 2.775" E	Forest	III
2267	Masthokar Sar	0111464314030015	34° 17' 54.364" N	75° 3' 35.525" E	Forest	III
2268	Hoka Sar	0111464310150017	34° 17' 54.516" N	75° 1' 7.099" E	Forest	III
2269	Doth Sar	0111464310150018	34° 16' 53.409" N	75° 1' 59.117" E	Forest	III
2270	Yamhar Sar	0111464314040020	34° 12' 31.712" N	75° 8' 46.792" E	Forest	III
2271	Yamhar Sar	0111464314040021	34° 12' 31.712" N	75° 8' 46.792" E	Forest	III
2272	Sona Sar	0111464314040022	34° 10' 3.636" N	75° 5' 7.612" E	Forest	III
2273	Hoka Sar	0111464314040023	34° 17' 54.516" N	75° 1' 7.099" E	Forest	III
2274	Andarun Sar	0111464310150036	34° 27' 12.911" N	74° 55' 18.407" E	Forest	III
2275	Dandlod Sar	0111464310150037	34° 24' 21.138" N	74° 55' 46.569" E	Forest	III
2276	Dandlod Sar	0111464310150038	34° 24' 13.176" N	74° 55' 40.504" E	Forest	III
2277	Brahman Sar	0111464310150039	34° 22' 31.550" N	74° 56' 19.127" E	Forest	III
2278	Khamri Sar	0111464314030041	34° 23' 11.034" N	75° 3' 51.228" E	Forest	III
2279	Unnamed Lake	0111464314030042	34° 20' 20.025" N	75° 10' 12.145" E	Forest	III
2280	Sura Pharaoh Sar	0111464314040046	34° 11' 8.688" N	75° 1' 8.008" E	Forest	III
2281	Nund Kol	0111464310150006	34° 25' 4.980" N	74° 56' 2.992" E	DERS / Revenue	III
2282	Prain Gang Sar	0111464310150016	34° 18' 14.082" N	75° 1' 13.131" E	DERS / Revenue	III
2283	Nichinai Sar	0111464314030019	34° 19' 38.959" N	75° 11' 14.310" E	DERS / Revenue	III
2284	Shalabug Nambal	0111474310120033	34° 9' 42.069" N	74° 43' 40.659" E	Wildlife	I
2285	Kai Sar		34°18' 39.710" N	75° 3' 5.475" E	WildLife	III
2286	Rakh-i- Kujar	0111474310160034	34° 11' 33.542" N	74° 47' 29.293" E	DERS / Revenue	III
2287	Manasbal Lake	0111454314040024	34° 14' 59.576" N	74° 40' 11.574" E	DERS / Revenue	III

2288	Ahan Sar	0111454310120025	34° 13' 44.787" N	74° 39' 35.515" E	DERS / Revenue	III
2289	Waskur Sar	0111454310120026	34° 13' 6.457" N	74° 39' 39.960" E	DERS / Revenue	III
2290	Khanpur Sar	0111454310120027	34° 12' 19.772" N	74° 40' 30.777" E	DERS / Revenue	III
2291	Shalhar Nag	0111474310120028	34° 11' 27.566" N	74° 40' 52.430" E	DERS / Revenue	III
2292	Rakh-i-Rabitar	0111474310120029	34° 12' 42.832" N	74° 43' 44.924" E	DERS / Revenue	III
2293	Gundmumin Nambal	0111474310120030	34° 11' 13.770" N	74° 44' 1.918" E	DERS / Revenue	III
2294	Peerpora Talao	0111474310120031	34° 11' 18.110" N	74° 44' 44.937" E	DERS / Revenue	III
2295	Hakimgund Nambal	0111474310160032	34° 10' 33.119" N	74° 44' 53.862" E	DERS / Revenue	III
2296	Anchar Lake	0111474310160035	34° 10' 53.828" N	74° 47' 50.753" E	DERS / Revenue	III
2297	Bamlina Talao	0111464310150040	34° 16' 59.842" N	74° 54' 46.380" E	DERS / Revenue	III
2298	Marpur Talao	0111464314030043	34° 15' 59.301" N	75° 8' 36.228" E	DERS / Revenue	III
2299	Sumbal Talao	0111464314030044	34° 14' 10.754" N	75° 3' 36.509" E	DERS / Revenue	III
2300	Harganyiwan Talao	0111464310160045	34° 13' 36.979" N	75° 0' 49.954" E	DERS / Revenue	III
2301	Waskur Sar	0111464314040047	34° 13' 22.317" N	74° 39' 31.761" E	DERS / Revenue	III
2302	Sonamarg Waterpark	0111464314070048	34° 17' 50.969" N	75° 19' 11.048" E	DERS / Revenue	III
2303	Kokurun Talao	0111464314070049	34° 16' 47.076" N	75° 20' 37.845" E	DERS / Revenue	III
2304	Nila Nag	0111464314070050	34° 14' 1.369" N	75° 19' 29.011" E	DERS / Revenue	III
2305	Chantan Gulabpora Watlar (Pond)	0111454310150051	34° 16' 6.040" N	74° 45' 8.000" E	S&WC	I
2306	Hurnag near Syed Miya Misho, Repora Bala (Pond)	0111454310110052	34° 15' 48.900" N	74° 44' 39.500" E	S&WC	I
2307	Chowan Pati (Pond)	0111464310150057	34° 17' 30.800" N	74° 54' 7.180" E	S&WC	I
2308	Baranbugh (Pond)	0111464310150056	34° 17' 38.900" N	74° 54' 9.580" E	S&WC	I
2309	Chauntwaliwar Ganderbal (Pond)	0111454310150053	34° 16' 21.800" N	74° 45' 37.200" E	S&WC	II
2310	Mir Mohalla Sanill, Baba Saleh (Pond)	0111454310110054	34° 15' 17.800" N	74° 42' 9.080" E	S&WC	II
2311	Poshpathri (Pond)	0111464310150058	34° 18' 7.200" N	74° 55' 6.790" E	S&WC	II
2312	Monunag, Kasharan (Pond)	0111464310150059	34° 18' 7.680" N	74° 56' 43.200" E	S&WC	II
2313	Malshahibagh (Pond)	0111474310160055	34° 12' 54.900" N	74° 49' 43.200" E	S&WC	III
2314	Phailnar Kangar (Pond)	0111464310150060	34° 20' 11.600" N	74° 54' 6.080" E	Wildlife / S&WC	III
2315	Gazi Mohalla Chaunt Waliwar	0111454310150011	34° 16' 604" N	74° 45' 080" E	S&WC	III
2316	Dhobi pora Tangpora Nag near Graveyard	0111474310160012	34° 13' 728" N	74° 46' 770" E	S&WC	III
2317	Bonipather Mohla Mohla Wathlarn A	0111464310150013	34° 16' 249" N	74° 55' 009" E	S&WC	III
2318	Sahipora Wayil Ganderbal	0111474310150014	34° 15' 832" N	74° 48' 162" E	S&WC	III
2319	Baba Wayil Bala Ganderbal	0111464310150015	34° 16' 114" N	74° 58' 371" E	S&WC	III
2320	Gotlibagh Malkamdi Botnag	0111474310150016	34° 16' 548" N	74° 49' 950" E	S&WC	III
2321	Chanthan Gulabpora Chuntwaliwar	0111454310150017	34° 16' 317" N	74° 45' 070" E	S&WC	III
2322	Chanthan waliwar	0111454310150018	34° 16' 290" N	74° 45' 045" E	S&WC	III
2323	Baba Saliya	0111454310110019	34° 15' 425" N	74° 41' 220" E	S&WC	III
2324	Poshkar Gujrabasti C/o: 34/M	0111464310150020	34° 17' 262" N	74° 55' 762" E	S&WC	III
2325	Beeharmore Saiyal Basti C/o: 34/M Parker	0111464310150021	34° 17' 610" N	74° 55' 009" E	S&WC	III
2326	Poshker Perpati C/o: 33/M Padpati	0111464310150022	34° 17' 350" N	74° 56' 174" E	S&WC	III
2327	Dashyari Phailnar C/o: 20	0111464310150023	34° 20' 426" N	74° 57' 800" E	S&WC	III
2328	Budshar Nage C/o: 21	0111464310150024	34° 21' 228" N	74° 58' 371" E	S&WC	III
2329	Bumllon C/o: 35/M Nagrad Nalla	0111464310150025	34° 16' 960" N	74° 54' 264" E	S&WC	III
2330	Paktoon C/o: 35/M Baranbugh	0111464310150026	34° 16' 985" N	74° 56' 948" E	S&WC	III

2331	Much Kaini Wangth C/o: 28/M	0111464310150027	34° 20' 170" N	74° 57' 809" E	S&WC	III
2332	Naranag C/o: 21/M	0111464310150028	34° 21' 022" N	74° 58' 330" E	S&WC	III
2333	Pat Khanan C/o: 28/M	0111464310150029	34° 18' 530" N	74° 56' 322" E	S&WC	III
2334	Dard Wuddar Kangan	0111464310160030	34° 13' 453" N	74° 59' 652" E	S&WC	III
2335	Chati Chool Tanulen Kangan	0111464310160031	34° 13' 261" N	74° 59' 700" E	S&WC	III
2336	Baba Darya Din	111464310160032	34°13'48.9"N	74°52'8.44"E	S&WC	Already Restored
DISTT. BUDGAM						
2337	Hokar Sar	0102074310120001	34° 5' 54.184" N	74° 42' 19.356" E	Wildlife	I
2338	Nil Nag	0102094311090003	33° 51' 18.056" N	74° 41' 23.763" E	I&FC	I
2339	Narkura Nambal	0102074310160002	34° 2' 10.136" N	74° 46' 5.782" E	DERS / Revenue	III
2340	Wogur Sar	0102084311130004	33° 49' 38.319" N	74° 44' 47.783" E	DERS / Revenue	III
2341	Shiv Nag	0102044311050005	33° 53' 17.034" N	74° 25' 58.261" E	DERS / Revenue	III
2342	Chinamarg Sar	0102044311050006	33° 53' 6.814" N	74° 24' 51.124" E	DERS / Revenue	III
2343	Daman Sar	0102044311050007	33° 51' 56.448" N	74° 24' 59.932" E	DERS / Revenue	III
2344	Navkan Sar Lokut	0102044311050008	33° 51' 37.524" N	74° 25' 45.965" E	DERS / Revenue	III
2345	Navkan Sar	0102044311050009	33° 51' 28.141" N	74° 25' 20.376" E	DERS / Revenue	III
2346	Khara Sar	0102044311050010	33° 51' 2.837" N	74° 24' 57.158" E	DERS / Revenue	III
2347	Bodh Sar	0102044311050011	33° 50' 28.447" N	74° 25' 40.548" E	DERS / Revenue	III
2348	Lokut Sar	0102044311050012	33° 50' 15.394" N	74° 26' 12.766" E	DERS / Revenue	III
2349	Pathri Sar	0102044311050013	33° 49' 45.755" N	74° 26' 6.741" E	DERS / Revenue	III
2350	Pam Sar	0102044311050014	33° 49' 13.769" N	74° 27' 3.160" E	DERS / Revenue	III
2351	Gurwan Sar Lokut	0102064311050015	33° 48' 30.628" N	74° 28' 42.046" E	DERS / Revenue	III
2352	Gurwan Sar Bod	0102064311050016	33° 48' 21.221" N	74° 28' 12.753" E	DERS / Revenue	III
2353	Gurwan Sar	0102064311050017	33° 48' 3.339" N	74° 27' 45.805" E	DERS / Revenue	III
2354	Gurwan Sar Nala	0102044311050023	33° 48' 14.353" N	74° 27' 49.780" E	DERS / Revenue	III
2355	Khari Sar	0102044311050024	33° 48' 4.262" N	74° 28' 52.520" E	DERS / Revenue	III
2356	Sainmarg Sar	0102094311100018	33° 44' 37.854" N	74° 31' 40.738" E	Forest	III
2357	Ainpat Sar	0102094311100019	33° 44' 25.335" N	74° 31' 33.073" E	Forest	III
2358	Ainpat Sar bod	0102094311100020	33° 44' 5.111" N	74° 31' 24.272" E	Forest	III
2359	Kharmarg sar	0102094311100021	33° 44' 25.794" N	74° 32' 26.765" E	Forest	III
2360	Magrusar	0102094311100022	33° 42' 59.888" N	74° 31' 17.278" E	Forest	III
2361	Nagabal Sar	0102094311090025	33° 49' 32.949" N	74° 40' 9.091" E	Forest	III
2362	SutharanBudgam(Pond)	0102054311090026	33° 55' 0.050" N	74° 33' 5.820" E	S&WC	I
2363	Aruna/Jawalapora(Pond)	0102064311090031	33° 59' 11.800" N	74° 40' 48.000" E	S&WC	I
2364	Nowhar(Pond)	0102084311130034	33° 52' 7.540" N	74° 46' 58.900" E	S&WC	I
2365	Gogipathri(Pond)	0102094311090036	33° 51' 7.720" N	74° 41' 38.400" E	S&WC	I
2366	Kachwari(Pond)	0102064311090027	33° 54' 0.600" N	74° 39' 9.470" E	S&WC	II
2367	KrichArampora(Pond)	0102064311090028	33° 55' 32.600" N	74° 42' 37.100" E	S&WC	II
2368	ChalyanNagnar(Pond)	0102094311090038	33° 49' 19.300" N	74° 42' 19.300" E	S&WC	II
2369	Rather Nag Drung		33°57'16.71" N	74°32'52.82" E	S&WC	II
2370	Takiya Farooq (Pond)	0102064311090029	33° 57' 6.610" N	74° 39' 56.400" E	S&WC	III
2371	Waterhall(Pond)	0102064311090030	33° 58' 9.900" N	74° 39' 4.200" E	S&WC	III
2372	Bikram Nar(Pond)	0102064311090032	33° 58' 5.600" N	74° 40' 7.200" E	S&WC	III
2373	Shalinar(Pond)	0102064311090033	33° 54' 5.520" N	74° 40' 9.580" E	S&WC	III
2374	Chrari Shareef Rosie Khal Nag(Pond)	0102084311130035	33° 53' 8.080" N	74° 46' 7.460" E	S&WC	III
2375	Khansab Astan Nag (Budgam)(Pond)	0102064311090037	33° 55' 52.985" N	74° 39' 49.505" E	S&WC	III
2376	Rosie Khal Nag	0102084311130035	33° 53' 808" N	74° 46' 746" E	S&WC	III

2377	Ledan	0102064311090016	33° 51' 165" N	74° 42' 031" E	S&WC	III
2378	Brinjan	0102064311090017	33° 51' 772" N	74° 41' 384" E	S&WC	III
2379	Gurdragan	0102064311090018	33° 54' 513" N	74° 40' 534" E	S&WC	III
2380	Yarisatroo	0102064311090019	33° 56' 546" N	74° 39' 753" E	S&WC	III
2381	Simson	0102064311090020	33° 57' 671" N	74° 39' 019" E	S&WC	III
2382	Hurdwail	0102064311090021	33° 58' 992" N	74° 40' 152" E	S&WC	III
2383	Kaw Khani Nag Gulshanabad	0102084311130022	33° 51' 827" N	74° 46' 374" E	S&WC	III
2384	Wani Mohallah Nag	0102**4311130023	33° 54' 13" N	74° 39' 15" E	S&WC	III
2385	Mangham Nag Beerwah	0102054310120024	34° 02' 28.9" N	74° 37' 13.73" E	S&WC	III
	DIST. BARAMULLA					
2386	Mirgund Jhil	0108344310120001	34°7' 21.027" N	74° 38' 17.368" E	Wildlife	I
2387	Mirgund Jhil	0108344310120002	34° 7' 29.159" N	74° 39' 27.013" E	DERS / Revenue	III
2388	Haigam Jhil	0108324310110014	34° 14' 22.835" N	74° 31' 35.092" E	Wildlife	I
2389	Alpather Frozen Lake	0108394311050012	34° 1' 10.47" N	74° 19' 48.48" E	Wildlife	III
2390	Bod Nambal/Gad Sar	0108344310120003	34° 9' 17.933" N	74° 39' 28.919" E	DERS / Revenue	III
2391	Panznor Nambal	0108344310120004	34° 8' 51.574" N	74° 41' 23.721" E	DERS / Revenue	III
2392	Ghatgopal	0108344310120005	34° 12' 46.206" N	74° 34' 30.012" E	DERS / Revenue	III
2393	Ferozpur Nambal	0108344310120006	34° 11' 47.196" N	74° 34' 56.011" E	DERS / Revenue	III
2394	Buna Naugam Nambal	0108344310120007	34° 11' 45.404" N	74° 35' 42.570" E	DERS / Revenue	III
2395	Pump House Ghat	0108344310120008	34° 11' 8.930" N	74° 34' 14.710" E	DERS / Revenue	III
2396	Kanispura Nambal	0108354310080009	34° 13' 25.426" N	74° 23' 41.106" E	DERS / Revenue	III
2397	Kantar Nag Sar	0108394311050010	33° 57' 23.594" N	74° 21' 34.926" E	DERS / Revenue	III
2398	Tungban Sar	0108394311050011	33° 56' 23.349" N	74° 24' 36.128" E	DERS / Revenue	III
2399	Frozen Lake	0108394311050012	34° 1' 14.301" N	74° 19' 45.171" E	DERS / Revenue	III
2400	Konsar Nar	0108394311050013	34° 1' 13.621" N	74° 19' 10.781" E	DERS / Revenue	III
2401	Checki-GujriRafiabad(Pond)	0108334310070015	34° 17' 5.430" N	74° 19' 7.560" E	S&WC	I
2402	NagbalGujjerpataloora(Pond)	0108364310080016	34° 5' 43.120" N	74° 19' 7.560" E	S&WC	I
2403	Trag-Imberzalware(Pond)	0108324310070017	34° 22' 48.700" N	74° 25' 21.140" E	S&WC	I
2404	Zirren Patten(Pond)	0108394310080018	34° 5' 5.920" N	74° 25' 21.420" E	S&WC	I
2405	Charidari 2ndBaramulla(Pond)	0108354310080019	34° 11' 7.070" N	74° 21' 44.260" E	S&WC	II
2406	Khushipora Rafiabad(Pond)	0108334310070020	34° 17' 4.060" N	74° 19' 2.820" E	S&WC	II
2407	Wonpora Rafiabad(Pond)	0108334310070021	34° 17' 5.410" N	74° 19' 7.560" E	S&WC	II
2408	Cheerdari Pond I	0108354310080008	34°10'55.47" N	74°21'31.43" E	S&WC	II
2409	Gohan I	0108354310080009	34°10'12.80" N	74°21'54.37" E	S&WC	III
2410	Gohan II	0108364310080010	34°10'10.84" N	74°21'56.89" E	S&WC	III
2411	Kalampora Sar I	0108354310080011	34°13'06.00" N	74°25'20.62" E	S&WC	III
2412	Kalampora Sar II	0108354310080012	34°13'04.04" N	74°25'15.23" E	S&WC	III
2413	Dardpora	0108354310080013	34°11'35.76" N	74°23'16.60" E	S&WC	III
2414	Frashar	0108354310080014	34°11'52.11" N	74°22'41.40" E	S&WC	III
2415	Kachwa	0108364310080015	34°09'36.49" N	74°24'37.86" E	S&WC	III
2416	Zirren Bato Sar II	0108394310080016	34°04'51.36" N	74°25'08.78" E	S&WC	III
2417	Khushipora S1	0108334310070017	34°16'58.46" N	74°19'01.21" E	S&WC	III
2418	Khushipora S2	0108334310070018	34°17'00.92" N	74°19'00.02" E	S&WC	III
2419	Khushipora S3	0108334310070019	34°17'02.60" N	74°18'58.62" E	S&WC	III
2420	Khushipora S4	0108334310070020	34°17'03.43" N	74°18'59.98" E	S&WC	III
2421	Khushipora S6	0108334310070021	34°17'02.89" N	74°19'03.88" E	S&WC	III
2422	Khushipora S7	0108334310070022	34°17'01.83" N	74°19'03.29" E	S&WC	III
2423	Khushipora S8	0108334310070023	34°17'08.39" N	74°19'04.33" E	S&WC	III
2424	Khushipora S9	0108334310070024	34°16'53.98" N	74°19'09.68" E	S&WC	III
2425	Khushipora S10	0108334310070025	34°16'57.49" N	74°19'04.62" E	S&WC	III
2426	Wanpora S2	0108334310070026	34°17'05.86" N	74°19'09.42" E	S&WC	III
2427	Wanpora S3	0108334310070027	34°17'03.42" N	74°19'09.87" E	S&WC	III
2428	Wanpora S4	0108334310070028	34°17'02.72" N	74°19'15.68" E	S&WC	III
2429	Wanpora S5	0108334310070029	34°17'00.65" N	74°19'15.17" E	S&WC	III

2430	Zaloora pond I	0108324310070031	34°25'15.1" N	74°23'08.31" E	S&WC	III
2431	Zaloora pond II	0108324310070032	34°25'14.4" N	74°22'55.4" E	S&WC	III
2432	Tujer Sar	0108324310070033	34°22'33.5" N	74°24'42.3" E	S&WC	III
2433	Checki Gojri Pond I	0108324310070030	34°15'05.47" N	74°19'57.77" E	S&WC	III
2434	Binner	0108324310070034	N,34°-13'-53.5"	E, 74°-20'-37.2"	S&WC	Already Restored
	DISTT. PULWAMA					
2435	Pambach Khod	112504314040001	34°4' 20.982" N	75° 10' 9.166" E	Forest	III
2436	Pambagai Lake	112504314040002	34° 4' 4.209" N	75° 11' 9.524" E	Forest	III
2437	Panyar Nag	112504315010010	33° 55' 9.408" N	75° 10' 35.407" E	DERS / Revenue	III
2438	Ech Nambal	112484310160003	34° 1' 53.952" N	74° 55' 10.705" E	DERS / Revenue	III
2439	Chhatalan Sar	112484310160004	34° 1' 16.975" N	74° 56' 31.483" E	DERS / Revenue	III
2440	Bodsar/CHATLAM	112484310160005	34° 0' 54.980" N	74° 56' 13.809" E	Wildlife	I
2441	Drangbal Nambal/ FRESHKOORI	112484310160006	34° 0' 50.433" N	74° 55' 23.912" E	Wildlife	I
2442	Phashakuri Sar/ MANIBUGH	112484310160007	34° 0' 2.878" N	74° 55' 45.964" E	Wildlife	I
2443	Galandar Sar/KRANCHOO	112484311130008	33° 59' 38.461" N	74° 56' 11.258" E	Wildlife	I
2444	Malangpur Namble	112514311130009	33° 54' 26.591" N	74° 58' 46.997" E	Agriculture	III
2445	Begambagh Namble	112514311130017	33° 55' 46.632" N	74° 55' 10.724" E	Revenue	III
2446	Fakwin-Barsoo (pond)	112484311130011	33° 56' 49.600" N	74° 59' 25.600" E	S&WC	I
2447	Gingnag-Barsoo (POND)	112484311130012	33° 56' 38.300" N	74° 59' 39.200" E	S&WC	I
2448	Baghsangerwani	0112514311130003	33° 47' 900" N	074° 47' 730" E	S&WC	II
2449	Baghsangerwani	0112514311090004	33° 48' 139" N	074° 43' 460" E	S&WC	II
2450	AstandajBarsoo	0112514311130005	33° 56' 763" N	074° 59' 888" E	S&WC	II
2451	Sheikh Boon Barsoo	0112*****0006	34° 56' 952" N	74° 59' 545" E	S&WC	II
2452	TulBaghSathpukhrinPampore	0112484314040007	34° 03' 174" N	075° 02' 385" E	S&WC	III
2453	SulnarGujerbastiPampore	0112*****0008	34° 01' 899" N	074° 02' 138" E	S&WC	III
2454	HarimtoolMusjid Sharif SathpukhrinKhrew	0112484314040009	34° 02' 896" N	075° 02' 486" E	S&WC	III
2455	PhalipathriAwantipora	0112*****0010	33° 03' 165" N	75° 02' 374" E	S&WC	III
2456	Kisigam Sar	0112514311130020	33° 56' 36.080" N	74° 53' 30.613" E	DERS / Revenue	III
2457	Parigam sar	0112514311130018	33° 57' 8.717" N	74° 52' 40.673" E	DERS / Revenue	III
2458	Sethargund Namble	0112514311130019	33° 57' 46.547" N	74° 54' 7.456" E	DERS / Revenue	III
	DISTT. SHOPIAN					
2459	Tank	0113524311140001	33° 39' 32.552" N	74° 49' 52.401" E	PHE/Irrigation	III
2460	Thal sar	0113524311140002	33° 40' 17.979" N	74° 49' 24.900" E	DERS / Revenue	III
2461	Kargom sar	0113524311140004	33° 44' 57.736" N	74° 54' 46.626" E	DERS / Revenue	III
2462	Bhagsar		33° 31' 8.205" N	74° 35' 0.327" E	WildLife	III
2463	Chandan Sar		33° 32' 58.416" N	74° 32' 32.029" E	WildLife	III
2464	Lakh Sukh Sar		33° 32' 11.559" N	74° 33' 16.119" E	WildLife	III
2465	Gumsar	0113524311100003	33° 41' 11.681" N	74° 36' 14.123" E	Forest	III
2466	Siknag	0113524311130005	33° 47' 19.146" N	74° 47' 2.416" E	Forest	III
2467	Lashkornag	0113524311130006	33° 46' 42.246" N	74° 46' 48.663" E	Forest	III
2468	Mathwanan Shopian	0113524311100006	34° 12' 37.200" N	74° 52' 29.200" E	S&WC	I
2469	Toolihalan Sedow Shopian	0113524311140009	34° 11' 6.210" N	74° 52' 32.100" E	S&WC	II
2470	Bohrihallan Shopian	0113524311140010	33° 40' 914" N	74° 46' 796" E	S&WC	II
2471	Augipathri Devpora Shopian	0113524311090007	34° 12' 15.900" N	74° 55' 36.100" E	S&WC	III
2472	Krispathri bala Shopian	0113524311140008	34° 12' 10.700" N	74° 55' 34.900" E	S&WC	III
2473	Dar Mohalla Zawoora	0113524311140007	33° 44' 274" N	074° 48' 336" E	S&WC	III
2474	Katari Mohalla Devpora Shopian	0113524311140005	34° 11' 14.000" N	74° 55' 8.020" E	S&WC	III
2475	PatiToolihallan	0113524311140011	33° 41' 031" N	74° 46' 090" E	S&WC	III
2476	Zampathri Keller	0113524311090008	33° 46' 539" N	074° 44' 345" E	S&WC	III
2477	Chambnar	0113524311140009	33° 41' 539" N	074° 49' 139" E	S&WC	III
2478	Tang MohallaNagbal	0113524311140010	33° 43' 051" N	074° 48' 657" E	S&WC	III

2479	Toolihalan Sedev Co.v/2b	0113524311140005	N,33°-40'-04.3"	E, 74°-46'-00.0"	S&WC	Already Restored
	DISTT. KULGAM					
2480	Nandan Sar	0115614311100001	33°33' 31.567" N	74°31' 34.279" E	DERS / Revenue	III
2481	Chandan Sar	0115614311100002	33°32' 58.836" N	74°32' 32.845" E	DERS / Revenue	III
2482	Chandan Sar Lokut	0115614311100003	33°32' 39.187" N	74°32' 19.533" E	DERS / Revenue	III
2483	Laksukh Sar	0115614311100004	33°32' 12.003" N	74°33' 16.516" E	DERS / Revenue	III
2484	Golia Sar	0115614311100005	33°32' 24.587" N	74°33' 53.452" E	DERS / Revenue	III
2485	Barani Sar Lokut	0115614311100006	33°31' 42.175" N	74°33' 39.994" E	DERS / Revenue	III
2486	Bhag Sar	0115614311100007	33°31' 8.322" N	74°35' 1.017" E	DERS / Revenue	III
2487	Barani Sar	0115614311100008	33°31' 47.405" N	74°34' 26.845" E	DERS / Revenue	III
2488	Kotori Sar	0115614311100009	33°31' 19.464" N	74°36' 17.271" E	DERS / Revenue	III
2489	Ruprigali Sar	0115614311100010	33°30' 18.018" N	74°35' 37.227" E	DERS / Revenue	III
2490	Rupri Gali Sar	0115614311100011	33°30' 34.456" N	74°36' 39.555" E	DERS / Revenue	III
2491	Dhaklar Sar	0115614311100012	33°30' 33.486" N	74°37' 29.027" E	DERS / Revenue	III
2492	Tukinhar Sar	0115614311100013	33°32' 1.786" N	74°38' 46.834" E	DERS / Revenue	III
2493	Hing Sar	0115614311100016	33°31' 13.120" N	74°44' 25.547" E	DERS / Revenue	III
2494	Pamba Sar	0115614311100020	33°35' 4.481" N	74°43' 7.182" E	DERS / Revenue	III
2495	Hernaag	0115594315020047	33° 37' 51.8" N	75° 00' 52.9" E	DERS / Revenue	III
2496	Konsar Nag	0115614311140014	33°30' 44.366" N	74°46' 9.841" E	DERS / Revenue	III
2497	Indar Sar	0115614311140015	33°32' 38.451" N	74°47' 22.459" E	DERS / Revenue	III
2498	Unnamed (Hael Nag)	0115614311100017	33°31' 5.165" N	74°43' 58.865" E	DERS / Revenue	III
2499	Makru Sar	0115614311140018	33°30' 19.289" N	74°53' 39.233" E	DERS / Revenue	III
2500	Pamba Sar	0115614311100019	33°35' 2.290" N	74°42' 58.447" E	DERS / Revenue	III
2501	Chir Sar	0115614311140021	33°30' 55.147" N	74°49' 52.570" E	DERS / Revenue	III
2502	Bram Sar	0115614311140022	33°30' 9.350" N	74°51' 0.639" E	DERS / Revenue	III
2503	Unnamed(Sarkeng Sar)	011561431'01150023	33°29' 33.888" N	74°53' 50.583" E	DERS / Revenue	III
2504	Barhma Sakli Sar	011561431'01150024	33°29' 25.996" N	74°50' 44.914" E	DERS / Revenue	III
2505	Satphukhren Sar	0115614311100025	33°32' 5.219" N	74°44' 46.976" E	DERS / Revenue	III
2506	Unnamed(Maali Sar)	0115614311100026	33°32' 11.730" N	74°44' 44.318" E	DERS / Revenue	III
2507	Mahi Nag	0115614311140027	33°33' 21.069" N	74°45' 14.236" E	DERS / Revenue	III
2508	Pahelgul Nag	011561431'01150028	33°29' 42.528" N	74°54' 22.288" E	DERS / Revenue	III
2509	Gorsi Nag	0115614311140029	33°30' 11.455" N	74°49' 58.053" E	DERS / Revenue	III
2510	Bakshi Nag	0115614311140030	33°31' 43.879" N	74°48' 33.774" E	DERS / Revenue	III

2511	Khatan Nag	0115614311140031	33°31' 35.330" N	74°48' 31.073" E	DERS / Revenue	III
2512	Gigi-Nag	0115614311140032	33°31' 28.367" N	74°48' 24.748" E	DERS / Revenue	III
2513	Niki-Pathri Nag	0115614311140033	33°33' 8.529" N	74°45' 10.513" E	DERS / Revenue	III
2514	Katachee Sar	0115614311140034	33°31' 27.633" N	74°48' 53.837" E	DERS / Revenue	III
2515	Zajimarg Maidan Sar	0115614311140035	33°30' 38.303" N	74°53' 37.844" E	DERS / Revenue	III
2516	Deodarpatri Naag	0115614311140044	33° 34' 06.6" N	74° 54' 16.4" E	Forest	III
2517	Dingih Sar	0115614311140045	33° 31' 18.421" N	74° 48' 55.882" E	Forest	III
2518	Goudih Sar	0115614311140045	33° 31' 38.050" N	74° 48' 35.523" E	Forest	III
2519	Waltengoo Devser Qazigund -I(Pond)	0115614315020036	33° 32' 7.600" N	75° 6' 3.550" E	S&WC	I
2520	Pachgam Devser Qazigund	0115614315020037	33° 32' 9.180" N	75° 7' 7.920" E	S&WC	I
2521	Waltengoo Devser Qazigund -II(Pond)	0115614315020038	33° 32' 4.920" N	75° 5' 9.940" E	S&WC	I
2522	Nigeenpora Devser Qazigund(Pond)	0115614315020039	33° 33' 9.530" N	75° 6' 1.230" E	S&WC	I
2523	Lamar Noorabad Pahaloo(Pond)	0115594315020040	33° 38' 5.820" N	75° 0' 8.710" E	S&WC	II
2524	Zarood Noorabad DH Pora(Pond)	0115614311140041	33° 34' 5.740" N	74° 54' 8.200" E	S&WC	II
2525	Soipathri Noorabad DH Pora(Pond)	0115614311140042	33° 34' 7.210" N	74° 54' 3.240" E	S&WC	III
2526	Lawloo Noorabad DH Pora(Pond)	0115614311140043	33° 34' 5.740" N	74° 54' 9.620" E	S&WC	III
	DISTT. BANDIPORA					
2527	Ghulam Sar	0109404314020001	34° 38' 26.327" N	75° 11' 28.325" E	Forest	III
2528	Karu Sar	0109404314020002	34° 37' 21.262" N	75° 8' 44.208" E	Forest	III
2529	Lokut Handmarg Talao	0109404310140004	34° 35' 47.241" N	74° 43' 58.741" E	Forest	III
2530	Handmagar Sar	0109404310140005	34° 34' 37.877" N	74° 43' 47.152" E	Forest	III
2531	Kaulsar	0109404310140006	34° 33' 45.707" N	74° 45' 32.227" E	Forest	III
2532	Kisar Sar	0109404310140007	34° 33' 36.710" N	74° 46' 30.937" E	Forest	III
2533	Bod Patalwan Sar	0109404310140008	34° 32' 49.041" N	74° 49' 4.320" E	Forest	III
2534	Unnamed Lake	0109404310140009	34° 33' 33.542" N	74° 49' 43.028" E	Forest	III
2535	Patalwan Sar	0109404310140010	34° 32' 8.694" N	74° 49' 36.996" E	Forest	III
2536	Lokut Patalwan Sar	0109404310140011	34° 31' 54.548" N	74° 50' 19.061" E	Forest	III
2537	Nablarsar	0109404310140012	34° 31' 41.722" N	74° 48' 6.929" E	Forest	III
2538	Mianmarg Sar	0109404310140013	34° 31' 24.864" N	74° 50' 29.880" E	Forest	III
2539	Gagarsar	0109414310150014	34° 29' 31.576" N	74° 53' 20.699" E	Forest	III
2540	Nichnai Sar	0109414310150015	34° 29' 21.670" N	74° 54' 20.189" E	Forest	III
2541	Lokut Sar	0109414310150016	34° 29' 6.192" N	74° 54' 42.896" E	Forest	III
2542	Madmatti Sar	0109414310150017	34° 29' 35.689" N	74° 55' 15.808" E	Forest	III
2543	Nilnai Sar	0109414310150018	34° 29' 42.618" N	74° 55' 13.502" E	Forest	III
2544	Bod Chiti Chhamri Sar	0109414310150019	34° 28' 6.549" N	74° 54' 46.336" E	Forest	III
2545	Lokut Chiti Chhamri Sar	0109414310150020	34° 28' 2.688" N	74° 55' 24.243" E	Forest	III
2546	Logul Sar	0109414310150021	34° 27' 11.949" N	74° 54' 11.667" E	Forest	III
2547	Salnai Sar	0109414310150022	34° 26' 38.955" N	74° 53' 28.667" E	Forest	III
2548	Suka Sar	0109414310150023	34° 25' 21.701" N	74° 52' 16.534" E	Forest	III
2549	Lokut Chhitrar Nar Sar	0109414310150024	34° 25' 31.323" N	74° 52' 17.102" E	Forest	III
2550	Sarbalsar	0109414310150025	34° 23' 30.305" N	74° 52' 22.625" E	Forest	III
2551	Shira Sar	0109414310150026	34° 23' 35.842" N	74° 53' 6.056" E	Forest	III
2552	Zad Sar	0109414310150027	34° 21' 57.761" N	74° 50' 53.920" E	Forest	III
2553	Karunpathar Sar	0109404310150028	34° 28' 8.467" N	74° 57' 50.182" E	Forest	III
2554	Lokut Karunpathar Sar	0109404310150029	34° 28' 0.358" N	74° 57' 31.721" E	Forest	III
2555	Watal Sar	0109404310150030	34° 27' 27.529" N	74° 59' 7.797" E	Forest	III
2556	Satsar	0109404314030031	34° 26' 34.798" N	75° 0' 47.012" E	Forest	III
2557	Gad Sar Lokut	0109404314030032	34° 26' 55.638" N	75° 2' 15.135" E	Forest	III
2558	Gad Sar	0109404314030033	34° 25' 32.534" N	75° 3' 15.803" E	Forest	III
2559	Raman Chhish Sar	0109404314030034	34° 27' 35.051" N	75° 5' 59.581" E	Forest	III
2560	Kishansar	0109404314030035	34° 23' 47.015" N	75° 6' 7.164" E	Forest	III
2561	Vishansar	0109404314030036	34° 23' 14.160" N	75° 7' 5.589" E	Forest	III
2562	Unnamed Lake	0109404314030037	34° 22' 53.668" N	75° 6' 8.946" E	Forest	III
2563	Bod Hiram Pathri Sar	0109404314030038	34° 21' 55.116" N	75° 7' 48.093" E	Forest	III
2564	Hiram Pathri Sar	0109404314030039	34° 21' 38.691" N	75° 8' 26.079" E	Forest	III
2565	Lokut Baib Nar Sar	0109404314030040	34° 22' 5.527" N	75° 10' 44.460" E	Forest	III
2566	Baibnar Sar	0109404314030063	34° 25' 6.832" N	75° 12' 8.056" E	Forest	III
2567	Unnamed Lake	0109404310140067	34° 33' 50.428" N	74° 48' 56.840" E	Forest	III
2568	Unnamed Lake	0109404314030068	34° 27' 20.327" N	74° 58' 5.762" E	Forest	III
2569	Unnamed Lake	0109404314030069	34° 27' 18.998" N	74° 58' 7.275" E	Forest	III
2570	Unnamed Lake	0109404314030070	34° 25' 38.672" N	75° 2' 10.933" E	Forest	III

2571	Unnamed Lake	010940431030071	34° 24' 46.920" N	75° 4' 21.714" E	Forest	III
2572	Unnamed Lake	010940431030072	34° 24' 23.945" N	75° 5' 11.391" E	Forest	III
2573	Glacial Lake	0109404314030073	34° 23' 28.711" N	75° 5' 7.336" E	Forest	III
2574	Yamai Sar	0109414310150074	34° 26' 58.923" N	74° 48' 54.418" E	Forest	III
2575	Unnamed Lake	0109404314020077	34° 41' 19.184" N	75° 7' 42.070" E	Forest	III
2576	Unnamed Lake	0109414314020078	34° 38' 0.426" N	75° 11' 6.256" E	Forest	III
2577	Kaobal Sar	0109414314070079	34° 28' 9.696" N	75° 20' 57.883" E	Forest	III
2578	Shalput Sar	0109404310100080	34° 37' 12.757" N	74° 37' 4.416" E	Forest	III
2579	Hanti Sar	0109404310100081	34° 37' 4.057" N	74° 36' 15.005" E	Forest	III
2580	Gosai Sar	0109404310100003	34° 35' 52.422" N	74° 39' 44.390" E	DERS / Revenue	III
2581	Wular Lake	0109424310110041	34° 20' 55.957" N	74° 34' 10.158" E	DERS / Revenue	III
2582	Chirangpura Nambal	0109424310110042	34° 20' 29.216" N	74° 37' 18.731" E	DERS / Revenue	III
2583	Mukhdamyari Nambal	0109424310110043	34° 20' 35.520" N	74° 36' 2.079" E	DERS / Revenue	III
2584	Garikhan Nambal	0109424310110044	34° 19' 14.490" N	74° 36' 38.686" E	DERS / Revenue	III
2585	Batagund Nambal	0109424310110045	34° 18' 46.621" N	74° 37' 24.208" E	DERS / Revenue	III
2586	Chak Sudarkt Bala	0109424310110046	34° 18' 36.218" N	74° 38' 47.000" E	DERS / Revenue	III
2587	Naz Nambal	0109424310110047	34° 20' 32.808" N	74° 39' 25.973" E	DERS / Revenue	III
2588	Sdunara Hastikhan Nambal	0109424310110048	34° 19' 57.186" N	74° 38' 53.945" E	DERS / Revenue	III
2589	Chanpaz Mahal Nambal	0109424310110049	34° 19' 44.540" N	74° 39' 43.542" E	DERS / Revenue	III
2590	Sudarkut Nambal	0109424310110050	34° 17' 30.636" N	74° 39' 21.648" E	DERS / Revenue	III
2591	Chandargar Nambal	0109424310110051	34° 17' 20.419" N	74° 38' 40.955" E	DERS / Revenue	III
2592	Rakh-I Malgom	0109424310110052	34° 16' 27.714" N	74° 39' 6.720" E	DERS / Revenue	III
2593	Zinipura Nambal	0109424310110053	34° 15' 43.476" N	74° 38' 18.597" E	DERS / Revenue	III
2594	Shiekhsar	0109424310120054	34° 13' 53.392" N	74° 37' 54.873" E	DERS / Revenue	III
2595	Khurwansar	0109424310120055	34° 13' 45.031" N	74° 38' 19.433" E	DERS / Revenue	III
2596	Poshwari Nambal	0109424310110056	34° 15' 19.376" N	74° 34' 54.835" E	DERS / Revenue	III
2597	Naidkhai Nambal	0109424310110057	34° 15' 34.806" N	74° 33' 50.670" E	DERS / Revenue	III
2598	Gund-I-Khalil Sar(Tsore Teng)	0109424310120058	34° 10' 14.950" N	74° 38' 58.975" E	DERS / Revenue	III
2599	Malikpura Sar	0109424310120059	34° 10' 5.518" N	74° 39' 28.319" E	DERS / Revenue	III
2600	Wudin Sar	0109424310120060	34° 9' 50.257" N	74° 38' 34.307" E	DERS / Revenue	III
2601	Rakhi Dusilpor	0109424310120061	34° 10' 17.262" N	74° 37' 54.143" E	DERS / Revenue	III
2602	Khanpeth Nambal	0109424310120062	34° 10' 1.611" N	74° 37' 42.325" E	DERS / Revenue	III
2603	Kanipur Sar	0109424310120075	34° 14' 52.948" N	74° 34' 42.805" E	DERS / Revenue	III
2604	Shilwat Talao	0109424310120076	34° 12' 16.389" N	74° 39' 23.196" E	DERS / Revenue	III
2605	Malapur Nambal	0109424310110064	34° 18' 31.967" N	74° 39' 20.173" E	DERS / Revenue	III
2606	Khomina Nambal	0109424310110065	34° 15' 59.798" N	74° 35' 39.217" E	DERS / Revenue	III
2607	Tundpura Nambal	0109424310110066	34° 16' 55.810" N	74° 36' 40.483" E	DERS / Revenue	III
2608	Aayatmulla Chitternar	0109404310140082	34° 42' 9.460" N	74° 55' 6.700" E	S&WC	I
2609	Nagmulla Chewa Safapora	0109404310150083	34° 28' 20.910" N	74° 57' 20.620" E	S&WC	I

2610	Chewa sarl safapora	01094230110003	34°16'51.41" N	74°40'01.96" E	S&WC	I
	DISTT. KUPWARA	721				
2611	Dadiwar Sar	0101014310060001	34°30' 18.544" N	74°22' 45.267" E	Forest	III
2612	Tank / Reservoir	0101014310070034	34°26' 32.476" N	74°26' 58.209" E	Forest	III
2613	Chornar Sar	0101024310030043	34°26' 9.480" N	74°12' 34.216" E	Forest	III
2614	Gujar pattisar	0101024310030049	34°23' 10.601" N	74°12' 42.417" E	Forest	III
2615	Yamrad Sar	0101024310030052	34°22' 37.920" N	74°12' 7.414" E	Forest	III
2616	Buna Wadar Sar	0101024310030057	34°22' 8.354" N	74°7' 46.044" E	Forest	III
2617	Dodwan Sar	0101024310060061	34°31' 52.502" N	74°14' 52.831" E	Forest	III
2618	Nagru Sar	0101024310060062	34°29' 58.106" N	74°15' 2.826" E	Forest	III
2619	Tank / Reservoir	0101014310060065	34°32' 28.151" N	74°23' 8.981" E	Forest	III
2620	Tank / Reservoir	0101024310070078	34°28' 17.029" N	74°19' 30.965" E	Forest	III
2621	Tank / Reservoir	0101024310070080	34°27' 32.155" N	74°21' 14.451" E	Forest	III
2622	Nehnod sar	0101024310030106	34°22' 9.877" N	74°10' 30.447" E	Forest	III
2623	Nagradnar Sar	0101024310030050	34°23' 3.579" N	74°13' 15.214" E	Forest	III
2624	Boban Sar	0101024310030055	34°22' 10.535" N	74°10' 27.436" E	Forest	III
2625	Batnar sar	0101024310070107	34°23' 74.3" N	74°15' 48.2" E	Forest	III
2626	Khanlhal Sar	0101024310070108	34°22' 57.8" N	74°15' 26.9" E	Forest	III
2627	Sermeg sar	0101024310030109	34°25' 300" N	74°10' 112" E	Forest	III
2628	Kujwar Sar	0101024310030110	34°25' 4.6" N	74°09' 82.8" E	Forest	III
2629	Rainwari Sar	0101024310030111	34°24' 29.6" N	74°9' 27.1" E	Forest	III
2630	Notmul Sar	0101024310030112	34°22' 57.8" N	74°14' 28.9" E	Forest	III
2631	Nagrad Sar	0101024310030053	34°22' 37.894" N	74°13' 41.676" E	Forest	III
2632	Put Sar	0101024310030113	34°29' 31.0" N	74°12' 12.4" E	Forest	III
2633	Bakihakar	0101024310030042	34°25' 10.588" N	74°14' 17.181" E	Forest	III
2634	Ucher Sar	0101*****0114	NA	NA	Forest	III
2635	Lasipur sar	0101014310060002	34°30' 14.484" N	74°23' 10.466" E	DERS / Revenue	III
2636	Sogam sar	0101014310060003	34°30' 0.441" N	74°23' 13.019" E	DERS / Revenue	III
2637	Manchhe rsar	0101014310060004	34°29' 57.175" N	74°23' 41.209" E	DERS / Revenue	III
2638	Sar	0101014310060005	34°29' 42.340" N	74°22' 53.373" E	DERS / Revenue	III
2639	Sar	0101014310060006	34°29' 39.365" N	74°23' 27.430" E	DERS / Revenue	III
2640	Pal Nar Sar	0101014310060007	34°29' 16.597" N	74°22' 25.202" E	DERS / Revenue	III
2641	Rupi sar	0101014310060008	34°29' 18.580" N	74°23' 3.550" E	DERS / Revenue	III
2642	Gund manchar sar	0101014310060009	34°29' 23.503" N	74°23' 59.209" E	DERS / Revenue	III
2643	Pir sar	0101014310060010	34°29' 5.678" N	74°23' 10.992" E	DERS / Revenue	III
2644	Bod sar	0101014310060011	34°29' 4.862" N	74°23' 41.206" E	DERS / Revenue	III
2645	Lokut sar	0101014310060012	34°29' 2.713" N	74°23' 48.269" E	DERS / Revenue	III
2646	Chandigam sar	0101014310060013	34°28' 39.421" N	74°23' 34.716" E	DERS / Revenue	III
2647	Redanag	0101014310060014	34°29' 40.731" N	74°25' 25.426" E	DERS / Revenue	III
2648	Lalpura sar	0101014310060015	34°29' 41.600" N	74°25' 58.185" E	DERS / Revenue	III
2649	Redanag Sar	0101014310060016	34°29' 17.373" N	74°26' 1.397" E	DERS / Revenue	III
2650	Nurdin Khan Chak Sar	0101014310060017	34°28' 50.988" N	74°24' 56.963" E	DERS / Revenue	III
2651	Muqam sar	0101014310060018	34°28' 57.273" N	74°26' 35.008" E	DERS / Revenue	III
2652	Mukam shareif dar	0101014310060019	34°28' 40.959" N	74°26' 28.143" E	DERS / Revenue	III
2653	Kan sar	0101014310060020	34°28' 32.139" N	74°24' 56.792" E	DERS / Revenue	III
2654	Narain sar	0101014310060021	34°28' 38.901" N	74°25' 32.017" E	DERS / Revenue	III

2655	Thundus sar	0101014310060022	34°28' 22.517" N	74°26' 13.137" E	DERS / Revenue	III
2656	Tank / Reservoir	0101014310060023	34°28' 9.531" N	74°26' 41.020" E	DERS / Revenue	III
2657	Tank / Reservoir	0101014310070024	34°27' 41.740" N	74°26' 41.198" E	DERS / Revenue	III
2658	Tank / Reservoir	0101014310070025	34°27' 23.046" N	74°26' 23.324" E	DERS / Revenue	III
2659	Buta Sar	0101014310070026	34°28' 9.146" N	74°24' 34.800" E	DERS / Revenue	III
2660	Tank / Reservoir	0101014310070027	34°28' 4.222" N	74°25' 18.195" E	DERS / Revenue	III
2661	Charlie sar	0101014310070028	34°27' 54.756" N	74°25' 5.837" E	DERS / Revenue	III
2662	Doruswain Sar	0101014310070029	34°27' 33.504" N	74°24' 27.138" E	DERS / Revenue	III
2663	Maidanpura Sar	0101014310070030	34°27' 41.223" N	74°25' 6.225" E	DERS / Revenue	III
2664	Tank / Reservoir	0101014310070031	34°27' 30.772" N	74°25' 22.041" E	DERS / Revenue	III
2665	Tank / Reservoir	0101014310070032	34°27' 21.871" N	74°25' 4.581" E	DERS / Revenue	III
2666	Tank / Reservoir	0101014310070033	34°27' 19.305" N	74°24' 57.278" E	DERS / Revenue	III
2667	Awatkul Sar	0101024310070035	34°27' 5.552" N	74°17' 49.291" E	DERS / Revenue	III
2668	Kandi Sar	0101024310070036	34°27' 15.043" N	74°19' 40.543" E	DERS / Revenue	III
2669	Natnusa Sar	0101024310070037	34°26' 7.537" N	74°18' 54.786" E	DERS / Revenue	III
2670	Tank / Reservoir	0101024310070038	34°25' 54.421" N	74°19' 39.192" E	DERS / Revenue	III
2671	Natnus Sar	0101024310070039	34°25' 44.588" N	74°18' 50.421" E	DERS / Revenue	III
2672	Chak Nutnus Sar	0101024310070040	34°25' 36.362" N	74°19' 18.254" E	DERS / Revenue	III
2673	Rakh Shehtal	0101024310030041	34°25' 21.310" N	74°16' 16.367" E	DERS / Revenue	III
2674	Nag Reddi	0101024310030044	34°25' 46.776" N	74°10' 54.515" E	DERS / Revenue	III
2675	Khaipur Sar	0101024310030045	34°25' 29.906" N	74°11' 50.867" E	DERS / Revenue	III
2676	Bhagatpura sar	0101024310030046	34°24' 6.397" N	74°15' 51.634" E	DERS / Revenue	III
2677	Machinpura Tank	0101024310030047	34°23' 56.858" N	74°15' 35.407" E	DERS / Revenue	III
2678	Badrahar Sar	0101024310030048	34°23' 28.198" N	74°15' 19.248" E	DERS / Revenue	III
2679	Unnamed	0101024310030051	34°22' 56.956" N	74°12' 43.636" E	DERS / Revenue	III
2680	Nagradnar Sar	0101024310030053	34°22' 37.894" N	74°13' 41.676" E	DERS / Revenue	III
2681	Kaindogarnar Sar	0101024310030054	34°22' 26.848" N	74°14' 11.841" E	DERS / Revenue	III
2682	Sar	0101024310030056	34°22' 14.791" N	74°10' 7.521" E	DERS / Revenue	III
2683	Gang sar	0101024310030058	34°20' 17.392" N	74°8' 47.203" E	DERS / Revenue	III
2684	Tank / Reservoir	0101024310070059	34°21' 30.742" N	74°22' 32.411" E	DERS / Revenue	III
2685	Sar	0101024310020060	34°32' 40.683" N	74°10' 50.360" E	DERS / Revenue	III
2686	Khari Sar	0101014310060063	34°32' 51.968" N	74°21' 48.085" E	DERS / Revenue	III
2687	Tank / Reservoir	0101014310060064	34°32' 16.454" N	74°21' 50.952" E	DERS / Revenue	III

2688	Tank / Reservoir	0101014310060066	34°32' 12.463" N	74°27' 16.276" E	DERS / Revenue	III
2689	Tank / Reservoir	0101014310060067	34°31' 21.166" N	74°22' 45.534" E	DERS / Revenue	III
2690	Tangchak sar	0101014310060068	34°31' 5.163" N	74°23' 46.655" E	DERS / Revenue	III
2691	Tank / Reservoir	0101014310060069	34°30' 59.861" N	74°23' 44.173" E	DERS / Revenue	III
2692	Sar	0101014310060070	34°29' 25.142" N	74°25' 29.934" E	DERS / Revenue	III
2693	Tsaraligund Sar	0101014310060071	34°29' 16.884" N	74°25' 16.786" E	DERS / Revenue	III
2694	Hayatpur sar	0101014310060072	34°28' 51.261" N	74°25' 55.249" E	DERS / Revenue	III
2695	Tekpur sar	0101014310070073	34°27' 56.129" N	74°25' 24.633" E	DERS / Revenue	III
2696	Tank / Reservoir	0101014310070074	34°27' 41.172" N	74°24' 23.630" E	DERS / Revenue	III
2697	Tank / Reservoir	0101014310070075	34°27' 4.052" N	74°24' 46.221" E	DERS / Revenue	III
2698	Wanidorus Sar	0101014310070076	34°26' 58.427" N	74°25' 10.755" E	DERS / Revenue	III
2699	Dunwar Sar	0101024310070077	34°28' 28.686" N	74°18' 53.932" E	DERS / Revenue	III
2700	Tank / Reservoir	0101024310070079	34°28' 13.297" N	74°19' 46.740" E	DERS / Revenue	III
2701	Tank / Reservoir	0101024310070081	34°27' 17.096" N	74°21' 18.050" E	DERS / Revenue	III
2702	Tank / Reservoir	0101024310070082	34°26' 28.631" N	74°20' 57.844" E	DERS / Revenue	III
2703	Trachh Sar	0101024310070083	34°26' 11.804" N	74°19' 41.459" E	DERS / Revenue	III
2704	Tank / Reservoir	0101024310070084	34°25' 24.453" N	74°19' 31.228" E	DERS / Revenue	III
2705	HarInpur Sar	0101024310070085	34°25' 38.167" N	74°16' 2.891" E	DERS / Revenue	III
2706	Tank / Reservoir	0101024310030086	34°25' 35.182" N	74°12' 52.110" E	DERS / Revenue	III
2707	Tank / Reservoir	0101024310030087	34°24' 17.126" N	74°14' 59.363" E	DERS / Revenue	III
2708	Badrahar Spring	0101024310030088	34°22' 41.692" N	74°15' 15.917" E	DERS / Revenue	III
2709	Tank / Reservoir	0101024310030089	34°26' 29.504" N	74°7' 39.677" E	DERS / Revenue	III
2710	Tank / Reservoir	0101024310030090	34°25' 24.654" N	74°6' 30.600" E	DERS / Revenue	III
2711	Tank / Reservoir	0101024310030091	34°25' 18.328" N	74°8' 59.987" E	DERS / Revenue	III
2712	Tank / Reservoir	0101024310030092	34°24' 52.059" N	74°8' 25.896" E	DERS / Revenue	III
2713	Tank / Reservoir	0101024310030093	34°24' 38.906" N	74°6' 11.209" E	DERS / Revenue	III
2714	Tank / Reservoir	0101024310030094	34°22' 19.300" N	74°9' 58.446" E	DERS / Revenue	III
2715	GoutingoDeedikote(Pond)	0101024310030098	34° 29' 59.600" N	74° 12' 58.900" E	S&WC	I
2716	Apari Sar bawan watsar(Pond)	0101024310030105	34° 22' 36.020" N	74° 10' 2.510" E	S&WC	I
2717	Bos Hangnikote(Pond)	0101*****0100	34° 26' 37.900" N	74° 52' 3.300" E	S&WC	I
2718	QuttenSar Bawan Watsar(Pond)	0101024310030103	34° 22' 12.760" N	74° 10' 1.860" E	S&WC	I
2719	SerenSar Hangnikote(Pond)	0101024310030099	34° 26' 35.400" N	74° 5' 19.800" E	S&WC	II
2720	CAMPA Closure Hangnikote(Pond)	0101024310030101	34° 26' 35.600" N	74° 12' 42.300" E	S&WC	II
2721	Kharin Sar Bawan Watsar(Pond)	0101024310030102	34° 22' 16.420" N	74° 10' 1.880" E	S&WC	II
2722	Banpora sar(Pond)	0101024310030104	34° 22' 46.020" N	74° 10' 2.760" E	S&WC	II
2723	Falmarg Shuloora(Pond)	0101014310090095	34° 45' 41.410" N	74° 30' 9.520" E	S&WC	III
2724	CharriThayanGojran(Pond)	0101014310050096	34° 47' 45.568" N	74° 23' 52.206" E	S&WC	III
2725	Khaipora(Pond)	0101024310030097	34° 26' 8.360" N	74° 7' 41.000" E	S&WC	III
	DISTT. ANANTNAG					
2726	Sona Sar 2	0114534314080001	34° 14' 2.736" N	75° 16' 29.937" E	Wildlife	III

2727	Doda Sar	0114534314080003	34° 13' 37.964" N	75° 13' 19.587" E	Wildlife	III
2728	Gumhar Sar	0114534314080004	34° 12' 31.885" N	75° 11' 47.327" E	Wildlife	III
2729	Handilsar	0114534314080005	34° 12' 7.647" N	75° 12' 16.088" E	Wildlife	III
2730	Chanda Sar	0114534314080010	34° 9' 22.128" N	75° 6' 46.431" E	Wildlife	III
2731	Tarsar	0114534314080012	34° 8' 22.778" N	75° 8' 50.704" E	Wildlife	III
2732	Katar Nag	0114534314080021	34° 7' 47.276" N	75° 18' 22.724" E	Wildlife	III
2733	Chhumanai Sar 2	0114534314080029	34° 6' 35.280" N	75° 9' 5.101" E	Wildlife	III
2734	Chhumanai Sar 1	0114534314080030	34° 6' 14.908" N	75° 8' 54.151" E	Wildlife	III
2735	Chhumahai Sar	0114534314080031	34° 5' 36.439" N	75° 9' 38.402" E	Wildlife	III
2736	Gandpathar Sar	0114534315050034	34° 2' 38.802" N	75° 13' 36.281" E	Wildlife	III
2737	Munwar Sar	0114534315050035	34° 0' 55.493" N	75° 14' 39.817" E	Wildlife	III
2738	Har Nag	0114534314080023	34° 8' 20.626" N	75° 22' 36.696" E	Wildlife	III
2739	Tson	0114534314080033	34° 3' 46.290" N	75° 12' 56.140" E	Wildlife	III
2740	Hoka Sar	0114534314080032	34° 5' 0.607" N	75° 11' 55.470" E	Wildlife	I
2741	Sar 1		34°13'57.683" N	75° 16' 54.332" E	Wildlife	III
2742	Sar 2		34°8'11.241" N	75° 18 37.031" E	Wildlife	III
2743	Sar 3		34°7'47.897" N	75° 18' 21.253" E	Wildlife	III
2744	Sar 4		34°7'54.182" N	75° 18' 16.195" E	Wildlife	III
2745	Sar 5		34°7'50.788" N	75° 17'31.522" E	Wildlife	III
2746	Sar 6		34°9' 6.440" N	75° 17'15.017" E	Wildlife	III
2747	Sar 7		34°9' 22.021" N	75° 17'15.017" E	Wildlife	III
2748	Dudhnag	0114534314080007	34° 11' 33.978" N	75° 19' 12.924" E	Wildlife	III
2749	Sona Sar Lokut	0114534314080002	34° 13' 57.382" N	75° 16' 54.901" E	DERS / Revenue	III
2750	Ruyil Sar	0114534314080006	34° 12' 10.856" N	75° 13' 59.802" E	DERS / Revenue	III
2751	Sekiwas Sar	0114534314080009	34° 10' 51.220" N	75° 11' 16.953" E	DERS / Revenue	III
2752	Dandabari Sar	0114534314080011	34° 9' 19.409" N	75° 12' 10.346" E	DERS / Revenue	III
2753	Chhumanai Gali Sar	0114534314080013	34° 8' 4.251" N	75° 9' 50.533" E	DERS / Revenue	III
2754	Watis Sar	0114534314080014	34° 9' 21.761" N	75° 17' 15.761" E	DERS / Revenue	III
2755	Lokut Sar	0114534314080019	34° 8' 10.924" N	75° 18' 37.770" E	DERS / Revenue	III
2756	Girwar Nag	0114534314080022	34° 7' 1.750" N	75° 17' 56.917" E	DERS / Revenue	III
2757	Hapat Sar	0114534314080015	34° 9' 4.621" N	75° 17' 23.230" E	DERS / Revenue	III
2758	Gurmisar	0114534314080016	34° 8' 50.902" N	75° 17' 31.886" E	DERS / Revenue	III
2759	Chang Sar	0114534314080017	34° 8' 41.056" N	75° 17' 35.662" E	DERS / Revenue	III
2760	Lokut Nag	0114534314080018	34° 8' 18.026" N	75° 18' 39.237" E	DERS / Revenue	III
2761	Budru Nag	0114534314080020	34° 8' 6.833" N	75° 18' 42.347" E	DERS / Revenue	III
2762	Gonhar Sar	0114534314080025	34° 6' 29.825" N	75° 23' 10.911" E	DERS / Revenue	III
2763	Vimun Sar	0114534314080026	34° 6' 15.647" N	75° 21' 46.265" E	DERS / Revenue	III
2764	Dod Chhiran Nag 2	0114534315050041	33° 54' 44.055" N	75° 22' 56.343" E	DERS / Revenue	III
2765	Dod chhiran Nag 3	0114534315050042	33° 54' 41.667" N	75° 23' 12.593" E	DERS / Revenue	III
2766	Dod Chhiran Nag 1	0114534315050043	33° 54' 37.714" N	75° 23' 3.082" E	DERS / Revenue	III
2767	Langinal Nag	0114534315050044	33° 51' 17.440" N	75° 25' 16.484" E	DERS / Revenue	III
2768	Wunthkatsi Sar	0114534315050055	33° 56' 10.420" N	75° 22' 20.916" E	DERS / Revenue	III
2769	Charinag Nar Sar	0114534315050056	33° 56' 2.093" N	75° 22' 35.575" E	DERS / Revenue	III
2770	Unnamed	0114574315060057	33° 43' 22.692" N	75° 30' 21.894" E	DERS / Revenue	III
2771	Kon Nag 1	0114534314080024	34° 8' 16.197" N	75° 24' 59.928" E	Forest	III

2772	Shesh Nag	0114553314880027	34° 5' 37.491" N	75° 29' 52.040" E	Forest	III
2773	Sona Sar 1	0114534314880028	34° 4' 1.520" N	75° 28' 30.975" E	Forest	III
2774	Tuliyar Sar	0114534315050036	33° 59' 15.036" N	75° 23' 34.426" E	Forest	III
2775	Sorus Nag	0114534315050037	33° 57' 12.306" N	75° 22' 41.146" E	Forest	III
2776	Charinag	0114534315050038	33° 55' 44.236" N	75° 23' 20.031" E	Forest	III
2777	Zissar Nag 1	0114534315050039	33° 55' 23.202" N	75° 23' 8.962" E	Forest	III
2778	Zissar Nag 2	0114534315050040	33° 55' 12.063" N	75° 22' 29.496" E	Forest	III
2779	Hirubagwan Sar	0114534314080008	34° 11' 3.355" N	75° 22' 21.539" E	Forest	III
2780	Kon Nag Gali	0114534315050045	33° 50' 14.331" N	75° 25' 45.666" E	Forest	III
2781	Nagputan Sar 1	0114564315050046	33° 48' 52.305" N	75° 27' 2.272" E	Forest	III
2782	Nagputan Sar 2	0114564315050047	33° 48' 39.944" N	75° 26' 51.267" E	Forest	III
2783	Chohar Nag	0114574315060048	33° 45' 14.141" N	75° 28' 11.007" E	Forest	III
2784	Chohar Nag Lokut	0114574315060049	33° 44' 57.918" N	75° 28' 10.249" E	Forest	III
2785	Kalkhanun Talao	0114554315020050	33° 44' 6.283" N	75° 13' 12.893" E	Forest	III
2786	Drinyan Sar	0114534314080051	33° 36' 57.810" N	75° 30' 49.536" E	Forest	III
2787	Girsar Nag	0114534314080052	33° 33' 47.933" N	75° 30' 11.483" E	Forest	III
2788	Mawar Nag	0114534315070053	33° 27' 19.066" N	75° 28' 41.486" E	Forest	III
2789	Mawar Nag Lokut	0114534315070054	33° 26' 56.658" N	75° 29' 3.136" E	Forest	III
2790	Anigatinad Sagam	0114584315020058	33° 33' 4.520" N	75° 13' 7.210" E	S&WC	I
2791	Watnor Dadnagin Sagam	0114584315060059	33° 33' 9.610" N	75° 16' 4.210" E	S&WC	I
2792	Sehmadan Sagam	0114584315060060	33° 34' 23.110" N	75° 15' 8.530" E	S&WC	I
2793	Batgund Dooru Veerinag	0114584315060069	33° 33' 2.320" N	75° 16' 3.490" E	S&WC	I
2794	Manzmoh Devser	0114584315020070	33° 33' 15.450" N	75° 10' 44.220" E	S&WC	I
2795	Gulab Bagh Dooru	0114584315020071	33° 32' 52.500" N	75° 13' 14.860" E	S&WC	I
2796	Trajon Dooru-I	0114584315060078	33° 34' 4.470" N	75° 15' 2.390" E	S&WC	II
2797	Trajon Dooru-II	0114584315060079	33° 34' 2.760" N	75° 15' 2.900" E	S&WC	II
2798	Manazmoh Devser Qazigund-II	0114584315020080	33° 33' 15.450" N	75° 10' 44.220" E	S&WC	II
2799	Manazmoh Devser Qazigund-III	0114584315020081	33° 33' 14.400" N	75° 9' 40.200" E	S&WC	II
2800	Bindoo	0114584315060082	33° 33' 5.620" N	75° 16' 8.220" E	S&WC	II
2801	Zesnad Larnoo-I	0114574315060061	33° 36' 9.910" N	75° 23' 10.000" E	S&WC	II
2802	Zesnad Larnoo -II	0114574315060062	33° 36' 9.840" N	75° 23' 2.100" E	S&WC	II
2803	Guridraman Larnoo	0114574315060063	33° 40' 2.680" N	75° 22' 3.950" E	S&WC	II
2804	Panad Larnoo	0114574315060064	33° 41' 0.710" N	75° 22' 9.150" E	S&WC	II
2805	Hallan Larnoo -I	0114574315060065	33° 39' 5.440" N	75° 21' 13.100" E	S&WC	II
2806	Hallan Larnoo -II	0114574315060066	33° 39' 9.520" N	75° 21' 5.700" E	S&WC	III
2807	Sadnag Sagam	0114574315060067	33° 37' 13.000" N	75° 15' 7.170" E	S&WC	III
2808	Rakhi Brah Shangus	0114564315050068	33° 45' 5.100" N	75° 17' 1.680" E	S&WC	III
2809	Kashwon Larnoo-I	0114574315060072	33° 38' 6.870" N	75° 18' 7.120" E	S&WC	III
2810	Kashwon Larnoo -II	0114574315060073	33° 38' 4.130" N	75° 17' 9.270" E	S&WC	III
2811	Chaki Shergund Shangus-I	0114564315060074	33° 42' 9.780" N	75° 19' 8.110" E	S&WC	III
2812	Chaki Shergund Shangus -II	0114564315060075	33° 43' 1.100" N	75° 19' 9.170" E	S&WC	III
2813	Chaki Shergund Shangus -III	0114564315060076	33° 43' 1.010" N	75° 19' 7.680" E	S&WC	III
2814	Hangal Pawa(Pond)	0114534315050077	33° 49' 3.840" N	75° 19' 8.720" E	S&WC	III
2815	Gulgbagh Qazigund Anantnag	0114584315020083	33° 32' 52.500" N	75° 13' 14.860" E	S&WC	III

Executive Director (Technical),
National Mission for Clean Ganga,
Department of Water Resources, River Development
& Ganga Rejuvenation, Ministry of Jal Shakti,
Shram Shakti Bhawan, New Delhi.

No.FST-Lit/14/2021(7268750)

Dated.05.07.2024

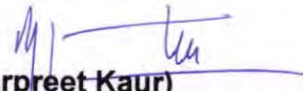
Subject: Revised Monthly Progress Report by States/UTs, pursuant to the Hon'ble NGT order dated 24.09.2020 in the matter of OA No.673/2018 for the month of May, 2024.

Sir,

With reference to the subject captioned above and in response to e-mail dated 27-06-2024, I am directed to forward herewith a copy of Revised Monthly Progress Report (as per revised format) in respect of Union Territory of J&K, for the month of May, 2024 for favour of information and further necessary action.

The data in the Monthly Progress Report has been compiled after receiving inputs from J&K Pollution Control Committee, Jal Shakti Department and Housing & Urban Development Department.

Yours faithfully,


(Harpreet Kaur)
Special Secretary (Technical)

Encls:As above.

Copy along with enclosure to the:-

1. Member Secretary, Central Pollution Control Board, New Delhi.
2. Member Secretary, J&K Pollution Control Committee.
3. PS to Financial Commissioner (ACS), Jal Shakti Department.
4. PS to Commissioner/Secretary to the Government, Housing & Urban Development Department.
5. PS to Commissioner/Secretary to Government, Mining Department.
6. PS to PCCF & HoFF, J&K.

Revised format for submission of Monthly Progress Report in the NGT Matter OA No. 673 of 2018 (in compliance to Hon'ble NGT Order dated 24.09.2020)

For the month of May - 2024

For the Union Territory of Jammu & Kashmir

Overall status of the UT:

- I. Total Population : Urban Population & Rural Population separately (**projected 2020**)
 - a) Urban Population = 48.43 lac.
 - b) Rural Population = 101.57 lac.
- II. Estimated Sewage Generation (MLD):
 - a) Urban @ 108 lpcd=523 MLD
 - b) Rural @ 44 lpcd= 447 MLD.
- III. Details of Sewage Treatment Plant:
 - Existing no. of STPs and Treatment Capacity in (MLD): 22 Nos. (166.39 MLD)
 - Capacity Utilization of existing STPs: 95.23 MLD
 - MLD of sewage being treated through FSTPs:0.58 MLD
 - Gap in Treatment Capacity in MLD: 356.61 MLD
 - No. of Operational STPs: 20 Nos.
 - No. of Complying STPs: 20 Nos.
 - No. of Non-complying STPs: 02 Nos.
 - (A) Details of each existing STP in the UT of J&K — Annexure-I(A).
 - (B) Details of under construction STPs in the UT of J&K – Annexure-I(B).
 - (C) Details of Proposed STPs in the UT of J&K – Annexure-I(C).

IV. Details of Industrial Pollution:-

Status of ETPs as per Field Report					
No. of Industries in the UT of J&K	Total No. of Water Polluting Industries in the UT of J&K require ETPs	No. of Industries having Functional ETPs	No. of Industries operating without ETPs	Quantity of Effluent generated from the Industries in MLD	Remarks
Jammu	5042	191	189	2	14.597
Kashmir	5554	133	93	40	2.232
Total	10596	324	282	42	16.829*

*#(Data of quantity of effluent generated from the industries is reconciled)

- Status of the CETPs Existing and Proposed:

Status of CETPs			Total
Existing	Under Construction	Proposed	
a) Phase I SIDCO IGC, Samba = 1 MLD b) Phase II SIDCO IGC, Samba = 1 MLD c) Phase II SIDCO IGC, Samba = 0.5 MLD d) Phase III SIDCO IGC, Samba = 0.5 MLD	a) Industrial Estate, Digiana, Jammu = 0.1 MLD. b) Back side of M/s Sudhir Gensets, SIDCO Complex, Bari Brahmana = 1.5 MLD c) EPIP SIDCO, Bari Brahmana = 0.5 MLD		
a) Industrial Area Ghatti Tehsil and District Kathua (Installed by not commissioned as yet) = 0.45 MLD	a) SICOP CETP IID Centre Batal Ballian, Udhampur = 0.5 MLD b) SICOP CETP IID Centre Batal Ballian, Udhampur = 0.5 MLD		

a) IGC Lassipora Pulwama = 600 KLD b) IGC Lassipora Pulwama = 500 KLD c) I E Khunmoh Srinagar = 500 KLD d) I E Khrew Pulwama = 50 KLD e) I E Wuyan Pulwama = 500 KLD f) I E Bagi Ali Mardan (Srinagar)= 500 KLD g) I E Chotipora Kupwara = 50 KLD h) I E Ganderbal = 10 KLD i) IGC Lassipora = 500 KLD j) I.E. Khunmoh Srinagar = 500 KLD	a) I.E Rangreth Budgah = 1000 KLD	a) I E Radbugh, Kupwara =10KLD b) I E Branwari Kupwara = 10 KLD c) I E Branwari Kupwara = 10 KLD	
15	6	3	24

V. Solid Waste Management:

Solid Waste Management	
<ul style="list-style-type: none"> Total Number of Urban and Local Bodies and their Population. 	<p>76 Urban Local Bodies and 02 Municipal Corporations.</p> <p>JMC = 746265 (2023) estimated SMC = 11.92 lacs as per 2011 census, as on date 15.50 lacs approx ULBs Jammu = 460289 (2011 census) ULBs Kashmir = 923310 souls</p>
<ul style="list-style-type: none"> Current Municipal Solid Waste Generation 	<p>Jammu Municipal Corporation: 374 TPD MSW Srinagar Municipal Corporation: 520 TPD Directorate of Urban Local Bodies- Jammu: 235 TPD Directorate of Urban Local Bodies-Kashmir: 324 TPD Total = 1453 TPD</p>
<ul style="list-style-type: none"> Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- i. Waste to Energy (Tonnage and Power Output), ii. Compost Plants (Windrow, Vermi, decentralized pit composting), iii. Bio-methanatiuon, MRF etc. 	<p>Details given in Annexure-II</p>
<ul style="list-style-type: none"> Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%) 	<p>Details given in Annexure-II(a)</p>
No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction)	Annexure-III
Total no. of wards,	1124
no. of wards having door to door collection	1124
	Details at Annexure-IV

no. of wards practicing segregation at source	JMC = 40% Overall SMC = 60% in all wards DULBJ = 268 DULBK = 428	
Details of MSW treatment facilities proposed and under construction (no., capacity, and technology)	Details given in Annexure-V	
No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills.	Annexure-VI	
No. and area (in acres) of legacy waste within 1km buffer of both side of the rivers	9 sites (8 in Kashmir, data on area awaited, 01 site of 32 acres in Jammu)	Details on Annexure-VII
No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers	ULBs of Kashmir Division: 98 drains, data on number of Trash guards installed awaited. SMC: 120 trash guards installed. JMC: 26 drains, No trash guards installed.	
MSW Management ULB	76 ULBs and 2 Municipal Corporations.	Annexure-VIII
Total MSW generation in TPD	1453	
Total MSW being processed in TPD	479	
Existing MSW facilities Utilization Capacity of the existing MSW facilities Proposed MSW Facilities & Completion Timeline		

VI. **Bio-medical Waste Management:**

- Total Bio-medical generation:
 - a) Jammu = 1748.78 Kg/day as per Annual Report 2022
 - b) Kashmir = 6902.64 Kg/day as per Annual Report 2022

Total = 8651.42 Kg/day

Covid-19 Bio-medical waste for the month of **May-2024:**

- a) Jammu = Nil
- b) Kashmir = Nil

- **No. of Hospitals and Health Care Facilities:**

- a) Jammu = 4024
 - b) Kashmir = 3647
- Total = 7671**

- **Status of Treatment Facility/ CBMWTF: 3 Operational Facilities** with PCDs, OCEMS installed in facility
 - a) M/s Anmol Health Care, Jammu (OCEMS installed).
 - b) M/s Kashmir Health Care System, Kashmir (OCEMS installed).
 - c) M/s Clean City Waste Management, Kashmir (OCEMS installed).

VII. Hazardous Waste Management:

- Total Hazardous Waste generation:
 - a) Jammu = **2093.0028** MT / Annum.
 - b) Kashmir = **443.28** MT/Annum.
 - Total = 2536.2828** MT/Annum
- No. of Industries generating Hazardous waste :
 - a) Jammu = 261
 - b) Kashmir = 165
 - Total = 426**
- Avg. Quantity of Hazardous waste reaching the TSDFs and Treated:
 - a) Hazardous waste is being disposed off through TSDFs located outside J&K, through M/s Bharat Oil and Waste Management Ltd, Kanpur Dehat (UP) authorized by JKPC.
 - b) Hazardous waste is also disposed off in TSDFs namely M/s Ramasethu Infrastructure Pvt. Ltd. located at IGC Samba, J&K.

VIII. Plastic Waste Management:-

- Total Annual Plastic Waste generation in J&K = **34384** MT/Annum (app.), with monthly average of **2865** MT (app.)
- Seizure done (**May-2024**)
 - a) Polythene = 1888.90 Kg
 - b) SUP = 56.72 Kg
 - Total = 1945.62 Kg**
- Treatment/Measures adopted for reduction or management of plastic waste:
 - a) Regular seizure of illegal polythene and banned SUP by Anti-Polythene Squad.
 - b) Using seized polythene in overlaying of roads.
 - c) Using seized polythene in cement kilns along with conventional fuels.

ULB/Municipal Corporation –wise details are given as **Annexure -IX**.

IX. Details of Alternate Treatment Technology being adopted by the State/UT : Septage Treatment Plants commissioned as Alternate Treatment Technology:

- a) Bhagwati Nagar Jammu =164 KLD
- b) Uranhall Anantnag = 62KLD
- c) Alluchi Bagh =164 KLD
- d) Achan Srinagar =130 KLD
- e) Co-treatment facility at Baryal Udampur =60 KLD

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on insitu treatment:- Details are given as **Annexure -X.****XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT: -****XII. Details of meetings carried under the Chairmanship of Chief Secretary in the State/UT: -****XIII. Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river; -**

- No. of Polluted River Stretches in Jammu and Kashmir =09
- a) No. of Polluted River Stretches in Jammu =05
- b) No. of Polluted River Stretches in Srinagar =04

Water Quality Status of Polluted Rivers during the month of May-2024

S.No	Polluted River Stretch	Water Quality Analysis May, 2024					Ground Water Quality in catchment area	
1.	River Devak Udhampur	NWMP Monitoring Sites with Sanctioned Station Code	BOD (mg/l) <2.0 (mg/l)	COD -	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliform count after 24 Hrs. (CFU/100 ml (500))	NA
		a) Near Shiv Mandir, Udhampur (Stncode 2754)	5.4	20	8.20	3.7	1600	
		b) About 2 Km (D/S) Shiv Mandir (Stn. Code 4062)	2.8	14.1	8.50	5.3	2000	
		c) About 10 Km (D/S) Shiv Mandir (Stn. Code:4063)	1.9	9.7	8.30	7.6	2200	
2.	Banganga, Holy Stream, Katra	NWMP Monitoring Sites	BOD <2.0 (mg/l)	COD -	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliform count after 24 Hrs. (CFU/100 ml (500))	NA
		a) Bathing Ghat Katra (Stn. Code 2755)	3.7	18.8	8.50	4.1	-	
		b) In front of pony shed (Stn. Code 2756)	3.2	16.1	7.98	4.0	-	
3.	River Tawi Jammu	NWMP Monitoring Sites/ Station Code	BOD <2.0 (mg/l)	COD -	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliforms count after 24 Hrs. (CFU/100 ml (500))	NA
		i. Below Tawi Bridge-2744	5.9	27	8.45	6.2	9000	
		ii. Bhagwati Nagar-2745	-	-	-	-	-	
		iii. Beli Charana-2746	3.4	16.6	8.32	7.3	11000	
		iv. Surajpur-2747	2.4	12.1	8.20	7.2	11000	
		v. Bhagwatinagar, 1 Km, D/S below STP discharge point at Bhagwati Nagar-4055	-	-	-	-	-	
4.	River Basanter, Samba	NWMP Monitoring Site/ Sanctioned Station Code	BOD <2.0 (mg/l)	COD	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliform count after 24 Hrs. (CFU/100 ml (500))	NA
		a) Chak Manga Gujjar Samba (2753)	3.3	16.8	8.20	3.5	1400	
5.	River Chenab at Akhnoor	NWMP Monitoring Site/ Sanctioned Station Code	BOD <2.0 (mg/l)	COD -	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliform count after 24 Hrs. (CFU/100 ml (500))	NA
		a) At Jio-Pota Mandir (2751)			-			

6.	River Jhelum at Srinagar (Anantnag to Chhatabal Weir)	<table border="1"> <thead> <tr> <th>NWMP/PCB Monitoring Sites with Sanctioned Station Code</th> <th>BOD <2.0 (mg/l)</th> <th>COD</th> <th>pH (6.5-8.5)</th> <th>DO > 5.0 (mg/l)</th> <th>Coliform count after 24 Hrs. (CFU/100 ml (500))</th> </tr> </thead> <tbody> <tr> <td>i. Anantnag (1304)</td> <td>3.0</td> <td>33.3</td> <td>7.90</td> <td>8.6</td> <td></td> </tr> <tr> <td>ii. Batingoo, (PCB Site)</td> <td>3.3</td> <td>31.3</td> <td>7.55</td> <td>8.5</td> <td></td> </tr> <tr> <td>iii. Bijbehara (4053)</td> <td>2.4</td> <td>26.6</td> <td>7.42</td> <td>9.3</td> <td></td> </tr> <tr> <td>iv. Sangam U/S (PCB Site)</td> <td>3.0</td> <td>25.8</td> <td>7.52</td> <td>8.3</td> <td></td> </tr> <tr> <td>v. Sangam D/S, (3273)</td> <td>2.0</td> <td>25.6</td> <td>7.50</td> <td>8.0</td> <td></td> </tr> <tr> <td>vi. Awantipora (3274)</td> <td>2.0</td> <td>26.6</td> <td>7.48</td> <td>8.6</td> <td></td> </tr> <tr> <td>vii. Pampore (3275)</td> <td>2.0</td> <td>24.9</td> <td>7.68</td> <td>8.8</td> <td></td> </tr> <tr> <td>viii. Panthachowk (4054)</td> <td>2.6</td> <td>33.33</td> <td>7.56</td> <td>9.2</td> <td></td> </tr> <tr> <td>ix. Pandarathan (PCB Site)</td> <td>2.0</td> <td>24.99</td> <td>7.60</td> <td>9.0</td> <td></td> </tr> <tr> <td>x. Zero Bridge (1410)</td> <td>2.0</td> <td>24.39</td> <td>7.95</td> <td>8.1</td> <td></td> </tr> <tr> <td>xi. Chhatabal Weir (1411)</td> <td>2.8</td> <td>32.52</td> <td>7.89</td> <td>7.6</td> <td></td> </tr> </tbody> </table>	NWMP/PCB Monitoring Sites with Sanctioned Station Code	BOD <2.0 (mg/l)	COD	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliform count after 24 Hrs. (CFU/100 ml (500))	i. Anantnag (1304)	3.0	33.3	7.90	8.6		ii. Batingoo, (PCB Site)	3.3	31.3	7.55	8.5		iii. Bijbehara (4053)	2.4	26.6	7.42	9.3		iv. Sangam U/S (PCB Site)	3.0	25.8	7.52	8.3		v. Sangam D/S, (3273)	2.0	25.6	7.50	8.0		vi. Awantipora (3274)	2.0	26.6	7.48	8.6		vii. Pampore (3275)	2.0	24.9	7.68	8.8		viii. Panthachowk (4054)	2.6	33.33	7.56	9.2		ix. Pandarathan (PCB Site)	2.0	24.99	7.60	9.0		x. Zero Bridge (1410)	2.0	24.39	7.95	8.1		xi. Chhatabal Weir (1411)	2.8	32.52	7.89	7.6		NA
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8&9.	River Sindh at Ganderbal, Srinagar	<table border="1"> <thead> <tr> <th>NWMP monitoring sites</th> <th>BOD <2.0 (mg/l)</th> <th>COD</th> <th>pH (6.5-8.5)</th> <th>DO > 5.0 (mg/l)</th> <th>Coliform count after 24 Hrs. (CFU/100 ml)</th> </tr> </thead> <tbody> <tr> <td>a) Dodherhama, Station Code (3286)</td> <td>2.2</td> <td>16.2</td> <td>7.90</td> <td>8.2</td> <td></td> </tr> <tr> <td>b) Chuntkol (Station Code (1307)</td> <td>6.2</td> <td>48.78</td> <td>7.82</td> <td>5.4</td> <td></td> </tr> </tbody> </table>	NWMP monitoring sites	BOD <2.0 (mg/l)	COD	pH (6.5-8.5)	DO > 5.0 (mg/l)	Coliform count after 24 Hrs. (CFU/100 ml)	a) Dodherhama, Station Code (3286)	2.2	16.2	7.90	8.2		b) Chuntkol (Station Code (1307)	6.2	48.78	7.82	5.4		NA																																																						
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XIV. Ground water regulation:

The regulation of ground water is mandate of the J&K Water Resources Regulatory Authority under the J&K Water Resource Regulation and Management Act, 2010. The Authority while approving new schemes or monitoring existing schemes can bar or cancel exploitation of ground water if it feels that exploitation of ground water is not in accordance with the provisions contained in JKWRA Act 2010 & Rules – 2011.

The Ground water regulation is mandated only when the area to be exploited comes under grey zone or black zone. The macro management of Ground Water is prerogative of Water Resources Regulatory Authority which has power to put an embargo on exploitation of Ground Water Resources, should these border on grey or black zones. Besides, the guidelines for regulation and control of Ground Water Extraction in the UT of J&K in consonance with Central Ground Water Authority is under formulation.

XV. Good irrigation practices being adopted by the State:

For providing better irrigation facilities to the beneficiaries, various irrigation schemes are under execution with the objective of increasing the irrigation potential and its effective utilization. For this purpose the various schemes under Capex Budget, NABARD Loan Assistance and Centrally Sponsored Schemes are under execution.

The focus of these interventions is to prevent losses and provide stable irrigation conveyance system. Lift irrigation system where gravity water is not available or not feasible are also constructed for providing assured irrigation facilities. Further Community participation is also ensured for best / optimum utilization of available water to all beneficiaries. Besides, the State/UT Irrigation plan is also under process.

XVI. Rain Water Harvesting: In terms of J&K Unified Building Byelaws, 2021, chapter 10, Clause 10.1 to 10.4 the provision of Rain Water Harvesting is there to be followed by the ULBs in the U.T of J&K.

XVII. Demarcation of Floodplain and removal of illegal encroachments:

The Revenue details of four flood basins which include Hokersar, Nowgam, Hygam and Narkara Numbal have been forwarded to JK WRRRA for notifying them as flood basins along with extents of flood inundation witnessed in 2014 historic flood through ground truthing and flood expanse boundaries mapped on Google earth. The same is being examined by the authority as per the Act. The details of rest three:

1. Left side flood plain from Sangam to Srinagar.
2. Anchar Lake.
3. Wullar Lake

are being sought from the concerned Revenue authorities through the office of the Divisional Commissioner Kashmir which too shall be made available to JKWRRRA for necessary action at their end.

Moreover, Removal of encroachments is a concurrent process and on the directions of Hon'ble Court in the PIL 02/2014 titled Peer Noor-ul-Haq Vs State & others.

The hydraulic study/Flood plain zoning for river Ujh and Sahar Khad in District Kathua has been completed by the Excel Geomatics Pvt Ltd. The delineation process is in progress.

Hydraulic study/Flood Plain regulation of River Tawi and Balole Nallah in Jammu District is being carried out by JTRFP. Draft report has been submitted for comments. After publishing of final report, remaining process shall be initiated.

The hydraulic study/Flood plain zoning of remaining Rivers/Nallahs is in process and after completion of Flood Plain zoning, necessary process for delineation/notification of flood plan zone shall be initiated.

XVIII. Maintaining minimum e-flow of river:

There are no storage reservoirs on the River Jhelum and Chenab, so the minimum environmental flow is assured at all times. The department has a regulating structure at Srinagar known as Chattabal Weir, to ensure navigation during lean season in the upstream besides ensuring the eco-flow on upstream without affecting the conditions in the downstream. However, in perennial Rivers/Nallahs, the projects are being framed after ensuring the eco-flow.

XIX. Plantation activities along the rivers:- Updated status awaited from PCCF & HoFF, J&K.

S.No.	Polluted River Stretch
1)	River Devak, Udhampur
2)	Banganga, Holy Stream, Katra
3)	River Tawi, Jammu
4)	River Basanter, Samba
5)	River Chenab at Akhnoor
6)	River Chuntkol (A tributary of Jhelum)
7)	River Gawkadal (A tributary of Jhelum)
8)	River Jhelum at Srinagar (Anantnag to Chhatabal Weir)
9)	River Sindh at Ganderbal, Srinagar

XX. Development of Biodiversity Park: Jammu Development Authority has developed a park in 5.6 hectare at the bank of river Tawi area of polluted river stretch recently.

All ULBs and Two corporations has constituted Biodiversity Management Committee under section 41(1) of Biological Diversity Act, 2002; and Rule 19 of the J&K Biological Diversity Rule, 2015 and the meetings of their committees are carried out on regular basis.

XXI. Reuse of treated water:

- a. Proposed in Katra DPR under reuse of Treated Water through Pumping Plant with Rising Main to Railway Station Katra for cleaning and washing purpose.
- b. Proposed in Udhampur under reuse of Treated Water from
 1. STP-1 site to Air Force station Udhampur for Horticulture purpose.
 2. STP-2 site to Army Unit for cleaning and washing purpose.
 3. STP-3 site to 5071, 5171 AC Battalion and 874 Alfa Unit for cleaning and washing purpose.
 4. A draft policy for reuse of treated waste water has been framed and is under review.

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

S.No	Location/ Rivers	Prior ity	Capacity of STP proposed in MLD	Status of Project(at DPR Stage/Under tendering/work to be awarded)	Likely date of completion	Remarks
1.	River Devika, Udhampur	(i)	Zone 1-8.0MLD Zone-2- 4.0MLD Zone-3- 1.6MLD Total =(13.6MLD)	i) Project Cost 186.74 Cr approved under NRCP on 28-09-2018. ii)Work allotted Date of start for STP and Network work =May 2019. iii) Work allotted Date of start for Ghat work =June 2019. iv)Date of completion For STP and Network (original)=May 2021. v) Date of completion For Ghat work (original)=June 2020.	(i)For STP and Sewerage Network work =May 2024 (ii) Ghat Work =completed	Sewer laying and STPs of Zone-I, II & III along with IPs completed and are under trail run. in Progress
2.	Banganga, Holy Stream,Katr a	(ii)	STPs=4.5MLD =1.20 MLD Total=(5.7MLD)	DPR amounting Rs.95.69 Crs presently with NRCD after having been received from IIT (Roorkee) post clarification of comments/observations.	2 years after sanction of the project.	AA &ES accorded by NRCD vide No. J-24023/1/2019- NRCD-II, Dated 21.02.2024. Preliminary actions required for implementation of the project have been initiated. SNA/holding accounts opened and the scheme on- boarded on PFMS. MoU for use of SMVDB land for construction of 1.20 MLD STP Signed. Land acquisition for construction of 1 STP and 5 Nos. IPs under process.

3.	River Tawi, Jammu	(iii)	STP=10MLD	DPR amounting Rs.43.87 Cr submitted to NRCDC for consideration/release of funds vide letter no. HUD /Plan/16/2019/SP Dated:11.12.2020.	2 years after sanction of the project.	Right Bank: Interception and Diversion of Nallahs on right bank of River Tawi Packag I: From Tawi Bridge up to Madrassa, Gujjar Nagar Rs. 11.21 Cr. Package II: From Madrassa, Gujjar Nagar up to Dhounthy Rs. 26.88 Cr.
4.	<u>Jhelum River</u>	(iv)	STP Anantnag Town (Phase-2 nd / 3 rd) on SBR Technology=21.30 MLD Bijbehera Town=3.0MLD Awantipora =1.6MLD. Pampore =2.7 MLD	DPR Vetted by DCW and Submitted to Govt for accord of A.A.	3 years after sanction of the project.	DPRs vetted by DCW. However, DPRs being recast by PDMC to restrict the cost to the extent of available funds under AMRUT 2.0 DPRs for used water management in these three cities stands vetted by DCW at costs Rs. 41.65 cr, Rs. 29.91 cr. And Rs. 96.26 cr respectively.
5.	<u>Chunt Kul – Gaw kadal(Tributary of Jhelum)</u>	(III)	STP = 8 MLD	AA &ES accorded by NRCDC vide No. J-24023/3/2019-NRCDC-II Dated 18.03.2024 for an amount of Rs. 63.81 Cr. On a 90: 10 funding pattern.		Preparatory actions viz Opening of SNA and Holding accounts for the CSS done along with on boarding of the scheme on PFMS. An amount of Rs. 14.35 Cr. Stands release by NRCDC.

XXIII. Status of Preparation of Action Plan by the 13 Coastal States: Does not pertain to J&K.

XXIV. Regulation of Mining Activities in the State/UT:

The Geology & Mining Department, J&K is implementing the Enforcement and Monitoring Guidelines for regulating mining activities in J&K, UT consistently and the following steps have been/are being taken such as:

1. Feasible Geo-referenced Minor Mineral Blocks of all the River Beds/Nallahs were prepared/carved out and put to e-auction through District Level Auction Committee under Chairmanship of Deputy Commissioner. In total 384 minor minerals blocks have been e-auctioned in J&K UT. Out of 384, 376 have been issued in respect of minor mineral blocks to various Project Proponents. Out of 376 issued, 363 Mining Plans have been approved by the Competent Authority. 67 Mining Leases have been granted to various Project proponents in whose favour Environmental Clearance & Consent

to Operate have been issued. Moreover, 56 Mining Leases in respect of e-auctioned minor mineral blocks have been operationalized to meet out the construction material requirement of the general public as well as government works such as National Highways, PMGSY Roads, AIIMS etc.

2. District Survey Reports in respect of all the Districts stands prepared in J&K UT.
3. A Replishment studies for updating of District Survey Report has been taken up in various rivers/nallahs of J&K, UT.
4. Minor mineral blocks in left out/uncovered areas in various rivers/nallahs in J&K UT are being carved out and shall be put to e-auction after seeking NOCs from all Stake Holder Departments as per the guidelines strictly.
5. At stationery clearances including Environmental Clearance and C.T.O. has been made pre-requisite for Grant of any mining Lease/quarry permit/ STP permission.
6. Environmental Audit condition as per the Hon'ble NGT directions has been incorporated in the Mining Lease Deed.
7. District Level Task Force Cell has been constituted vide Government order No.1569-GAD of 2018 dated 22.10.2018 to curb the illegal Mining issues in the district and the rates of Minor Minerals including Sand in all the districts of J&K UT have been fixed by the District Administration of concerned District for regulating the Sale Price of Minor Minerals.
8. For proper Transportation of Minor Minerals, transportation challans with following security feature have been introduced recently:-
 - a) Unique Bar Code.
 - b) Unique quick response code.
 - c) Water Nark.
9. The Department has taken up the construction work of several check posts and in process to install Hi-Tech system with CCTVs to monitor the transportation of Minor Minerals including River Bed Material in J&K UT.
10. Wherever the guidelines are violated, the action under section 21(4) and (5) is taken against the violators.

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring:

In case of any defaulter/violator who encroaches, compromises the safety of any embankment or water body or any irrigation infrastructure or canal or carries out illegal river bed material extraction, the department under the Water Resources Regulation & Management Act, 2010 is mandated to take action as warranted under various sections like Section 66 (1,2), Section 67 (1,2), Section 72 (1,2,3,4), Section 73, Section 81, Section 83 (1,2,3,4), Section 84, Section 86 (a,b), Section 87 (1,2,3) etc.

There are also provisions under the Civil Services Conduct Rules, 1971 to take action against officers, if any found responsible for violation.

(A) Details of each existing STP in the UT

i) In Jammu

No.	Location	Existing STP Capacity (MLD)	Capacity being utilized (MLD)	Operational status of STP	Remarks
1		30.00	20.00	Operational	Polluted River Stretches (PRS Tawi)
2		27.00	0.00	Not- Operational	Under the Control of NBCC
3	Bhagwati Nagar, Distt. Jammu	10.00	Nil	Operational	Not yet taken over
4.	Belicharana, Distt Jammu	4.00	0.00	Under Testing	PRS Tawi
5.	Jagti, Distt. Jammu	4	1.00	Operational	Other than PRS (with Relief & Rehabilitation Deptt.)
6.	Katra,Bhawan, Distt. Reasi.	3.20	1.60	Operational	Under Control of ShriMataVaishno Devi Shrine Board.
7.	KatraAdhkwari (SMVDSB)	0.4	0.20	Operational	Under Control of Shri Mata Vaishno Devi Shrine Board.
8.	Baryal, Distt Udhampur	8.00	2.00	Operational	PRS Tawi
9.	Omara, Distt Udhampur	4.00	1.40	Operational	PRS Devika
10.	Pitan, Distt Udhampur	1.60	0.60	Operational	PRS Devika
11.	Patnitop, Distt. Udhampur	1.20	0.80	Operational	Under control of Patnitop Development Authority
	Total (Jammu)	93.40	27.60		
i) In Kashmir					
No.	Location	Existing STP Capacity (MLD)	Capacity being utilized (MLD)	Operational status of STP	Remarks
1	Mehndi-Kadal, Distt. Anantnag	4.00	2.00	Operational	Pollution River Stretches(PRS)Jhelum
2	Hazratbal, Distt. Srinagar	7.50	7.50	Operational	Other than PRS (LCMA)
3	Habak, Distt. Srinagar	3.20	3.20	Operational	Other than PRS (LCMA)
4	NishatLaam, Distt. Srinagar	4.50	4.50	Operational	Other than PRS (LCMA)

5	Brari-Nambal (Old), Distt. Srinagar	17.08	17.08	Operational	PRS Jhelum
6	Brari-Numbal (New), Distt. Srinagar	16.10	13.10	Operational	Other than PRS (LCMA).
7	Nallah Amir Khan, Distt. Srinagar	5.40	4.00	Operational	Other than PRS (LCMA).
8	Badami-Bagh Cantt, Distt. Srinagar	5.00	3.00	Operational	Owned and Operated by Badamibagh Cantonment Board. PRS Jhelum
9	Pahalgam, Distt. Anantnag	2.00	1.00	Operational (Under Refurbishment)	PRS as per CPCB report 2022.
10.	Raj Bagh, Distt Srinagar	2.21	1.25	Operational	PRS Jhelum
11.	Aloochi Bagh, Distt. Srinagar	6.00	4.00	Operational	PRS Jhelum
	Total(In Kashmir)	72.99	60.63		
	Total (In J&K)	166.39	88.23		

(B) Details of under construction STPs in the UT

i) In Jammu

No.	Location	Capacity of the Plant in (MLD)	Physical Progress in %	Status of I&D or House sewer connections	Completion Time	Remarks
1	Interception & Diversion of Nallahs on right Bank of River Tawi from Tawi Bridge up to Madrassa Gujjar Nagar (package-I)	Nil	Civil Works 60%	----	06/2024	PRS Tawi
2	Interception & Diversion of Nallahs on right Bank of River Tawi from Madrassa Gujjar Nagar up to Dhounthly (Package-II)	Nil	To be awarded	-----	9 months after award of the Contract	PRS Tawi
3	Pollution abatement of River Banganga at katra	5.70			03/2027	PRS Banganga. AA & ES accorded by NRCDD Vide no. J-24023/1/2019-NRCD_II Dated 21.02.2024 Preliminary actions required for implementation of the project have been initiated . SNA/holding accounts opened and the scheme on boarded on PFMS. MoU for use of SMVDB land for construction of 1.20 MLD STP signed.
4	Samba Town (HNGT Plan)	3.50			03/2027	PRS Basantar DPR amounting Rs. 70.00 Cr. Approved under HNGT Plan vide No. HUD-Plan0CAPX/26/2023-01-(7202204) dated 22/11/2023 DPR of the project submitted for accord of Administrative Approval.

i) In Kashmir						
No.	Location	Capacity of the Plant in (MLD)	Physical Progress in %	Status of I&D or House sewer connection	Completion Time	Remarks
1	Noor Bagh, Palpora Distt. Srinagar	60.00	STP Civil: 86% E/M: 80%	House sewer connections (In Nos.) Target=16139 Achieved=8249	03/2025	PRS Jhelum (Under NBCC)
2	Charar-i-Sharief, Kashmir	2.00	STP Civil: 12% E/M: 0%	House sewer connections (In Nos.) Target=3300 Achieved=Nil	03/2025	Land Acquisition in Progress. Proposed for Funding under UIDF. Other than PRS
3	Baramulla Town	3.00	STP Overall Progress Civil: 57% E/M: 0%	House sewer connections (In Nos.) Target=5550 Achieved=Nil	03/2025	PRS Jhelum Proposed for funding under UIDF.
4	Sonamarg Phase-I	1.20	STP Civil: 47% E/M: 50% Sewer Network Civil 98%		03/2025	Other than PRS Under the Control of Sonamarg Development Authority
5	Doodhganga : D/S Bagh Mehtab (HNGT Plan)	12.24			03/2025	HNGT OA No. 241/2021
6.	Doodhganga: Bagh Mehtab to Chadoora (HNGT Plan)	6.00			03/2026	HNGT OA No. 241/2021
7.	Pollution Abatement of River Jhelum at Chunt Kul-Gaw Kadal, Srinagar	8.00			03/2027	PRS Jhelum AA & ES accorded by NRCDD vide No. J-24023/3/2019-NRCDD-II, dated 05.02.2024 for an amount of Rs. 63.81 Cr. On a 90:10 funding pattern. Preparatory actions viz opening of SNA and Holding accounts for the CSS done along with onboarding of the scheme on

	<p>and Sewage Management Projects for Greater Jammu</p>		<p>J&K ERA- the Nodal Agency for externally aided projects</p>	<p>date of receipt of administrative approval and expenditure sanction</p>	<p>Proposed for JICA funding</p>
--	---	--	--	--	----------------------------------

- Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg-
 - i. Waste to Energy (Tonnage and Power Output),
 - ii. Compost Plants (Windrow, Vermi, decentralized pit composting),
 - iii. Bio-methanation, MRF etc

iv. Jammu Municipal Corporation

S. No.	MSW Processing Facilities	Installed Capacity (TPD)	Utilization of existing MSW Processing facilities (TPD)
1	Kot-Bhalwal MRF part of ISWM-350 TPD	150 TPD	150 TPD
2	MRF 1 (in Bandhurakh and operated by UNDP)	05 TPD	05 TPD
3	MRF 2 (In Bhagwati Nagar and operated by IPCA)	05 TPD	05 TPD
4	Pit Composting at Bandhu-rakh	01 TPD	01 TPD

Srinagar Municipal Corporation

i) Vide Government Order No. 255-HUD of 2017 dated 22/11/2017, the Commissioner, Srinagar Municipal Corporation has issued Letter of

Intent (LOI) in favour of (sole) bidder namely, M/S. HighlandAutomobiles Pvt Ltd. (in consortium with Key Stone Energy SystemLLP& Astrix Infra Pvt Ltd.), now an SPV namely, Syntech Bio-energy Pvt. Ltd., for establishment of 5MW capacity Waste-to-Energy Plant (disposal of 500+125 TPD) at landfill site Achansubject to certain terms and conditions including that the rates/tariffon which power shall be purchased will have to be adopted by theJ&K State Electricity Regulatory Commission before signing thePower Purchase Agreement in terms of J&K Electricity Act, 2010.The SMC has issued with all necessary documents required by theProject Proponent to approach the JERC for adoption of discoveredtariff and subsequently the Power Purchase Agreement (PPA) shallbe signed by the concerned stakeholders who include Housing &Urban Development Department, J&K Power DevelopmentDepartment & the Project Proponent. The signing of PPA andadoption of tariff by the JERC is being pursued.

ii) As on date, approximate 520 TPD waste is being dumped at theAchan Site. Out of 520 TPD waste, 130 TPD waste is processed.

iii) A Material Recovery Facility (MRF) is operational at SMC'sdumping site where 25 Rag Pickers are working and recovering therecyclable material. The Rag Pickers have collected 940 MTs ofplastic waste etc. at MRF up to May 2024.

Urban Local Bodies, Jammu					
Waste to Energy (Tonnage and Power Output) Compost plants (Windrow, Vermi, decentralized pit composting),	NIL				
	ULB Name	Technology	Capacity in TPD	Utilization in TPD	
	MC Doda	Vermi Composting	2.5	2.5	
	MC Bhaderwah	Vermi Composting	2.5	2	
	MC Sunderbani	Vermi Composting	2	1.5	
	MC Ramnagar	Vermi Composting	2	1.5	
	MC Katra	OWC (Mechanized Composting	200KG/Day	200KG/Day	
		Composting & Pit Composting	2.5	2.5	
	MC Akhnoor	Pit Composting	2.5	2	
	MC Nowshera	Pit Composting	2	2	
	MC Udhampur	Pit Composting	2.5	2.5	
	MC Surankote	Pit Composting	2	1.5	
	MC Kathua	Pit Composting	2.5	2.5	
	MC Ramban	Pit Composting	2	1	
	MC Samba	Pit Composting	2.5	2	
MC Kalakote	Pit composting	2	1		
MC Batote	Pit Composting	1	1		
MC BariBrahmana	Pit Composting	1.5	1.5		
MC Reasi	Pit composting	2.5	1.5		
MC Khour	Pit composting	2	1.5		

	MC Jourian	Pit Composting	1	0.7	
	MC Bilawar	Pit composting	1	0.9	
	MC Vijaypur	Pit Composting	2	1.5	
The Plan for under construction and proposed processing facilities is provided in the next section					
NIL					
Bio methanation					
MRF	ULB Name	Technology	Capacity in TPD	Utilization in TPD	
(Material Recycle Facilities)	MC Katra	Semi-Automatic MRF	5	5	
	MC Rajouri	Semi-Automatic MRF	5	4	
	MC Rajouri	Semi-Automatic MRF	5	4	
	MC Sunderbani	Semi-Automatic MRF	3	1.5	
	MC Surankote	Semi-Automatic MRF	2	1.5	
	MC Doda	Semi-Automatic MRF	5	4.5	
	MC Bhaderwah	Semi-Automatic MRF	5	2.5	
	MC Nowshera	Semi-Automatic MRF	3	2	
	MC Udhampur	Semi-Automatic MRF	5	5	
	MC Rammagar	Semi-Automatic MRF	3	1.5	
	MC Kathua	Semi-Automatic MRF	5	5	
	MC Ramban	Semi-Automatic MRF	3	1	
	MC Batote	Semi-Automatic MRF	3	1	

MC Brahmana	Bari	Semi-Automatic MRF	5	3					
MC Reasi		Semi-Automatic MRF	5	2					
MC Samba		Semi-Automatic MRF	5	2.5					
MC Khour		Semi-Automatic MRF	3	2.5					
MC Kalakote		Semi-Automatic MRF	2	1.5					
MC Jourian		Semi-Automatic MRF	2	1					
MC Bilawar		Semi-Automatic MRF	2	1					
MC Vijaypur		Semi-Automatic MRF	3	3					
MC Akhnoor		Semi-Automatic MRF	5	4					
<p>However, Rag-pickers are involved in each of the ULBs which are involved in secondary segregation and recycling of high valuable dry waste through the Kabadi-walas. The plan for under construction and proposed processing facilities are provided in the next section.</p>									
5. Urban Local Bodies, Kashmir									
Waste to Energy (Tonnage and Power Output),		NIL							
Compost Plants (Windrow, Vermi, decentralized pit composting),		11 plants processing 29 TPD							
Biomethanation,		NIL							
MRF etc		9 Plants processing 20 TPD							

v. Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%)

1. Jammu Municipal Corporation

GAP = 374-171=203

JMC is in the process to setting up two Waste Processing facilities to fill the GAP between waste generation and waste processing. These initiatives have been taken by the JMC:

MSW Facilities	Capacity (TPD)	Technology	Status
Solid Waste Processing facility in Kot-Bhalwal (operated by NAFED)	350 TPD	Biogas , Composting and MRF Centre	<ol style="list-style-type: none"> 1. JMC signed the Concession agreement with NAFED on 07th April 2021 2. As per the Agreement 110 Kanal land has been allotted. 3. CEF Jammu Energy Pvt (SPV of NAFED) has started the work, and the Construction of the Boundary wall completed. 4. As per CA JMC will pay Rs 20.00 Crore VGF to NAFED as CAPEX support and fund requisition sent to Government. And on approval of the Government JMC has transferred an amount of Rs.8.39 Crores to NAFED against VGF. 5. The commissioning of MRF has been completed and the construction work of CBG is expected to be completed by December, 2024.
Integrated Solid Waste Management Facility in BandhuRakh	138 TPD	Biogas , Composting and MRF Centre	The revised TEFR has been prepared and the RFP is also ready. The tender will be floated once approval from the administration is obtained and work will be allotted to the successful bidders.
Plastic Recycling Facility	05 TPD	Plastic Product	JMC has signed an MoU with CEE (Centre for Environmental Education) for the set-up of the plastic facility in Bandu-rakh.

		<p>Construction work has been completed, and the machinery part will be installed by 31st July, 2024</p>
<p style="text-align: center;">Srinagar Municipal Corporation</p> <p>Srinagar Municipal Corporation is working on to implement holistic solid waste management strategy with a vision to make Srinagar:</p> <ol style="list-style-type: none"> 1. Litter Free 2. Bin Free 3. Dust Free 4. Land Pollution Free <p>Some of the major interventions undertaken by SMC. are as below:</p> <ol style="list-style-type: none"> 1. Fleet up gradation and additional deployment ofhoppers/compactors/bins for achieving the 100% collection &transportation system. Procurement of 100 Nos. of LightCommercial Vehicles (LCVs) already completed. Furtherprocurement of 100 LCVs has been completed by the MechanicalEngineering Department. With the augmentation of 200 LCVs (100Nos procured and 100 Nos. now procured), the door to doorcollection of segregated waste target shall be achieved. 2. 12 Garbage Transfer Stations are planned across the city. TheGarbage Transfer Stations (GTS) will be located in different parts of the city and will be equipped with equipment's like ancillaryinfrastructure facilities, compactors, bins, hook loaders, leachate system and Material Recovery Facility. Tenders for setting up of 3GTSs floated, LOI to be issued soon. 3. Augmentation of existing Compost Plant for processing of 100% waste and to improve the quality of compost. 12 Nos of Insta Waste Convertors proposed to be set up at GTSs. 03 Nos of such WasteConvertors already procured. 4. 4 nos. of Mechanical Sweepers procured which would reduce 3times operational cost from manual Street Sweeping. Similarly, 3 Nos. of water sprinklers already procured and supply received. 5. Setting up of Animal Carcass Incinerator and Poultry WasteIncineration for the safe and scientific disposal of animal carcass and poultry waste. Tenders already floated through MechanicalEngineering Department. 6. DPR for setting-up C&D waste processing facility is beingprepared. 7. Procurement & Installation of 3000 coloured coded litter bins inthe city already tendered out. 100% Supply received. 8. 13 Nos of state-of-the-art underground bins set up throughout thecity. 100% Work executed. 9. 3 Nos of electronic Waste Pickers procured. Supply receivedDeployment of such waste pickers made. 10. A GIS based integrated waste management system which willhave features like Fleet Management System, Geo-fencing and Geo mapping, Bio metric staff management system RFID based housenumbering. 		

<p>12. Srinagar Municipal Corporation is running a separate wastecollection service for bulk waste generators. This is a user charge-based service where separate vehicles are being deployed for bulkwaste collection. This ensures proper segregation of waste and also help in the revenue generation by Municipal Corporation.</p>
<p style="text-align: center;">3. Urban Local Bodies, Jammu</p>
<p>The details of the action plan to bridge the gap between current requirement and installed facility/current processing is provided under Annexure-XI</p> <p style="text-align: center;">4. Urban Local Bodies, Kashmir</p> <p>Action Plan for decentralized facility for every ULB has already been approved by the State Level Apex Committee of SwachhBaharat Mission held on 16.03.2021 under the chairmanship of Chief Secretary J&K.</p> <p>Revised Action Plan has been prepared and by UTLTC headed by Principal Secretary , HUDD , Govt. of J&K & UTHPC headed by Chief Secretary , Govt. of J&K for INR 239.74 cr.</p>

Points	Jammu Corporation.	Srinagar Corporation	Urban Local Bodies Jammu	Urban Local bodies Kashmir
No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction)	<p>Existing facilities: (Nil)</p> <p>One collection centre created at Bhagwati Nagar site for storages of C&D Waste.</p> <p>Proposed facilities:-01</p> <p>JMC has prepared the comprehensive DPR for setting up the C&D waste Processing Facility. The preparation of the RFP is currently in progress and the tender will be floated by July, 2024.</p> <p>Facilities under construction:- Nil</p>	<p>The SMC is contemplating to set up 50 TPD capacity C&D Waste Processing Plant in Saidapora, Achan. The DPR is under process.</p> <p>C&D Waste collection centre at dumping site Achan, Srinagar already notified.</p>	<p>As on date, no C&D processing Plant has been established in any of the ULBs of Jammu Division.</p> <p>A survey has been conducted in all ULBs to determine the quantity of C&D waste generated. The C&D waste generated in all the ULBs varies month to month between 500 kgs to 5 Tonnes. As per the survey report we have started the process of preparing RFPs for the installation of C&D waste processing plants in 36 ULBs.</p> <p>As per the proposed action plan, the sanitary landfill sites to be developed & C&D shall also be disposed at the designated place at Sanitary landfill site. The Chief Executive Officers/Executive Officers have already been directed to dump the C&D waste at the identified site only.</p>	<p>02 Proposed</p> <p>Uran Hall in Anantnag.</p> <p>& Jetty in Baramulla</p>

Annexure-IV

Points	Jammu Corporation.	Srinagar Municipal Corporation	Urban Jammu	Local Bodies	Urban Local bodies Kashmir	Total
Total no. of wards,	75 wards	74	446		529	1124
no. of wards having door to door collection	75 (100%)	100%	100%		529	1124
no. of wards practicing segregation at source	40% Overall	60 % in all wards	268		433	751

Details of MSW treatment facilities proposed and under construction (no., capacity, and technology)**1. Jammu Municipal Corporation**

Name of MSW treatment Facilities	Status	Capacity	Technology	Time line
ISWM Bandhu -Rakh	Proposed	138 TPD	Bio- Gas composting and MRF Centre	
Solid Waste Processing Facility in Kot-Bhalwal	Proposed	350 TPD	Bio- Gas composting and MRF Centre	December-2024

2. Srinagar Municipal Corporation**Waste to Energy Plant:**

Letter of Intent for establishment of 5MW capacity Waste-to-Energy plant capable to deal 500+/- 125 MTD already issued. The plant is based on Gasification Technology. The SMC has already handed over land measuring 10 acres to the project developer who has undertaken civil works at site.

Construction of land fill Cell No: IV:

Construction of landfill cell No. IV at dumping site Achan, Srinagar stands already tendered. Bids received, Technical and financial evaluation of bids already done. Administrative approval granted. LoI to be next week and Award of work by July 2024.

Bio Remediation of legacy waste:

Fresh DPR for bio-remediation of 12 lac MTs of legacy waste prepared and forwarded to Administrative Department vide No: SMC/CSO/SWMO/1779 dated 31/3/2022 for accord of approval. Tenders for Bio Remediation of 11 lac MTs legacy waste to float by this month.

Tractors for snow clearance:

Supply of 43 Tractors with trolleys received from MED. Being used for waste transportation in non-winter months.

Vacuum Cleaning & Water Sprinkling Vehicles:

Authority Letter issued to Chief Engineer, Mechanical Engineering Department for procurement of additional 10 Nos. each of Vacuum Cleaning vehicles and 10 Nos. of Water Sprinkler vehicles. Tenders floated by MED and partial procurement done. Supply expected by ending Aug 2024.

Wheeled bins:

Supply order for procurement of 500 Nos. of 120 litre wheeled bins issued. Supply received.

<p>Personal Protection Equipment: Uniform including gloves, goggles, masks, rain coats, pent/shirt, frock/shalwar, boots for Safaiwalas already ordered. 100% supply received and distributed amongst the sanitation workers.</p>	<p>3. Urban Local Bodies, Jammu</p> <p>As per the action plan the process of establishment of Solid Waste Management Processing Facilities in 21 ULBs has been completed, 04 ULBs work in progress, 2 ULBs work is in tendering stage and in 8 ULBs land has not been identified. In 01 ULB work stopped due to local issues.</p> <p>The capacities of the Solid Waste Management Facilities in different ULBs shall be commensurate with the waste generation in such ULBs. These facilities are being designed to take care of increased Municipal Solid Waste generation in the next 15 to 20 years.</p> <p>Tender for empanelment of agencies for supply and installation of machineries for MRF already completed.</p>
<p>4. Urban Local Bodies, Kashmir</p> <p>69 number of Compost Plants using Aerated Compost pits method in 37 ULBs for composting of 150 TPD wet waste, and 69 Material Recovery Facility (MRF) in 37 ULBs for processing of 150 TPD dry Waste. 02 number integrated facility: 80 TPD Each, for (MC Anantnag, MC Baramulla/MC Sopore) Procurement of Collection Vehicles with compartment bins to achieve 100% door-to-door collection of segregated waste for all ULBs has been completed & 151 Auto Hoopers & 480 Tri-cycles have been provided to all ULBs. Recently construction of Waste Management Centers stands completed and inaugurated on 12 May 2023 at 9 sites which is processing 40 TPD waste of 10 ULBs viz Chadoora - 4 TPD, Ganderbal - 5 TPD, Kunzer/Tangmarg - 5 TPD, Qazigund - 5 TPD, Shopian - 5 TPD, Dooru-Verinag - 5 TPD, Sumbal - 4 TPD, Achhabal - 4 TPD & Beerwah - 5 TPD at a cost of around 13 Cr. EIA report is being prepared for Integrated Facility as required by SWM Rules 2016 & CPCB guideline. By September 2024 Establishment of WMCs will be completed.</p> <p>69616 pairs of twin dustbins have been procured and distributed by all the ULBs, for an amount of Rs.119.92 Lacs. The PMU (Project Management Unit) for Solid Waste Management facilities at Directorate of Urban Local Bodies Kashmir has been established.</p>	

Points	Jammu Municipal Corporation.	Srinagar Municipal Corporation	Urban Local Bodies Jammu	Urban Local bodies Kashmir												
<p>No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills.</p>	<p>(BhagwatiNagar Dump Site area as 32.50 acres (Quantity, 1,20,000 MT) Work start date: Oct-2020, Qty processed: 1,20,000 MT Time Line: April-2022(completed) Kot-Bhawal Dumpsite Area 19.50 acres Estimated Waste as on date 617000 MT. JMC has prepared DPR for remediation of dumpsite which is vetted by Development Commissioner, Works. Under SBM 2.0, Jammu Municipal Corporation has proposed remediation for the ongoing dumpsite at Kot-Bhalwal. The project will commence after finalizing the tender by the end of June-2024 and allotting work to the concessionaire.</p>	<p>The area of waste processing facility of SMC is spread over an area of 113 acres situated at Saidapora, Achan. Three landfill cells have already been constructed. Cell Nos. 1&3 already closed and capped. Cell No. 2 is presently in operation.</p>	<p>Approx. 90.75 acres of land is being utilized in various ULBs as Garbage Dumpsites.</p> <table border="1" data-bbox="389 512 783 902"> <thead> <tr> <th>Site</th> <th>Quantum of Legacy Waste</th> </tr> </thead> <tbody> <tr> <td>Katra</td> <td>65,000 MT</td> </tr> <tr> <td>Kathua</td> <td>50,000 MT</td> </tr> <tr> <td>Samba</td> <td>16500 MT</td> </tr> <tr> <td>Udhampur</td> <td>15000 MT</td> </tr> <tr> <td>Total</td> <td>1,46,500 MT</td> </tr> </tbody> </table> <p>Bioremediation Work at Katra is completed (First Phase). Bioremediation work at Udhampur, Samba and Kathua is completed. Finalization of land in 3 sites for Development of sanitary Landfill (SLF) on cluster basis is done. Tender for Selection of Consultant for finalization of Sites, Environmental Clearance and DPR preparation for Scientific Landfill Development for ULBs in Jammu Division is floated for 3 sites in Jammu Division is under process.</p>	Site	Quantum of Legacy Waste	Katra	65,000 MT	Kathua	50,000 MT	Samba	16500 MT	Udhampur	15000 MT	Total	1,46,500 MT	NIL
Site	Quantum of Legacy Waste															
Katra	65,000 MT															
Kathua	50,000 MT															
Samba	16500 MT															
Udhampur	15000 MT															
Total	1,46,500 MT															

Annexure-VII

Points	Jammu Municipal Corporation.	Srinagar Corporation	Municipal	Urban Jammu	Local Bodies	Urban bodies Kashmir	Local
No. and area (in acres) of legacy waste within 1km buffer of both side of the rivers	<p>Baghwati Nagar Dump Site Area in Acres=32.50 acres.</p> <p>Quantity =1,20,000 MT</p> <p>Work Start Date Oct-2020</p> <p>Qty. Processed = 1,20,000 MT.</p> <p>Timeline = Completed April-2022.</p>	None, In the buffer within 1 KM of rivers	NIL	NIL	NIL	NIL	
No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers	<p>No. of drains falling into rivers: 35</p> <p>No. of drains installed screens: 0</p>	SMC has constructed 120 Trash Guards alongside the water channels from Khojyabal to Nowpora to arrest the waste from entering the water channel and has put 6 Boatmen-cum-Safaiwalas on job to collect waste from these Trash Guards on daily basis.	NIL	NIL	NIL	NIL	

Annexure-VIIIStatus of ULB wise Management of Solid Waste

	ULB	Total MSW generation in TPD	Total MSW being processed in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
Jammu Municipal Corporation.	1	374 TPD	171 TPD	03	60-70%	-
Srinagar Municipal Corporation	1	520 TPD	150 TPD	1. Mechanical Segregator; 2. Land filling.	30 TPH capacity Mechanical Segregator. 75% land filling in land fill Cell No. 2.	1. Waste to Energy Plant shall be commissioned within 18 months after signing of Power purchase agreement among the parties; 2. DPR for Bioremediation of 12 lac MTs legacy waste forwarded to Administrative Department for approval. Tenders for 11 lac MTs to float by this month. 3. The allotment of work for construction of Cell No. IV to be issued by July 2024. 4. DPR for setting up of 50 TPD under preparation. 5. Proposal for Decentralised Composting for purchase of 2000 Nos Drum Composters submitted to HUDD. Procurement under process.
Urban Local Bodies Jammu	36	235	80 approx.	ULBs wise details shown as Annexure XI		
Urban Local bodies Kashmir	40	324	78	Total 11 WMC	78.00 TDP	

<p>69 number of Compost Plants using Aerated Compost pits method in 37 ULBs for composting of 150 TPD wet waste, and 69 Material Recovery Facility (MRF) in 37 ULBs for processing of 150 TPD dry Waste. 02 number integrated facility: 80 TPD Each, for (MC Anantnag, MC. Baramulla/MC Sopore) Procurement of Collection Vehicles with compartment bins to achieve 100% door-to-door collection of segregated waste for all ULBs has been completed & 151 Auto Hoopers & 480 Tri-cycles have been provided to all ULBS</p>		<p>arefunctional currently. Two (2) Waste to compost plants at Pahalgam and Tangmarg ULB. Nine (9) Recently construction of Waste Management Centers stands completed and inaugurated on 12 May 2023 at 9 sites which is processing 40 TPD waste of 10 ULBs viz Chadoora</p>	<p>4TPD, Ganderbal - 5 TPD, Kunzer/Tangmarg 5 TPD, Qazigund -5 TPD, Shopian - 5 TPD, Dooru-Verinag-5 TPD, Sumbal-4 TPD, Achhabal 4 TPD & Beerwah - - 5 TPD at a cost of around 13 Cr.</p>	<p>Recently construction of Waste Management Centers stands completed and inaugurated on 12 May 2023 at 9 sites which is processing 40 TPD waste of 10 ULBs viz Chadoora - 5 TPD, Kunzer/Tangmarg-5 TPD, Qazigund - 5 TPD, Shopian-5 TPD, Dooru-Verinag- 5 TPD, Sumbal-4 TPD, Achhabal - 4 TPD & Beerwah around 13 Cr. 5</p>	
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<p>TPD at a cost of EIA report is being prepared for Integrated Facility as required by SWM Rules 2016 & CPCB guideline. By September 2024 Establishment of WMCs will be completed. 69616 pairs of twin dustbins have been procured and distributed by all the ULBs, for an amount of Rs. 119.92 Lacs. The PMU (Project Management Unit) for Solid Waste Management facilities at Directorate of Urban Local Bodies Kashmir has been established.</p>						
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Plastic Waste Management

	Jammu Municipal Corporation	Srinagar Municipal Corporation	Directorate of Urban Local Bodies, Kashmir.
Total - waste generation.	40 TPD	As per the analysis of waste conducted at landfill site Achan on 24/1/2013, the waste has about 6% plastics. Therefore, the plastic waste collected at dumping site is around 31 TPD based on analysis done in the year 2013.	76 TPD
Treatment/Measures adopted for reduction or management of plastic waste.	<p>JMC is procuring infrastructure related to collection & transportation, transfer Station, Underground bins, etc. for implementation of effective Solid Waste Management in Jammu City.</p> <ul style="list-style-type: none"> <input type="checkbox"/> Order has been placed for purchase of 66 E-rikshaws and delivery received. <input type="checkbox"/> Order has been placed for the purchase of 89 autos and delivery received. <input type="checkbox"/> JMC has purchased 100 nos. (six-bins) tricycle rickshaws for garbage collection from narrow streets. <input type="checkbox"/> 8 Nos. of transfer stations were proposed out of which all transfer station work completed and functional. b. After awareness by JMC, 70 dairies/gaushalas have installed bio-gas units, vermicompost units & compost pits in their premises for scientific disposal of dung. (List Attached) 	<p>There is no treatment facility set up as on date. However;</p> <p>One number MRF has been set up at dumping site where 26 Ragpickers are integrated with material recovery.</p> <p>The SMC is launching sustained awareness to educate citizens about the harmful effects of plastic made items, penalties etc & exhorts them to refrain from using plastic or plastic made items.</p> <p>SMC has set up at landfill site at Achan where more than 26 ragpickers are segregating plastic waste from Municipal Solid Waste.</p> <p>From September 2018 to May 2024, the Rag Pickers have collected 940 MTs of Plastic waste at Landfill site Achan.</p> <p>To enforce strict ban on sale, stock and carrying of polythene bags of <100 microns thickness, the SMC from Jan-</p>	<p>1. The single use plastic has been banned in all 40 ULBs.</p> <p>Awareness regarding hazardous effects of plastics being imparted among general masses.</p> <p>ULBs have conducted 360 Anti plastic drives to eradicate the menace of plastic.</p> <p>All ULBs have distributed the eco-friendly material viz Jute bags as a replacement to plastic (bags) among inhabitants and also continuous awareness regarding hazardous of polythene/plastic through IEC activities are being conducted for mass consciousness of general public</p> <p>Plastic waste management By-Laws have been notified/ adopted by all 40 ULBs.</p>

<p>Special task force teams were constituted in all Municipal Councils/Committees/Division to conduct raids in respective ULBs, seize the Single use plastic and impose fine on the violators on daily bases.</p> <p>A total of 6561.78 Kg polythene has been seized and Rs. 13,65,170/- as fine has been imposed against the defaulters till date, out of which 32.3 kg and Rs 5700/- are from the month of May 2024.</p> <p>ULBs have engaged 204 Eco Guards (rag pickers) in order to channelize the plastic waste to small scale industries and process of registering more rag pickers is under progress.</p> <p>For effective implementation of single use plastic ban provision to penalize End User / citizens using plastic carry has been enforced. End User / citizens will have to pay fine of Rs 100 during September, Rs 200 in October, Rs 300 in November. ULBs have started penalizing End User/ citizens carrying plastics carry.</p> <p>Moreover, waste management centers at every ULB have been approved under decentralized Solid Waste Management action plan in which plastic waste is planned to be segregated for recycling/reuse.</p> <p>The drive has been conducted in</p>	<p>2018 has seized and destroyed 8500 Kgs (including polythene seized by Ward Offices during routine drive) of banned polythene within the limits of Srinagar City and realized Rs. 11,90,00/- as fine from the defaulters in anti-polythene drives by Anti Polythene Squad and Ward Officers of the Corporation.</p> <p>The SMC has also constituted a squad to check the polythene menace in the city.</p>	<p>c. JMC has launched sustained campaigns for plastic waste management and solid waste management from time to time with the help of SHGs, NGOs, and educational institutes. The themes of these campaigns are- Plastic free rallies, and cleaning of plastic waste from roadsides and households by students/volunteers.</p> <p>d. From time to time JMC organizes various awareness programs on PWM at the Community level.</p> <p>e. JMC has decided that a zero-tolerance approach needs to be adopted to check the menace of Plastic/Single-use plastic & more focus to be given to the Behavior Change Communication (BCC) aspect. In this direction, a comprehensive campaign namely #Byebyeplastic and #Jammuagainstplastic was launched by JMC with the following strategies:</p> <ul style="list-style-type: none"> <input type="checkbox"/> Establishment of Kiosks at prominent places of Jammu City where useful information will be shared regarding the ill effects of the usage of Plastic. Besides, these Kiosks will function as exchange points for Single-use plastic/ polythene with that of a Cloth/Jute Bag. The public will be encouraged to use a Jute/ Cloth Bag for carrying daily provisions and goods. <input type="checkbox"/> Encouraging Shopkeepers/ departmental
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	<p>store managers to keep Cloth/ Jute bags in their establishments for providing to customers instead of Plastic/ Polythene bags for packaging provisions. Some innovative messages are also displayed on the counters in this context.</p> <ul style="list-style-type: none"> <input type="checkbox"/> Conducting awareness programs for shopkeepers regarding various aspects and provisions of Plastic Waste Management Rules 2016 particularly with respect to "Explicit pricing of Plastic carry bags", so that customers be charged for using (approved- 120 microns) plastic/polythene bags, which will work as a deterrent to use polythene bags. <input type="checkbox"/> Enforcement teams have been constituted to check the violations under subsequent amendments of Plastic Waste Management Rules, 2016, and appropriate fines and penalties are imposed on the violators on a regular basis. <p>f. JMC has signed an MoU with CEE (Center for Environment Education) for setting up a recycling facility with 5 TPDs capacity and construction of civil work completed but machinery part will be completed by 30th June 2024.</p>	<p>presence of worthy Divisional Commissioner, Kashmir and Director, Urban Local Bodies Kashmir to replace plastic bags to non-woven bags, at the entry of Gulmarg Tourist Place.</p> <p>Data of every ULB regarding development of SUPApp has been forwarded to the CPCB.</p> <p>Recently construction of MRF stand completed and inaugurated on 12 May 2023 at 9 sites which is processing plastic waste of 10 ULBs of Kashmir</p>
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I. Identification of Polluting sources including drains contributing to river pollution and action as per NGT order on in-situ treatment:

UEED J&K

i) Jammu

S.No	Name of Rivers	Polluted Stretches	Source of Pollution	Drains Contributing to River Pollution	Action
1.	River Devika, Udhampur	Guru Ravi Dass Temple to Nainsu at Udhampur	a. Un-treated sewage pollution from Municipal drains. b. Unabated disposal of Municipal Solid Waste.	13 Nos. Drains i.Housing Colony ii.MH to Devika iii.MH Chowk iv.Shiv Nagar near S.S.P office v.Meat Market vi.Near Happy Model School vii.NearBhartiVidyaMandir viii.NearRaghunathMandir ix.Chabutra Bazaar x.Opp. AryaSamajMandir xi.Opp. GeetaBhawan xii.NearDak Bungalow xiii.Link road Devika	A) (The Project is approved under NRCP funding for Rs.186.74Cr. STP-1: Civil works = 100.00 %. E/M=99.80% STP-2: Civil works = 100%, E/M= 99.80% STP-3: Civil works = 100% E/M= 99.70% 114.00+Km out of 114.00+ Km Sewerage Network 100% complete. IPS-1: 100%, E/M=100% IPS-2: 100%E/M=100% IPS-3: 100%, E/M=100% IPS-4: 100%, E/M=100% IPS-5: 100% E/M=100% IPS-6: 100% E/M=100% IPS-7: 100% E/M=100% IPS-8:100%E/M=100% IPS-9: 100%E/M=100% Work in progress.
2.	Banganga, Holy Stream, Katra	Pony Shed to Bathing Ghat, Banganga, Katra	a. Untreated Solid and Liquid waste disposal from pony sheds. b. Untreated sewage from nearby localities/ establishments.	7(Nos.)drains from Pony Shed to Bathing Ghat, Banganga, Katra i.Nallah 1 ii.Nallah 2 iii.Nallah 3 iv.Nallah 4 v.Nallah 5 vi.Nallah 6 vii.Nallah 7	AA & ES accorded by NRCD vide J-24023/1/2019-NRCD-II Dated 21.02.2024. Preliminary actions required for implementation of the project have been initiated . SNA/holding accounts opened and the scheme onboarded on PFMS. MoU for use of SMVDB land for construction of 1.20 MLD STP Signed. Land Acquisition for construction of 1 No. STP and 5 Nos. IPSs under Process.

3.	River Tawi, Jammu	Surajpur to Belicharana, River Tawi at Jammu	c. Unabated disposal of Municipal Solid Waste. d. Sewage Pollution from minor/major establishments	<p>a. Disposal of Untreated Sewage Waste from Jammu city.</p> <p>b. Unabated Disposal of Municipal Solid Waste.</p> <p>c. Dumping of Construction and Demolition Waste.</p> <p>d. Pollution from minor/major establishments</p>		<p>Right Bank: Interception and Diversion of Nallahs on right bank of River Tawi. Package-I: From Tawi Bridge up to Madrassa, Gujjar Nagar Rs. 11.21 Cr. Package-II : From Madrassa, Gujjar Nagar up to Dhouty Rs. 26.88 Cr.</p> <p>Left Bank: Construction of 4 MLD STP at Belicharana based on SBR Technology completed. At present under Testing.</p>
				<p>26 Nos. Drains On R.H.S</p> <p>i. DounthlyNallah</p> <p>ii. JullahaMohalla</p> <p>iii. Peerkho 1</p> <p>iv. Peerkho main</p> <p>v. Gujjar Nagar 7</p> <p>vi. GujjarNagar 6</p> <p>vii. GujjarNagar 5</p> <p>viii. GujjarNagar 4</p> <p>ix. GujjarNagar 3</p> <p>x. GujjarNagar 2</p> <p>xi. GujjarNagar 1</p> <p>xii. GujjarNagar main</p> <p>xiii. Jogi Gate</p> <p>xiv. Prem Nagar</p> <p>xv. Christian Colony Nallah</p> <p>xvi. Qasim Nagar</p> <p>xvii. Reharinallah</p> <p>xviii. Krishna Nagar</p> <p>xix. Rajinder Nagar</p> <p>xx. Bhagwati Nagar</p> <p>On L.H.S</p> <p>i. Gorkha Nagar</p> <p>ii. Rajiv Nagar</p> <p>iii. University Nallah</p> <p>iv. RefugeeBasti</p> <p>v. BikramChowk</p> <p>vi. Ware House</p>		

4.	River Basanter, Samba	Samba to Chak Manga Rakwal, IGC adjoining Samba	<p>a. Disposal of Untreated Sewage Waste from Samba Town and nearby localities.</p> <p>b. Effluents from industries in IGC-Samba.</p> <p>c. Unabated Disposal of Municipal Solid Waste.</p> <p>d. Dumping of Construction and Demolition Waste.</p> <p>e. Pollution from minor/major establishments</p>	<p>3 Nos. Drains</p> <p>i) Sidco Sewage Drain backside of Hotel Rex ArgiNallah</p> <p>ii) Near ShamshanGhatMandiFlo uraNallah.</p> <p>iii) Drain near Railway Bridge.</p>	<p>i) DPR amounting Rs.70.00 Cr approved under HNGT Plan Vide HUDD No. HUD-Plan0CAPX/26/2023-01-(7202204) Dated 22/11/2023</p> <p>ii) DPR of the project submitted for accord of Administrative Approval.</p>
5.	River Chenab, Akhnoor	JalPatan (JioPota) to Pargwal at Akhnoor	<p>a. Disposal of Untreated Sewage Waste into River Chenab.</p> <p>b. Unabated Disposal of Municipal Solid Waste</p> <p>c. Un-authorized dumping of Construction and Demolition</p>	<p>3 Nos. drains</p> <p>i). Baba JittoNallah</p> <p>ii). Nallah near Gurudwara</p> <p>iii). Ward No.10 Nallah</p>	<p>i)DPR amounting Rs.123.21 Cr. submitted to NRCD for consideration/release of funds but due to budgetary limitations they requested to mobilize necessary financing from own resources of J&K UT or under different programmes of Government.</p>

				Waste. d. Pollution from minor/major establishments		
6.	Bioremediation of wastewater flowing in nallahs/drains falling and Polluting river stretches (i) Tawi, (ii)Ban-Ganga, (iii) Basanter, (iv) Devika& (v)Chenab in Jammu identify by NGT	Interim measure to control pollution of river stretches mentioned above under s.no-01 to 05 in Jammu Region	As mention above under s.no-01 to 05	As mention above under s.no-01 to 05	Not taken up due to non-availability of funds under "Maintenance and Repair" Head of Account.	
ii)In Kashmir						
S.No	Name of Rivers	Polluted Stretches	Source of Pollution	Drains Contributing to River Pollution	Action	
7	ChuntKol (Tributary of Jhelum)	Gawkadal to Zero Bridge	a) Discharge of untreated sewage into the river. b) Dumping of Solid Waste.	8 (No.) dewatering pumps	AA& ES accorded by NRCDD vide No. J-24023/3/2019-NRCDD-II Dated 18.03.2024 for an amount of Rs. 63.81 Cr. On 90:10 funding pattern.	
8	Jhelum i) Anantnag Zone-II/III. ii)Bijbehara iii)Awantipora iv)Pampore	Anantnag to Chattabal Weir	a) Discharge of un-treated Sewage into the river. b) Dumping of Solid Waste.	62 drains + 14 Dewatering pumps	DPR Vetted by DCW . However, DPRs being recast by PDMC to restrict the cost to the extent of available funds under AMRUT 2.0. DPRs for used water management in these three cities stands vetted by DCW at costs Rs. 41.65 Cr. Rs 29.91 Cr. And Rs 96.26 Cr. Respectively.	

						The projects included under UT Capex. AA of Administrative Council awaited.
9	Sindh	Along Duderhama (Ganderbal)	a) Discharge of un-treated sewage . b) Unauthorised dumping of Municipal Solid Waste.	13 (No.) drains	Deleted from the list of Polluted River Stretches published by CPCB in 2022 in view of improvement of water quality. However, DPR already prepared and submitted to Government of India for accord of Administrative Approval.	
10.	Lidder	Along Main Market Pahalgam	a. Discharge of un treated sewage into the river. b. Dumping of Municipal Solid Waste		Presently 2.0 MLD STP under refurbishment . Work in Progress.	
11	Bio-remediation for treatment of wastewater flowing through drains/Nallahsoutfalling into rivers in Kashmir Region as identified by NGT for a period of 1yrs.	Interim measure to control pollution of river stretches above mentioned under s.no-07 to 10 in Kashmir Region	As mention above under s.no-07 to 10	As mention above under s.no-07 to 10	Not taken up due to non-availability of funds under "Maintenance and Repair Head of Account."	

X. Identification of Polluting sources including drains contributing to river pollution and action as per NGT order on insitu treatment:

Srinagar Municipal Corporation

To revive the pristine glory of the water bodies, rivers, lagoons, ponds, streams and so on existing in the Srinagar city, the Srinagar Municipal Corporation is actively participating in the water bodies clearance initiatives. Here are glimpses of some of the work done for restoration of water bodies of Srinagar city:-

1) Rejuvenation of Khushalsar / Gilsar:

The Srinagar Municipal Corporation is providing every assistance and support to Lakes and Waterways Development Authority, Irrigation & Flood Control Department by way of lifting and disposal of muck/garbage/weed etc. collected from the Khushalsar&Gilsar lakes. The SMC is lifting around 07 tipper loads of muck/garbage etc. at an average on daily basis. Every support is being given to the JK LCMA & I&FC Departments in rejuvenation and restoration of said water bodies.

2) Conservation of Dal/ NigeenLakes :

The Dal and Nigeen Lakes are surrounded by the 06 Municipal Administrative Wards comprising of Ward Nos. 01 (Nishat), 02 (Lalchowk), 03 (Dal), 08 (SaidaKadal), 11 (Lalbazar) & 12 (Hazratbal). The waste management of the peripheries of the twin lakes in said Municipal Wards is being done the Srinagar Municipal Corporation (SMC). The SMC is collecting the solid waste generated in the peripheries by households and business establishments on daily basis.

The SMC has already brought Ward No. 11 & Ward No. 01 under the ambit of 100% segregated door to door waste collection and efforts are on to include more wards particularly the remaining Wards under this ambit. It is being ensured that the waste generated in the peripheries is collected at source and disposed off accordingly. Nearly 40 MTD solid waste is generated in the peripheries of the Lakes which is being taken to the Municipal waste dumping facility using the different kinds of waste hauling vehicles such as Light Commercial Vehicles, Compactor Vehicles etc.

The SMC has also installed Waste Bins (Compactor Bins) alongside the peripheries of the Lakes, which are being emptied on regular basis.

The waste management of the interior Dal &Nigeen Lakes is being looked after by the Lakes Conservation Management Authority (LCMA). The SMC is providing transportation and disposal/dumping facility to the LCMA against the nominal charges. SMC has put its transportation facility available to the LCMA at 02 spots at Near Welcome Hotel, Boulevard Road & Ranger Stop, where the waste collected by the LCMA is loaded on the tippers for its final disposal at SMC's waste disposal facility at Achan Srinagar. Nearly 15 MTD waste is collected by the LCMA from the interiors of the Dal &Nigeen Lakes.

The SMC has constructed Trash Guards alongside the water channel from Khojyarbal to Nowpora wherein the trash flowing through the surface drains is trapped. The trapped trash is being subsequently cleared by the Boatmen-cum-Safaiwalas engaged by the SMC for the very purpose.

3) Sunday4Srinagar Programme:

The SMC continues its innovative Sunday4Srinagar programme and on every Sunday, bad spots, embankments of water bodies, water channels and wet lands are being cleared of the waste. More than 318 special sanitation drives have been launched in the areas of concern from March 2021 and relieved of legacy and dumped waste.

4) Hokarsar wet land:

Regular sanitation drives are being conducted of the embankments of the Hokarsar wet land besides 100% door to door waste collection is being done to ensure no waste is thrown or dumped in the wet land.

**Status of ULB Wise Management of Solid Waste
Urban local bodies Jammu**

ULB	Total MSW generation in TPD	Total Dry Waste in TPD	Total Wet Waste in TPD	Total MSW being processed in TPD	Existing MSW facilities	Utilization of the capacity of the existing MSW facilities	Proposed MSW facilities and completion timeline
MC, Akhnoor	7.0	3.5	3.5	1.40 (through recyclers)	Initiated for 5 TPD MRF and 2.5 TPD Composting Unit	NIL	5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Jourian	2.00	1	1	0.40 (through recyclers)	Initiated for 2 TPD MRF Plant and 1 TPD Composting Unit	NIL	2 TPD MRF Plant and 1 TPD Composting Unit D.O.C: 31/01/2022
MC, Khour	3.00	1.5	1.5	0.60 (through recyclers)	Initiated for 3 TPD MRF Plant and 2 TPD Composting Unit	NIL	3 TPD MRF Plant and 2 TPD Composting Unit D.O.C: 31/01/2022
MC, Ghoumanhasan	1.69	1.4	1.4	0.34 (through recyclers)	Land identification currently in process	NIL	Land identification currently in process
MC, R S Pura	10.00	5	5	2.00 (through recyclers)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit	NIL	5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Bishnah	3.00	1.5	1.5	0.60 (through recyclers)	Land identification currently in process	NIL	Land identification currently in process
MC, Arnia	2.00	1	1	0.40 (through recyclers)	Initiated for 2 TPD MRF Plant and 1 TPD Composting Unit	NIL	2 TPD MRF Plant and 1 TPD Composting Unit D.O.C: 31/01/2022
MC, Samba	9.00	4.5	4.5	1.80 (through recyclers)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit	NIL	5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Vijaypur	3.00	1.5	1.5	0.60 (through recyclers)	Initiated for 3 TPD MRF Plant and 2	NIL	3 TPD MRF Plant and 2 TPD Composting Unit

MC, Basohli			1	1	0.40 (through recyclers)	MRF Plant and 1 TPD Composting Unit		TPD Composting Unit D.O.C: 31/01/2022
MC, Lakhampur			2	2	0.80 (through recyclers)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit		5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Parole			1.5	1.5	0.60 (through recyclers)	Initiated for 3 TPD MRF Plant and 2 TPD Composting Unit		3 TPD MRF Plant and 2 TPD Composting Unit D.O.C: 31/01/2022
MC, Hiranagar			1.9	1.9	0.36 (through recyclers)	Initiated for 2 TPD MRF Plant and 2 TPD Composting Unit		2 TPD MRF Plant and 2 TPD Composting Unit D.O.C: 31/01/2022
MC, Katra			19	19	11.60 (through recyclers and Processing Facility)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit	100%	5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Reasi			3.5	3.5	1.40 (through recyclers)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit		5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Doda			5	5	7.00 (through recyclers and Processing Facility)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit	100%	5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Bhaderwah			2.5	2.5	5.00 (through recyclers and Processing Facility)	Initiated for 5 TPD MRF Plant and 2.5 TPD Composting Unit	100%	5 TPD MRF Plant and 2.5 TPD Composting Unit D.O.C: 31/01/2022
MC, Thathri			2.25	2.25	0.30 (through recyclers)	Land identification currently in process		Land identification currently in process
MC, Udhampur			11.5	11.5	11.20	Initiated for 5 TPD	100%	5 TPD MRF Plant and 2.5

S. No.	Name of the water body	Action taken/ progress made
1.	Rejuvenation of Khushalsar / Gilsar	The Srinagar Municipal Corporation is providing every assistance and support to Lakes and Waterways Development Authority, Irrigation & Flood Control Department by way of lifting and disposal of muck/garbage/weed etc. collected from the Khushalsar&Gilsar lakes. The SMC is lifting around 07 tipper loads of muck/garbage etc. at an average on daily basis.
2.	Conservation of Dal/ NigeenLakes	<p>The Dal and Nigeen Lakes are surrounded by the 06 Municipal Administrative Wards comprising of Ward Nos. 01 (Nishat), 02 (Lalchowk), 03 (Dal), 08 (SaidaKadal), 11 (Lalbazar) & 12 (Hazratbal). The waste management of the peripheries of the twin lakes in said Municipal Wards is being done the Srinagar Municipal Corporation (SMC). Actions taken include -</p> <ul style="list-style-type: none"> • Daily collection of solid waste generated in the peripheries by households and business. • Door to door waste collection from households • Nearly 40 MTD solid waste is generated in the peripheries of the Lakes which is being taken to the Municipal waste dumping facility using the different kinds of waste hauling vehicles such as Light Commercial Vehicles, Compactor Vehicles etc. • The SMC has also installed Waste Bins (Compactor Bins) alongside the peripheries of the Lakes, which are being emptied on regular basis. • SMC provides transportation and disposal/dumping facility to the LCMA at 02 spots at Near Welcome Hotel, Boulevard Road & Ranger Stop, where the waste collected by the LCMA is loaded on the tippers for its final disposal at SMC's waste disposal facility at Achan Srinagar. • Nearly 15 MTD waste is collected by the LCMA from the interiors of the Dal &Nigeen Lakes. • The SMC has constructed Trash Guards alongside the water channel from Khojyarbal to Nowpora wherein the trash flowing through the surface drains is trapped. • The trapped trash is being subsequently cleared by the Boatmen-cum-Safaiwalas engaged by the SMC for the very purpose.
4.	Hokarsar wet land	Regular sanitation drives are being conducted of the embankments of the Hokarsar wet land besides 100% door to door waste collection is being done to ensure no waste is thrown or dumped in the wet land.

- In addition, the SMC organises its innovative **Sunday4Srinagar programme** under this programme on every Sunday, bad spots, embankments of water bodies, water channels and wet lands are being cleared of the waste.
- And more than 318 special sanitation drives have been launched in the areas of concern from March 2021 and relieved of legacy and dumped waste.

Item No. 16

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 239/2024

News item titled "What Challenge Are Kashmiri Wetlands Facing?"
appearing in Kashmir Life dated 02.02.2024

Date of hearing: 22.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Ms. Charu Singhal, Adv. for MoEF & CC
Mr. Parth Awasthi, Adv. for R - 1 to 3 with Mr. Ghansham Singh, Member
Secretary, J&K PCC (Through VC)
Mr. Vikrant Pachnanda, Adv. with Ms. Alpana Narula (Through VC),
Scientist, CPCB

ORDER

1. In this original application, the Tribunal is considering the issue of unchecked deposits of sediments resulting in shallowing of wetlands, elevated temperature, increased Biochemical Oxygen Demand (BOD) and pH level, illegal encroachment and waste discharge in the wetlands of Kashmir.
2. The Tribunal on 13.03.2024 on the basis of *suo motu* action had impleaded the respondents and had issued notice.
3. The report on behalf of Central Pollution Control Board (CPCB) dated 21.05.2024 mentions that there are 5 Ramsar sites, namely, (i) Hygam Wetland, (ii) Shalbugh Wetland, (iii) Hokera Wetland, (iv) Wular Lake and (v) Mansar Lake. Including these 5 Ramsar sites, there are 11 wetlands. The report relating to pH, DO and BOD is also reflected in the

Chart, Table 1, page 1 disclosed in the report of CPCB is reproduced hereunder:

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S. No.	Name of the water body	No of monitoring locations	Status of water quality w.r.t Class B (Outdoor bathing-Organized) of Designated Best Use (DBU) Water Quality Criteria
1	Wular Lake, Bandipora	11	Analytical reports for the parameters pH, DO & BOD reveals that out of 11 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the months of March & April, 2024
2	Anchar Lake, Srinagar	05	Analytical report for the parameters pH, DO & BOD reveals that out of 05 monitoring locations, 03 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024
3	Dal Lake, Srinagar	24	Analytical reports for the parameters pH, DO & BOD reveals that out of 24 monitoring locations, none of the location is qualifying w.r.t class B of DBU water quality criteria for the months of March & April, 2024
4	Hokarsar Wetland, Srinagar/ Budgam	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.
5	Manasbal Lake, Ganderbal	03	Analytical report for the parameters pH, DO & BOD reveals that all the locations are qualifying w.r.t class B of DBU water quality criteria for the month or April, 2024.
6	Shalibugh Wetland, Ganderbal	03	Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.

7	Hygam Wetland, Pampore Pulwama	03	<i>Analytical report for the parameters pH, DO & BOD reveals that all the locations are qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
8	Freshkooori Wetland, Pampore Pulwama	02	<i>Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
9	Kranchoo Wetland, Pampore	03	<i>Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
10	Chatlam Wetland, Pampore Pulwama	03	<i>Analytical report for the parameters pH, DO & BOD reveals that out of 03 monitoring locations, 02 locations are not qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024.</i>
11	Manibugh Wetland, Pampore Pulwama	02	<i>Analytical report for the parameters pH, DO & BOD reveals that none of the locations is qualifying w.r.t class B of DBU water quality criteria for the month of April, 2024</i>

4. As per the submission of Counsel for the Ministry of Environment, Forest and Climate Change (MoEF&CC), there are only 3 Ramsar sites in Kashmir. Whereas as per the stand of CPCB, there are 5 Ramsar sites in Kashmir. Neither the MoEF&CC nor the CPCB knows the exact number of wetlands in Kashmir.

5. Mr. Ghansham Singh, Member Secretary, J&K PCC has submitted that for removal of encroachment from the wetlands, communications have been sent to the local bodies and so far as the reports relating to micro-biological parameters are concerned, the same are awaited and for that purpose time has been prayed for.

6. Ms. Alpana Narula, Scientist, CPCB appearing by virtual mode has submitted that in respect of the wetlands where the report reveals that requisite parameters are not meeting, necessary information will be collected within two months and within the same period, corrective action will also be initiated.

7. Learned Counsel for the Respondent No. 3 submits that he will file the relevant revenue record disclosing the details and area of each of the wetland in Jammu & Kashmir. Let the same be filed along with a tabulated chart within 8 weeks.

8. It will be open to all the respondents to file their further reply/report within 8 weeks keeping in view the observations made above.

9. List on 10.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 22, 2024
Original Application No. 239/2024
DV

Advance Service | News item titled "What Challenge Are Kashmiri Wetlands Facing?" appearing in Kashmir Life dated 02.02.2024

1 message

Mukul Katyal <advmukulkatyal@gmail.com>

9 September 2024 at 18:09

To: "membersecretaryjkspcb@gmail.com" <membersecretaryjkspcb@gmail.com>, "secretaryjklcma@gmail.com" <secretaryjklcma@gmail.com>, "pccfjkforest@gmail.com" <pccfjkforest@gmail.com>, ronz.chd-mef@nic.in, secy-moef@nic.in, membersecy.pcb@jk.gov.in, iro.jammu-merfcc@gov.in
Cc: Vikrant Pachnanda <vikrant.pachnanda@gmail.com>

Dear Sir / Ma'am,

We refer to the captioned matter and are concerned for Respondent No.4 - Central Pollution Control Board ["CPCB"].

Please find attached a copy of the Reply Affidavit being filed in the captioned matter on behalf of CPCB

Regards,
Mukul Katyal
Advocate

Address: C - 485, LGF, Defence Colony, New Delhi - 110 024, India

M.: +91 88823 66999 | **E.:** advmukulkatyal@gmail.com

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